

National Company Law Tribunal

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions-IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502,503- 507,519,521,522,534,543,544,545,556,594, 607,608,613-615,616- 625,626,627,630,675,721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02/05/2020
4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18/05/2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020

8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions-IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions-IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17/06/2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020

17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
25	710102/06448/2020	Department of Telecommunication Vs. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020

27	0710102/03481/2020	ACL Components Limited		Sub-section (l) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions-IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12/06/2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions-IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09/06/2020

36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14/04/2020
37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020
38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUT and single home buyer	11/03/2020
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23/06/2020
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.- 145,180,181,242 TRANSLATE	02/06/2020
41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21/05/2020
42	0710102/06065/2020	uttam galva metallics limited Vs. pricewater house coopers professional services		Application under any other provisions-IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions-IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15/05/2020

44	710102/06589/2020	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,101,102, .103,105,111,112,113,114,116,120,121,123 ,163,164,165,170,173,180,182,200,201,202 ,204,205,240,242,251,259,260,261,262,	24/06/2020
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	06/03/2020
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020
47	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	16/04/2020
48	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	

53	0710102/06287/2020	Punjilloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20/06/2020
56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions-IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24/06/2020
57	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020
58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
61	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions-IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
62	710102/03252/2020	Anil Tayal		Application under any other provisions-IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13/03/2020

63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions-IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13/03/2020
64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions-IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions-IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions-IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020
69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions-IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions-IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
71	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions-IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions-IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07/01/2020
73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020

74	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions-IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
76	710102/06796/2020	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Issue	07/03/2020
77	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions-IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07/08/2020
78	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37	
79	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions-IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagation Not Done & Index Missing Proof of services	
80	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20/03/2020
81	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07/05/2020

82	0710102/02826/2020	M/S AADHYA ENGINEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
83	0710102/06797/2020	GURUJANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30/05/2020
86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions-IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30/05/2020
87	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020
89	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020

90	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020
93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) brief of synopsis missed page 28-31 cut, no record of default given	10/07/2020
94	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15/05/2020
95	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020

96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	08/06/2020
97	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06/07/2020
98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14/07/2020
99	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020
100	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracom Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
101	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
102	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020

103	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
104	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020
105	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions-IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
106	0710102/06442/2020	OM PRAKASH VIJAY-LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
107	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
108	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions-IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
109	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27/04/2020
110	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020

111	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
112	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
113	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
114	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
115	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020
116	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15/07/2020
117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21/07/2020

118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , brief of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	16/07/2020
119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020
121	0710102/073607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020

124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE	24/07/2020
125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12/05/2020
127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020
128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
129	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	27/07/2020
130	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	

131	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23/07/2020
132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30/07/2020
133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31/07/2020
134	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30/07/2020
135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	30.07.2020

136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,	31.07.2020
137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions-IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
141	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions-IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07/03/2020
142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
143	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions-IBC	IB-569/2019	NA	case type wrong	08/05/2020

144	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08/05/2020
148	0710102/07627/2020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020
149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions-IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020

150	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08/02/2020
151	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020
153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020

155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Counsel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	08/10/2020
156	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08/11/2020
157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekarana	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08/07/2020
158	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10/Aug/20
159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
160	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjana	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020
161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020

162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear	08/04/2020
164	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	13/08/2020
165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
166	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020

167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020
168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
171	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
172	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020

173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
174	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
175	0710102/07562/2020	ELLORA COMMOALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020
176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions-IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifyfing date	18/08/2020
180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020

181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
183	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
184	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
185	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
186	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
187	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
188	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
189	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
190	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
191	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
192	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25/08/2020
193	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
194	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
195	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
196	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
197	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020

198	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
199	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
200	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
201	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
202	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
203	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	14/08/2020
204	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020
205	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
206	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
207	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
208	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08/05/2020
209	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions-IBC		NA	case type wrong & document not upload properly	10/08/2020
210	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07/08/2020
211	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.): & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
212	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
213	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020

214	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
215	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020
216	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no separate index and Break after 200 pages	22/05/2020
217	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi &	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear- 90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020
218	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
219	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21/08/2020
220	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
221	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09/02/2020
222	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi &	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06/04/2020
223	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
224	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/29(ND)2018	sajve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
225	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
226	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09/05/2020
227	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/02/2020
228	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
229	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
230	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
231	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09/01/2020
232	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE

233	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07/09/2020
234	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09/02/2020
235	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09/02/2020
236	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application
237	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05/09/2020
238	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
239	0710102/00024/2020	YARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	DONE SUCCESSFULLY	09/09/2020
240	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	DONE SUCCESSFULLY	09/09/2020
241	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRA V MODI HONG	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	DONE SUCCESSFULLY	09/09/2020
242	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	DONE SUCCESSFULLY	09/09/2020
243	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	DONE SUCCESSFULLY	09/09/2020
244	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	DONE SUCCESSFULLY	09/09/2020
245	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	DONE SUCCESSFULLY	09/09/2020
246	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	DONE SUCCESSFULLY	09/09/2020
247	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	DONE SUCCESSFULLY	09/09/2020
248	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions-IBC	NA	Vikram Hegde	DONE SUCCESSFULLY	09/09/2020
249	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	DONE SUCCESSFULLY	09/09/2020
250	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions-IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DONE SUCCESSFULLY	09/09/2020
251	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	DONE SUCCESSFULLY	09/09/2020
252	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions-IBC	C.P. (IB)/192(PB)2019	NA	DONE SUCCESSFULLY	09/09/2020
253	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions-IBC	NA	NA	DONE SUCCESSFULLY	09/09/2020
254	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD.	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	DONE SUCCESSFULLY	09/09/2020
255	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	DONE SUCCESSFULLY	09/09/2020
256	710102076952020	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekaran	DONE SUCCESSFULLY	
257	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	DONE SUCCESSFULLY	

258	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions-IBC	C.P. (IB)/438(PB)2018		DONE SUCCESSFULLY	refile
259	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	DONE SUCCESSFULLY	08/11/2020
260	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	C.P. (IB)/3(ND)2020	Harshit Khare	DONE SUCCESSFULLY	09/07/2020
261	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	DONE SUCCESSFULLY	21/03/2020
262	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	DONE SUCCESSFULLY	
263	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	DONE SUCCESSFULLY	
264	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	DONE SUCCESSFULLY	
265	071000080072020	Hem Singh Bharana Vs.	CAVEAT				DONE SUCCESSFULLY	17/08/2020
266	071000080602020	Trinity Cleantech Private Limited	CAVEAT				DONE SUCCESSFULLY	19/08/2020
267	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				DONE SUCCESSFULLY	20/08/2020
268	71000085722020	1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd					DONE SUCCESSFULLY	09/05/2020
269	71000084682020	Green Channel publications (India) Pvt Ltd					DONE SUCCESSFULLY	09/02/2020
270	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi &	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	DONE SUCCESSFULLY	09/12/2020
271	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	DONE SUCCESSFULLY	refile
272	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	DONE SUCCESSFULLY	refile
273	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		RANJAN KUMAR JHA	DONE SUCCESSFULLY	09/09/2020
274	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	DONE SUCCESSFULLY	
275	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhry	DONE SUCCESSFULLY	09/09/2020
276	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	IB/1006/ND/2019	Anil Kumar	DONE SUCCESSFULLY	09/09/2020
277	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	IB/2239/ND/2019	Aseem Talwar	DONE SUCCESSFULLY	09/11/2020
278	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	DONE SUCCESSFULLY	
279	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private	Company Petition IB	Application under any other provisions-IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	DONE SUCCESSFULLY	
280	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		aaryan sharma	DONE SUCCESSFULLY	08/07/2020
281	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	C.P. (IB)/1499(PB)2019	na	DONE SUCCESSFULLY	12/09/2020
282	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	DONE SUCCESSFULLY	11.09.2020
283	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	DONE SUCCESSFULLY	15-09-2020
284	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	DONE SUCCESSFULLY	
285	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	DONE SUCCESSFULLY	refile
286	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekar	DONE SUCCESSFULLY	14/09/2020

287	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	DONE SUCCESSFULLY	31/08/2020
288	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	DONE SUCCESSFULLY	16/09/2020
289	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		DONE SUCCESSFULLY	
290	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		DONE SUCCESSFULLY	
291	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		DONE SUCCESSFULLY	
292	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020		DONE SUCCESSFULLY	
293	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	DONE SUCCESSFULLY	16/09/2020
294	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	16/09/2020
295	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions-IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	DONE SUCCESSFULLY	17-09-2020
296	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	IB/159/ND/2019	Vijay Oberoi	DONE SUCCESSFULLY	16/09/2020
297	0710102/08622/2020	IL&S FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	DONE SUCCESSFULLY	
298	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	DONE SUCCESSFULLY	
299	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	DONE SUCCESSFULLY	
300	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	DONE SUCCESSFULLY	17/09/2020
301	710102088932020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
302	710102088912020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
303	710102088892020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
304	710102088872020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
305	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				DONE SUCCESSFULLY	09/04/2020
306	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				DONE SUCCESSFULLY	09/10/2020
307	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				DONE SUCCESSFULLY	09/12/2020
308	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	DONE SUCCESSFULLY	17/09/2020
309	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	DONE SUCCESSFULLY	17/09/2020

310	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/2375/ ND/ 2019	PARTH0 BHATTACHARYA	DONE SUCCESSFULLY	17/09/2020
311	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Solutions P. LTd		IBC Under Sec 9		amit kapur	DONE SUCCESSFULLY	
312	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	DONE SUCCESSFULLY	
313	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			DONE SUCCESSFULLY	25/06/2020
314	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	16/09/2020
315	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			DONE SUCCESSFULLY	16/09/2020
316	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			DONE SUCCESSFULLY	17/09/2020
317	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	18/09/2020
318	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	18/09/2020
319	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020	Sec 252 (1)			DONE SUCCESSFULLY	18/09/2020
320	0710102068392020/4	HEMANT KHANDLWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			DONE SUCCESSFULLY	18/09/2020
321	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	18/09/2020
322	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	18/09/2020
323	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1)			DONE SUCCESSFULLY	18/09/2020
324	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	18/09/2020
325	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	18/09/2020
326	071020000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			DONE SUCCESSFULLY	18/09/2020
327	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/277(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	18/09/2020
328	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	DONE SUCCESSFULLY	19/09/2020

329	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		DONE SUCCESSFULLY	19/09/2020
330	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	PANKAJ BHAGAT	DONE SUCCESSFULLY	18/09/2020
331	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	DONE SUCCESSFULLY	18/09/2020
332	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	DONE SUCCESSFULLY	18/09/2020
333	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	DONE SUCCESSFULLY	20/09/2020
334	0710102/09002/2020	NAMITA CHOUDHWRY Vs AL-CHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	DONE SUCCESSFULLY	18/09/2020
335	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	DONE SUCCESSFULLY	02/03/2020
336	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	DONE SUCCESSFULLY	04/03/2020
337	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	DONE SUCCESSFULLY	05/03/2020
338	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	DONE SUCCESSFULLY	07/03/2020
339	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	DONE SUCCESSFULLY	13/03/2020
340	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions-IBC		siddharth tandon	DONE SUCCESSFULLY	13/03/2020
341	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	DONE SUCCESSFULLY	18/09/2020
342	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			DONE SUCCESSFULLY	16/09/2020
343	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	27/07/2020
344	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234			DONE SUCCESSFULLY	19/03/2020
345	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	07/10/2020

346	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	07/10/2020
347	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	19/08/2020
348	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	07/10/2020
349	0710102032242018/4	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	27/08/2020
350	0710102032242018/5	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	28/08/2020
351	0710200418032018/1	M/S ONYX INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			DONE SUCCESSFULLY	18/06/2020
352	0710200411492017/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC-7			DONE SUCCESSFULLY	30/05/2020
353	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC-7			DONE SUCCESSFULLY	12/06/2020
354	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230			DONE SUCCESSFULLY	15/06/2020
355	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 10			DONE SUCCESSFULLY	13/06/2020

356	0710102165942019/6	AADHUNIK INFRA PROJECs PVT LDT Vs. AADHUNIK INFRA PROJECs PVT LDT		SECOND MOTION 230-232			DONE SUCCESSFULLY	27/06/2020
357	0710102159082019/7	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		252			DONE SUCCESSFULLY	02/03/2020
358	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)			DONE SUCCESSFULLY	11/03/2020
359	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			DONE SUCCESSFULLY	20/03/2020
360	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			DONE SUCCESSFULLY	20/03/2020
361	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	19/08/2020
362	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253		DONE SUCCESSFULLY	18/09/2020
363	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Techniks Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	AADITYA A PANDE		DONE SUCCESSFULLY	21/08/2020
364	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		DONE SUCCESSFULLY	05/08/2020
365	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		DONE SUCCESSFULLY	23/07/2020
366	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		DONE SUCCESSFULLY	03/07/2020
367	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899909287		DONE SUCCESSFULLY	09/02/2020

368	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		DONE SUCCESSFULLY	17/09/2020
369	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		DONE SUCCESSFULLY	09/10/2020
370	71000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private	CAVEAT				DONE SUCCESSFULLY	
371	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	DONE SUCCESSFULLY	
372	710102029752020	sdsd Vs. ddfd	Company Appeal	Sec. 140(5)			DONE SUCCESSFULLY	
373	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	DONE SUCCESSFULLY	
374	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of	Company Petition	Sec 252 (3)		Sheetal	DONE SUCCESSFULLY	
375	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	DONE SUCCESSFULLY	
376	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	DONE SUCCESSFULLY	
377	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	DONE SUCCESSFULLY	
378	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	DONE SUCCESSFULLY	
379	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	DONE SUCCESSFULLY	
380	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	22/09/2020
381	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			DONE SUCCESSFULLY	23/09/2020
382	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	23/09/2020
383	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	DONE SUCCESSFULLY	20/09/2020
384	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	DONE SUCCESSFULLY	22/09/2020
385	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC			DONE SUCCESSFULLY	27/02/2020
386	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	DONE SUCCESSFULLY	23/09/2020
387	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	DONE SUCCESSFULLY	23/09/2020
388	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	DONE SUCCESSFULLY	24/09/2020
389	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			DONE SUCCESSFULLY	21/09/2020
390	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092(j)2020	Sec 60(5)			DONE SUCCESSFULLY	22/09/2020
391	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			DONE SUCCESSFULLY	24/09/2020

392	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	25/09/2020
393	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	25/09/2020
394	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	25/09/2020
395	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	25/09/2020
396	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	25/09/2020
397	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION(IBC)/665(ND)2020	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	23/09/2020
398	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	24/09/2020
399	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			DONE SUCCESSFULLY	24/09/2020
400	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093(j)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	24/09/2020
401	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			DONE SUCCESSFULLY	25/09/2020
402	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	25/09/2020
403	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			DONE SUCCESSFULLY	25/09/2020
404	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	25/09/2020
405	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	25/09/2020
406	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092(j)2020	Sec 60(5)			DONE SUCCESSFULLY	25/09/2020
407	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	25/09/2020
408	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	DONE SUCCESSFULLY	
409	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	DONE SUCCESSFULLY	

410	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	DONE SUCCESSFULLY	
411	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			DONE SUCCESSFULLY	
412	71000092402020	Bank of Baroda VS					DONE SUCCESSFULLY	
413	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	
414	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	
415	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	
416	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			DONE SUCCESSFULLY	
417	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DONE SUCCESSFULLY	
418	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DONE SUCCESSFULLY	
419	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			DONE SUCCESSFULLY	
420	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	
421	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	
422	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			DONE SUCCESSFULLY	
423	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			DONE SUCCESSFULLY	
424	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			DONE SUCCESSFULLY	
425	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	
426	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758(ND)2020				DONE SUCCESSFULLY	
427	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				DONE SUCCESSFULLY	

428	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				DONE SUCCESSFULLY	
429	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				DONE SUCCESSFULLY	
430	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				DONE SUCCESSFULLY	
431	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				DONE SUCCESSFULLY	
432	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				DONE SUCCESSFULLY	
433	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		DONE SUCCESSFULLY	29/09/2020
434	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	DONE SUCCESSFULLY	
435	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	DONE SUCCESSFULLY	
436	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	DONE SUCCESSFULLY	
437	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
438	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/01/2020
439	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
440	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
441	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
442	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
443	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	DONE SUCCESSFULLY	03/03/2020
444	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	DONE SUCCESSFULLY	20/09/2020
445	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		DONE SUCCESSFULLY	30/09/2020
446	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	DONE SUCCESSFULLY	29/09/2020
447	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	DONE SUCCESSFULLY	29/09/2020
448	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB- 449(PBII)2019	Umesh garg	DONE SUCCESSFULLY	30/09/2020
449	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	
450	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			DONE SUCCESSFULLY	

451	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020	Sec 60(5)				DONE SUCCESSFULLY	
452	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)				DONE SUCCESSFULLY	
453	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7				DONE SUCCESSFULLY	
454	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)				DONE SUCCESSFULLY	
455	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9				DONE SUCCESSFULLY	
456	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9				DONE SUCCESSFULLY	
457	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)				DONE SUCCESSFULLY	
458	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)				DONE SUCCESSFULLY	
459	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMPANIES ACT)/264(ND)2020	Sec 252 (3)				DONE SUCCESSFULLY	
460	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	
461	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)				DONE SUCCESSFULLY	
462	071010208521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA		DONE SUCCESSFULLY	
463	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7				DONE SUCCESSFULLY	02.09.2020
464	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)				DONE SUCCESSFULLY	02.09.2020
465	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	02.09.2020
466	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9				DONE SUCCESSFULLY	02.09.2020
467	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9				DONE SUCCESSFULLY	02.09.2020
468	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)				DONE SUCCESSFULLY	02.09.2020
469	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093()2020	19(2)				DONE SUCCESSFULLY	02.09.2020

470	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	02.09.2020
471	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			DONE SUCCESSFULLY	08/01/2020
472	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	10/01/2020
473	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	10/02/2020
474	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION (IBC)/200(PB)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	10/02/2020
475	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/202(PB)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	10/02/2020
476	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			DONE SUCCESSFULLY	10/03/2020
477	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			DONE SUCCESSFULLY	10/03/2020
478	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	10/03/2020
479	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application (IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	DONE SUCCESSFULLY	01/01/2020
480	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	DONE SUCCESSFULLY	30/09/2020
481	0710102/09444/2020	VIVEK RAHEJA Vs.	interlocutory Application (IBC)	Application under any other provisions-IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	DONE SUCCESSFULLY	10/03/2020
482	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	interlocutory Application (IBC)	Application under any other provisions-IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	DONE SUCCESSFULLY	10/03/2020
483	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	DONE SUCCESSFULLY	
484	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal (Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	DONE SUCCESSFULLY	10/03/2020
485	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation (Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	DONE SUCCESSFULLY	28/02/2020
486	710102063812020	MANOHAR LAL VIJ	Interlocutory Application (IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHAR GUPTA	DONE SUCCESSFULLY	online
487	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE	Interlocutory Application (IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	DONE SUCCESSFULLY	online payment
488	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application (IBC)	Sec 60(5)		RAKESH KUMAR	DONE SUCCESSFULLY	online payment

489	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	
490	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	
491	0710102006262020/2	MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			DONE SUCCESSFULLY	
492	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	
493	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL (COMPANIES ACT)/367(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	
494	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	
495	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59, Sec. 241(1), Sec. 242(4)			DONE SUCCESSFULLY	
496	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	
497	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016, Section 74			DONE SUCCESSFULLY	
498	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	
499	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478(I)2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
500	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068(I)2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
501	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141(I)2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
502	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			DONE SUCCESSFULLY	06/10/2020
503	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			DONE SUCCESSFULLY	06/10/2020
504	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	15/09/2020

505	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			DONE SUCCESSFULLY	06/10/2020
506	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	06/10/2020
507	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	06/10/2020
508	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
509	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	DONE SUCCESSFULLY	10/06/2020
510	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	DONE SUCCESSFULLY	10/06/2020
511	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	DONE SUCCESSFULLY	10/05/2020
512	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil Biyani,Vikas Biyani, Pratikchha					DONE SUCCESSFULLY	10/04/2020
513	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196(ND)2018		DONE SUCCESSFULLY	
514	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			DONE SUCCESSFULLY	
515	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
516	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141(J)2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
517	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068(J)2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
518	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE		IBC under Sec 7		Somya Singh	DONE SUCCESSFULLY	
519	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	DONE SUCCESSFULLY	
520	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepthi grover khanna	DONE SUCCESSFULLY	02/09/2020
521	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	DONE SUCCESSFULLY	24/09/2020
522	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	DONE SUCCESSFULLY	25/09/2020
523	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	C.P. NO. (IB)-1756(PB)2018		DONE SUCCESSFULLY	10/07/2020

524	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	DONE SUCCESSFULLY	10/07/2020
525	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478(J)2020	Sec 60(5)			DONE SUCCESSFULLY	10/05/2020
526	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	10/06/2020
527	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	10/06/2020
528	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	10/06/2020
529	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(J)2020	Sec 60(5)			DONE SUCCESSFULLY	10/06/2020
530	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(J)2020	Sec 60(5)			DONE SUCCESSFULLY	10/06/2020
531	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	10/06/2020
532	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	10/06/2020
533	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFERATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192(J)2020	22(3)(b)			DONE SUCCESSFULLY	10/07/2020
534	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422(J)2020	Sec 60(5)			DONE SUCCESSFULLY	10/07/2020
535	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			DONE SUCCESSFULLY	10/07/2020
536	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/316(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	10/07/2020
537	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	10/07/2020
538	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	10/07/2020
539	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			DONE SUCCESSFULLY	10/07/2020
540	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			DONE SUCCESSFULLY	10/07/2020
541	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	10/07/2020

542	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	08/10/2020
543	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					DONE SUCCESSFULLY	10/08/2020
544	710000096042020	Pradeep Arora VS Mr Debashis Nanda					DONE SUCCESSFULLY	10/07/2020
545	710000096032020	Piya Puri VS Mr Debashis Nanda					DONE SUCCESSFULLY	10/07/2020
546	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					DONE SUCCESSFULLY	10/07/2020
547	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	18/09/2020
548	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	18/09/2020
549	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	DONE SUCCESSFULLY	10/08/2020
550	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422(j)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	08/10/2020
551	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(j)2020	Sec 60(5)			DONE SUCCESSFULLY	08/10/2020
552	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9			DONE SUCCESSFULLY	08/10/2020
553	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	DONE SUCCESSFULLY	07/03/2020
554	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207(j)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	08/10/2020
555	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	08/10/2020
556	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Application under any other provisions		Mohit	DONE SUCCESSFULLY	
557	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	DONE SUCCESSFULLY	10/07/2020
558	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	DONE SUCCESSFULLY	10/07/2020
559	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	DONE SUCCESSFULLY	10/08/2020
560	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	08/10/2020
561	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	08/10/2020

562	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			DONE SUCCESSFULLY	08/10/2020
563	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	DONE SUCCESSFULLY	OFFLINE PAYMENT DD NOT SUBMIT
564	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	DONE SUCCESSFULLY	OFFLINE PAYMENT
565	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	DONE SUCCESSFULLY	10/01/2020
566	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	10/08/2020
567	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	10/08/2020
568	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/08/2020
569	0710102006922019/10	SEEMA BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	10/09/2020
570	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	10/09/2020
571	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	10/09/2020
572	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	10/09/2020
573	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	10/09/2020
574	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)			DONE SUCCESSFULLY	10/09/2020
575	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/09/2020
576	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	10/09/2020
577	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	DONE SUCCESSFULLY	10/08/2020
578	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	DONE SUCCESSFULLY	25/09/2020
579	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	DONE SUCCESSFULLY	09/09/2020
580	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	DONE SUCCESSFULLY	11-10-2020
581	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	15/06/2020
582	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(I)2020	Sec 60(5)			DONE SUCCESSFULLY	19/09/2020

583	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	10/05/2020
584	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	10/08/2020
585	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(PB)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	10/09/2020
586	0710102028842020/1	SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	10/09/2020
587	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	10/09/2020
588	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	Sub-section (I) of section 230			DONE SUCCESSFULLY	10/10/2020
589	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020	Sec 425			DONE SUCCESSFULLY	10/10/2020
590	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(I)2020	19(2)			DONE SUCCESSFULLY	10/10/2020
591	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	10/10/2020
592	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	10/10/2020
593	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357(I)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	10/10/2020
594	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/10/2020
595	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			DONE SUCCESSFULLY	10/10/2020
596	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/11/2020
597	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(I)2020	Sec. 59			DONE SUCCESSFULLY	10/11/2020
598	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	10/12/2020
599	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	10/12/2020

600	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	10/12/2020
601	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	10/12/2020
602	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/181(PB)2018	Application under any other provisions			DONE SUCCESSFULLY	10/12/2020
603	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DONE SUCCESSFULLY	10/12/2020
604	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/306(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	10/12/2020
605	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			DONE SUCCESSFULLY	10/12/2020
606	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			DONE SUCCESSFULLY	10/12/2020
607	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1), Sec. 242(4)			DONE SUCCESSFULLY	10/12/2020
608	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)			DONE SUCCESSFULLY	10/12/2020
609	0710102155722019/4	M/S SHRUI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/12/2020
610	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal (Companies Act)	Sec 252 (1)		pankaj agarwal	DONE SUCCESSFULLY	03/11/2020
611	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	DONE SUCCESSFULLY	03/05/2020
612	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal (Companies Act)	Sec 252 (3)		Gursat Singh Vachher	DONE SUCCESSFULLY	03/03/2020
613	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	DONE SUCCESSFULLY	03/12/2020
614	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	DONE SUCCESSFULLY	10/05/2020
615	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application (IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	DONE SUCCESSFULLY	13/10/2020
616	0710102081322020/1	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419(ND)2020	Sec 12(2)			DONE SUCCESSFULLY	13/10/2020
617	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	13/10/2020

618	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			DONE SUCCESSFULLY	09/12/2020
619	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)			DONE SUCCESSFULLY	13/10/2020
620	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	13/10/2020
621	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	13/10/2020
622	0710200418112018/11	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	13/10/2020
623	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				DONE SUCCESSFULLY	10/10/2020
624	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions-IBC	CP/41/ND/2015	SUSHANT KUMAR	DONE SUCCESSFULLY	14/10/2020
625	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	DONE SUCCESSFULLY	14/10/2020
626	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	DONE SUCCESSFULLY	10/05/2020
627	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	DONE SUCCESSFULLY	10/12/2020
628	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			DONE SUCCESSFULLY	online pay
629	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/189/PB/2018	Akhil goel	DONE SUCCESSFULLY	15/10/2020
630	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	DONE SUCCESSFULLY	15/10/2020
631	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	DONE SUCCESSFULLY	15/10/2020
632	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	10/09/2020
633	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)			DONE SUCCESSFULLY	13/10/2020
634	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	13/10/2020
635	0710102410822018/16	BANK OF BARODA Vs. BRYN INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	13/10/2020
636	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	13/10/2020
637	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			DONE SUCCESSFULLY	13/10/2020
638	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	14/10/2020

639	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	14/10/2020
640	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions-IBC			DONE SUCCESSFULLY	14/10/2020
641	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			DONE SUCCESSFULLY	14/10/2020
642	0710102/06301/2020	ELLMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	Company Petition IB (IBC)	IBC Section 59			DONE SUCCESSFULLY	05/06/2020
643	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16/Oct/20
644	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
645	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15/Oct/20
646	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavit	15/Oct/20
647	0710102/09902/2020	Niii Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15/Oct/20
648	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	DONE SUCCESSFULLY	19/Oct/20
649	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU	Company Appeal	Sec 252 (1)	NA	Achal Gupta	DONE SUCCESSFULLY	19/Oct/20
650	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			DONE SUCCESSFULLY	19/Oct/20
651	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/386/PB/2018	Rohit sehgal	DONE SUCCESSFULLY	17/Oct/20
652	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/323/ND/2019	ABHISHEK Anand	DONE SUCCESSFULLY	17/Oct/20
653	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/1446/PB/2018		DONE SUCCESSFULLY	17/Oct/20
654	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions-IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	DONE SUCCESSFULLY	17/Oct/2020
655	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	DONE SUCCESSFULLY	19/Oct/20
656	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	DONE SUCCESSFULLY	19/Oct/20
657	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	DONE SUCCESSFULLY	19/Oct/20
658	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(PB) 2019	Sec 60(5)			DONE SUCCESSFULLY	22/09/2020
659	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			DONE SUCCESSFULLY	14/10/2020
660	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			DONE SUCCESSFULLY	15/10/2020

661	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
662	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	15/10/2020
663	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	15/10/2020
664	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			DONE SUCCESSFULLY	15/10/2020
665	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	15/10/2020
666	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	15/10/2020
667	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234			DONE SUCCESSFULLY	15/10/2020
668	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	15/10/2020
669	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	15/10/2020
670	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	15/10/2020
671	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	15/10/2020
672	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
673	071020000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			DONE SUCCESSFULLY	15/10/2020
674	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
675	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
676	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
677	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
678	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND)2017	IBC under Sec 7			DONE SUCCESSFULLY	15/10/2020

679	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
680	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
681	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	15/10/2020
682	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	16/10/2020
683	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/153(j)2020	Application under any other provisions			DONE SUCCESSFULLY	16/10/2020
684	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975(j)2020	Sec 52 (5)			DONE SUCCESSFULLY	16/10/2020
685	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	16/10/2020
686	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	16/10/2020
687	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			DONE SUCCESSFULLY	16/10/2020
688	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	16/10/2020
689	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	DONE SUCCESSFULLY	17/Oct/2020
690	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	DONE SUCCESSFULLY	20/Oct/20
691	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				DONE SUCCESSFULLY	
692	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				DONE SUCCESSFULLY	
693	0710102/09719/2020	STANFORD PARK INFRA TECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	DONE SUCCESSFULLY	10/12/2020
694	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	DONE SUCCESSFULLY	29/07/2020
695	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	DONE SUCCESSFULLY	29/07/2020
696	0710102/08302/2020	Zlato Business Solutions P Ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	DONE SUCCESSFULLY	28/08/2020
697	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	DONE SUCCESSFULLY	24/06/2020
698	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	DONE SUCCESSFULLY	20/10/2020
699	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	DONE SUCCESSFULLY	06/08/2020
700	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		DONE SUCCESSFULLY	offline pay

701	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	24/09/2020
702	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/09/2020
703	0710200418112018/15	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	16/10/2020
704	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	19/10/2020
705	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020	Rule 32			DONE SUCCESSFULLY	20/10/2020
706	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	20/10/2020
707	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	20/10/2020
708	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2020	#NAME?			DONE SUCCESSFULLY	21/10/2020
709	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	21/10/2020
710	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	21/10/2020
711	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	21/10/2020
712	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			DONE SUCCESSFULLY	20/10/2020
713	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	21/10/2020
714	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	21/10/2020
715	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	21/10/2020
716	0710102/10010/2020	BETA INFRATECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	DONE SUCCESSFULLY	20/Oct/20
717	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES,NCT OF DELHI 7	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	DONE SUCCESSFULLY	20/Oct/2020
718	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	DONE SUCCESSFULLY	21/Oct/2020

719	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	DONE SUCCESSFULLY	20/Oct/2020
720	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		PARTHA SARATHY SARKAR	DONE SUCCESSFULLY	13/Oct/2020
721	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	DONE SUCCESSFULLY	19/June/2020
722	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions-IBC		Nilesh Sharma	DONE SUCCESSFULLY	10/Mar/2020
723	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions-IBC	C.P. (IB)/547(PB)2018	NA	DONE SUCCESSFULLY	
724	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	DONE SUCCESSFULLY	
725	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	DONE SUCCESSFULLY	online pay
726	0710102/10007/2020	WARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	DONE SUCCESSFULLY	online pay
727	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	DONE SUCCESSFULLY	22/10/2020
728	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	DONE SUCCESSFULLY	22/10/2020
729	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	IB-1372/ND/2018	NA	DONE SUCCESSFULLY	20/10/2020
730	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions-IBC	(IB)/846(ND)2018	Anurag Bhatt	DONE SUCCESSFULLY	20/10/2020
731	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	DONE SUCCESSFULLY	20/10/2020
732	0710102/08929/2020	RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	DONE SUCCESSFULLY	17/09/2020
733	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	DONE SUCCESSFULLY	22/10/2020
734	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Harvara	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	DONE SUCCESSFULLY	22/10/2020
735	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD.		IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
736	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	12/10/2020
737	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions-IBC			DONE SUCCESSFULLY	14/10/2020

738	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			DONE SUCCESSFULLY	12/10/2020
739	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DONE SUCCESSFULLY	10/10/2020
740	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	DONE SUCCESSFULLY	28/02/2020
741	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	DONE SUCCESSFULLY	23/10/2020
742	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	DONE SUCCESSFULLY	20/10/2020
743	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	DONE SUCCESSFULLY	21/10/2020
744	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	DONE SUCCESSFULLY	online pay
745	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	22/10/2020
746	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	22/10/2020
747	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			DONE SUCCESSFULLY	22/10/2020
748	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions-IBC			DONE SUCCESSFULLY	22/10/2020
749	07101021222702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	22/10/2020
750	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			DONE SUCCESSFULLY	22/10/2020
751	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	DONE SUCCESSFULLY	26/Oct/2020
752	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions-IBC	(IB)/894(ND)2019	ARVIND KUMAR	DONE SUCCESSFULLY	21/10/2020
753	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	(IB)/210(ND)2017	NA	DONE SUCCESSFULLY	22/10/2020
754	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	DONE SUCCESSFULLY	online pay
755	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	DONE SUCCESSFULLY	online pay
756	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	DONE SUCCESSFULLY	online pay
757	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	DONE SUCCESSFULLY	online

758	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	DONE SUCCESSFULLY	online
759	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	DONE SUCCESSFULLY	online
760	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhushan	DONE SUCCESSFULLY	online
761	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	DONE SUCCESSFULLY	23/10/2020
762	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	DONE SUCCESSFULLY	23/10/2020
763	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions		Suchinto Chatterji	DONE SUCCESSFULLY	23/10/2020
764	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			DONE SUCCESSFULLY	online pay
765	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	DONE SUCCESSFULLY	24/10/2020
766	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	DONE SUCCESSFULLY	online pa
767	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	17/08/2020
768	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			DONE SUCCESSFULLY	10/06/2020
769	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975(i)2020	Sec 52 (5)			DONE SUCCESSFULLY	16/10/2020
770	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	23/10/2020
771	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	26/10/2020
772	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			DONE SUCCESSFULLY	26/10/2020
773	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
774	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
775	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
776	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	27/10/2020
777	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	27/10/2020

778	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	27/10/2020
779	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
780	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			DONE SUCCESSFULLY	27/10/2020
781	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/4682(J)2020	Sec 60(5)			DONE SUCCESSFULLY	27/10/2020
782	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554(J)2020	Sec 60(5)			DONE SUCCESSFULLY	27/10/2020
783	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	27/10/2020
784	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	27/10/2020
785	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	27/10/2020
786	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
787	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
788	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
789	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
790	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	DONE SUCCESSFULLY	29/07/2020
791	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	DONE SUCCESSFULLY	online pay
792	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	25/10/2020
793	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
794	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
795	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			DONE SUCCESSFULLY	11/02/2020

796	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			DONE SUCCESSFULLY	11/02/2020
797	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	11/02/2020
798	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	11/02/2020
799	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
800	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	11/02/2020
801	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION (IBC)/922(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	11/02/2020
802	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	11/02/2020
803	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			DONE SUCCESSFULLY	27/10/2020
804	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			DONE SUCCESSFULLY	28/10/2020
805	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			DONE SUCCESSFULLY	11/03/2020
806	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application (Companies Act)	Sec 252 (3)			DONE SUCCESSFULLY	29/10/2020
807	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			DONE SUCCESSFULLY	11/01/2020
808	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			DONE SUCCESSFULLY	11/02/2020
809	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application (Companies Act)	Rule 11 of NCLT			DONE SUCCESSFULLY	29/10/2020
810	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application (Companies Act)	Sec 60-62 LLP Act 2008			DONE SUCCESSFULLY	31/10/2020
811	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			DONE SUCCESSFULLY	29/10/2020
812	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	DONE SUCCESSFULLY	
813	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application (Companies Act)	Rule 11 of NCLT	Company Appeal-727/2018	ASHISH MIDDHA	DONE SUCCESSFULLY	05/Nov/20
814	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED		IBC under Sec 7			DONE SUCCESSFULLY	11/03/2020
815	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED		IBC under Sec 7			DONE SUCCESSFULLY	24/10/2020
816	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		Application under any other provisions- IBC			DONE SUCCESSFULLY	29/10/2020
817	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA		Sec 60(5)			DONE SUCCESSFULLY	29/10/2020
818	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)			DONE SUCCESSFULLY	29/10/2020
819	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF		IBC Under Sec 10			DONE SUCCESSFULLY	29/10/2020

820	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE	IBC Under Sec 9				DONE SUCCESSFULLY	29/10/2020
821	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE	Sec. 230-232, Sec 234				DONE SUCCESSFULLY	30/10/2020
822	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)				DONE SUCCESSFULLY	30/10/2020
823	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA	Sec 42				DONE SUCCESSFULLY	30/10/2020
824	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (I) of section 230				DONE SUCCESSFULLY	30/10/2020
825	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				DONE SUCCESSFULLY	31/10/2020
826	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				DONE SUCCESSFULLY	03/11/2020
827	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				DONE SUCCESSFULLY	04/11/2020
828	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				DONE SUCCESSFULLY	04/11/2020
829	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES	Sec 252 (1)				DONE SUCCESSFULLY	04/11/2020
830	0710102100922020/2	GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT.	Sec 12(2)				DONE SUCCESSFULLY	04/11/2020
831	7.10102E+14	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT				DONE SUCCESSFULLY	04/11/2020
832	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	IBC Under Sec 9				DONE SUCCESSFULLY	04/11/2020
833	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE		IBC Under Sec 9			DONE SUCCESSFULLY	05/11/2020
834	0710102063842020/13	TARUN BATRA Vs. RAMBAJ JAIN		Sec 60(5)			DONE SUCCESSFULLY	05/11/2020
835	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7			DONE SUCCESSFULLY	05/11/2020
836	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	05/11/2020
837	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	05/11/2020
838	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	05/11/2020
839	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	DONE SUCCESSFULLY	
840	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	DONE SUCCESSFULLY	10/09/2020
841	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	DONE SUCCESSFULLY	10/12/2020

842	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	DONE SUCCESSFULLY	19/10/2020
843	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			DONE SUCCESSFULLY	21/02/2020
844	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	DONE SUCCESSFULLY	
845	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	DONE SUCCESSFULLY	
846	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	DONE SUCCESSFULLY	
847	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			DONE SUCCESSFULLY	31/10/2020
848	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			DONE SUCCESSFULLY	31/10/2020
849	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			DONE SUCCESSFULLY	02/11/2020
850	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			DONE SUCCESSFULLY	02/11/2020
851	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)2018			DONE SUCCESSFULLY	02/11/2020
852	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			DONE SUCCESSFULLY	02/11/2020
853	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019			DONE SUCCESSFULLY	02/11/2020
854	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020			DONE SUCCESSFULLY	03/11/2020
855	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020			DONE SUCCESSFULLY	03/11/2020
856	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020			DONE SUCCESSFULLY	03/11/2020
857	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			DONE SUCCESSFULLY	03/11/2020
858	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/342(ND)2020			DONE SUCCESSFULLY	03/11/2020
859	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/345(ND)2020			DONE SUCCESSFULLY	03/11/2020
860	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4100(ND)2020			DONE SUCCESSFULLY	03/11/2020
861	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020			DONE SUCCESSFULLY	03/11/2020
862	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020			DONE SUCCESSFULLY	03/11/2020
863	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC under Sec 7	COMPANY PETITION IB (IBC)/3164(ND)2019			DONE SUCCESSFULLY	
864	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (IBC)/69(ND)2019			DONE SUCCESSFULLY	
865	0710102158162019/1	UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2744(PB)2019			DONE SUCCESSFULLY	
866	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2877(PB)2019			DONE SUCCESSFULLY	
867	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/227(ND)2020			DONE SUCCESSFULLY	

868	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020			DONE SUCCESSFULLY	
869	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/907(ND)2020			DONE SUCCESSFULLY	
870	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			DONE SUCCESSFULLY	
871	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020			DONE SUCCESSFULLY	
872	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020			DONE SUCCESSFULLY	
873	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. &		Rule 11 of NCLT			DONE SUCCESSFULLY	11/02/2020
874	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			DONE SUCCESSFULLY	11/05/2020
875	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		IBC Under Sec 9			DONE SUCCESSFULLY	18/05/2020
876	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	05/11/2020
877	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	03/06/2020
878	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			DONE SUCCESSFULLY	29/10/2020
879	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD		Sec. 241(1)			DONE SUCCESSFULLY	30/10/2020

880	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			DONE SUCCESSFULLY	31/10/2020
881	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)2020		DONE SUCCESSFULLY	29/10/2020
882	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020		DONE SUCCESSFULLY	11/02/2020
883	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/05/2020
884	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/05/2020
885	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/06/2020
886	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/06/2020

887	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/06/2020
888	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		DONE SUCCESSFULLY	11/02/2020
889	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019		DONE SUCCESSFULLY	11/02/2020
890	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020		DONE SUCCESSFULLY	11/02/2020
891	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		DONE SUCCESSFULLY	11/05/2020
892	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		DONE SUCCESSFULLY	11/05/2020
893	710102096702020	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4884(ND)2020		DONE SUCCESSFULLY	11/05/2020

894	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020		DONE SUCCESSFULLY	11/02/2020
895	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		DONE SUCCESSFULLY	11/05/2020
896	710102024802020	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		DONE SUCCESSFULLY	11/05/2020
897	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		DONE SUCCESSFULLY	11/05/2020
898	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			DONE SUCCESSFULLY	14/10/2020
899	710102106272020	SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 60(5)			DONE SUCCESSFULLY	11/07/2020
900	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body			DONE SUCCESSFULLY	11/07/2020
901	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
902	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/09/2020
903	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	25/10/2020
904	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	27/10/2020
905	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	11/06/2020
906	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	11/09/2020
907	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other provisions- IBC			DONE SUCCESSFULLY	27/10/2020
908	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			DONE SUCCESSFULLY	11/09/2020

909	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	11/09/2020
910	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	11/05/2020
911	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			DONE SUCCESSFULLY	11/09/2020
912	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			DONE SUCCESSFULLY	11/09/2020
913	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			DONE SUCCESSFULLY	11/10/2020
914	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			DONE SUCCESSFULLY	11/10/2020
915	0710102022462020/8	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7			DONE SUCCESSFULLY	11/10/2020
916	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			DONE SUCCESSFULLY	11/10/2020
917	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			DONE SUCCESSFULLY	11/10/2020

918	710102105492020	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		Sec 60(5)			DONE SUCCESSFULLY	11/10/2020
919	710102065782020	SP MAHTO Vs. JBB-EVEREST BUILDTech PVT. LTD.		Sec 60(5),Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	11/10/2020
920	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)			DONE SUCCESSFULLY	11/10/2020
921	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			DONE SUCCESSFULLY	11/10/2020
922	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions Application under any other provisions Application under any other provisions			DONE SUCCESSFULLY	11/10/2020
923	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			DONE SUCCESSFULLY	11/10/2020
924	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS		Rule 11 of NCLT			DONE SUCCESSFULLY	11/10/2020

925	0710102166522019/2	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions-IBC			DONE SUCCESSFULLY	11/09/2020
926	0710102016252018/25	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	11/10/2020
927	0710102076882020/2	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	11/10/2020
928	0710200434452018/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Application under any other provisions			DONE SUCCESSFULLY	11/10/2020
929	710102106202020	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions-IBC			DONE SUCCESSFULLY	11/07/2020
930	710102104472020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec 252 (3)			DONE SUCCESSFULLY	11/02/2020
931	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/304(ND)2020		DONE SUCCESSFULLY	11/06/2020
932	0710102153232019/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019		DONE SUCCESSFULLY	11/07/2020

933	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		DONE SUCCESSFULLY	11/07/2020
934	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		DONE SUCCESSFULLY	11/09/2020
935	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		DONE SUCCESSFULLY	11/09/2020
936	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		DONE SUCCESSFULLY	11/09/2020
937	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		DONE SUCCESSFULLY	11/06/2020
938	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		DONE SUCCESSFULLY	11/06/2020

939	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		DONE SUCCESSFULLY	11/06/2020
940	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7(1)2020		DONE SUCCESSFULLY	11/06/2020
941	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907(1)2020		DONE SUCCESSFULLY	11/11/2020
942	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			DONE SUCCESSFULLY	25/08/2020
943	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Companies Act)	Sec. 59			DONE SUCCESSFULLY	29/10/2020
944	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Companies Act)				DONE SUCCESSFULLY	11/09/2020
945	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 30			DONE SUCCESSFULLY	11/07/2020
946	710102106922020	NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI	Interlocutory Application (I.B.C)	Application under any other provisions-IBC			DONE SUCCESSFULLY	11/09/2020
947	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			DONE SUCCESSFULLY	28/09/2020
948	0710102/10760/2020	AL-CHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	DONE SUCCESSFULLY	11/11/2020
949	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	DONE SUCCESSFULLY	11/11/2020
950	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions-IBC			DONE SUCCESSFULLY	25/02/2020
951	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions-IBC			DONE SUCCESSFULLY	03/09/2020
952	710102031192020	JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions-IBC			DONE SUCCESSFULLY	03/11/2020
953	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			DONE SUCCESSFULLY	15/09/2020
954	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	30/09/2020
955	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9			DONE SUCCESSFULLY	11/10/2020
956	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			DONE SUCCESSFULLY	11/12/2020
957	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	19/11/2020

958	710102027512020	MANIKA GARG VS GENESIS INFRA TECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	03/02/2020
959	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	03/07/2020
960	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	03/07/2020
961	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	18/09/2020
962	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI	Company Appeal(Companies Act)	Sec 252 (3)			DONE SUCCESSFULLY	30/06/2020
963	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
964	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			DONE SUCCESSFULLY	11/09/2020
965	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			DONE SUCCESSFULLY	11/11/2020
966	710102107432020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR	Company Petition IB (IBC)	Section 95(1)			DONE SUCCESSFULLY	11/11/2020
967	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Doc Not Upload properly	10/09/2020
968	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Vol-1,2 missing	24/09/2020
969	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/230(ND)2020		WRONG DOCUMENT	12/11/2020
970	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018		need to upload saperate files	12/11/2020
971	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	12/11/2020
972	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/371(ND)2020		DOCUMENT INCOMPLETE	11/11/2020

973	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020		true copy sign missed	12/11/2020
974	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		Wrong pagination/No index	12/11/2020
975	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862()2020		DOCUMENT INCOMPLETE	12/11/2020
976	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017		NEED TO IA FILE	12/11/2020
977	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	12/11/2020
978	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	12/11/2020
979	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020		INDEX MISSED	12/11/2020

980	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7, IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	22/10/2020
981	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019		Wrong filing	13/11/2020
982	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/1175(ND)2019		Wrong filing	13/11/2020
983	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020		PROOF OF SERVICE MISSED	17/11/2020
984	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020		TWO SAME CASES FILE IN /4	17/11/2020
985	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		NOT found	10/11/2020
986	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		NEED TO IA FILE	18/11/2020
987	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019		Pagination missed	17/11/2020

988	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17/11/2020
989	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17/11/2020
990	0710102013472020/2	GAURAV TANEJA Vs. BRY'S INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1036(PB)2020		Index missing	18/11/2020
991	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Page no 7 misse as proof of service	17/11/2020
992	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Index Missing	18/11/2020
993	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		E STAMP DATE NOT VALID	18/11/2020
994	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020		Page 13,32,33,34 cut	18/11/2020
995	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020		NOT found	18/11/2020

996	0710102401402016/13	MR. NITIN KHADELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016		True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17/11/2020
997	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17/11/2020
998	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17/11/2020
999	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020		Uncomplete file upload	18/11/2020
1000	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020		Index Missing	18/11/2020
1001	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION(IBC)/1617(ND)2019		NEED TO IA FILE	18/11/2020
1002	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020		194 195 196 197 198 200 201 202 203 NOT CLEAR	11/11/2020

1003	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		ONLY PROOF OF SERVICE UPLOAD	02/09/2020
1004	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		TRUE COPY SIGN MISSED	19/11/2020
1005	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020		TRUE COPY SIGN MISSED	19/11/2020
1006	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		page-39 missed	19/11/2020
1007	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		E- STAMP MISSED	19/11/2020
1008	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19/11/2020
1009	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19/11/2020
1010	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020		PAGE- 17 18 152 NOT CLEAR	19/11/2020
1011	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		18 19 22 23 NEED TO TRANSLATE	19/11/2020

1012	0710102085402020/3	ASSOCIATED BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19/11/2020
1013	0710102085402020/4	ASSOCIATED BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19/11/2020
1014	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)2019		INDEX MISSING	19/11/2020
1015	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC			wrong section and main case no is wrong	26/08/2020
1016	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT			Page -18 not clear /Wrong section/case type	11/09/2020
1017	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC			Translated page-2/Page not clear-11 to 14,28	18/11/2020
1018	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)			Page not clear-21	18/11/2020
1019	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32			Proof of service	18/11/2020
1020	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020
1021	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC,Regulation 44(2), Liquidation process Regulation, 2016			MAIN CASE NUMBER WRONG	19/11/2020
1022	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act)	Rule 11 of NCLT			Page not clear-17	19/11/2020
1023	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in application	11/09/2020
1024	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,upload only one file	11/10/2020

1025	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9			Only proof of service uploaded	18/11/2020
1026	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
1027	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			Index not match with file	19/11/2020
1028	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions-IBC			Need to IA file	19/11/2020
1029	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions-IBC			Need to IA file	19/11/2020
1030	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear	19/11/2020
1031	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	19/11/2020
1032	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020
1033	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
1034	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020
1035	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			Index missed	19/11/2020
1036	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			INDEX MISSING	19/11/2020
1037	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020

1038	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	20/11/2020
1039	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020
1040	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7			page numbering missed in file	20/11/2020
1041	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
1042	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
1043	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)			pg-4 cut	20/11/2020
1044	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)			true copy sign missed	20/11/2020
1045	0710102093102020/1	YGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
1046	710102103292020	COMPUGAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
1047	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020
1048	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service uploaded	21/11/2020
1049	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020

1050	710102096222020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synopsis and list of date missed and proper index and petition not proper uploaded	10/08/2020
1051	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)			document not upload only proof of service uploaded	29/10/2020
1052	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) Of Section 66.			NEED TO APPLICATION FILE	20/11/2020
1053	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions-IBC			PAGE-17 152 NOT CLEAR	20/11/2020
1054	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	20/11/2020
1055	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59			page-37 38 39 not clear	20/11/2020
1056	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
1057	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
1058	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	21/11/2020
1059	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
1060	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALTY	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020
1061	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			INDEX MISSING	22/11/2020
1062	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020
1063	0710102083542020/2	COMPUGAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961(ND)2020	IBC Under Sec 9			need to ia file	23/11/2020

1064	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020
1065	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	Sec 47 (1)			E-STAMP	23/11/2020
1066	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1067	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1068	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
1069	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
1070	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL-AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020
1071	0710102016252018/29	AS TECHNOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
1072	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
1073	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	23/11/2020
1074	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9			index missing	23/11/2020
1075	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	23/11/2020
1076	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
1077	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020

1078	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC			25/10/2020	true copy missing 20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663-1678,2365-2375,2617-2629,296,2966,3073-3078,3119,3169,3240,3242,3279-3283 not clear page 2236-2239 cut page
1079	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	25/11/2020	True copy sign missed/Affidavit not Notazised
1080	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions-IBC			24/11/2020	NEED TO IA FILE
1081	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			24/11/2020	INDEX MISSING
1082	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			24/11/2020	INDEX MISSING DOCUMENT NOT IN PROPER
1083	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			24/11/2020	ONLY PROOF OF SERVICE UPLOAD
1084	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			24/11/2020	PAGE-95-106 182 NOT CLEAR
1085	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			24/11/2020	INDEX MISSING
1086	0710102085972020/1	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(j)2020	Rule 11 of NCLT, 2016				need to upload in additional document type

1087	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed	
1088	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057(I)2020	Sec 60(5)			Wrong Document (Application filed)	
1089	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020
1090	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11/03/2020
1091	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions-IBC			Page-17 18 not clear	19/11/2020
1092	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020
1093	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			EVERY PAGES SIGN	23/11/2020
1094	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020
1095	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
1096	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
1097	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			E STAMP DATE MISMATCH	23/11/2020
1098	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702(I)2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020
1099	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020
1100	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
1101	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions-IBC			NEED TO IA FILE	23/11/2020
1102	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	23/11/2020
1103	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020

1104	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1105	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1106	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1107	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1108	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1109	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019	Sec 60(5)			INDEX MISSING	24/11/2020
1110	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1111	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/375(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1112	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1113	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1114	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1115	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
1116	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1117	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1118	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1119	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCUTORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020
1120	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1121	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB) 2019	Sec 30			E-STAMP FEE	24/11/2020

1122	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1123	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1124	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020
1125	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	26/11/2020
1126	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.(status report filed)	26/11/2020
1127	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
1128	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03/04/2020
1129	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11/05/2020
1130	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
1131	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main case no. not mention/Small font & Blur Page-23 to 128,142 to 145,155	26/11/2020
1132	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	31/10/2020
1133	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	23/11/2020
1134	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	28/11/2020
1135	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
1136	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
1137	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counsel detail missed in index.pg-1,6,8 and 11 double page numbering	08/07/2020

1138	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut.service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	28/10/2020
1139	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		MANISH GUPTA	Wrong case type select	23/11/2020
1140	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakaltnama missed,	21/11/2020
1141	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	15/09/2020
1142	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02/10/2020
1143	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24/11/2020
1144	710102003642020	JSB INFRA TECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	25/11/2020
1145	0710102085052020/1	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472(I)2020	Rule 11 of NCLT			NEED TO FILING SEPARATE AFFIDAVIT	26/11/2020
1146	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND) 2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	26/11/2020

1147	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26/11/2020
1148	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1149	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1150	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD.	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9			E STAMP MISSING	27/11/2020
1151	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)			E STAMP MISSING	27/11/2020
1152	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO CA FILE	27/11/2020
1153	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27/11/2020
1154	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020
1155	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020
1156	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	27/11/2020
1157	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			PG-21 TRANSLATE	28/11/2020
1158	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			21 TYPE COPY	28/11/2020
1159	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1160	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1161	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020
1162	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020

1163	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)			NEED TO IA FILE	29/11/2020
1164	0710102085972020/4	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	29/11/2020
1165	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1166	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1167	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	30/11/2020
1168	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30/11/2020
1169	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			INDEX MISSING	01/12/2020
1170	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	01/12/2020
1171	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9			AFFIDAVIT STAMP	01/12/2020
1172	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01/12/2020
1173	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1174	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1175	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)			NEED TO IA FILE	01/12/2020
1176	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)			NEED TO IA FILE	01/12/2020
1177	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			INDEX MISSING	01/12/2020
1178	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions-IBC			AFFIDAVIT MISSING	01/12/2020
1179	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT			index is missing	01/12/2020
1180	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01/12/2020

1181	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02/12/2020
1182	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	
1183	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	01/12/2020
1184	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01/12/2020
1185	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02/12/2020
1186	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/12/2020
1187	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/12/2020
1188	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02/Dec/20
1189	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
1190	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12/02/2020
1191	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			NO INDEX	12/02/2020
1192	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12/02/2020
1193	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	12/02/2020
1194	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12/02/2020

1195	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	12/02/2020
1196	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12/02/2020
1197	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
1198	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Pagination and true copy on annexure is missing	02/12/2020
1199	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	02/12/2020
1200	0710102101002020/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
1201	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10			wrong e-filing	02/12/2020
1202	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			wrong e-filing	03/12/2020
1203	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			sign ,index and pagination is missing	03/12/2020
1204	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1205	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1206	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1207	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1208	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1209	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	

1210	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	
1211	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1212	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	12/03/2020
1213	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12/03/2020
1214	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/1608(ND)2019	Application under any other provisions-IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12/03/2020
1215	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12/04/2020
1216	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12/04/2020
1217	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	12/04/2020
1218	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	12/04/2020
1219	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
1220	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
1221	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12/04/2020
1222	710102112422020	PREET SHUTTERING STORE VS ML BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	12/04/2020
1223	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	04/12/2020
1224	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	04/12/2020

1225	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7			Reply is OK (but along-with application also filed)	05/12/2020
1226	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06/12/2020
1227	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1.REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)			PG-8,16,17 translation/Supporting affidavit missed	07/12/2020
1228	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273			affidavit missing	07/12/2020
1229	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7			index missing	07/12/2020
1230	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			service missing	07/12/2020
1231	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			affidavit missing	07/12/2020
1232	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,264,265,293,324,376,382,419,510,517,612,616,618,666,745,746,819 to 821/etc	04/12/2020
1233	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions-IBC		UDAYRAJ	Pagination not done	05/12/2020
1234	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21/11/2020

1235	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			Index is missing	07/12/2020
1236	0710102093782020/1	AIRWIL INTELLECITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLECITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)			wrong e-filing	07/12/2020
1237	0710102085972020/3	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08/12/2020
1238	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7			Index is missing	08/12/2020
1239	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	05/12/2020
1240	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07/12/2020
1241	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
1242	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
1243	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12/07/2020
1244	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12/05/2020
1245	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Abhay Singh	Proof of service	12/08/2020
1246	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachmanda	document not upload only proof of service uploaded	21/10/2020
1247	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/12/2020

1248	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1249	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08/12/2020
1250	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1251	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1252	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly pagination & not clear /pg-123,129,130,133,136,137,144 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not clear	08.12.2020
1253	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	08.12.2020
1254	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
1255	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1256	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
1257	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	08.12.2020
1258	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	14/09/2020

1259	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18/11/2020
1260	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24/11/2020
1261	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	08/12/2020
1262	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09/12/2020
1263	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09/Dec/20
1264	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09/Dec/20
1265	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prproper upload/Pagination not done	10/Dec/20

1266	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,126,153,160,161,173 to 178,181 to 183, kindly delete first petition	07/12/2020
1267	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed,Company master data missed, Council detail missed in index	07/12/2020

1268	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama,	24/11/2020
1269	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	
1270	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efling	27/06/2020
1271	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			document not in proper	10/07/2020
1272	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			application not acceptable in document	02/11/2020
1273	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	23/11/2020
1274	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDITIONAL document	04/12/2020
1275	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08/12/2020
1276	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	08/12/2020
1277	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09/12/2020
1278	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			NEED TO IA FILE	09/12/2020
1279	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09/12/2020
1280	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09/12/2020

1281	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			NEED TO APPEAL FILE	09/12/2020
1282	0710102085052020/2	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472(I)2020	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	09/12/2020
1283	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			PAGE 9 10 CUT	09/12/2020
1284	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	10/12/2020
1285	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION(IBC)/621(ND)2019	Application under any other provisions-IBC			21 27 not clear page	10/12/2020
1286	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7			8, 6 translate page	10/12/2020
1287	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			second volume double page numbering	10/12/2020
1288	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			proof service missing	10/12/2020
1289	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1290	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1291	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1292	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1293	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1294	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1295	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1296	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1297	0710200413922017/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020

1298	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1299	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1300	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1301	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1302	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1303	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1304	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1305	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1306	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			affidavit missing	10/12/2020
1307	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1308	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1309	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1310	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1311	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			page number 15 after missing	11/12/2020
1312	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/397(ND)2020	Sec 252 (1)			page number missing	11/12/2020
1313	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTech PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11/12/2020

1314	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11/12/2020
1315	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11/12/2020
1316	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12/08/2020
1317	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT			Sign missing on report	12/09/2020
1318	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index is missing	12/09/2020
1319	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12/09/2020
1320	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			sign on reply and true copy and sign on annexures are missing	12/09/2020
1321	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			handwritten is not allowed,type copy of index	12/09/2020
1322	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 translation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divide after pg no. 200	12/09/2020
1323	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408(I)2020	Sec 60(5)			Index is missing	12/09/2020
1324	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			volume need to divide after pg no. 200	12/09/2020
1325	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	12/05/2020
1326	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12/10/2020
1327	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions-IBC		UDAYRAJ	Small font-3 to 57	12/10/2020
1328	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	25/11/2020

1329	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
1330	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
1331	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing, balance sheet missed 2 year., br missed, master data missed,	12/11/2020
1332	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	11/Dec/20
1333	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page not clear-390 to 398 to 425,/translated page-663,664	11/Dec/20
1334	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	
1335	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207,208, 275,278,279,283,284, Income tax advance service missed	08/12/2020

1336	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL -----/252ND 2020	HARISH DAMANI	Main case no. not metion	12/Dec/20
1337	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06/11/2020
1338	0710102701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09/12/2020
1339	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTIUS WATER	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10/12/2020
1340	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1341	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			APPLICATION AND ADDEITIONAL DOCS FILE SEPRATE	10/12/2020
1342	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	10/12/2020
1343	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1344	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10/12/2020
1345	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1346	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO PETITION FILE	10/12/2020
1347	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1348	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1349	0710102032072018/5	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			INDEX MISSING	10/12/2020
1350	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			True copy and sign are missing on annexures	10/12/2020

1351	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSING	22/09/2020
1352	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			NEED TO IA FILE	19/11/2020
1353	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Affidavit of service is missing	10/12/2020
1354	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Affidavit of service and index is missing	10/12/2020
1355	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9			Additional file need to merge in reply or file it seprately	10/12/2020
1356	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			sign is missing on reply and true copy is missing on annexures	10/12/2020
1357	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			need to not filling ca in additional	10/12/2020
1358	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efile	10/12/2020
1359	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1360	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			NEED TO SAPERATE FILLING	11/12/2020
1361	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1362	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			NEED TO FILLING SAPERATE	11/12/2020
1363	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7			pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	11/12/2020
1364	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			Index is missing	11/12/2020
1365	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9			hand written on index and sign is missing on rejoinder	11/12/2020
1366	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11/12/2020

1367	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body		wrong e-filing	11/12/2020
1368	0710102159862019/4	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e-filing	11/12/2020
1369	0710102159872019/2	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		pagination is missing on index	11/12/2020
1370	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9		Index is missing	11/12/2020
1371	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7		TRUE COPY SING MISSED IN FILE	11/12/2020
1372	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL (COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e-filing	11/12/2020
1373	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)		Index and pagination is missing	12/12/2020
1374	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC		wrong e-filing	12/12/2020
1375	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)2020	Sec. 230-232, Sec 234		Wrong e-filing	12/12/2020
1376	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC under Sec 7		Volume need to divide after page no. 200	12/12/2020
1377	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9		sign on reply is missing, affidavit date is missing	12/12/2020
1378	0710102172362019/2	MS. ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9		Index is missing	12/12/2020
1379	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9		service and true copy signature are missing	12/12/2020
1380	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/1008(ND)2020	IBC Under Sec 9		page no. 31, 32 are cut	13/12/2020
1381	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A		Index is missing	13/12/2020
1382	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC		wrong e-filing	14/12/2020
1383	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL (COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body		wrong e-filing	14/12/2020

1384	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1385	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1386	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES(VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1387	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	14/12/2020
1388	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14/12/2020
1389	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions-IBC		MUKESH	Blur Page-26 to 59,64 to 82	14/12/2020
1390	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT		HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	14/12/2020
1391	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)		Akhil	True copy sign missed	15/12/2020
1392	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9			pages from 46-51,54,58 are dark pages, sign missing on reply	12/11/2020
1393	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664()2020	Sec 30			NEED TO IA FILE	12/12/2020
1394	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	12/12/2020
1395	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) Of Section 66.			Index is missing	14/12/2020
1396	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/450(ND)2020	Sec 252 (3)			wrong e filing	14/12/2020
1397	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions-IBC			sign missing on every page and true copy on annexures	14/12/2020
1398	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234			pages from 1-6 are not clear	14/12/2020
1399	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			index is missing	14/12/2020
1400	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			sign is missing	14/12/2020

1401	071010214872019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1402	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1403	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1404	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9			Index is missing and court fees, welfare	14/12/2020
1405	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1406	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020
1407	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1408	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1409	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/98(ND)2020	Sec. 230-232, Sec 234			Not found	15/12/2020
1410	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application (IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	
1411	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1412	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304(ND) 2020	Sec 60(5)			only proof of service uploaded	11/06/2020
1413	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304(ND) 2020	Sec 60(5)			only proof of service uploaded	08/07/2020
1414	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	28/08/2020
1415	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	19/09/2020
1416	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	22/09/2020

1417	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	29/09/2020
1418	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	23/11/2020
1419	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020	Rule 11 of NCLT, 2016			need to file in one pdf	14/12/2020
1420	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	15/12/2020
1421	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	15/12/2020
1422	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	15/12/2020
1423	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15/12/2020
1424	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	15/12/2020
1425	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions-IBC		durgesh kumar ahuja	wrong section	15/12/2020
1426	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020
1427	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions-IBC			Case Type Wrong	
1428	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1429	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1430	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	15/12/2020
1431	0710102103502020/1	RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	15/12/2020
1432	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15/Dec/20
1433	0710102/11195/2020	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	
1434	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16/11/2020

1435	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions-IBC		Huzefa F. Sitabkhan	Please Submit DD	23/10/2020
1436	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	Application under any other provisions-IBC		Prashant	Document Not Upload	22/02/2020
1437	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	07/11/2020
1438	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA	COMPANY PETITION IB (IBC)/933(PB)2019	Sec 60(5)		kundanlatwal	Please Submit DD	10/11/2020
1439	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	11/11/2020
1440	710102116402020	MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16/12/2020
1441	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION(IBC)/283(ND)2020	Sec 12(2)			wrong efilng	15/12/2020
1442	0710102023422020/2	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/662(ND)2020	IBC Under Sec 9			wrong efilng	15/12/2020
1443	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020
1444	0710102033012020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
1445	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020
1446	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020
1447	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1448	0710102133392019/2	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1449	0710200410172018/24	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1450	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020
1451	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
1452	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
1453	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
1454	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1455	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1456	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	07/12/2020

1457	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1458	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	14/10/2020
1459	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1460	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1461	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1462	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong efilng	16/12/2020
1463	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of reply missing	16/12/2020
1464	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020			merge into one pdf file or file separately	16/12/2020
1465	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020			Index is missing	16/12/2020
1466	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong efilng	16/12/2020
1467	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI &	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	16/12/2020
1468	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020			pg no 31-33 are blur, pg. no. 23 not translated	16/12/2020
1469	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020			NEED TO IA FILE	16/12/2020
1470	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it separately	17/12/2020
1471	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	17/12/2020
1472	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17/12/2020
1473	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONLY PROOF OF ERVICE UPLOAD	17/12/2020
1474	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	17/12/2020
1475	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	17/12/2020
1476	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA I LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17/12/2020
1477	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17/12/2020
1478	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17/12/2020
1479	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18/12/2020

1480	0710102/11629/2020	UNIQUE PROP MART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court	16/12/2020
1481	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	16/12/2020
1482	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16/12/2020
1483	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	17/12/2020
1484	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRA TECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
1485	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	online
1486	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18/Dec/20
1487	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	15/12/2020
1488	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	16/12/2020
1489	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17/12/2020
1490	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17/12/2020
1491	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020	----			INCOME TAX SERVICE MISSING	17/12/2020
1492	0710102091522020/1	UD INFRA TECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/454(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17/12/2020
1493	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	17/12/2020
1494	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			No index,no pagination, not uploaded properly	18/12/2020

1495	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			Only proof of service uploaded	18/12/2020
1496	0710102085972020/7	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(j)2020	Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/12/2020
1497	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			true copy stamp and sign missed	18/12/2020
1498	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			Need to file as IA	21/12/2020
1499	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/12/2020
1500	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1501	0710102026492020/12	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1502	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1503	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1504	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1505	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			page numbering missed after pg-6	21/12/2020
1506	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020

1507	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			pg-16-62 translate,write true copy not t.c.	12/09/2020
1508	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/689(ND)2020	IBC under Sec 7			sign missed on rejoinder	21/12/2020
1509	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg-25 cut,proof of service missed	21/12/2020
1510	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020
1511	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/293(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020
1512	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020	Application under any other provisions			affidavit missed	21/12/2020
1513	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9			affidavit missed	21/12/2020
1514	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			2 different document upload in one number	21/12/2020
1515	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			affidavit missed	18/12/2020
1516	0710102002622019/16	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9			7-15 NOT CLEAR	21/12/2020
1517	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364(PB) 2020	Sec 30			INDEX MISSING	21/12/2020
1518	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	21/12/2020
1519	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg-11,12 translate,proof of service missed	18/12/2020
1520	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/427(ND)2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020
1521	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7			INDEX MISSING	21/12/2020
1522	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			Only proof of service uploaded	12/03/2020
1523	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Proof of service missed	21/12/2020
1524	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Only proof of service uploaded	21/12/2020

1525	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			pg-3 missed	21/12/2020
1526	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Index missed	21/12/2020
1527	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/225(ND)2020	Sec 252 (3)			page numbering missed	21/12/2020
1528	0710102071962020/9	MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			Proof of service missed	21/12/2020
1529	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020	Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
1530	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			PROOF OF SERVICE	21/12/2020
1531	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/12/2020
1532	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/495(ND)2020	Sec 252 (1)			Only affidavit uploaded	21/12/2020
1533	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Need to file as IA	21/12/2020
1534	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYM KHANA CLUB LIMITED	COMPANY APPEAL(COMPANIES ACT)/452(ND)2020	Sec 252 (3)			Only affidavit uploaded	21/12/2020
1535	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			affidavit missed,index not match with file	21/12/2020
1536	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			14-62 TRANSLATE	21/12/2020
1537	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15/12/2020
1538	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		amit goel	not in delhi (patna)	19/12/2020
1539	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7		vijyant nigam	claim amount less than 1 Cr	19/12/2020

1540	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341,352	18/12/2020
1541	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65,67,69	18/12/2020
1542	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			affidavit missed	21/12/2020
1543	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9			6 7 NOT CLEAR	18/12/2020
1544	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22/12/2020
1545	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22/12/2020
1546	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22/12/2020
1547	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			Index council sign missed	22/12/2020
1548	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22/12/2020
1549	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1550	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
1551	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)			advance service to all respondent	21/12/2020
1552	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)			INDEX MISSING	22/12/2020
1553	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
1554	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1555	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	12/12/2020

1556	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	
1557	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing	
1558	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc	22/Dec/20
1559	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after page no.58	22/Dec/20
1560	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22/Dec/20
1561	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Companies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than upload	21/12/2020
1562	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12/11/2020
1563	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed	12/11/2020
1564	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08/08/2020
1565	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND)2020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	
1566	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/459(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1567	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	22/12/2020

1568	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI					service missed of roc	22/12/2020
1569	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	22/12/2020
1570	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Wrong file	22/12/2020
1571	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					service missed to roc	22/12/2020
1572	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI					Index missed	22/12/2020
1573	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Index missed,file not properly uploaded	22/12/2020
1574	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					Need to file as IA	22/12/2020
1575	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp missed	22/12/2020

1576	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES					Wrong page numbering in index and in file	22/12/2020
1577	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED					TRUE COPY SIGN MISSING	23/12/2020
1578	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA					true copy sign missing	23/12/2020
1579	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					INCOME TAX SERVICE MISSING	22/12/2020
1580	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					INCOME TAX SERVICE MISSING	22/12/2020
1581	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED					INDEX MISSING	23/12/2020
1582	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					NEED TO IA FILE	23/12/2020

1583	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED					PROOF OF SERVICE MISSING	23/12/2020
1584	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.					need to true copy sign all pages	23/12/2020
1585	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRA TECH PRIVATE LIMITED					need to ia file	23/12/2020
1586	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23/12/2020
1587	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	11/12/2020
1588	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)		PANKAJ NARANG	WRONG FILING	17/12/2020
1589	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	11/11/2020
1590	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23/11/2020
1591	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report filed)	07/11/2020
1592	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC	Sec 252 (3)				Proof of service missed	20/12/2020
1593	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	07/12/2020
1594	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	12/09/2020
1595	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	16/12/2020
1596	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	18/12/2020
1597	0710102032072018/7	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	23/12/2020
1598	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1599	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions-IBC			Need to file as IA	23/12/2020

1600	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	23/12/2020
1601	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL (COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	23/12/2020
1602	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1603	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/193(PB)2019		Main case number not match in link and pdf	05/12/2020
1604	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/190(ND)2019		Main case number not match please check the case number	05/12/2020
1605	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Debashis	Wrong main case number in file, wrong case type	20/10/2020
1606	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	17/11/2020
1607	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17	24/12/2020
1608	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	Hand written not allowed in Index/wrong section choose	24/12/2020
1609	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of service	24/12/2020
1610	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Aastha Bhardwaj	wrong filing file as a additional	25/12/2020
1611	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	20/12/2020
1612	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates & events missed, Company master data missed, income tax advance service missed, no sign in every page of petition	24/12/2020

1613	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no company master data	25/12/2020
1614	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1615	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1616	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020
1617	0710102032072018/7	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1618	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1619	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions-IBC			Need to file as IA	23/12/2020
1620	0710102066472020/3	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
1621	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020
1622	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/12/2020
1623	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1624	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type & amp; amp; section wrong/Page miss-20	29/12/2020
1625	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index	29/12/2020

1626	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256	05/12/2020
1627	710102115262020	AMEET KHANDLWAL VS POOJA GOELA	Contempt Petition(Companies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition and delete all	12/12/2020
1628	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it	20/12/2020
1629	0710102065502020/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	23/12/2020
1630	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			NEED TO IA FILE	24/12/2020
1631	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	24/12/2020
1632	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)			NO INDEX	24/12/2020
1633	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112(ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	24/12/2020
1634	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	25/12/2020
1635	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			Only proof of service uploaded	28/12/2020
1636	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28/12/2020
1637	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28/12/2020
1638	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020

1639	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1640	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1641	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1642	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1643	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1644	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020

1645	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1646	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1647	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1648	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions-IBC			Only proof of service uploaded	28/12/2020
1649	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions-IBC			NEED TO IA FILLING	28/12/2020
1650	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1651	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1652	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1653	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1654	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1655	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1656	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020

1657	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1658	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1659	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1660	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1661	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1662	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1663	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1664	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1665	0710200413922017/43	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1666	0710200413922017/44	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1667	0710200413922017/45	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1668	0710200413922017/46	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY NOT CA	28/12/2020
1669	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1670	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			true copy sign and stamp missed,proof of service missed	29/12/2020
1671	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			Only proof of service uploaded	29/12/2020
1672	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			page 14 26 not clear	29/12/2020
1673	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEED TO IA FILE	29/12/2020

1674	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEE TO IA FILLING	29/12/2020
1675	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	29/12/2020
1676	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7			NEED TO IA FILE	30/12/2020
1677	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			NEED TO IA FILE	12/02/2020
1678	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1679	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1680	0710102080932020/1	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	----19(2)			NEED TO IA FILE	18/12/2020
1681	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1682	0710102150272019/4	ACREE TRADING CORPORTATION Vs.	COMPANY APPLICATION(IBC)/1606(ND)2019	Application under any other provisions-IBC			PAGE 19 27 28 31 32	30/12/2020
1683	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,519,628,634,637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, , Last 6 pages not mentioned in index,	09/10/2020
1684	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates & events missed, Brief synopsis missed, no advance service	21/12/2020

1685	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates &&& event, Brief synopsis missed, no advance service, Company name not matched in MoA &&& AoA, Page missed 57	21/12/2020
1686	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	23/12/2020
1687	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	25/11/2020
1688	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164(ND)2019	Application under any other provisions-IBC		priyadarshi chaitanyashil	wrong file	25/10/2020
1689	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	19/12/2020
1690	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN PRASAD	claim less than 1 cr	24/03/2020
1691	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1692	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

1693	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1694	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1695	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1696	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1697	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1698	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1699	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

1700	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1701	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1702	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1703	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1704	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1705	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2104(ND)2019	IBC Under Sec 10			Index missed	30/12/2020
1706	0710200413922017/48	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1707	0710200413922017/49	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1708	0710200413922017/50	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1709	0710200413922017/51	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1710	0710200413922017/52	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1711	0710200413922017/53	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1712	0710200413922017/54	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1713	0710200413922017/57	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1714	0710200413922017/58	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1715	0710200413922017/59	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1716	0710200413922017/60	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1717	0710200413922017/61	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1718	0710200413922017/62	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1719	0710200413922017/63	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1720	0710200413922017/64	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1721	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1722	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1723	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1724	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1725	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020	Sec 252 (1)			Index missed	31/12/2020
1726	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1030(ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to income tax	31/12/2020
1727	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073(ND)2020	IBC Under Sec 9			Need to file as IA	31/12/2020
1728	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/949(ND)2019	Sec 252 (1)			service missed to roc and income tax	31/12/2020
1729	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9			wrong docs	01/01/2021
1730	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	01/04/2021

1731	710102000072021	BANK OF INDIA VS DIRECTOR OF COMPANY	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions-IBC		Arun Saxena	no index	01/04/2021
1732	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1733	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	12/09/2020
1734	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			document Not Upload	12/09/2020
1735	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1736	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1737	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1738	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	01/03/2021
1739	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/03/2021
1740	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	01/04/2021
1741	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder.pg-24 repeated	01/04/2021
1742	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	01/04/2021
1743	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01/04/2021
1744	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	01/04/2021
1745	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01/04/2021
1746	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9			document Not Upload	01/04/2021

1747	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01/04/2021
1748	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01/04/2021
1749	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01/04/2021
1750	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	01/04/2021
1751	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	01/04/2021
1752	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREMIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	01/05/2021
1753	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/359()2020	Application under any other provisions			True copy sign and stamp	01/05/2021
1754	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	01/05/2021
1755	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1756	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1757	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	10/12/2020
1758	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1759	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		-	main case not link	22/10/2020
1760	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	14/12/2020
1761	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	01/01/2021
1762	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	01/03/2021
1763	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/581(ND)2020	Abhirup	Merge into one PDF	01/05/2021
1764	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	01/06/2021

1765	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9			Wrong Documen	01/05/2021
1766	0710102143462019/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	01/05/2021
1767	0710102410362017/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	01/05/2021
1768	0710200410952018/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/05/2021
1769	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)2020	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	01/06/2021
1770	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1771	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9			3 rs court fee missed in	01/06/2021
1772	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020	Rule 11 of NCLT			Not found	01/06/2021
1773	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9			Not found	01/06/2021
1774	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			NEED TO IA FILLING	01/06/2021
1775	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			NO INDEX	01/06/2021
1776	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01/06/2021
1777	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	----Sec 252 (3)			Index missed	01/06/2021
1778	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
1779	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	12/08/2020
1780	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			Need to file as IA	12/09/2020
1781	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9			need to IA file	29/12/2020

1782	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			Index missed,page numbering not mention in file	29/12/2020
1783	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/1139(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01/02/2021
1784	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01/05/2021
1785	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1786	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9			file as a petition	01/07/2021
1787	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			Proof of Service	01/07/2021
1788	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01/07/2021
1789	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			INDEX MISSED	01/07/2021
1790	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/531(ND)2020	Sec 252 (1)			service missed to income tax	01/07/2021
1791	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			Need to file as IA	01/07/2021
1792	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01/08/2021
1793	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01/08/2021
1794	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	01/09/2021
1795	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions-IBC			Wrong filing file as a application	01/11/2021
1796	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	01/11/2021

1797	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	01/11/2021
1798	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	01/11/2021
1799	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	01/09/2021
1800	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11/03/2020
1801	710102001532021	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign & Advocate sign miss/Pagination not done/Cut Page 22/Blur Page-46	01/09/2021
1802	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	19/02/2020
1803	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020
1804	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document	29/11/2020
1805	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents .	18/12/2020
1806	710102000012021	VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/387(ND)2019	Nishi	Wrong Section not match in soft copy	01/01/2021
1807	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	01/11/2021

1808	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	PRADEEP K MITTAL	section wrong soft copy in index	01/12/2021
1809	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	01/12/2021
1810	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	07/12/2020
1811	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention main case number in soft copy	21/12/2020
1812	710102117712020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	21/12/2020
1813	710102002422021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	12/01/2021
1814	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			wrong e filing	23/07/2020
1815	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775(PB)2018	IBC under Sec 7			22 page missing	23/11/2020
1816	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file properly not upload	25/11/2020
1817	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file properly not upload	28/11/2020
1818	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	Sec. 241(1)			WRONG DOCS	14/12/2020
1819	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
1820	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND)2019	IBC Under Sec 9			sign missing	21/12/2020
1821	0710102412382017/11	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong Document(Progress report filed) need to file as IA	01/08/2021
1822	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			True copy sign missed	01/11/2021
1823	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions-IBC			TRUE COPY SIGN MISSING	01/12/2021
1824	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			income tax service missing	01/12/2021
1825	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/469(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021

1826	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)				INCOME TAX SERVICE MISSING	01/12/2021
1827	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016				ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1828	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016				ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1829	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016				ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1830	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016				ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1831	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/504(ND)2020	Sec 252 (3)				INCOME TAX SERVICE MISSING	01/12/2021
1832	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020	Rule 11 of NCLT				E-STAMP MISSING	01/12/2021
1833	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500(ND)2019	IBC under Sec 7				IB NUMBER NOT MENTION IN DOCUMENT	01/12/2021
1834	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions-IBC				NEED TO IA FILE	01/12/2021
1835	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9				ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1836	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion				NEED TO IA FILE	13/01/2021
1837	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016				INDEX MISSING	13/01/2021
1838	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9				AFFIDAVIT MISSING	13/01/2021
1839	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020	Rule 11 of NCLT, 2016				NEED TO IA FILLING	13/01/2021
1840	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/438(ND)2020	Sec 252 (3)				E-STAMP MISSING	13/01/2021

1841	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	13/01/2021
1842	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	13/01/2021
1843	710102003302021	AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(PB)2019	SHEKHAR KUMAR	e-stamp paper missing	14/01/2021
1844	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	14/01/2021
1845	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates &&& events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from vakaltnama	13/01/2021
1846	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	21/10/2020
1847	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18/02/2020
1848	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Deepika	case not connect/ wrong filing file in CA	16/01/2021
1849	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	15/01/2021
1850	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	15/01/2021
1851	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15/01/2021
1852	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	15/01/2021
1853	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013(ND) 2020	Sec 60(5)			Index m	13/01/2021
1854	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	13/01/2021
1855	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND) 2020	Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021

1856	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1857	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	13/01/2021
1858	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1859	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1860	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
1861	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)			INDEX MISSING	14/01/2021
1862	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
1863	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	14/01/2021
1864	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9			INDEX MISSING	14/01/2021
1865	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1866	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1867	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1868	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			pg-17 not clear	15/01/2021
1869	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions-IBC			Wrong Document (Progress report filed)	15/01/2021
1870	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)			Wrong Document(application filed)	15/01/2021
1871	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			Wrong Document(no vakalatnama)	15/01/2021
1872	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			need to ia filling	15/01/2021

1873	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1874	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	15/01/2021
1875	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			TRUE COPY SING MISSING	17/01/2021
1876	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			NEED TO IA FILE	18/01/2021
1877	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			need TO IA FILE	18/01/2021
1878	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			only proof of service upload	18/01/2021
1879	0710102107682020/1	MR.PAWAN SETHI à"s Vs. PCL OIL AND SOLVENTS LTD à"s.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	13/01/2021
1880	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9			Need to file as IA	14/01/2021
1881	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions-IBC			Need to file as IA	15/01/2021
1882	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			Need to file as IA	15/01/2021
1883	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			Need to file as IA	15/01/2021
1884	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPRESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020	Application under any other provisions-IBC			Need to file as IA	15/01/2021
1885	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			Application will be file separately and file as IA	15/01/2021
1886	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1887	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1888	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			Need to file as IA	15/01/2021
1889	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION(IBC)/1833(PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	15/01/2021
1890	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901(PB)2019	Application under any other provisions-IBC			NEED TO IA FILE	15/01/2021
1891	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			NEED TO IA FILE	15/01/2021

1892	071020000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			NEED IA FILE	15/01/2021
1893	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1894	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18/01/2021
1895	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18/01/2021
1896	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	21/10/2020
1897	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02/12/2020
1898	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	18/12/2020
1899	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
1900	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
1901	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRA TECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	19/01/2021
1902	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	15/01/2021
1903	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20/01/2021
1904	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20/01/2021
1905	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12/01/2021

1906	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13/01/2021
1907	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16/01/2021
1908	0710102112122019/8	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	16/01/2021
1909	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665(PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1910	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
1911	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1912	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1913	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1914	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	18/01/2021
1915	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION(IBC)/958(ND)2020	Sec 54(1)			Proof of Service	18/01/2021
1916	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021
1917	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
1918	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021
1919	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index missed	18/01/2021
1920	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)			INDEX MISSING	18/01/2021
1921	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1922	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33			True copy sign and stamp missed	18/01/2021

1923	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)				INCOME TAX SERVICE MISSING	18/01/2021
1924	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)				ONLY PROOF OF SERVICE	18/01/2021
1925	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7				Wrong document	18/01/2021
1926	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9				SUPPORTING AFFIDAVIT MISSING	18/01/2021
1927	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions				NEED TO IA FILE	18/01/2021
1928	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9				NEED TO IA FILE	18/01/2021
1929	0710102016252018/35	AS TECHNO SOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9				e-stamp missed	19/01/2021
1930	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion				PAGE 11-13 NOT CLEAN	19/01/2021
1931	0710102087092020/10	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9				NEED TO IA FILE	19/01/2021
1932	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions-IBC				NEED TO IA FILE	19/01/2021
1933	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2019	Sec 60(5)				NEED TO IA FILE	19/01/2021
1934	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9				E-STAMP PAPER OF RUPEES 100	19/01/2021
1935	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other provisions-IBC				NEED TO IA FILE	19/01/2021
1936	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020	Sec 252 (3)				income tax service missing	19/01/2021
1937	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)				NEED TO IA FILE	19/01/2021
1938	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9				NEED TO IA FILE	19/01/2021
1939	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9				NEED TO IA FILE	19/01/2021
1940	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9				E-STAMP PAPER OF RUPEES 100	19/01/2021

1941	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	Sec 252 (1)			SERVICE MISSING	19/01/2021
1942	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION(IBC)/2801(PB)2019	Sec 60(5)			PROOF OF SERVICE MISSING	19/01/2021
1943	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2020	IBC Under Sec 9			PAGE 8 TYPE COPY	19/01/2021
1944	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			NEED TO IA FILE	20/01/2021
1945	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337(I)2021	Sec. 12A			NEED TO IA FILE	20/01/2021
1946	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions-IBC			NEED TO IA FILE	20/01/2021
1947	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7			NEED TO IA FILE	20/01/2021
1948	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			NEED TO IA FILE	20/01/2021
1949	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			AFFIDAVIT MISSING	20/01/2021
1950	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			INDEX MISSING	20/01/2021
1951	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
1952	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions-IBC			NEED TO IA FILE	20/01/2021
1953	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			not found	20/01/2021
1954	0710102166352019/2	PCR INFRA TECH PRIVATE LIMITED Vs. ELEGANT INFRA CON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
1955	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO PETITION FILE	20/01/2021
1956	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			NO INDEX	20/01/2021
1957	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			not found	20/01/2021
1958	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9			e-stamp missing	21/01/2021
1959	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	09/06/2020

1960	710102002882021	VUJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare &&& court fees miss	13/01/2021
1961	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare &&& court fees miss	14/01/2021
1962	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount less than 1 Cr	19/01/2021
1963	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare &&& court fees missing	18/01/2021
1964	710102004952021	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Proof of service	18/01/2021
1965	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc	21/01/2021
1966	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	01/07/2021
1967	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01/08/2021
1968	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
1969	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	19/01/2021
1970	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/255(ND)2020		Wrong file upload in rejoinder corner	21/01/2021
1971	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)		COMPANY PETITION IB (IBC)/1038(ND)2020		E stamp paper and affidavit missed	21/01/2021

1972	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1717(ND)2019			Index missed	21/01/2021
1973	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019			Court fee and welfare missed	21/01/2021
1974	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED]	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020			Stamp paper not notrized	21/01/2021
1975	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019			Welfare missed of Rs15	21/01/2021
1976	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2020			Index missed and page numbering not mention	21/01/2021
1977	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION(COMPANIES ACT)/107(ND)2019			True copy sign and stamp missed	21/01/2021
1978	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3436(ND)2019			Need to file as IA	21/01/2021
1979	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018			sign missed of advocate in index	21/01/2021
1980	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1981	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1982	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1983	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	21/01/2021
1984	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	21/01/2021
1985	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	22/01/2021
1986	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019			need to ia file	24/01/2021
1987	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	23/01/2021
1988	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
1989	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
1990	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB)2019			NEED TO IA FILE	24/01/2021
1991	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86,115,116,135 not clear page	21/01/2021
1992	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	22/01/2021
1993	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare &&& Court fees miss	20/01/2021

1994	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRA TECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare &&& Court fees miss/etc	21/01/2021
1995	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Brief Synopsis Missing	21/01/2021
1996	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	23/01/2021
1997	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)			Nishi	Main case not link	17/07/2020
1998	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	23/01/2021
1999	710102006532021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	" Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal us 24363846"	22/01/2021
2000	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	25/01/2021
2001	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	24/12/2020
2002	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	15/01/2021

2003	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	26/01/2021
2004	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	27/01/2021
2005	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	27/01/2021
2006	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, council sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed, etc	19/12/2020
2007	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees & amp; amp; 100 Rs. Missing of Affidavit/sign miss-2 to 6	20/01/2021
2008	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021
2009	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
2010	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2019	Sub-Section (1) Of Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
2011	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
2012	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2020	----IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
2013	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
2014	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021

2015	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
2016	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021
2017	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021
2018	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
2019	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	28/01/2021
2020	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	01/08/2021
2021	0710200410572018/2	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
2022	0710200410572018/3	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
2023	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			Stamp paper missed & true copy sign missed	20/01/2021
2024	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9			Wrong Document(Application filed)	20/01/2021
2025	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273			Index not signed/e-stamp missing	21/01/2021
2026	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)			Pg-2 is cut	21/01/2021
2027	0710102031072018/8	M.R. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518(ND)2018	Rule 11 of NCLT, 2016			Index not signed	22/01/2021
2028	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			e-stamp missing	22/01/2021
2029	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59			Pg-28 to 32 not clear	22/01/2021

2030	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020	19(2)			Wrong Document(Application filed)	22/01/2021
2031	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	Sec 60(5)			e-stamp,Supporting affidavit missed	16/01/2021
2032	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Pg-5,7,14,15,19,21,23,33,35,37 not clear	18/01/2021
2033	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Document(Application/Rejoinder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No.	18/01/2021
2034	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions-IBC			Wrong Document (progress report filed)	19/01/2021
2035	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			No index/Stamp paper missed & not uploaded in one PDF	19/01/2021
2036	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Wrong Document(Incomplete Docs.)	21/01/2021
2037	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9			Proof of service and its pagination is missing	26/01/2021
2038	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9			NEED TO IA FILE	20/03/2020
2039	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			true copy sign missing	10/12/2020
2040	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			need to ia file	12/12/2020
2041	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			e stamp miss	24/12/2020
2042	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			sign miss	15/01/2021
2043	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO [PETITION FILE	20/01/2021

2044	0710102111042020/2	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSED	22/01/2021
2045	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			50 rupee stamp missed	22/01/2021
2046	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions-IBC			need to saperate filling	22/01/2021
2047	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions-IBC			need to saperate filling	22/01/2021
2048	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9			STAMP MISSING	22/01/2021
2049	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22/01/2021
2050	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)2020	IBC under Sec 7			need to saperate pdf after 200 pages	22/01/2021
2051	0710120005022018/11	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			index missing	22/01/2021
2052	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY APPLICATION(IBC)/295(ND)2020	Application under any other provisions-IBC			NEED TO IA FILE	23/01/2021
2053	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021	Application under any other provisions-IBC			affidavit missed	23/01/2021
2054	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	28/01/2021
2055	0710102078032020/14	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	28/01/2021
2056	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1),Sec. 244(1)			INDEX MISSING	28/01/2021
2057	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSING	28/01/2021
2058	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	28/01/2021
2059	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	28/01/2021
2060	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/946(ND)2019	Sec 60(5)			E STAMP MISSING	28/01/2021
2061	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9			e-stamp missed	29/01/2021

2062	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	29/01/2021
2063	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			E-STAMP MISSED	29/01/2021
2064	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			index missing	29/01/2021
2065	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	25/01/2021
2066	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	29/01/2021
2067	710102007762021	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	due payment other section	28/01/2021
2068	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Dhruv Gupta	section wrong and sign missing	28/01/2021
2069	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjwala	section wrong and main case not link	31/01/2021
2070	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	30/01/2021
2071	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17/03/2020
2072	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20/03/2020
2073	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13/12/2020
2074	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198,218,32 5,326,344,388,417,478,479,504 to 506,508,509 to 514,517,523,527,536, Vol 1 &&& 2 divide after 200 pages &&& make separate index, Vol 2 index missed, Advance service not mentioned in index	20/01/2021

2075	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	23/01/2021
2076	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur &&& Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit/9(3) b certificate miss	28/01/2021
2077	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28	28/01/2021

2078	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax advance service missed	27/01/2021
2079	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	27/10/2020
2080	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12/01/2021
2081	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)2019	Abhishek Garg	up stamp paper needed of Rs100 not vallid 10 rs	22/01/2021
2082	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2020	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30/01/2021
2083	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Companies Act)	Sec. 421		renugupta	Wrong e file	01/02/2021
2084	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		NF	21/09/2020
2085	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020		ONLY PROOF OF SERVICE UPLOAD	12/10/2020
2086	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)2019		ONLY PROOF OF SERVICE UPLOAD	21/12/2020
2087	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2019		STAMP MISSING	31/12/2020
2088	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018		NEED TO ALL PAGES SIGN	01/05/2021
2089	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020		NEED TO IA FILE	23/01/2021

2090	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		NEED TO IA FILE	23/01/2021
2091	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		INDEX MISSING	23/01/2021
2092	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/919(ND)2020		NEED TO IA FILE	23/01/2021
2093	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)2020		NEED TO IA FILE	23/01/2021
2094	0710102021522020/3	FOSECO INDIA LTD Vs. D C M LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1096(ND)2020		sign on reply missed,pg-26,30-32,38-56 not clear	23/01/2021
2095	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		Supporting affidavit and stamp paper missed	24/01/2021
2096	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021		Wrong document	25/01/2021
2097	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		sign missed on reply,stamp paper of Rs100 of UP	25/01/2021
2098	0710102016252018/31	AS TECHNO SOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Sign missed on reply,pg-11 repeated,true copy sign and stamp missed	25/01/2021
2099	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		True copy sign and stamp missed	25/01/2021

2100	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)2020		sign missed on reply,pg-5 not clear,separately file the application as IA	25/01/2021
2101	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020		pg-33 not clear,stamp paper page number missed	25/01/2021
2102	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021		Separately file all document	25/01/2021
2103	0710102117842020/1	BPTP LIMITED Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021		sign missed of council in index,true copy stamp missed	25/01/2021
2104	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018		Need to file as IA	25/01/2021
2105	0710102009812020/3	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020		Need to file as IA	27/01/2021
2106	0710102014492020/1	NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020		Need to file as IA	27/01/2021
2107	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed	27/01/2021

2108	0710102029922020/3	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		sign missed on reply,pg-15,16 wrong arrange,pg-40,171,329,335,399,458,573,575, not clear	27/01/2021
2109	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/206(ND)2020		sign on reply missed,stamp paper missed,true copy sign and stamp missed	28/01/2021
2110	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2020		Need to file as IA	28/01/2021
2111	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021		Need to file as IA	28/01/2021
2112	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/112(ND)2012		3 court fee missed in vakalatanama	28-01-2021
2113	0710102022752020/1	SANTOSH KUMAR CHOUDHARY Vs. ROC		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/207(ND)2020		E stamp paper missed	28-01-2021
2114	0710102024802020/8	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		true copy sign and stamp missed	28-01-2021
2115	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		Sign missed on reply,court fee and welfare missed in vakalatnama	28-01-2021
2116	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Need to file as IA	28-01-2021

2117	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/952(ND)2020		True copy sign and stamp missed	28-01-2021
2118	0710102029152020/2	M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1084(ND)2020		page numbering missed	29-01-2021
2119	0710102030772018/6	STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTLINE CPR LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/33(ND)2019		Upload all reply separately	29-01-2021
2120	0710102031072018/9	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018		pg-106 missed,pg-200 not clear	29-01-2021
2121	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		Wrong document	29-01-2021
2122	0710102083162019/8	OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1185(ND)2019		Index missed	29-01-2021
2123	0710102100462020/11	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2020		Index missed	29-01-2021
2124	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND DHAM		Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020		Stamp paper and affidavit missed	29-01-2021

2125	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		true copy sign and stamp missed	29-01-2021
2126	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions-IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691 (ND)2020		Court fee and welfare missed	29-01-2021
2127	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021		Court fee and welfare missed	29-01-2021
2128	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		Stamp paper of Rs100	29-01-2021
2129	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		stamp paper and affidavit missed	29-01-2021
2130	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN GARG		Sec 60(5)	INTERVENTION PETITION (IBC)/2()2021		Wrong document	30-01-2021
2131	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)2020		Stamp paper missed and sign missed in starting	30-01-2021
2132	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020		need to ia file	30-01-2021

2133	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020		need to ia file	30-01-2021
2134	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020		Stamp paper missed	30-01-2021
2135	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/512(ND)2020		Index missed	30-01-2021
2136	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions-IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020		page numbering missed in file	30-01-2021
2137	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020		page numbering missed	31-01-2021
2138	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2020		Council signature missed in index	31-01-2021
2139	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2020		Council signature missed in index	31-01-2021

2140	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021		stamp paper and affidavit missed	31-01-2021
2141	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1532(ND)2019		sign missed on reply	31-01-2021
2142	0710102002122021/1	SUDHANSHU AGARWAL Vs. PANKAJ NARANG		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/105(ND)2021		true copy sign and stamp missed	02/01/2021
2143	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2018		Wrong page numbering after pg-209	02/01/2021
2144	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020		True copy sign and stamp missed in some pages	02/01/2021
2145	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Stamp paper of Rs 50	02/01/2021
2146	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		Need to file as IA	02/01/2021
2147	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020		True copy stamp missed in some pages	02/01/2021
2148	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020		True copy stamp missed	02/01/2021

2149	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020		Supporting affidavit and stamp paper missed	02/01/2021
2150	0710102093752020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/379(ND)2020		Wrong document only 1 page uploaded	02/01/2021
2151	0710102104292020/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/700(I)2020		DOCUMENT INCOMPLETE	02/01/2021
2152	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021		NEED TO ONE TIME FILE	02/01/2021
2153	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		STAMP MISSING	02/01/2021
2154	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021		pg-188,190,192,194-196.,198,201,202,203,206,208,213 cut	02/02/2021

2155	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		Index and court fee and welfare missed	02/02/2021
2156	0710102119312020/1	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020		50 RUPEE E STAMP MISSING	02/02/2021
2157	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		STAMP MISSING	02/02/2021
2158	0710102144842019/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		ONLY PROOF OF SERVICE MISSING	02/02/2021
2159	0710102144842019/4	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		18-23 NOT CLEAR	02/02/2021
2160	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/1608(ND)2019		NEED TO IA FILE	02/02/2021
2161	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018		17 19 NOT CLEAR	02/02/2021
2162	0710200401392016/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		NEED TO SIGN ALL PAGES	02/02/2021

2163	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/141(ND)2018		AFFIDAVIT MISSING	02/02/2021
2164	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	02/03/2021
2165	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	02/03/2021
2166	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2018		NEED TO IA FILE	02/03/2021
2167	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	02/03/2021
2168	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	02/03/2021
2169	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
2170	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021

2171	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/122(ND)2017		AFFIDAVIT MISSING	02/03/2021
2172	0710102412382017/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		INDEX MISSING	02/04/2021
2173	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	25/03/2020
2174	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	12/04/2020
2175	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020
2176	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020
2177	710102004312021	M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES	Company Petition IB (IBC)	IBC Under Sec 9		Dhaval Deshpande	page:19-23 not clearWrong section choose/Blur Page-19 to 23	16/01/2021
2178	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b	25/01/2021
2179	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjwala	main case number not link	30/01/2021
2180	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	02/01/2021
2181	710102008912021	NATIONAL PRODUCTS VS SRINISONS WIRING SYSTEMS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/558(ND)2020	MANISH MALHOTRA	case type wrong	02/01/2021
2182	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	02/02/2021
2183	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	02/01/2021
2184	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswansthan si	34-38 not clear page	02/03/2021
2185	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Application not linked with main case no.	02/03/2021
2186	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	28/01/2021

2187	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	02/02/2021
2188	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	E-stamp missing/True copy sign missing	02/05/2021
2189	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshiti	Board Resolution/Advocate welfare & court fees missed/Pagination not done after page no.17	13/10/2020
2190	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	23/12/2020
2191	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-2 not clear	04/02/2021
2192	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-6,7 not clear	04/02/2021
2193	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	04/02/2021
2194	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	05/02/2021

2195	0710102088902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate	05/02/2021
2196	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/478(ND)2020		index missing	02/08/2021
2197	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/408(PB)2020		Wrong Document (IA filed)	01/06/2021
2198	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC)/884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	01/06/2021
2199	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		pg-35,36,44,45 not clear	22/01/2021
2200	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		NEED TO ALL PAGES SIGN	02/08/2021
2201	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/30(PB)2021		NEED TO IA FILE	02/08/2021
2202	0710102008152019/13	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	02/09/2021
2203	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	20/01/2021
2204	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	02/02/2021
2205	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	02/02/2021

2206	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ C ase type wrong	07/02/2021
2207	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2208	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	main case number wrong	05/02/2021
2209	710102010362021	MARINAININDIA TRAXIM PRIVATE LIMITED VS MARINAININDIA TRAXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	05/02/2021
2210	710102011072021	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/35(PB)2019	RAKESH KUMAR	47-translate 47-53 not clear page section wrong	08/02/2021
2211	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2212	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)2018	LOKESH	10-37 not clear page and sign missing	06/02/2021
2213	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	section wrong	05/02/2021
2214	710102010622021	LIQUIDATOR OF LANCO INFRA TECH LTD. VS REGIONAL PROVIDENT FUND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2019	MISHA	wrong filing, file link from Hyderabad bench	06/02/2021
2215	710102011092021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	main case number missing	08/02/2021
2216	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	no main case no.	09/02/2021
2217	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all pages	09/02/2021
2218	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	09/02/2021
2219	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/etc	09/02/2021
2220	710102011222021	OMSAJ NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	09/02/2021

2221	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
2222	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	CASE TYPE WRONG	09/02/2021
2223	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT L TD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	10/02/2021
2224	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
2225	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13/03/2020
2226	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaitnama, kindly link with first motion	25/12/2020
2227	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr./Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	05/02/2021
2228	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 & & ; True copy Sign miss/Merge into one PDF/Incomplete documents	08/02/2021
2229	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			STAMP MISSING	05/02/2021
2230	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	Sec. 230-232, Sec 234			INDEX MISSING	05/02/2021
2231	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND)2020	Section 95(1)			NEED TO IA FILE	05/02/2021

2232	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020	Rule 11 of NCLT,Rule 154, NCLT 2016		50 RUPEE STAMP MISSING	05/02/2021
2233	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)		NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2234	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)		NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2235	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)		NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2236	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		PAGE 7 NOT CLEAR	05/02/2021
2237	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7		100 RUPEES STAMP MISSING	05/02/2021
2238	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7		100 RUPEES STAMP MISSING	05/02/2021
2239	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9		Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.)	05/02/2021
2240	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	05/02/2021
2241	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		PG-99 100 NOT CLEAR	06/02/2021
2242	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016		AFFIDAVIT WITH STAMP MISSING	06/02/2021
2243	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/471(ND)2020	Sec 252 (3)		INDEX MISSING	06/02/2021
2244	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7		INDEX MISSING	06/02/2021
2245	0710102129472019/10	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9		NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2246	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9		NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2247	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND)2018	IBC Under Sec 9		IN REJOINER SHOULD BE SIGN EVERY PAGES	06/02/2021

2248	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2249	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2250	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99(j)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2251	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC			page-13 14 15 17 18 23 24 NOT CLEAR	07/02/2021
2252	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2253	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2254	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2255	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2256	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2257	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2258	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/548(j)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2259	0710102010962020/5	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANI ES ACT)/23(ND)2020	Sec. 230-232 - Second Motion			PAGE-46 47 53 NOT CLEAR	07/02/2021
2260	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021

2261	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Sec 60(5)			NEED TO IA FILE	07/02/2021
2262	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			NEED TO ALL PAGES SIGN	08/02/2021
2263	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY,DEPARTMENT OF	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)			NEED TO EVERY PAGES SIGN	08/02/2021
2264	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			NEED TO ALL PAGES SIGN	08/02/2021
2265	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			PAGE 99 100 NOT CLEAR	08/02/2021
2266	0710102100462020/10	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments & Judgement)	08/02/2021
2267	0710102100462020/12	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments & Judgement)	08/02/2021
2268	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			Wrong Document(application Filed)	08/02/2021
2269	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB)2020	IBC under Sec 7			UP stamp paper should be of RS. 100/	08/02/2021
2270	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.	COMPANY PETITION IB (IBC)/58(ND)2020	IBC Under Sec 9			No index/No memo of Parties/No affidavit	08/02/2021
2271	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	Sec 252 (3)			Stamp/Affidavit missing	08/02/2021
2272	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			NEED TO DELETE	08/02/2021
2273	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Doc.(Application,Reply,Rejoinder,Counter affidavit,affidavit All are filed with same slash no.)	08/02/2021
2274	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			e-stamp missing	09/02/2021
2275	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body			Pg-5 not clear	09/02/2021

2276	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9			main case not metion and true copy sign missing	09/02/2021
2277	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			UP stamp should be of 100/-Rs.	09/02/2021
2278	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	Rule 11 of NCLT, 2016			UP stamp should be of 100/-Rs./Pg-24,26,27 translation	09/02/2021
2279	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2020	Sub-section (I) of section 230			Wrong Doc.(Joint Petition Filed)	09/02/2021
2280	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			stamp paper missing/true copy sign missing/Pg-84,85/146 to 156 not clear	09/02/2021
2281	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9			Pg-7,22 not clear	09/02/2021
2282	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9			Index Blank	09/02/2021
2283	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			UP stamp should be of 100/-Rs./Pg-27,29,30,Translation/Pg-35 to 44,59,62 not clear	09/02/2021
2284	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND)2019	IBC Under Sec 9			No pagination	09/02/2021
2285	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963(ND)2019	IBC Under Sec 9			need to file IA	09/02/2021
2286	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND)2019	IBC under Sec 7			online proof of service uploaded	09/02/2021
2287	0710102163412019/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/115(ND)2020	Sec 252 (1)			counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	09/02/2021
2288	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD	COMPANY APPEAL(COMPANIES ACT)/13(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			page:20-21 translation eng	09/02/2021
2289	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			supporting affidavit missed	09/02/2021
2290	0710102007342019/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB)2019	IBC under Sec 7			need to IA file	10/02/2021

2291	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	COMPANY PETITION IB (IBC)/1487(ND)2018	IBC Under Sec 9			NEED TO IA FILE	10/02/2021
2292	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND)2020	IBC Under Sec 9			sign missing on rejoinder	10/02/2021
2293	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(IBC)/1135(ND)2020	Sec 25(j)			page:14-15, 39 not clear	10/02/2021
2294	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	10/02/2021
2295	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	10/02/2021
2296	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10/02/2021
2297	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file separately	10/02/2021
2298	0710102117502020/2	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	10/02/2021
2299	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	10/02/2021
2300	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11/02/2021
2301	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2302	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2303	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	14/02/2021
2304	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	29/01/2021
2305	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1003(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2306	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/831(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2307	710102011892021	ROHIT SEHGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2019	shivani kadam	82-83 not clear page	11/02/2021

2308	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	stamp paper missing and ib not mention in soft copy	12/02/2021
2309	710102012132021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSEER BAER INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	payment	11/02/2021
2310	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	12/02/2021
2311	710102012922021	CHANDRAPRAKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	14/02/2021
2312	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/02/2021
2313	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no . Kindly server the petition to all respondents, E Stamp missed with affidavit	06/01/2021
2314	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			Wrong Document(application Filed)	08/02/2021
2315	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			wrongdoc	09/02/2021
2316	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	10/02/2021
2317	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9			E-stamp missing/True copy sign & service also	10/02/2021
2318	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/1195(PB) 2020	Rule 11 of NCLT, 2016			Wrong Docs. (IA uploaded)	10/02/2021

2319	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			e-Stamp missing	10/02/2021
2320	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear	10/02/2021
2321	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9			Index not filled Properly/index not attached in 2nd Vol./True copy sign missing in some pages	10/02/2021
2322	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020	Sec 60(5)			Wrong Docs.(IBC U/s-9 petition Uploaded	10/02/2021
2323	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	10/02/2021
2324	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	10/02/2021
2325	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.)	10/02/2021
2326	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019	Rule 11 of NCLT			NEED TO SAPERATE FILLING	11/02/2021
2327	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND)2020	IBC Under Sec 9			No Index/no Pagination	12/02/2021
2328	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2020	IBC Under Sec 9			Remove Extra files or file it seprately	13/02/2021
2329	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020	Application under any other provisions-IBC			Affidavit is of back date	13/02/2021
2330	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			Supporting affidavit is missing	13/02/2021
2331	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			E stamp date is wrong	13/02/2021
2332	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455(ND)2019	IBC Under Sec 9			pg no. 23-33 are not clear	13/02/2021
2333	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY PETITION IB (IBC)/94(ND)2020	IBC Under Sec 9			E stamp is missing	13/02/2021
2334	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			Proof of Service	15/02/2021

2335	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	15/02/2021
2336	0710102145002019/2	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE	COMPANY PETITION IB (IBC)/2917(ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	15/02/2021
2337	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/246(ND)2017	Sub-section (I) of section 230, Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	15/02/2021
2338	0710200400582012/2	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions			Wrong Docs.(petition Uploaded)	15/02/2021
2339	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND)2018	Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	15/02/2021
2340	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions		Ananda Gomathy	Wrong section &&& wrong case type select	
2341	710102007652021	KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper miseed, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear	
2342	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee	
2343	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND)2019	IBC Under Sec 9			NEED TO IA FILE	13/01/2021
2344	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	02/11/2021
2345	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	15/02/2021
2346	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB)2018	IBC under Sec 7			Need to file as IA	15/02/2021
2347	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			Wrong Document(Application uploaded)	15/02/2021

2348	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
2349	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817(ND)2021	Sec 60(5)			WRONG E FILE	16/02/2021
2350	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	02/11/2021
2351	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54- 57 translation	16/02/2021
2352	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/77(ND)2021		IBC Under Sec 9		E stamp paper is missing	17/02/2021
2353	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
2354	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Sec 25(j)		Sign missing on reply	17/02/2021
2355	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17/02/2021
2356	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Wrong pagination after page number 15	17/02/2021
2357	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	15/01/2021
2358	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no-123,124/Vakalatnama	25/01/2021
2359	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	22/01/2021
2360	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	15/02/2021
2361	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	15/02/2021

2362	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page -translate page43,88-93 not clear page	16/02/2021
2363	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	16/02/2021
2364	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22/01/2021
2365	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO IA FILE	11/02/2021
2366	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11/02/2021
2367	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	16/02/2021
2368	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	16/02/2021
2369	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND)2020	---IBC under Sec 7			E stamp paper is missing	16/02/2021
2370	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	16/02/2021
2371	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	16/02/2021
2372	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Supporting affidavit with E stamp paper	16/02/2021
2373	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Index is missing	16/02/2021
2374	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019	Sec 252 (3)			wrong document(Kindly upload all document separately	25/01/2021
2375	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND)2020	IBC Under Sec 9			Notary date not show	10/02/2021
2376	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	11/02/2021
2377	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	11/02/2021
2378	0710200410572018/4	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	12/02/2021

2379	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE	COMPANY PETITION IB (IBC)	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	16/02/2021
2380	0710102164162019/1	INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1025(ND)2019	Sec 252 (1),Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	16/02/2021
2381	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081(ND)2019	IBC under Sec 7			numbering missed in document and blank pages removed	11/02/2021
2382	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020	Application under any other provisions-IBC			Il volume index missed 202-208 not clear	11/02/2021
2383	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270(ND)2019	IBC under Sec 7			Kindly application file to separately with fee and mentioned rule	11/02/2021
2384	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9			10rs stamp paper missed advance service missed	11/02/2021
2385	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND)2019	IBC under Sec 7			stamp paper and affidavit missed	11/02/2021
2386	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD)	COMPANY PETITION (COMPANIES ACT)/1001(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Roc service missed	11/02/2021
2387	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			kindly application filed separately with fee	12/02/2021
2388	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			26 page not clear 44 page missed	12/02/2021
2389	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3253(ND)2019	IBC Under Sec 9			No index	12/02/2021
2390	0710102158172019/5	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			No index	12/02/2021
2391	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Page no 9 missed	12/02/2021
2392	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND)2018	IBC under Sec 7			Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service	12/02/2021
2393	0710200410572018/7	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ALL PAGES SIGN	12/02/2021
2394	0710102000822021/1	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021	Sec. 230-232 - Second Motion			ONLY PROOF OF SERVICE UPLOAD	15/02/2021
2395	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021
2396	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021

2397	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)			NEED TO IA FILE	15/02/2021
2398	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2(ND)2021	IBC Under Sec 9			NEED TO IA FILE	15/02/2021
2399	0710102073662020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			50 RUPEE E STAMP MISSING	15/02/2021
2400	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions-IBC			PAGE-11-15 17 23 32 56-59 NOT CLEAR	15/02/2021
2401	0710102077272020/7	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions-IBC			PAGE-17 23 32 56-59 NOT CLEAR	15/02/2021
2402	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOADED	15/02/2021
2403	0710102101312020/4	FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1055(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	15/02/2021
2404	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	15/02/2021
2405	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			STAMP MISSING	15/02/2021
2406	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2407	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	16/02/2021
2408	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2409	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			wrong document upload(sec-9 + written submission)	16/02/2021
2410	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821()2021	Sec 12(2)			need to file IA	17/02/2021
2411	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7			estamp paper missed	17/02/2021
2412	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	17/02/2021

2413	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	17/02/2021
2414	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020	Application under any other provisions-IBC			need to IA filled	17/02/2021
2415	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS,SUSPENDED	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions-IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)			e-stamp paper missed and affidavit not verified	17/02/2021
2416	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087(ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	17/02/2021
2417	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	17/02/2021
2418	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH) LIMITED	COMPANY PETITION IB (IBC)/89(ND)2021	IBC under Sec 7			supporting affidavit missed	17/02/2021
2419	0710102152262019/7	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230(ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	17/02/2021
2420	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	17/02/2021
2421	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	Volume wise index is Compulsory	17/03/2020
2422	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main case not linked	02/03/2020
2423	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	Old Document Not Delete	02/02/2021
2424	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	05/02/2021
2425	710102012522021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	11/02/2021
2426	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/578(ND)2019	Ankush Soni	affidavit back date	12/02/2021
2427	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	16/02/2021
2428	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Companies Act)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17/02/2021

2429	710102007252020	SANWARIA BARTER PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		VIDEH VAISH	Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nclt certified order copy missed, vakaltnama missed	15/01/2020
2430	710102013942021	AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4	Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	17/02/2021
2431	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page-326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538	17/02/2021
2432	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	16/02/2021
2433	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7			page:222-293, 355	16/02/2021
2434	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			affidavit on 100 each	16/02/2021
2435	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9			advocate welfare and court fee missed	16/02/2021
2436	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	----Sec 66(1)			estamp paper missed	16/02/2021
2437	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4386(ND)2020	22(3)a			need to File IA	16/02/2021
2438	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			wrong file	16/02/2021
2439	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			need to file fresh(ibc 9)	16/02/2021

2440	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020	Sec 60(5)			need to file fresh(ibc 9)	16/02/2021
2441	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298(PB)2021	Sec 60(5)			NEED TO IA FILE	17/02/2021
2442	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			NEED TO SIGN ALL PAGES	02/12/2021
2443	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187(ND)2020	Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	02/12/2021
2444	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7			NEED TO FILE SAPERATE	02/09/2021
2445	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			50 STAMP MISSING	02/12/2021
2446	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021	Sec. 230-232 - Second Motion			NEED TO IA FILE	02/12/2021
2447	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818(ND)2019	IBC Under Sec 9			nf	02/12/2021
2448	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD	COMPANY PETITION IB (IBC)/25(ND)2020	IBC Under Sec 9			NEED TO IA FILE	02/12/2021
2449	0710200410572018/6	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	02/12/2021
2450	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	16/02/2021
2451	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			11-19 NEED TO TRANSLATE	16/02/2021
2452	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND)2020	----			Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed	18/02/2021
2453	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016			Page no. 18-19 translation	18/02/2021
2454	0710102035132020/7	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING	16/02/2021
2455	0710102035132020/8	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021

2456	0710102061292019/6	M/ S. S.P. PACKAGINGS Vs. JAGPIN BREWERIES LTD.	COMPANY PETITION IB (IBC)/930(ND)2019	IBC Under Sec 9			NEED TO ALL PAGES SIGN	16/02/2021
2457	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2458	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2459	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)			Index missing	18/02/2021
2460	0710102003022021/3	SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4),Sec. 241(1)			NEED TO SIGN ALL PAGES	18/02/2021
2461	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			Pagination from pg no. 33-36, 39-41 are missing	18/02/2021
2462	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Affidavit is of back date	18/02/2021
2463	0710102062722020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234			E stamp is missing	18/02/2021
2464	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED	COMPANY PETITION IB (IBC)/1191(ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
2465	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	Sec. 241(1),Sec. 242(4)			Index is missing	18/02/2021
2466	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double pagination is not allowed	18/02/2021
2467	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	Sec. 271-273			E stamp paper is missing	18/02/2021
2468	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			Index and affidavit is missing	19/02/2021
2469	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			pg .no. 8 is missing	19/02/2021
2470	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/02/2021
2471	0710102171382019/6	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES (M/S. COMPETENT INFRACOMN PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Merge in one pdf	19/02/2021

2472	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	11/02/2021
2473	710102014472021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (1)		S N PANDEY	case type wrong,52-53 page not clear true copy missed	18/02/2021
2474	710102014492021	JSSI HYDRAULICS PVT. LTD. VS AKASH EQUIPMENT & MACHINERIES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)2020		sign missing stamp paper missing	18/02/2021
2475	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	19/02/2021
2476	710102103662020	RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5),Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION MAIN CASE NOT LINK reminder 3/5	30/10/2020
2477	710102008852021	SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong	01/02/2021
2478	710102012002021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD		Application under any other provisions-IBC		Mahavir Parshad Jain	e-stamp paper missing please document upload reminder 4/5	11/02/2021

2479	710102012752021	A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	14/02/2021
2480	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions-IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11,13not clear remindr 3/5	16/02/2021
2481	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions-IBC		Bhushan M Oza	Wrong case type/Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5	16/02/2021
2482	710102015212021	METAL TECH CORPORATION VS AVL INDIA PVT. LTD.		Application under any other provisions-IBC		MADHAV DADHICH	Proof of Service missing	21/02/2021
2483	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		need to ia file	20/04/2020
2484	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/07/2020

2485	0710102001962019/16	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	22/10/2020
2486	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		NEED TO SIGN ALL PAGES	18/02/2021
2487	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		STAMP MISSING	18/02/2021
2488	0710102168622019/6	INDSAO INTRATECH Vs. MARS BUILDMART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/251(ND)2020		Pg. no. 14-23 are not clear	18/02/2021
2489	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2490	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021

2491	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2492	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	19/02/2021
2493	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION ALLREADY	19/02/2021
2494	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES ACT)/491(ND)2020		INDEX MISSING	19/02/2021
2495	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		DOCUMENT NOT IN PROPER INDEX MISSING	19/02/2021
2496	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/38(ND)2021		Remove extra files or file it separately	19/02/2021
2497	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		Remove extra files or file it separately	19/02/2021

2498	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/536(ND)2020		supporting affidavit is missing	19/02/2021
2499	0710102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021
2500	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021
2501	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019		NEED TO IA FILE	18/02/2021
2502	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1380(PB)2020		NEED TO IA FILE	19/02/2021
2503	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2504	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2505	0710102025202020/4	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021

2506	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/703(ND)2020		PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE	19/02/2021
2507	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		STAMP RUPEE SHOULD BE RUPEE 50	19/02/2021
2508	0710102083932019/18	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
2509	0710102083932019/19	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
2510	0710102096432020/1	SADEEP CHANDNA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4369(I)2020		STAMP RUPEE 50	19/02/2021
2511	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020		AFFIDAVIT MISSING	19/02/2021
2512	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NEED TO IA FILE	19/02/2021
2513	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NOTARY MISSING	19/02/2021
2514	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021		50 RUPEE E STAMP MISSING	19/02/2021
2515	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021		INDEX MISSING	19/02/2021
2516	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately	19/02/2021

2517	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLECITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021		100 RUPEE STAMP MISSING	20/02/2021
2518	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/962(I)2021		DOCUMENT NOT IN PROPER INDEX MISSING	20/02/2021
2519	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020		pg-8 not clear,stamp paper of Rs50	22/02/2021
2520	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Merged into one pdf	22/02/2021
2521	0710102153972019/9	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct	22/02/2021
2522	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Supporting affidavit and stamp paper missed	22/02/2021
2523	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021

2524	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2525	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2526	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2527	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2528	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2529	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2530	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021

2531	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2532	0710102401342016/48	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2533	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2534	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2535	071020000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missed	22/02/2021
2536	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Page numbering missed in index	22/02/2021
2537	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	02/02/2021
2538	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec 98	17/02/2021
2539	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	stamp paper missing	18/02/2021
2540	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	19/02/2021

2541	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	, memo of parties missed	22/02/2021
2542	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)2017	abhay gupta	section wrong wrong doc on call	19/02/2021
2543	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23. Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	08/01/2021
2544	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	19/02/2021
2545	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurisdiction UP	22/02/2021
2546	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	13/02/2021
2547	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	22/02/2021
2548	71010203332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG	need index for every volume	16/03/2020
2549	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	01/02/2021
2550	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	12/02/2021
2551	710102015392021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	22/02/2021
2552	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/543(ND)2017	Akul Mehandru	FILE SEPRATELY BOTH FILE	23/02/2021
2553	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	22/02/2021
2554	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	23/02/2021

2555	710102015722021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakalatnama missing	23/02/2021
2556	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	23/02/2021
2557	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	23/02/2021
2558	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2781(ND)2019	Neeraj	case type wrong	24/02/2021
2559	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakalatnama missing	24/02/2021
2560	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2019	SANJAY JAIN	memo parties missing and vakalatnama	24/02/2021
2561	710102015952021	RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Page not clear-59 to 118,141	23/02/2021
2562	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		stamp paper missing	24/06/2020
2563	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		need to IA file	22/07/2020
2564	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020		stamp paper missing	09/10/2020
2565	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA		Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020		supporting affidavit missing	15/09/2020

2566	0710102105652020/2	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020		supporting affidavit missing	17/12/2020
2567	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		supporting affidavit missing	17/12/2020
2568	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/467(ND)2020		supporting affidavit missing	21/12/2020
2569	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/482(ND)2020		supporting affidavit missing	21/12/2020
2570	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/468(ND)2020		supporting affidavit missing	21/12/2020

2571	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/433(ND)2020		supporting affidavit missing	22/12/2020
2572	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/419(ND)2020		supporting affidavit missing	22/12/2020
2573	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/477(ND)2020		supporting affidavit	23/12/2020
2574	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020		E-STAMP MISSED	01/01/2021
2575	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)2020		PG NO 55 ,134,TRANSLATE PAGE 93,105, NOT CLEAR	16/02/2021
2576	0710102060712020/3	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		Index is missing	23/02/2021

2577	0710102101702020/5	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)2020		file to file in one pdf file not upload properly	23/02/2021
2578	0710102115312020/1	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/829(PB)2020		Pg. no. 19 is missing, pg. no. 40,41-49 is not clear	23/02/2021
2579	0710102117562020/2	MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021		Affidavit and index is missing	23/02/2021
2580	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		E stamp paper is missing	23/02/2021
2581	0710102152382019/4	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		PETITION NOT CONSIDER	23/02/2021
2582	0710102152422019/3	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/175(ND)2020		PETITION NOT CONSIDER	23/02/2021
2583	0710102152452019/4	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2584	0710102152492019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2585	710102008682021	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2549(ND)2019	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	01/02/2021

2586	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	24/02/2021
2587	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	24/02/2021
2588	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	Mohit Seth	section wrong	25/02/2021
2589	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	25/02/2021
2590	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05/03/2020
2591	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Memo of parties/List of dates &&& events /Brief synopsis missed, Vakaltnama missed, index missed, petition missed	23/02/2021
2592	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates &&& events / synopsis missed, main case no. missed	23/02/2021
2593	071010202242018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		file as a application	17/02/2021

2594	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	18/02/2021
2595	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		NEED TO ALL PAGES SIGN	20/02/2021
2596	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	20/02/2021
2597	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	23/02/2021
2598	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2599	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/177(ND)2019		E stamp paper is missing	23/02/2021
2600	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Sign missing on written submissions	23/02/2021

2601	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		E stamp paper is missing	23/02/2021
2602	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		wrong e filing	23/02/2021
2603	0710120005022018/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	23/02/2021
2604	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
2605	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
2606	071010200612020/6	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Supporting affidavit and service is missing	24/02/2021
2607	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021		Supporting affidavit and service is missing	24/02/2021

2608	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)2020		INDEX MISSING	24/02/2021
2609	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		PAGE-13-15 23 NOT CLEAR	24/02/2021
2610	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/194(ND)2020		STAMP PAPER MISSING	24/02/2021
2611	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	24/02/2021
2612	0710102025352020/1	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020		STAMP MISSING	24/02/2021
2613	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020		Document Not Upload	24/02/2021
2614	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020		10rs stamp paper missed	24/02/2021

2615	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	24/02/2021
2616	0710102091302019/1	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Wrong efilng	24/02/2021
2617	0710102002722019/7	INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	25/02/2021
2618	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		PAGE NO 26 NOT CLEAR	25/02/2021
2619	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2020		file as application	25/02/2021
2620	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	25/02/2021
2621	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021		STAMP PAPER MISSING	26/02/2021
2622	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		NEED TO IA FILE	26/02/2021
2623	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	26/02/2021

2624	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	05/03/2020
2625	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	submit DD	11/01/2021
2626	710102009992021	FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS.PVT.LTD.	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2020	PRADEEP K MITTAL	Document Not Uplaod	04/02/2021
2627	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	Document Not Uplaod	05/02/2021
2628	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2629	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2630	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Animesh Sinha	Document Not Uplaod	10/02/2021
2631	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2632	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2633	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2634	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	15/02/2021
2635	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRA TECH PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2636	710102010502021	KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Manish Dhir	form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc	05/02/2021
2637	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	16/02/2021
2638	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25/02/2021
2639	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear-43,44,52,53/Board resolution misse/	26/02/2021
2640	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	26/02/2021
2641	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	27/02/2021
2642	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26/02/2021
2643	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	25/02/2021
2644	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	
2645	0710102085852020/1	PVM INNVENYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		STAMP MISSING	20/02/2021

2646	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	28/02/2021
2647	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	28/02/2021
2648	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020		kindly separately all file any other document	28/02/2021
2649	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020		NEED TO FILE SAPERATLY	28/02/2021
2650	0710102033012018/27	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELLECITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	28/02/2021
2651	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		need to ia file	28/02/2021
2652	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Uplaod	28-02-2021
2653	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)2020		contact to court officer	28-02-2021
2654	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Uplaod	28-02-2021
2655	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51-105,111-120 not clear	28-02-2021

2656	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)17(PB)2021		stamp paper missed	03/01/2021
2657	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)221(PB)2021		affidavit with stamp paper missed	03/01/2021
2658	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)81(ND)2021		need to file petition	03/01/2021
2659	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)376(ND)2020		affidavit with stamp paper missed	03/01/2021
2660	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)360(PB)2021		proof of service missed	03/01/2021
2661	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)8(PB)2021		stamp paper missed	03/01/2021
2662	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)641(ND)2021		sign and true copy missed stamp paper and affidavit missed	03/01/2021
2663	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)18(ND)2019		NEED TO APPLICATION FILE	03/01/2021

2664	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		PAGE FIRST NOT IN FILE	03/01/2021
2665	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		INDEX MISSING	03/01/2021
2666	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		NEED TO IA FILE	03/01/2021
2667	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03/01/2021
2668	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/01/2021
2669	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		23 A NEED TO TRANSLATE	03/01/2021
2670	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		NEED TO SIGN EVERY PAGES	03/01/2021

2671	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020		INDEX MISSING	03/01/2021
2672	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		PAGE-225-230 276 NOT CLEAR	03/01/2021
2673	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		ALREADY SHOW	03/01/2021
2674	0710102147062019/1	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		STAMP MISSING	03/01/2021
2675	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019		INDEX MISSING	03/01/2021
2676	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03/02/2021
2677	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021

2678	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2679	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR-601	Please check section /wrong section call 24363846	14/03/2020
2680	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	01/03/2021
2681	710102017092021	SANJAY JULKA & ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Anjaneya	93 not clear page	27/02/2021
2682	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page)	01/03/2021
2683	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	01/03/2021
2684	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	01/03/2021
2685	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	23/02/2021
2686	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	22/02/2021
2687	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2021		NEED TO IA FILE	25/02/2021
2688	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	01/03/2021
2689	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	02/03/2021

2690	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		100 RUPEE STAMP MISSING	02/03/2021
2691	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021		NEED TO IA FILE	02/03/2021
2692	0710102014692019/13	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	02/03/2021
2693	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021		need to ia file	02/03/2021
2694	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020		NEED TO IA FILE	02/03/2021
2695	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2696	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2697	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		NEED TO IA FILE	02/03/2021
2698	0710102085852020/2	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Only proof of service uploaded	02/03/2021

2699	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed	02/03/2021
2700	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed and sign missed	02/03/2021
2701	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		sign missed on reply	02/03/2021
2702	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		Stamp paper missed	02/03/2021
2703	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missed	02/03/2021
2704	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		pg-5 not clear,proof of service missed	02/03/2021

2705	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020		pg-5 not clear,proof of service missed	02/03/2021
2706	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)2020		pg-5 not clear,proof of service missed	02/03/2021
2707	0710102406212018/6	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)2018		sign missed on reply,volume not more than 200pages	02/03/2021
2708	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02/03/2021
2709	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02/03/2021
2710	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		page numbering missed and stamp paper and affidavit missed	02/03/2021

2711	0710200117292019/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES SHOULD BE IN ENGLISH	02/03/2021
2712	0710200411852018/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		Petition will be filed as Petition and separtaely file the rejoinder	02/03/2021
2713	0710102001282021/2	MR. PRADEEP KUMAR Vs. 1. BUOYANT LOGISTICS SERVICES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/14(PB)2021		Index missed	03/03/2021
2714	0710102004872021/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021		Merged into one pdf	03/03/2021
2715	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021		Merged into one pdf	03/03/2021
2716	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Index missed	03/03/2021
2717	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)2020		sign missed on reply,pg-21 overwriting,pg-150,152,174, in hindi	03/03/2021

2718	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020		NEED TO ALL PAGES SIGN	03/03/2021
2719	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/396(ND)2020		INDEX MISSING	03/03/2021
2720	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020		NEED TO SIGN EVERY PAGES	03/03/2021
2721	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2019		NEED TO IA FILE	03/03/2021
2722	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020		ALLREADY FILE	03/03/2021
2723	0710102092072020/1	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		100 rupees E stamp is missing	04/03/2021
2724	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		E stamp of 50 is required	04/03/2021
2725	0710102142012019/1	TDI COPPER LTD Vs. SUPERTECH LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1440(ND)2019		Remove extra files or file them Separately	04/03/2021
2726	0710102160942019/5	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2020		kindly file separately with choose section and pay fee	04/03/2021

2727	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		Document Not Upload	04/03/2021
2728	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Affidavit is of back date	04/03/2021
2729	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		kindly file separately with pay the fee	04/03/2021
2730	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	10/07/2020
2731	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	Navjit Singh	wrong e filing please file as additional document	21/12/2020
2732	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	04/03/2021
2733	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	16/02/2021
2734	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Need to file as IA	25/02/2021
2735	0710120004802018/6	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded)	03/01/2021
2736	0710102014582021/1	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions-IBC			Wrong E filing (file it as IA)	03/04/2021
2737	0710102022362020/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2738	0710102032872020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	03/04/2021
2739	0710102036172020/8	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/827(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2740	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	03/04/2021
2741	0710102079162020/3	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	03/04/2021

2742	0710102089872020/1	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	03/04/2021
2743	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	03/05/2021
2744	0710102114232020/4	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg-176 missing/Pg-193 to 197 Pages are cut	03/08/2021
2745	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	03/09/2021
2746	710102002942021	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Uplaod	13/01/2021
2747	710102018212021	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/330(ND)2018	KARUNESH	sign missing and stamp paper missing	03/03/2021
2748	710102102822020	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/530(ND)2018	KARAN MALHOTRA	wrong filing you can file as additional document	27/10/2020
2749	710102019042021	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2750	710102019062021	WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2751	710102018892021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	True copy sign missing	06/03/2021
2752	710102019232021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	Wrong File	08/03/2021
2753	710102019252021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also	08/03/2021
2754	710102019052021	SANGHA INFRATECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2755	710102019902021	RAVI BANSAL VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1164(ND)2019	Ravi	wrong filing	10/03/2021
2756	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	01/02/2021

2757	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		index wrong arrange	05/03/2021
2758	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		stamp paper missed and index wrong arrange	05/03/2021
2759	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	05/03/2021
2760	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/382(ND)2020		sign missed	05/03/2021
2761	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	05/03/2021
2762	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	06/03/2021
2763	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/384(ND)2020		Wrong Documents	06/03/2021

2764	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	06/03/2021
2765	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2021		Need to file as IA	06/03/2021
2766	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Pg-60 to 63 not clear/Proof of Service missing	06/03/2021
2767	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Affidavit Verified Date Missing	06/03/2021
2768	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)2020		E Stamp Paper Missing	06/03/2021
2769	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)2020		E STAMP paper Missing	06/03/2021
2770	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2020		E STAMP paper Missing	06/03/2021
2771	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTON KONSTRUKCTIONS PVT. LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/1907(PB)2019		Page No 102,103,104,116	08/03/2021

2772	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & True Copy Signature	08/03/2021
2773	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		Page No 10 Not CLEAR	08/03/2021
2774	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	08/03/2021
2775	0710102001992020/5	ADINATH INTERNATIONALPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		pg-25-74 translate,upload in one pdf	09/03/2021
2776	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020		pg-161-164,179,182,207,208,214,330,334,336,338-341 not clear	09/03/2021
2777	0710102009592021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/88(ND)2021		Wrong Document(Petition uploaded	09/03/2021

2778	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2020		Need to file as CA	09/03/2021
2779	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		No index attached	09/03/2021
2780	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		Wrongly e-filed(Petition, Amended petition, Reply, rejoinder. affidavit) All uploaded with same Slash no.	09/03/2021
2781	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/153(ND)2020		Proof of Service missing	10/03/2021
2782	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Need to file as IA	10/03/2021
2783	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021		E-stamp missing	10/03/2021

2784	0710102026062020/4	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020		Proof of Service missing	10/03/2021
2785	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Proof of Service missing	10/03/2021
2786	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Not uploaded in single PDF	10/03/2021
2787	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Need to file as CA	10/03/2021
2788	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019		E-stamp missing	10/03/2021
2789	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/158(PB)2020		E-stamp missing	10/03/2021
2790	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021		Need to file asIA	10/03/2021
2791	0710102111092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		Wrong file	10/03/2021

2792	0710102116522020/11	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		pg-9 missed in index	10/03/2021
2793	0710102118122020/3	NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1116(ND)2020		Stamp paper missed	10/03/2021
2794	0710102124952019/3	SHARAD SURI Vs. KRRISH REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2303(ND)2019		Need to file as IA	10/03/2021
2795	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		Index missed	10/03/2021
2796	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Volume 2 will be upload separately,pg-203	10/03/2021
2797	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Only proof of service uploaded	10/03/2021
2798	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Need to file as IA	10/03/2021
2799	0710102166032019/6	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)2019		Index missed	10/03/2021

2800	0710102172312019/1	INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI 3 (IN THE MATTER OF:M/S GLITZ ALLOYS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/81(ND)2020		service missed	10/03/2021
2801	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/438(PB)2018		sign missed on reply	10/03/2021
2802	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		page numbering missed in index	10/03/2021
2803	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S RAHEJA MALL MANAGEMENTS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/137(ND)2016		sign missed on reply	10/03/2021
2804	0710102003732020/4	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/215(ND)2020		back date affidavit	11/03/2021
2805	0710102007172019/10	AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/294(ND)2019		Stamp paper missed	11/03/2021
2806	0710102007222021/1	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		pg-10 missed	11/03/2021
2807	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020		Stamp paper missed	11/03/2021

2808	0710102018502021/1	REETESH KUMAR AGARWAL Vs. NARENDER KUMAR SHARMA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1296(ND)2021		Need to file as IA	11/03/2021
2809	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		Wrong file	11/03/2021
2810	0710102022832020/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/209(ND)2020		Stamp paper missed	11/03/2021
2811	0710102077172020/3	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/913(ND)2020		Written with pen in vakalatnama	11/03/2021
2812	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2020		Need to file as IA	11/03/2021
2813	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		stamp paper missed	11/03/2021
2814	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & COMPANY & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4227(ND)2020		true copy sign and stamp missed	11/03/2021
2815	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7(ND)2020		Stamp paper missed	11/03/2021

2816	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1115(ND)2020		Stamp paper of Rs100	11/03/2021
2817	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		Stamp paper missed	11/03/2021
2818	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		pg-146 missed,proof of service missed	11/03/2021
2819	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		page numbering missed after pg-9	11/03/2021
2820	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		Stamp paper missed	11/03/2021
2821	0710102114232020/5	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67	11/03/2021
2822	0710102114232020/6	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		page missed after pg 85,155,156,pg-122,123,158 not clear	11/03/2021

2823	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED)		IBC under Sec 7	COMPANY PETITION IB (IBC)/89(ND)2021		Index missed	11/03/2021
2824	0710102117882020/1	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	11/03/2021
2825	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		page numbering missed in file	11/03/2021
2826	0710102172412019/1	INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI &NR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/83(ND)2020		stamp paper and affidavit not notrized and true copy sign and stamp missed	11/03/2021
2827	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		pg-9-11 not clear	11/03/2021
2828	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	11/03/2021
2829	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Index missed	12/03/2021

2830	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/432(ND)2019	Gaurav Katiyar	case type wrong and section wrong	10/01/2020
2831	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	page 24 not clear	07/03/2020
2832	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	01/09/2020
2833	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss-48,85/Application 60 (5) file separately/merge into one pdf	30/12/2020
2834	710102016612021	DEVENDRA SINGH VS MR. MOHAN LAL JAIN	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	index missed las t 2 volume	25/02/2021
2835	710102016632021	DEVENDRA SINGH VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	volume vise index missing and true copy missing	25/02/2021
2836	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2019	RAGHAVENDRA MOHAN BAJAJ	section wrong	10/03/2021
2837	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	12/03/2021
2838	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	12/03/2021
2839	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	sign missing and stamp paper and affidavit missing	11/03/2021
2840	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	11/03/2021
2841	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	sign missing	12/03/2021
2842	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	rohit	sign missing stamp date missing	12/03/2021
2843	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no., Brief synopsis/list of dates & events missed,no sign in every page of petition,Page 210 in hindi	26/02/2021
2844	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltname missed,	09/03/2021

2852	710102021182021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	main case not link, affidavit notary missed, 15rs advocate welfare and 3rs court fee missed, main index cut, appeal every pages not sign, page 23 not clear, file merge into single pdf, affidavit and vakalatnama pages number missed, etc	15/03/2021
2853	710102021092021	ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	Mr. Suman Jyoti Khaitan	section wrong	15/03/2021
2854	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30/09/2020
2855	710102013972021	AMODA IRON AND STEEL LIMIED VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17/02/2021

2856	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index, In application many section mention 39,42,62 and fees missed, no sign in every page petition, no page no. in every page of petition, welfare & ; ; ; court fees missed in vakalnama, AoA missed, many pages not clear, E stamp and affidavit no notarize, Company master data missed, roc advance service missed, roc report missed, True copy sign missed in annexures	16/03/2021
2857	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2858	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Supporting affidavit is missing	23/02/2021
2859	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2019		Wrong Document uploaded	15/03/2021
2860	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/481(ND)2020		Wrong Doc. Uploaded only proof of service is there	15/03/2021
2861	0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Index is blank & ; ; not signed/ no pagination/no stamp paper/Affidavit not Notarized.	15/03/2021

2862	0710102114232020/3	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		pagination missing after page 56 till 61	15/03/2021
2863	0710102116582020/2	FLUIDMASTER INDIA PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/3(ND)2021		Affidavit Missing	15/03/2021
2864	0710102163862019/4	RELIANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3423(ND)2019		Need to file as IA	15/03/2021
2865	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		PAGE No 15,16 nOT CLEAR	01/03/2021
2866	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No index, NO pagination	15/03/2021
2867	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Stamp missing/true copy sign missing in some pages	15/03/2021
2868	0710102116722020/1	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Index missing/stamp missing	16/03/2021

2869	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/6(PB)2021		Wrongly uploaded(Reply,affidavit, vakalatnama all uploaded with same slash no.)	16/03/2021
2870	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020		Pg-25 to 28/41,69 to 72 not clear && not uploaded in single PDF	16/03/2021
2871	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Need to file as IA	16/03/2021
2872	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020		Proof of Service missing	08/02/2021
2873	0710102172012019/1	INCOME TAX OFFICER WARD-10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/84(ND)2020		Stamp missing	16/03/2021
2874	0710102412382017/24	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Need to file as IA	16/03/2021
2875	0710120002042018/15	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Need to file as IA	16/03/2021

2876	0710200412002017/4	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		Wrongly filed (too many affidavit & petition uploaded with same slash no.)	16/03/2021
2877	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)2020		STAMP AND AFFIDAVIT MISSED	15/03/2021
2878	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Application(Need to file as IA) & affidavit cannot filed together	09/03/2021
2879	0710102023902020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/96(ND)2021		FILE AS APPLICATION	15/03/2021
2880	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019		FILE AS A FRESH APPLICATION	10/02/2021
2881	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		FILE AS FRESH	15/03/2021
2882	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		file as fresh application	15/03/2021
2883	0710102157222019/4	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019		page 122,123, not clear	15/03/2021

2884	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/286(ND)2020		INDEX MISSING AND FILE IN TWO PARTS	15/03/2021
2885	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		Index and supporting affidavit is missing	15/03/2021
2886	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Pg no. 1,2 and 3 are missing	15/03/2021
2887	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		Merge pdf or file them separately	15/03/2021
2888	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020		Affidavit date is missing	15/03/2021
2889	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Index and supporting affidavit missing	15/03/2021
2890	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2020		page 318,417,420,425-428, not clear	15/03/2021
2891	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Remove extra files or file them separately	09/03/2021
2892	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		Stamp paper is missing	28/12/2020

2893	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		pg. no. 70,72,99,100 are not clear and stamp paper is missing	15/02/2021
2894	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		Supporting affidavit is missing	16/03/2021
2895	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/70(ND)2021		stamp paper is missing	16/03/2021
2896	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/487(ND)2020		Affidavit notarized date is missing	16/03/2021
2897	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020		Stamp missing	16/03/2021
2898	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/7(ND)2021		Supporting affidavit is missing	16/03/2021
2899	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		Index is missing	16/03/2021
2900	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		Pg. no. 8 is missing	19/02/2021
2901	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		Stamp paper is missing	03/09/2020
2902	0710102169602019/2	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020		Affidavit is of back date	16/03/2021

2903	0710102407022018/19	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/731(PB)2018		Remove extra files or file them separately	16/03/2021
2904	0710102701602018/10	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		Wrong Efiling	16/03/2021
2905	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021		Page no. 5 - 11 not clear	16/03/2021
2906	0710102002622019/18	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		page numbering missed in index	15/03/2021
2907	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021		page no. 103-104 page cut	16/03/2021
2908	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index Missing, Page no. missing, True copy sign missing	16/03/2021
2909	0710102021202020/1	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020		Stamp paper Should be of Rs 100 in UP	16/03/2021
2910	0710102033922020/1	ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)2020		Document Not Upload	16/03/2021

2911	0710102062802020/4	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2020		No Pagination	16/03/2021
2912	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		Wrong e-filing, need file in IA	12/03/2021
2913	0710102078372020/1	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2020		True Copy sign Missing	16/03/2021
2914	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)2020		Index Missing, No Pagenation, True Copy Sign Missing	16/03/2021
2915	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDLWALHEMANT KHANDLWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020		Wrong E-filing	16/03/2021
2916	0710102116222020/1	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		page numbering missed in affidavit	15/03/2021
2917	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2518(PB)2019		Court fee missed in vakalatnama	15/03/2021
2918	0710102147282019/3	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2517(PB)2019		Court fee missed in vakalatnama	15/03/2021

2919	0710102171572019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI & S. ... APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO SOLUTIONS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/23(ND)2020		service missed to income tax and roc	15/03/2021
2920	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		sign missed on reply	15/03/2021
2921	0710102407942018/20	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	16/03/2021
2922	0710102410282017/21	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		true copy sign and stamp missed	15/03/2021
2923	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		back date affidavit	15/03/2021
2924	0710102034772020/9	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Need to file as IA	15/03/2021

2925	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020		Supporting affidavit missed and stamp paper missed	15/03/2021
2926	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020		page number missed after page 12,back date affidavit	09/03/2021
2927	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/162(ND)2020		Court fee missed in vakalatnama	16/03/2021
2928	0710102000122020/3	P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/166(ND)2020		Court fee missed in vakalatnama	16/03/2021
2929	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	16/03/2021
2930	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	16/03/2021

2931	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		WRONG EFILE	22/02/2021
2932	0710102002762021/1	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		Rule 154 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)2021		WRONG EFILE	16/03/2021
2933	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		Document Not Upload	16/03/2021
2934	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		SIGN MISSED WITH TRUE COPY	15/03/2021
2935	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/172(ND)2020		PAGE 1 TO 30 IN HINDI AND SIGN MISSED	12/03/2021
2936	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		STAMP PAPER MISSED	16/03/2021
2937	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		TRUE COPY SIGN MISSED	16/03/2021
2938	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		STAMP PAPER WRONG UP 100RS NOT 50RS	16/03/2021
2939	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/956(ND)2021		STAMP PAPER MISSED	16/03/2021

2940	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		54 not clear	16/03/2021
2941	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		page 52-56 not clear	16/03/2021
2942	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2020		index missed	16/03/2021
2943	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020		supporting affidavit missend and index missed	16/03/2021
2944	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)2020		index missed	12/03/2021
2945	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		sign missed	16/03/2021
2946	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)2020		index missed	12/03/2021
2947	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		sign missed	16/03/2021
2948	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	03/12/2020

2949	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020		E Stamp Paper Missing	18/12/2020
2950	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		E Stamp Paper Missing	15/03/2021
2951	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020		E Stamp Paper Missing	22/12/2020
2952	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/461(ND)2020		E Stamp Paper Missing	26/02/2021
2953	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2019		Index Missing	16/03/2021
2954	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		Index Missing	16/03/2021

2955	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		E Stamp PAPER MISSING	26/02/2021
2956	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		wrong File	22/02/2021
2957	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong Pages Done	25/02/2021
2958	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		E Stamp Paper Missing	15/03/2021
2959	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case & wrong section select, kindly link with main case no. Wrong section , case not link	31/07/2020
2960	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia	petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed, BR, missed,	09/02/2021
2961	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[new objection vol 2 missed and proof of service missed(document uncompleted)]	26/02/2021

2962	710102022592021	CANARA BANK VS M/S. SPML INFRA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	Advocate welfare & court fees miss/Page miss-188 to 512/incomplete documents/Proof of service	19/03/2021
2963	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	council details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed,	20/03/2021
2964	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	16/03/2021
2965	710102021982021	MUKESH GUPTA VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1022(ND)2018	ABHISHEK	Wrong section chosen/Proof of service missing	17/03/2021
2966	710102021462021	CORPORATION BANK VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1641(PB)2018	kundanlatwal	section wrong	16/03/2021
2967	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	17/03/2021
2968	710102022042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatnama	18/03/2021
2969	710102022002021	KINOBE0 SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	18/03/2021
2970	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	18/03/2021
2971	710102021862021	FINSBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1013(ND)2020	Gurnoor Kaur	Section Not Mention in Soft Copy	17/03/2021
2972	710102022732021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	Wrong section chosen	20/03/2021
2973	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	19/03/2021

2974	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	21/01/2021
2975	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S M.J CONSTRUCTIONS	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	05/03/2021
2976	710102019402021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIGCO)	Interlocutory Application (I.B.C)	Application under any other provisions-IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	08/03/2021
2977	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	09/03/2021
2978	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	10/03/2021
2979	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	11/03/2021
2980	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2019	Pradeep	stamp paper missing	17/03/2021
2981	710102021622021	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	17/03/2021
2982	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)2019	NARESH	section wrong	23/03/2021
2983	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	23,25,27,28 translate page	22/03/2021
2984	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	22/03/2021
2985	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	17/02/2021
2986	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition	20/03/2021
2987	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	20/01/2021
2988	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	25/02/2021

2989	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	08/03/2021
2990	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	15/03/2021
2991	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	15/03/2021
2992	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	16/03/2021
2993	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	16/03/2021
2994	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		NEED TO ALL PAGES SIGN	16/03/2021
2995	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Document Not Upload	16/03/2021
2996	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020		NEED TO SIGN ALL PAGES	16/03/2021

2997	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2019		NEED TO IA FILE	16/03/2021
2998	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		NEED TO IA FILE	16/03/2021
2999	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019		NEED TO IA FILE	16/03/2021
3000	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	16/03/2021
3001	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		STAMP MISSING	16/03/2021
3002	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		NEED TO IA FILE	16/03/2021
3003	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		True Copy Sign Missing on every page	16/03/2021
3004	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong E-filing	16/03/2021

3005	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	16/03/2021
3006	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as additional document	16/03/2021
3007	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		Wrong E-filing	16/03/2021
3008	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	17/03/2021
3009	0710102026642020/2	M/S FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	17/03/2021
3010	0710102068392020/12	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	17/03/2021
3011	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Back Date Affidavit	17/03/2021
3012	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	17/03/2021

3013	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	17/03/2021
3014	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing	17/03/2021
3015	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing	17/03/2021
3016	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020		STAMP MISSING	17/03/2021
3017	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing	17/03/2021
3018	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020		Wrong Pagination	17/03/2021
3019	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Stamp paper is missing	17/03/2021
3020	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(PB)2020		True Copy Sign Missing on Everypage	17/03/2021
3021	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT LTD		Sec 42	COMPANY APPEAL (IBC)/1(ND)2021		Page no. 10 is missing(Proof of service)	17/03/2021
3022	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing	17/03/2021
3023	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	17/03/2021

3024	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	17/03/2021
3025	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	17/03/2021
3026	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing	17/03/2021
3027	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing	18/03/2021
3028	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing	18/03/2021
3029	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		NEED TO SAPARATE FILLING	18/03/2021
3030	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)2020		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
3031	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		INDEX MISSING	18/03/2021

3032	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		NEED TO SEPARATE FILLING	18/03/2021
3033	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018		NEED TO IA FILE	18/03/2021
3034	0710102063902020/1	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		INDEX MISSING	18/03/2021
3035	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		NEED TO SAPARATE FILLING	18/03/2021
3036	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		NEED TO IA FILE	18/03/2021
3037	0710102076562020/2	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
3038	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded	18/03/2021
3039	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded	18/03/2021
3040	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
3041	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2107(ND)2019		ONLY PROOF OF SERVICE UPLOAD	18/03/2021

3042	0710102146862019/7	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		INDEX MISSING	18/03/2021
3043	0710200413772017/4	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		PAGE-7 NOT CLEAR	18/03/2021
3044	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		wrong filing	18/03/2021
3045	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Document Not Upload	18/03/2021
3046	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		STAMP MISSING 50	19/03/2021
3047	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRATSRUCTION LIMITED		----Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/50(ND)2021		NEED TO IA FILE	19/03/2021
3048	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021		NEED TO SAPRATE FILLING	19/03/2021

3049	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	19/03/2021
3050	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020		NEED TO IA FILE	19/03/2021
3051	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	19/03/2021
3052	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	19/03/2021
3053	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	19/03/2021
3054	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	19/03/2021
3055	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing True Copy sign Missing	19/03/2021

3056	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	19/03/2021
3057	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	19/03/2021
3058	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear,	19/03/2021
3059	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
3060	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
3061	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	19/03/2021
3062	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	19/03/2021
3063	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	19/03/2021

3064	0710102118552020/2	SAKSHI FINGAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	19/03/2021
3065	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	19/03/2021
3066	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	19/03/2021
3067	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	19/03/2021
3068	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		need to file only respondents document	19/03/2021
3069	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing	19/03/2021

3070	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page	20/03/2021
3071	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		STAMP FEE 50 MISSING	22/03/2021
3072	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		STAMP MISSING	22/03/2021
3073	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA		19(2)	COMPANY APPLICATION(IBC)/674(ND)2020		INDEX MISSING	22/03/2021
3074	0710102007412020/2	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020		INDEX MISSING	22/03/2021
3075	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing	22/03/2021
3076	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020		No index, No pagination, no welfare and court fees	22/03/2021

3077	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019		wrong e-filing	22/03/2021
3078	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	22/03/2021
3079	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	22/03/2021
3080	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020		stamp paper missing	22/03/2021
3081	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination,document not properly upload	22/03/2021
3082	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		15-19 blur page and stamp paper missing ,no Welfare and rs 3 court fess	22/03/2021
3083	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020		stamp and affidavit missing	22/03/2021
3084	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama	22/03/2021

3085	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019		STAMP FEE 50 MISSING	22/03/2021
3086	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019		STAMP FEE 50 MISSING	22/03/2021
3087	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		STAMP MISSING	22/03/2021
3088	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)2019		TRUE COPY SIGN MISSING	22/03/2021
3089	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		SIGN IN ALL PAGES	22/03/2021
3090	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)2020		PAGE- 18-19 NOT CLEAR	22/03/2021
3091	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		NEED TO ALL PAGES SIGN	22/03/2021

3092	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	22/03/2021
3093	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	22/03/2021
3094	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		DOCUMENT INCOMPLETE	22/03/2021
3095	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	22/03/2021
3096	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		CONTACT TO COURT OFFICER	22/03/2021
3097	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		CONTACT TO COURT OFFICER	22/03/2021
3098	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	23/03/2021

3099	0710102001342020/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
3100	0710102001342020/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
3101	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/59(ND)2021		ONLY PROOF OF SERVICE UPLOAD	23/03/2021
3102	0710102014592019/13	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Documents Wrong arrange	23/03/2021
3103	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	23/03/2021
3104	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Document Not Upload	23/03/2021
3105	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	23/03/2021
3106	0710102033012018/28	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		NEED TO APPLICATION FILE	23/03/2021
3107	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		STAMP MISSING	23/03/2021

3108	0710102082682020/5	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		NEED TO SAPARATE FILLING	23/03/2021
3109	0710102096162020/2	RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2020		NEED TO IA FILE	23/03/2021
3110	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page	23/03/2021
3111	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	23/03/2021
3112	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagnation	23/03/2021
3113	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2019		STAMP MISSING OF RUPEE 50	23/03/2021
3114	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019		NEED TO IA FILE	23/03/2021
3115	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	23/03/2021

3116	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		NEED TO IA FILE	23/03/2021
3117	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	24/03/2021
3118	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	24/03/2021
3119	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	24/03/2021
3120	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	24/03/2021
3121	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	24/03/2021
3122	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		INDEX MISSING	17/02/2021
3123	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		342 344 345 357 358 359 370-376 not clear	06/03/2021

3124	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	12/03/2021
3125	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021		pg-7 missed	13/03/2021
3126	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 7-11 true copy sign missing	15/03/2021
3127	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong E-filing	15/03/2021
3128	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama	15/03/2021
3129	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing	15/03/2021
3130	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing	15/03/2021
3131	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		STAMP RUPEE 50 MISSING	15/03/2021
3132	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		wrong File	15/03/2021

3133	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		65B Certificate File as a Affidavit Form	15/03/2021
3134	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019		E Stamp Paper Missing	15/03/2021
3135	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		Document Not Upload	15/03/2021
3136	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		E Stamp Paper Missing	15/03/2021
3137	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		Wrong File	15/03/2021
3138	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021

3139	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
3140	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
3141	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Page No 1-2 Missing	15/03/2021
3142	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Wrong Efiling	16/03/2021
3143	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021		True Copy and sign is missing on annexures	16/03/2021
3144	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021		Document Not Uplaod	16/03/2021
3145	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021		NEED TO SIGN ALL PAGES	16/03/2021

3146	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Uplaod	16/03/2021
3147	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Uplaod	16/03/2021
3148	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)2020		Index is missing	16/03/2021
3149	0710102017082021/1	SMT. PAVAN KAPOOR Vs. IIFL HOME FINANCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1141(ND)2021		Pg no 32,33 are not clear	16/03/2021
3150	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index is missing	16/03/2021
3151	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/218(ND)2020		Wrong efilng	16/03/2021
3152	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Notarized date is missing on affidavit	16/03/2021
3153	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX DEVELOPERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020		NEED TO IA FILE	16/03/2021
3154	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Remove extra files or file them separately	16/03/2021

3155	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
3156	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
3157	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	16/03/2021
3158	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT I TD AND		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH	16/03/2021
3159	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	02/02/2021
3160	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSEBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	03/03/2021
3161	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93-96,108-110,122-125,137-140,153-157,169-172,184-187,197-216,355-358,370-373 not clear page and index missing all volume	23/03/2021
3162	710102023242021	KAILASH CHAND KHANDLWAL VS ATLAS JEWELLERY INDIA LIMITED	Company Appeal(Companies Act)	Sec. 58(3),Sec. 59		CHAND KARAN LOHIYA	case type wrong MOA and AOA missed master data missed	23/03/2021

3163	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear-74,91,111,112 to 117,123,140,144,146,150,152,183,196,212, 213,227,228/Small font-107,164,180/Cut page-149,151,153 to 155,157,159,161,163,165,167,189,193,195/ Uploaded pdf per-200 page with proper index/etc	24/03/2021
3164	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3383(ND)2019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this	19/03/2021
3165	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2019	Sameer Kumar	wrong filing	25/03/2021
3166	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately	25/03/2021
3167	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties.brief synopsis, list of date and event, roc and income tax service missed	03/03/2020

3168	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	,index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in main petition and proper numbering in all document memo of parties, brief synopsis list of date and events missed	03/09/2021
3169	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2019	Aditya Nayyar	due payment other section	27/03/2021
3170	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,40,50-52,55,60,65,76,77	26/03/2021
3171	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S PROMINENT POLYMERS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/741(ND)2020	KARMA LAW	affidavit back date	19/03/2021
3172	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	30/03/2021
3173	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please check your document need to upload proper file AOA missed vakalnma missed index missed advance service not proper show	30/12/2020
3174	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	29/03/2021

3175	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Neeraj@1996	242 section mentioned fee not paid list of date missed 41 page missed 94-96 not clear 323 missed Moa missed 389 not clear 390,392-394,428 not clear vakalnma 3rs court fee and 10rs welfare missed	27/03/2021
3176	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select, many sections mentioned in petition and fees missed, Brief synopsis/List of dates &&& events missed, Many pages are without serial no. Kindly serve the petition to all respondent	26/03/2021
3177	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no. 0710102024912021 in same matter	27/03/2021
3178	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
3179	710102025012021	LAKSHMI FLOAT GLASS LTD. VS SANDEEP CHODHARY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/902(ND)2019	Vibhor Garg	Fees not paid of 3 more sections mention in applicaiton	27/03/2021
3180	710102024272021	UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not received	25/03/2021

3181	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly separately, AOA missed some pages not clear	31/03/2021
3182	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Shashwat Anand	main case not link	22/10/2020
3183	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	02/02/2021
3184	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
3185	710102025482021	MGI INFRA PVT. LTD. VS GREENKO RAYALA WIND POWER PVT. LTD.	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)2020	Rahul Shirma	Back date Affidavit attached/cannot file reply along with IA	31/03/2021
3186	710102025752021	CHANDRA KANT CHOUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	31/03/2021
3187	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021
3188	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	31/03/2021
3189	710102025372021	MANISH BHARDAWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	30/03/2021
3190	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	31/03/2021

3191	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank &&& not signed/Pagination &&& true copy sign missing sign missing and stamp and affidavit missing and page number not mention in index	31/03/2021
3192	710102026732021	SATYAN NAYAR VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1215(ND)2019	Dushyant	case type wrong and affidavit and stamp paper missing index missing	04/04/2021
3193	710102026722021	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1116(ND)2019	Dushyant	sign missing and affidavit , stamp paper missing and index missing and case type wrong	04/03/2021
3194	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04/03/2021
3195	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04/01/2021
3196	710102027332021	M/S. ADVANCE CARGO MOVERS (INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04/06/2021
3197	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04/06/2021
3198	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04/05/2021

3199	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04/05/2021
3200	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	Ribhu	Affidavit is back dated	04/08/2021
3201	710102027812021	M/S. MAGPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04/08/2021
3202	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04/09/2021
3203	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04/08/2021
3204	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04/08/2021
3205	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2018	Ribhu	affidavit back date	04/08/2021
3206	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018	Ribhu	affidavit back date	04/08/2021
3207	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing,stamp paper required with affidavit and reply need to file separately	04/09/2021
3208	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss-145,157,185,214,235,263/Blur page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/etc	02/08/2021
3209	710102012682021	M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD		IBC Under Sec 9		RAJIV RANJAN DWIVEDI	Page not clear-39,48/Master data/Bank Statement	13/02/2021

3210	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)		Gursat	269 after wrong arrange,306 after wrong arrange,350 page missed, master data missed	26/03/2021
3211	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	Pagination not in sequence/Please contact to Registry/Payment not received	29/03/2021
3212	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3213	710102024932021	SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3214	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3215	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021

3216	710102027112021	MANJU DWIVEDI VS VCOMMISSION MEDIA PVT. LTD.		IBC Under Sec 9		SANKET GUPTA	Page miss-40/Advocate welfare & court fees miss/Notary date not clear	04/06/2021
3217	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (I) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259,265,266,278,279, 301,Company master data missed	04/05/2021
3218	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04/07/2021
3219	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477,missed, Main case no. missed in petition, Fees missed of condonation delay application	04/07/2021
3220	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04/08/2021

3221	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04/09/2021
3222	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit.	04/10/2021
3223	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	UP stamp should be of Rs 100/-	04/10/2021
3224	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is Mandatory/Not uploaded in one PDF	04/10/2021
3225	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong arrange-12,13/Wrong section mention in soft	29/01/2021
3226	710102012662021	M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		RAJIV RANJAN DWIVEDI	True copy signature and mater data missing	13/02/2021
3227	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	jurisdiction noida	04/12/2021
3228	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions-IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/04/2021
3229	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	31/03/2021

3230	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)2021		Wrong e-filing	31/03/2021
3231	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/110(PB)2021		Page no. 118 not clear , mention page no. on proof of service	31/03/2021
3232	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)2021		INDEX MISSING	31/03/2021
3233	0710102018792021/1	ANIL RUSTGI Vs. HARISH GOPALANI		Application under any other provisions- IBC,Sec 66(1),Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1345(ND)2021		Stamp Paper missing	31/03/2021
3234	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		True Copy sign missing on every page	31/03/2021
3235	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		True Copy sign missing on every page	31/03/2021
3236	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2020		wrong e-filing	31/03/2021
3237	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		stamp paper missing, page no. 4 not clear	31/03/2021
3238	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020		Wrong e-filing	31/03/2021

3239	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	31/03/2021
3240	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(PB)2021		NEED TO IA FILE	31/03/2021
3241	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately	31/03/2021
3242	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Service is missing	31/03/2021
3243	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index, pagination and service is missing	31/03/2021
3244	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately with proper index and pagination in it	31/03/2021

3245	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index is missing	31/03/2021
3246	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		STAMP MISSING	31/03/2021
3247	0710102001542021/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2021		Wrong e-filing	04/01/2021
3248	0710102005302019/4	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Page no. 1 stamp paper missing in affidavit	04/01/2021
3249	0710102009942021/1	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Page no. 5 not clear	04/01/2021
3250	0710102022362020/3	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)2020		page no. 16-41, True copy sign missing	04/01/2021
3251	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		more than 200 pages in single volume, master index and volume wise index missing	04/01/2021

3252	0710102093642019/31	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Wrong e-filing	04/01/2021
3253	0710102093642019/32	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Wrong e-filing	04/01/2021
3254	0710102094302020/8	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020		Need Rs 10 welfare fees on vakalatnama	04/01/2021
3255	0710102094302020/9	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020		Need Rs 10 welfare fees on vakalatnama	04/01/2021
3256	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/857(ND)2019		No Pagination	04/01/2021
3257	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		True Copy Sign missing on every page	04/01/2021
3258	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing in affidavit, true copy sign missing on every page	04/01/2021

3259	0710102119342020/1	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT, Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/43(ND)2021		Stamp paper missing	04/01/2021
3260	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3077(ND)2019		Welfare missing on vakalatnama, page no. 12 not clear	04/01/2021
3261	0710102146782019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/848(ND)2019		Pg. no. 20 is not clear	04/01/2021
3262	0710102147062019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/844(ND)2019		Pg. no. 22 is not clear	04/01/2021
3263	0710102153752019/3	YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3476(ND)2019		Page no. not mention in index	04/01/2021
3264	0710102160382019/1	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/2767(PB)2019		Page no. 21 page not clear	04/01/2021

3265	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination	04/01/2021
3266	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3267	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3268	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3269	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3270	0710102002452020/3	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong filing	04/05/2021
3271	0710102092052020/4	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/142(ND)2020		Index is missing	04/05/2021
3272	0710102095282019/6	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		NEED TO IA FILE	04/02/2021

3273	0710102013952019/6	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/159(PB)2019		NEED TO FILE ONE TIME	04/03/2021
3274	0710102029572020/3	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		NEED TO TRANSLATE HINDI PAGES	04/03/2021
3275	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Volume 2 uploaded 2 times, incomplete docs uploaded	04/05/2021
3276	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		No Pagination	04/06/2021
3277	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Rs 3 court fees missing, page no. 22-25 not clear, page no. 26 page cut,	04/06/2021
3278	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		True Copy Sign missing on every page, Rs 3 court fees missing on vakalatnama	04/06/2021

3279	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1396(PB)2019		True Copy sign missing on every page	04/06/2021
3280	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1109(ND)2020		Wrong e-filing	04/06/2021
3281	0710102111552020/4	ADITY THAKRAN Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/2(ND)2021		True copy sign missing on every page	04/06/2021
3282	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		Page no. not mention on proof of service	04/06/2021
3283	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021		Wrong e-filing, need to file separately	04/06/2021
3284	0710102116652020/2	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		Notary Date missing	04/06/2021
3285	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021		Wrong e-filing	04/06/2021
3286	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Notary date missing on affidavit, welfare and court fees missing on vakalatnama	04/06/2021
3287	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Need to file separately	04/06/2021
3288	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Coy Sign Missing on every Page	04/06/2021
3289	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021

3290	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3291	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3292	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3293	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, true copy sign missing on every page	04/07/2021
3294	0710200420362018/75	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Stamp paper missing in affidavit	04/07/2021
3295	0710200423452018/1	M/S PEREGRINE GUARDING PVT LTD Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/208(ND)2018		Wrong e-filing	04/07/2021
3296	0710102003372021/3	EXA POWERFLOW INDIA PRIVATE LIMITED Vs. AKASH SINGHAL		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2021		wrong index format	04/07/2021
3297	0710102019942021/1	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2021		Rs 3 court fees and welfare is missing in vakalatnama	04/07/2021
3298	0710102021372018/10	AMIT SHARMA Vs. CAPT. SATISH SHARMA		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)2018		Wrong e-filing	04/07/2021

3299	0710102022232021/1	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP GHOSH		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2021		Proof of service missing	04/07/2021
3300	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Section 94(1)	COMPANY PETITION IB (IBC)/202(ND)2021		Index missing, no pagination	04/07/2021
3301	0710102061392019/8	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		True Copy Sign missing on every page	04/07/2021
3302	0710102073192019/6	SANGHVI MOVERS LIMITED Vs. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019		Wrong e-filing	04/07/2021
3303	0710102083582020/3	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True Copy sign missing on every page	04/07/2021
3304	0710102083582020/4	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True copy sign missing on every page, proof of service not mention in index	04/07/2021

3305	0710102084232020/1	MANTRA MICROTEL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/457(ND)2020		No index, no pagination	04/07/2021
3306	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Page no. 89, 90 stamp paper missing	04/07/2021
3307	0710102093582020/1	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		Stamp paper missing, true copy sign on every page is missing, page no. 18 not clear	04/07/2021
3308	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/857(ND)2019		Wrong Pagination	04/07/2021
3309	0710102104442020/1	NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRASTRUCTURES LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2020		True Copy sign missing on every page	04/07/2021
3310	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2135(ND)2019		True Copy sign missing on every page	04/07/2021
3311	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/16(ND)2021		true copy sign missing on every page	04/07/2021

3312	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page, proof of service missing	04/07/2021
3313	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021		Index missing, Rs 3 court fees missing on vakalatnama	04/07/2021
3314	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021		Wrong e-filing	04/07/2021
3315	0710102134452019/5	HELPLINE HOSPITALITY PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1384(ND)2019		wrong e-filing, Need to file in IA	04/07/2021
3316	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		index Missing	04/07/2021
3317	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Rs 3 court fee missing on vakalatnama	04/07/2021
3318	0710102147182019/1	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER ROLLS COVERING PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/856(ND)2019		Page no. 11, 13 not clear	04/07/2021
3319	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Application need to file separately	04/07/2021

3320	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		application need to file separately	04/07/2021
3321	0710102166742019/6	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Index missing	04/07/2021
3322	0710102412382017/28	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	04/07/2021
3323	0710102412382017/29	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	04/07/2021
3324	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, need master index and volume wise index	04/07/2021
3325	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		No Pagination, True Copy sign Missing on every page, Stamp paper missing in affidavit,	04/08/2021
3326	0710200412592017/53	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	04/08/2021

3327	0710200702692018/37	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		Both reply documents need to file separately	04/08/2021
3328	0710102093852020/1	MAHENDER KUMAR KHADELWAL Vs. REGISTRAR OF COMPANIES		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)2020		True copy sign missing on every page, both written submission need file separately	04/09/2021
3329	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2018		True copy sign missing on every page	04/09/2021
3330	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021		DELETED BY USER	01/04/2021
3331	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	02/10/2021
3332	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	03/08/2021
3333	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		DELETED BY USER	26/03/2021

3334	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2019		Vakalatnama not attached	04/02/2021
3335	0710102089332019/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019		NEED TO IA FILE	04/02/2021
3336	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		File not opening,please Refile	04/06/2021
3337	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		True Copy sign missing on every page	04/07/2021
3338	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)		Section 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021		NEED TO IA FILE	04/02/2021
3339	0710102012642019/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		No index, no pagination	04/02/2021
3340	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	04/02/2021

3341	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		CONTACT TO COURT OFFICER	04/02/2021
3342	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		CONTACT TO COURT OFFICER	04/03/2021
3343	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		NEED TO IA FILE	04/03/2021
3344	0710102060712020/5	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		STAMP MISSING	04/03/2021
3345	0710102068592020/8	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		NEED TO IA FILE	04/03/2021
3346	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		NEED TO IA FILE	04/03/2021
3347	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/675(ND)2020		123-143 NOT CLEAR	04/03/2021
3348	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020		PAGE 6 NOT CLEAR	04/03/2021
3349	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		NEED TO FILE SAPERATLY	04/04/2021

3350	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2019		True copy sign missing on every page	04/04/2021
3351	0710102002732020/6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing	04/05/2021
3352	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		Index missing, welfare and court fees missing	04/05/2021
3353	0710102008102020/3	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Stamp paper missing	04/05/2021
3354	0710102012642019/10	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	04/05/2021
3355	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021
3356	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021

3357	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		No Index, no pagination	04/05/2021
3358	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019		Wrong e-filing	04/05/2021
3359	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		True copy sign missing on every page, proof of service missing in index	04/05/2021
3360	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True copy sign missing on every page	04/05/2021
3361	0710120007302018/70	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of service missing	04/05/2021
3362	0710200412612017/4	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Both affidavit need to file separately	04/05/2021

3363	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)2018		True copy sign missing on every page	04/05/2021
3364	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
3365	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
3366	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021		Proof of service missing	04/06/2021
3367	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3368	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3369	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3370	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3371	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		wrong e-filing, need to file in IA	04/08/2021

3372	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Index should be put on the top	04/08/2021
3373	0710102020172021/1	ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/10(PB)2021		NO Index, no pagination	04/08/2021
3374	0710102079222020/4	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020		Stamp paper missing	04/08/2021
3375	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Master index and volume wise index need to put separately, true copy sign missing on every page	04/08/2021
3376	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		True copy sign missing on every page	04/08/2021
3377	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004- 1012, 2281-2282, not clear , need true type copy of all hindi documents	04/08/2021
3378	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020		Index missing	04/08/2021

3379	0710102103542020/3	SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020		Wrong e-filing	04/08/2021
3380	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2020		True copy missing on every page	04/08/2021
3381	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021		Wrong e-filing, application need to file separately	04/08/2021
3382	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020		Wrong e-filing	04/08/2021
3383	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021		Wrong e-filing, applicationNeed to file separately in IA	04/08/2021
3384	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	04/08/2021
3385	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	04/08/2021
3386	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	04/08/2021
3387	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Page no. 1 - 5 true copy sign missing	04/08/2021
3388	0710102148392019/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD		Sec 30	COMPANY APPLICATION(IBC)/1550(ND)2019		True Copy sign missing on every page	04/08/2021

3389	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020		No Pagination	04/08/2021
3390	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True copy sign missing on every page	04/08/2021
3391	0710200411212018/50	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy sign missing on every page	04/08/2021
3392	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign missing on every page	04/08/2021
3393	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS		Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES ACT)/437(ND)2017		Rs 3 court fees missing	04/08/2021
3394	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3395	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3396	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021

3397	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3398	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3399	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED			COMPANY PETITION IB (IBC)/558(ND)2019		Proof of service	04/06/2021
3400	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3401	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		Stamp paper missing	04/06/2021
3402	0710102014722021/6	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	04/06/2021
3403	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	04/06/2021
3404	0710102015102021/1	SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL & ORS.			TRANSFER PETITION(COMPANIES ACT)/8(PB)2021		Rs 3 court fees missing, true copy sign missing on everypage	04/06/2021

3405	0710102064502020/2	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES LIMITED			COMPANY APPLICATION(COMPANIES ACT)/342(PB)2020		Wrong e-filing	04/06/2021
3406	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP			INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 25 page cut, Translate copy of hindi pages missing, rs 3 court fees missing	04/06/2021
3407	0710102070722020/3	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TELESERVICES (MAHARASHTRA) LIMITED			COMPANY APPLICATION(COMPANIES ACT)/341(PB)2020		Wrong e-filing	04/06/2021
3408	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD			COMPANY PETITION IB (IBC)/868(ND)2019		Index missing, no pagination	04/06/2021
3409	0710102088942019/13	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	04/06/2021
3410	0710102088942019/14	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	04/06/2021

3411	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1113(ND)2020		Wrong e-filing	04/06/2021
3412	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT LTD			COMPANY PETITION IB (IBC)/90(ND)2019		Wrong e-filing	04/07/2021
3413	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED			COMPANY APPLICATION(IBC)/384(ND)2020		Wrong documents uploaded	04/07/2021
3414	0710102013242019/6	ETERNITY FOOTWEAR LIMITED Vs. MAYOR SPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/428(ND)2019		Page no. 25 - 36, 91 not clear, court fees and welfare missing on vakalatnama	04/07/2021
3415	0710102015422021/1	ANIL KUMAR SHARMA Vs. BHAVNESH KANWAR			INTERLOCUTORY APPLICATION (I.B.C)/1043(ND)2021		Proof of service missing	04/07/2021
3416	0710102001932021/1	AGRIM CORPORATE SERVICES LIMITED Vs. EUROTAS INFRASTRUCTURE LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2021		Proof of service missing	04/08/2021
3417	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/263(ND)2021		Proof of service missing	04/08/2021

3418	0710102005272021/3	PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL			INTERLOCUTORY APPLICATION (I.B.C)/403(PB)2021		Page no. 89, 90, 101, 102, 103, 104 not clear	04/08/2021
3419	0710102007882021/4	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED			COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	04/08/2021
3420	0710102008512021/4	KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021		Index missing. no pagination	04/08/2021
3421	0710102009442020/4	SKC INFRATECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED			COMPANY PETITION IB (IBC)/356(ND)2020		No index, no pagination. proof of service missing	04/08/2021
3422	0710102009562020/3	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT &MACHINERIES PVT. LTD PRATA			COMPANY PETITION IB (IBC)/405(ND)2020		True copy sign missing on every page	04/08/2021
3423	0710102009732021/1	SANJEETA THAPA Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES ACT)/58(ND)2021		Stamp paper missing	04/08/2021

3424	0710102012752020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.			COMPANY PETITION IB (IBC)/411(ND)2020		Need to file both documents separately	04/08/2021
3425	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Court fees missing on vakalatnama	04/08/2021
3426	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.			COMPANY PETITION IB (IBC)/630(ND)2020		True copy sign missing, index should be acc. to pagination	04/10/2021
3427	0710102060712020/4	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED			COMPANY PETITION IB (IBC)/900(ND)2020		Page no. 14-21 true copy sign missing	04/05/2021
3428	0710102103302020/1	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no. 5 not clear	04/05/2021

3429	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI			COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Page no. 4 - 5 true copy sign missing	04/05/2021
3430	0710102111712020/4	ELLORA COMMOALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2020		True copy sign missing on every page	04/05/2021
3431	0710102112492020/1	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021		True copy sign missing on every page	04/05/2021
3432	0710102113782019/9	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED			COMPANY PETITION IB (IBC)/2083(ND)2019		True copy sign missing on every page	04/05/2021
3433	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)			INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100, true copy sign missing on every page	04/05/2021
3434	0710102116452020/1	GALLANTT METAL LIMITED Vs.			CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		True copy sign missing on every page	04/05/2021

3435	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2019		No index, no pagination	04/05/2021
3436	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2019		No Index, no pagination	04/05/2021
3437	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Rs 3 court fees missing on vakalatnama	04/08/2021
3438	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD			COMPANY PETITION IB (IBC)/1896(ND)2019		Wrong e-filing	04/08/2021
3439	0710102001582020/2	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED			COMPANY PETITION IB (IBC)/181(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama	04/09/2021
3440	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.			COMPANY PETITION IB (IBC)/288(ND)2020		True copy sign missing on every page	04/09/2021
3441	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/113(ND)2021		Stamp paper missing in affidavit	04/09/2021
3442	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021

3443	0710102008512020/4	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021
3444	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT LTD			INTERLOCUTORY APPLICATION (I.B.C)/1005(ND)2021		True copy sign missing on every page, proof of service missing	04/09/2021
3445	0710102018872021/1	ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ BULCHANDANI			TRANSFER PETITION(COMPANIES ACT)/9(PB)2021		Stamp paper missing	04/09/2021
3446	0710102024562018/12	CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE LTD			COMPANY PETITION IB (IBC)/1641(PB)2018		Proof of service missing	04/09/2021
3447	0710102024672020/2	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/687(PB)2020		True copy sign missing on every page	04/09/2021
3448	0710102033272018/2	M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES ACT)/50(ND)2019		Wrong e-filing	04/09/2021
3449	0710102063902020/3	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED			COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		No Index	04/09/2021
3450	0710102077292020/2	DHIRAJ GOEL Vs. ANIL MATTA			INTERLOCUTORY APPLICATION (I.B.C)/3375(ND)2020		Wrong e-filing	04/09/2021

3451	0710102081822019/5	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED			COMPANY PETITION IB (IBC)/1150(ND)2019		Stamp paper missing	04/09/2021
3452	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.			COMPANY PETITION IB (IBC)/1198(ND)2019		True copy sign missing	04/09/2021
3453	0710102094892020/2	M/S. DALPATPUR RE INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/384(ND)2020		Stamp paper missing	04/09/2021
3454	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS			INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Stamp paper missing	04/09/2021
3455	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4416(PB)2020		Stamp paper missing	04/09/2021
3456	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama, stamp paper missing on affidavits	04/09/2021
3457	710102069602020	BHARTI AIRTEL LIMITED VS	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Tanmay	doc wrong	07/10/2020
3458	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	main case not link	04/05/2021

3459	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page-51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403,429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc	17/02/2021
3460	710102029352021	AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	04/12/2021
3461	710102029972021	GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45,46,47,51,52 to 66, Please verify BR.	14/04/2021
3462	710102025352021	THREE C FACILITY MANAGEMENT PRIVATE LIMITED VS KONE ELEVATOR INDIA PRIVATE	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		shreya kohli	Need to file IA	30/03/2021
3463	0710102114622019/11	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Back date affidavit	
3464	0710102111092020/9	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		50 RUPEE STAMP FEE MISSING	
3465	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2019		Documrnt Not Upload	

3466	0710200426542018/1	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		CONTACT COURT OFFICER	
3467	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(ND)2019		50 RUPEE STAMP MISSING	
3468	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		46-65 NOT CLEAR	
3469	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL PRATAP SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/143(ND)2021		need to ia file	
3470	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/199(ND)2021		MAIN CASE NUMBER NOT MENTION	
3471	0710102131542019/5	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
3472	0710102131542019/6	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
3473	0710102005122020/1	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		NEED TO SIGN ALL PAGES	
3474	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		NEED TO SAPERATLY FILLING	

3475	0710102108502020/2	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPRATELY FILLING	
3476	0710102108502020/6	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPERATLY FILLING	
3477	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Page no. 1 - 9 true copy sign missing	
3478	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		stamp missing	
3479	710102026462021	UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO-DEVELOPERS PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/18(PB)2019	amar	section wrong	04/02/2021
3480	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/19(PB)2019	amar	section wrong	04/02/2021
3481	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2095(ND)2019	Mrinali	66 not clear page and ib not mention in soft copy	04/12/2021

3482	710102028312021	SRA STEELS PVT LTD VS REGISTRAR OF COMPANY	Restoration Application (Companies Act)	Rule 11 of NCLT		shivam shukla	main case not link sign missing and income tax service missing	04/09/2021
3483	710102030372021	KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	Sign is missing on Report	15/04/2021
3484	710102029092021	RAJ KUMAR GUPTA VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	17,39,57,58,68,82 not clear page	04/12/2021
3485	710102029552021	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/847(ND)2019	Vibhor	Back date affidavit, True copy sign missing on every page	13/04/2021
3486	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES ACT)/84(ND)2018	GOVIND RISHI	wrong filing	04/12/2021
3487	710102029392021	YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3256(ND)2019	RAJEEV	sign missing and stamp paper missing 14-409 not clear page 411-430 translate page	04/12/2021
3488	710102029872021	SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECRICALS & ANR	Miscellaneous Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/57(ND)2020	Sonali Malhotra	case type wrong True copy and sign missed on every pages and stamp paper missed	14/04/2021
3489	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	True copy and sign missed, prayer missed	14/04/2021
3490	710102030612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to 84,111 to 114	15/04/2021
3491	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI &		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020		ONLY PROOF OF SERVICE UPLOADED	04/10/2021
3492	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1493(PB)2018		NEED TO IA FILE	04/12/2021
3493	0710102023292021/1	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021		need to file separately	04/12/2021
3494	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF BARODA		Section 94(1)	COMPANY PETITION IB (IBC)/793(ND)2020		DOCUMENT INCOMPLETE	04/12/2021

3495	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions .Application under any other provisions .Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		87-93 NOT CLEAR	04/12/2021
3496	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Rule 11 of NCLT	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	04/12/2021
3497	0710102088942019/15	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP 100 MISSING	04/12/2021
3498	0710102090302020/1	NARMDESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)2020		STAMP MISSING	04/12/2021
3499	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)2020		702 721 NOT CLEAR	04/12/2021
3500	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	13/04/2021
3501	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	13/04/2021
3502	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		IA NOT CONSIDER IN ADDITIONAL	13/04/2021
3503	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)2020		STAMP MISSING	13/04/2021

3504	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/72(PB)2021		INDEX MISSING	13/04/2021
3505	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020		MENTION THE NUMBER OF TRANSLATED PAGES	16/04/2021
3506	710102062742020	INDIAN OIL CORPORATION LIMITED VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG,ONLY PROOF OF SERVICE	05/10/2021
3507	710102062872020	PUNJILLOYD LTD VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	"CASE TYPE WRONG,ONLY PROOF OF SERVICE"	05/10/2021
3508	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	sign missed of deponent	18/05/2021
3509	710102026602021	STATE TAX OFFICER (4) UNITE VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42 mention in index/Notary Back date/merge into one pdf	17/05/2021
3510	710102026642021	STATE TAX OFFICER (4) UNITE VS KULDEEP VERMA RP OF HINDUSTAN PAPER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	Prajapati Savan	affidavit back date	19/04/2021
3511	710102029762021	RISHABH CHAND LODHA VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2019	RISHABH CHAND LODHA	page 4 translate a	20/04/2021
3512	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	55-59,74 blur page	22/04/2021
3513	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft copy	20/04/2021
3514	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	Page No 22 Missing	22/04/2021
3515	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/627(ND)2018	GULSHAN KUMAR GUPTA	wrong efling	20/04/2021
3516	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	section wrong	22/04/2021
3517	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	section wrong	20/04/2021

3518	710102030752021	ROHIT SEHGAL VS BETA INFRTech P LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		ROHIT SEHGAL	main case not link	22/04/2021
3519	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	22/04/2021
3520	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020	Vikrant	Wrong section	18/05/2021
3521	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	please separately file report and application	20/04/2021
3522	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of report is missing	22/04/2021
3523	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(Companies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of application is missing	22/04/2021
3524	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	22/04/2021
3525	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/260(ND)2017	Abhishek	PAGE 11-19 IN HINDI	22/04/2021
3526	710102032052021	M/S VEDIKA NUT CRAFTS PVT. LTD. VS UNION BANK OF INDIA	Miscellaneous Application (IBC)	Sec 54(1)	COMPANY PETITION IB (IBC)/40(PB)2017	PRIYANKA SWAMI	case type wrong	26/04/2021
3527	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	UDIT KISHAN &	Overwriting on index, sign is missing on application and annexures	22/04/2021
3528	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)2018	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link	05/04/2021
3529	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	28/04/2021
3530	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/114(ND)2018	Shalu	Wrong File	05/05/2021
3531	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	8 TO 22 SIGN MISSED	20/05/2021
3532	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	RAGHAV CHADHA	pg. no. 16 translate	05/03/2021
3533	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions-IBC		SAURABH GUPTA	Wrong section/No Index	05/06/2021
3534	710102033802021	PANKAJ NARANG VS MANISH GOEL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/246(ND)2019	PANKAJ NARANG	PAGE 63-71 NOT CLEAR AND IDIFFERNT SECTION MENTION IN INDEX	05/06/2021

3535	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)2018	ADITYA	proof of service missing	05/06/2021
3536	710102034312021	SUMI SHARMA VS JAYPEE INFRA TECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Kushank Sindhu	23-26,47-50 not clear page	05/10/2021
3537	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	21/05/2021
3538	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong section	21/05/2021
3539	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Sandeep	wrong file file as additional main petition	19/05/2021
3540	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates &&& events missed, wrong section select,e stamp &&& affidavit dates mismatched, vakaltnama missed	06/05/2020
3541	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,137, not clear,page 66 cut	17/11/2020
3542	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES	Wrong case type select,no sign in every pages of petitions,true copy sign missed in annexuress, NCLT form 12 missed	18/03/2021
3543	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	04/03/2021
3544	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	04/08/2021
3545	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)		ALOK	Wrong section choose/Please mention in index-intervene case type wrong	15/04/2021

3546	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT		Sanyam	Wrong case type select	15/04/2021
3547	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		Anand Mohan Mishra	document repeated multiple time.. (delete old document and upload fresh document)	16/04/2021
3548	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES	Company Petition IB (IBC)	IBC Under Sec 9		Adv	need to file in volume wise (200 page per volume), etc	16/04/2021
3549	710102029612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Company Petition IB (IBC)	Sec 60(2)		D KISHORE	Wrong section/Index miss/Blank paper	17/04/2021
3550	710102030802021	ANIL KAUSHAL VS NARENDER KUMAR BAVEJA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		SAIKRISHNA ASSOCIATES	Case type wrong/List of dates &&& events/Brief of synopsis wrong sectional	16/04/2021
3551	710102031472021	M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		PRATEEK	Jurisdiction is Haryana according to Master data	19/04/2021
3552	710102031492021	RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account certificate missed,link 2nd motion with first motion	22/04/2021
3553	710102032082021	VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	Contempt Petition(Companies Act)	Rule 11 of NCLT		Shubhankar	wrong case type select, link with main case no.	17/04/2021
3554	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT		TILAK RAJ	CASE TYPE WRONG AND MAIN CASE NOT LINK	23/04/2021

3555	710102032702021	PRAGATI IMPEX INDIA PRIVATE LIMITED VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		RAVI	Pagination not done in index &&& soft copy/sign miss in index &&& soft copy/only 18 pages in soft copy/Form 1 incomplete/incomplete documents/Proof of service	15/04/2021
3556	710102033042021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134,135,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	27/04/2021
3557	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates &&& events/Vakalatnama/Page not clear-30,42,54 to 73	25/04/2021
3558	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/11/2021
3559	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	13/05/2021

3560	710102035212021	S V CREDITLINE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		Zorawar	section 52 mentioned and fees missed,synopsis/memo of parties /dates &&& events missed, company master data missed	13/05/2021
3561	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1198(ND)2019	KSubhra	pg-89 missed according index	17/11/2020
3562	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(Companies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg-92 not clear/Vol-3 missing	15/04/2021
3563	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2019	Sanjay Bhatt	main case not link section wrong	04/12/2021
3564	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2019	TUSHAR	payment due sec-47 according index section wrong according to application and technically	22/04/2021
3565	710102036012021	WARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020	Depaish	wrong file need to additional document	20/05/2021
3566	710102036182021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	21/05/2021
3567	710102036672021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	25/05/2021
3568	710102036322021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	21/05/2021
3569	710102036412021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2018	NARESH	Technically Section 54 Not Select	22/05/2021
3570	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	24/05/2021

3571	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	22/05/2021
3572	710102037102021	ANSHU SARAN VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Rakesh Taneja	Case type and section are wrong	27/05/2021
3573	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	26/05/2021
3574	710102037202021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	TANIA SHARMA	Wrong section chosen	28/05/2021
3575	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions-IBC		DEEPA GUPTA	wormg main case number link	24/05/2021
3576	710102036862021	NILESH SHARMA VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	true copy missing in annexure page	25/05/2021
3577	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	26/05/2021
3578	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)2017	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	25/05/2021
3579	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(Companies Act)	Application under any other provisions		Sudepta Kumar	MAIN CASE NOT LINK , SECTION NOT MENTION IN INDEX AND PAGE 7 , 9 IN HINDI	26/05/2021
3580	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2018	Inder Paul Singh Oberoi	main case year wrong please check linked and soft copy 18/19	30/05/2021
3581	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	Gautam	page no.11 to 13 translation missing	28/05/2021
3582	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pagination is missing on index and as well as on application	06/02/2021

3583	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRA TECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service column	06/02/2021
3584	7101020388502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06/04/2021
3585	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy	06/06/2021
3586	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	Jyoti Taneja	section wrong and due payment other section	06/06/2021
3587	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1295(ND)2019	Ashutosh	affidavit missed,prayer missed	06/06/2021
3588	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021
3589	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/07/2021
3590	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	case type wrong,wrong documents uploaded	27/03/2021
3591	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written not allowed in index/Blur page-24 to 27	04/03/2021

3592	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions-IBC,Application under any other provisions- IBC		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in Soft Copy and Technically	27/04/2021
3593	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL	Intervention Petition (IBC)	Application under any other provisions-IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE	06/06/2021
3594	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	SANKET GUPTA	wrong Section please file in Rule -11 and Pay Fees for Rule -11.	27/08/2020
3595	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32 not clear	16/02/2021
3596	710102028392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	Payment Not Received	02/04/2021
3597	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Section Not Mentioned in Index	09/04/2021
3598	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Payment Not Received	19/04/2021
3599	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/25(PB)2018	Huzefa F. Sitabkhan	Payment Not Received	04/05/2021

3600	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)2021	Sandeep	wrong file(you should file as additional document) 4/5	17/05/2021
3601	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/409(PB)2017	animesh Rastogi	PAGE NO 6,7, NOT CEAR	10/06/2021
3602	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2020	HARSHAL KUMAR	spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD) But In Soft Copy Spelling Mistake Plz Check and Proceed.	10/06/2021
3603	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/91(ND)2021	Zoheb	Main Case Not Link &&&& Technically Wrong Section Select	09/06/2021
3604	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021
3605	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR	Company Appeal(Companies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high court	09/06/2021
3606	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Prabhat	Main Case Also Not Link Reminder 5/5	16/05/2021
3607	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	pg-81,82,133,137,152,154 not clear page due payment other section stamp paper missed	4/6/2021
3608	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2018	RAGHAVENDRA MOHAN BAJAJ	application not upload	8/6/2021

3609	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2019	Astha	section wrong	27/05/2021
3610	710102040672021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS CHIEF ENGINEER HQ URBAN AND NRW	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	PAGE 35 NOT CLEAR AND E STAMP MISSED	12/6/2021
3611	710102019472020	NAVRAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS	Company Petition IB (IBC)	Application under any other provisions-IBC		9888003303	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/2/2020
3612	710102011052019	GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES PVT.LTD.	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	13/02/2019
3613	710102035792021	SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	19/05/2021
3614	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	9015332650	stamp paper notary missing	16/06/2021
3615	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)2020	9731821307	page 1 cut and true copy missing	16/06/2021
3616	710102040562021	ZEECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	12/6/2021
3617	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/29(ND)2018	9811903450	158-160,313-315,318-319 not clear page	17/06/2021
3618	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, , Upload only final petition and delete all	23/03/2021
3619	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	3/6/2021
3620	710102039362021	M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare &&& court fees miss/Page not clear-25 to 61/Supporting affidavit notary with e stamp paper	8/6/2021
3621	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	18/06/2021

3622	710102036452021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	true copy sign missed true copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/05/2021
3623	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9/2/	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	12/6/2021
3624	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg-58,60,77,78,79,90,91,95 to102 207-211 ,272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108,109 cut	16/06/2021
3625	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	Page No 74& 75 Missing	18/06/2021
3626	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/04/2021
3627	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	2/6/2021
3628	710102039672021	LALL MINERALS PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GOPINATH NAYAK	Blur page-49,50,60,62,64,72,214/cut page-70/Volume wise index/etc	9/6/2021
3629	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan	Advocate welfare & court fees miss/9 (3)b certificate miss	12/6/2021
3630	0710102014702018/42	ICICI BANK LIMITED Vs. C & CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Page Nos 54 to 63 Not Clear,Pages size not clear	15/06/2021
3631	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		Affidavit is missing, Sign is missing in each page	17/06/2021
3632	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Service to ROC missing	17/06/2021
3633	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(PB)2021		NEED TO IA FILE	21/06/2021
3634	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		Notarisation missing in E-stamp	22/06/2021

3635	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Kamal	E-stamp is missing	5/6/2021
3636	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions-IBC		Kamal	application is not linked with main case and wrong section	15/06/2021
3637	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	COMPANY PETITION IB (IBC)/731(PB)2018	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	sign missing and affidavit back date and notary missing	20/06/2021
3638	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court fees and welfare missed	6/4/2021
3639	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare &&& court fees missed /Board Resolution missed	6/4/2021
3640	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact to registry	6/4/2021
3641	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events missed.	21/06/2021
3642	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	21/06/2021

3643	0710102131472019/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	13/06/2021
3644	0710102027712021/1	NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION PROFESSIONAL AND ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021		upload retry	18/06/2021
3645	0710102013912019/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2019		Blank document	22/06/2021
3646	0710102000822021/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		50 rupee stamp missing	23/06/2021
3647	0710102007332019/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		COURT FEE AND WELFARE MISSING	23/06/2021
3648	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		NEED TO IA FILE	23/06/2021
3649	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affavit missed need to notarized pagination missed	8/3/2020

3650	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama pagination wrong in pdf please check all pages	11/3/2020
3651	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/381(ND)2020	RAJUL	document Not Upload	17/03/2020
3652	710102032092020	NORTHERN ARC CAPITAL LTD. VS FIVE CORE ELECTRONICE LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1671(ND)2019	Veena Sharma	case type wrong in index section wrong pg-56,57 not clear prar missed	13/03/2020
3653	710102042682021	DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1672(ND)2019	DEVENDRA	STAMP PAPER &&& NOTARY MISSED	23/06/2021
3654	710102042612021	ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Nithin	STAMP PAPER &&& NOTARY MISSED	23/06/2021
3655	710102009002021	CHAKIAT AGENCIES VS CLS LOGISTICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nctt.gov.in	1/2/2021
3656	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Wrong Document upload	16/06/2021
3657	0710102128172019/3	NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2401(ND)2019		E-stamp missing, Defective Proof of service	24/06/2021
3658	0710102406072018/13	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		E-stamp missing	15/02/2021
3659	0710120005622018/19	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		NEED TO IA FILE	24/06/2021

3660	0710102003072021/2	KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		CONTACT TO COURT OFFICER	24/06/2021
3661	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/80(ND)2021		APPEAL NO NOT MENTION	24/06/2021
3662	0710102008842021/1	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no. 195 - 218 pages not clear,	
3663	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020		Wrong e-filing	
3664	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		True copy sign missing on every page, page no. 32 and 38 are blank	
3665	0710102005412021/5	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021		Wrong e-filing	

3666	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021		Wrong e-filing	
3667	0710102152112019/7	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Wrong e-filing	
3668	0710102156952019/6	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not found	
3669	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3670	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/735(ND)2020		True copy sign missing on every page	
3671	0710102033952020/2	NODA POWER COMPANY LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2021		Index missing, true copy sign missing on every page	
3672	0710102110482020/8	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no, 55 page cut	

3673	0710120005482018/35	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		True copy sign missing on every page	
3674	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3675	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3676	0710102012082021/1	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021		True copy sign missing on every page	
3677	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021		True copy sign missing on every page	
3678	0710102023802018/21	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Wrong e-filing, need to file in IA	
3679	0710102032302018/6	SARIKA SOMVANSHI Vs. R. S. STONES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(PB)2018		Page no. 30 - 44, 60 - 63 true copy sign missing	

3680	0710102023882021/1	MEKASTER FINLEASE LIMITED Vs. ARIHANT INFRRA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/226(ND)2021		Wrong e-filing, need to file in IA, No Index, No Pagination	
3681	0710102116452020/1	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		Wrong e-filing	
3682	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020		Wrong e-filing	
3683	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	
3684	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	
3685	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	
3686	0710102116282020/1	KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Rule 34	INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)2020		Wrong e-filing	
3687	0710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2018		True copy sign missing on every page	

3688	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing	
3689	0710102026982021/3	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing	
3690	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Proof of service missing	
3691	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021		Wrong e-filing	
3692	0710102012752020/2	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020		align documents according to the index	
3693	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)2021		NO index , no pagination	

3694	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	
3695	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	
3696	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		Index missing	
3697	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
3698	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	
3699	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	

3700	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3701	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3702	0710102110632019/5	YOKOGAWA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/309(ND)2019		True copy sign missing on every page	
3703	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		True copy sign missing on every page	
3704	0710102002452020/6	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	
3705	0710102024822021/1	PIYUSH MOONA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2021		Wrong e-filing	
3706	0710102075392019/15	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		volume wise index missing, page no. 1 - 20 true copy sign missing	
3707	0710102002452020/7	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	
3708	0710102002452020/8	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	
3709	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021		True copy sign missing on every page	
3710	0710102012872021/1	VIVEK GARG Vs. EVERSHERE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Page no. 42 - 50 true copy sign missing	

3711	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Page no. 43 - 51 true copy sign missing	
3712	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Page no. 42 - 50 true copy sign missing	
3713	0710102149722019/8	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing	
3714	0710200431842018/7	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nctt.gov.in	
3715	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2021		Master index missing, Page no. 1 - 36 true copy sign missing,	
3716	0710200432722018/26	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		No Index	

3717	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	
3718	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PRETTY KUMAR		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021		True copy sign missing on every page	
3719	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Page no. 1 - 24, 106 - 117 true copy sign missing	
3720	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3721	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Index missing, volume does not contain more than 200 pages	
3722	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3723	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3724	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	

3725	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020		Wrong e-filing	
3726	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing	
3727	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	
3728	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Wrong e-filing	
3729	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1805()2021		Index missing	
3730	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No index, no pagination	
3731	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Wrong e-filing	

3732	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3733	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3734	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3735	0710102011452021/1	PIONEER FIRE PROTECTION PRIVATE LIMITED Vs. ICICI BANK LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/65(ND)2021		Wrong e-filing, need to file in IA	
3736	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		In index it is mention as report but it is reply, please do correction in index accordingly	
3737	0710102017052021/1	PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2021		File both affidavit separately	
3738	0710102118042020/1	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font very light	

3739	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font light	
3740	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	
3741	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 88 page cut,	
3742	0710102017062021/5	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Need to file all reports separately	
3743	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Need to file all reports separately	
3744	0710102083582020/5	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Wrong e-filing	
3745	0710102013462021/3	NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2021		Volume wise index missing,	
3746	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		Wrong e-filing	
3747	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020		Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear.	

3748	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	
3749	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		No Index, No pagination	
3750	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021		Need to file both documents separately	
3751	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019		Page no. 1-11, 78 - 97 true copy sign missing	
3752	0710102022802021/1	GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)2021		True copy sign missing	
3753	0710102002732020/7	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Documents not available	

3754	0710102083612020/8	REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)2020		True copy sign missing on every page, both documents should be file separately	
3755	0710102097212020/2	M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/521(ND)2020		NO Index, No pagination	
3756	0710102097742020/1	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020		No Pagination	
3757	0710102101482020/2	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/155(ND)2020		Index missing	
3758	0710102106542020/2	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Index missing, documents should be upload in single pdf	
3759	0710102108202020/2	ORBIT MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/500(ND)2020		Index missing	

3760	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100 for UP affidavit	
3761	0710102116452020/2	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/11(PB)2021		Master index missing, volume wise index missing	
3762	0710102139162019/17	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1), Sec. 242(4), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		Index missing	
3763	0710102148942019/3	RAJUL MOHAN Vs. BRAHMA CITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3209(ND)2019		Stamp paper missing	
3764	0710102157872019/4	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/189(ND)2020		NO index, no pagination	
3765	0710102165262019/2	NEETU CHANDAK Vs. FUTEC SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3404(ND)2019		Notary missing on affidavit	
3766	0710102415722018/38	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Documents not available	
3767	0710200412522017/23	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Court fees missing	
3768	0710200412522017/24	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Court fees missing	
3769	0710200412592017/54	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	

3770	0710200422432018/55	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No Index, no pagination	
3771	0710200422432018/56	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No index, no pagination	
3772	0710200411352018/37	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		NO pagination	
3773	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS BUILDERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/238(PB)2021		Page no. 48 - 50, 54 - 59 english translation missing, page no. 51-52, 70 page cut, page no. 77 - 80 page dim,	
3774	0710120007812018/10	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		No Index, No pagination	
3775	0710102024792021/1	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021		True copy sign missing on every page, page no. 26 - 27 page cut,	
3776	0710102028682021/1	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021		Wrong e-filing	

3777	0710102412382017/21	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465, 467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140-1144. Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy missing, Page no. 579, 581, 583, 585, 587, 589, 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, 625, 627, 629, 631, 633, 635, 637, 639, page cut,	
3778	0710102093852019/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1), Sec. 242(4), Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		1-23, 93-94, True Copy Sign missing missing	
3779	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOLPAK ADVISORS PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)2019		Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18,	
3780	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	

3781	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 7-11 true copy sign missing	
3782	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong E-filing	
3783	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama	
3784	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing	
3785	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing in Vakalatnama	
3786	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded	
3787	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded	
3788	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Wrong E-filing	
3789	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	

3790	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	
3791	07101020268392020/12	HEMANT KHADELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	
3792	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Back Date Affidavite	
3793	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy Sign Missing	
3794	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy sign Missing	
3795	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing	
3796	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing	
3797	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing	
3798	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020		Wrong Pagination	
3799	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020		True Copy Sign Missing on Everypage	
3800	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing	
3801	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	

3802	0710102128142019/21	DAYAL INDUSTRIES PRIVATE LIMITED Vs. WHOLLY JOY PRODUCTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2391(ND)2019		True Copy Sign Missing On Every page	
3803	0710102146862019/5	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		Index Missing	
3804	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	
3805	0710200411562018/12	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2018		No Documents Found by /12	
3806	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	
3807	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing	
3808	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing	

3809	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing	
3810	0710102001232021/3	SARDAR JI DI HATTI DEPARTMENTAL STORE PVT. LTD. Vs. SUNIL KUMAR AGRAWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2021		Documents not available	
3811	0710102015222021/1	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		Documents not open	
3812	0710102100562019/10	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		True copy sign missing on every page	
3813	0710102105602020/3	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Documents not available	
3814	0710102106542020/3	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Need Rs 100 stamp paper in affidavit for UP	
3815	0710102113742020/2	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Wrong e-filing	
3816	0710102118562020/1	BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2021		Page no. 17 not clear	

3817	0710102118572020/1	BASF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/66(ND)2021		Page no. 17 not clear	
3818	0710102118692020/1	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		No Index	
3819	0710102155612019/15	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		No index in written submission, file both documents separately	
3820	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not available	
3821	0710102410042018/20	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		Wrong e-filing	
3822	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Documents not available	
3823	0710200412652017/15	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing	

3824	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Back date affidavit,	
3825	0710200419922018/3	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)2018		Index should be put on top of the file	
3826	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021		Proof of service missing	
3827	0710102009642021/3	DR. DINESH MOHAN SHARMA & OTHERS Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021		Need Rs 100 stamp paper for uttar pradesh, Court fees missing on vakalatnama	
3828	0710102010102021/1	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Index missing, no welfare and court fees	
3829	0710102013972020/2	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(PB)2020		Wrong e-filing	
3830	0710102020892021/1	EXPERION DEVELOPERS PVT LTD Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2021		Page no. 90 - 93 not clear	
3831	0710102022332021/1	BAGH KOTHI INVESTMENT AND FINANCE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(PB)2021		No index, no pagination	
3832	0710102026592021/1	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021		Wrong e-filing	
3833	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		Need to file both documents separately	
3834	0710102018812021/5	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Page no. 1 - 11 true copy sign missing	

3835	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	
3836	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	
3837	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	
3838	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	
3839	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	
3840	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing	
3841	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	

3842	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		Wrong E-filing	
3843	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	
3844	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear	
3845	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	
3846	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	
3847	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	
3848	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	
3849	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	

3850	0710102118552020/2	SAKSHI FINGAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	
3851	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	
3852	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	
3853	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &NR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	
3854	071020000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing	
3855	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page	

3856	0710102076342019/8	M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1184(ND)2019		Page no. 52 not clear	
3857	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear	
3858	0710102083582020/2	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Page no. 1 - 8, 11 - 57 true copy sign missing	
3859	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Index Missing, No Pagination, Documents not clear	
3860	0710102108042020/2	AKANKSHA GARTEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/480(ND)2020		No Pagination	
3861	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Index Missing, No pagination, court fees missing	
3862	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5451(ND)2020		Index Missing, No Pagination, No welfare, Rs 3 court fees missing	

3863	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs. JAIPURIA BUILDCON PVT LDT		IBC under Sec 7	COMPANY PETITION IB (IBC)/2480(PB)2019		Index missing, True copy sign missing on everypage	
3864	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy sign missing on every page	
3865	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy Sign Missing on everypage	
3866	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong e-filing	
3867	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing	
3868	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020		No index, No pagination, no welfare and court fees	
3869	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019		wrong e-filing	

3870	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions .Application under any other provisions .Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		Page no. 50 - 69, 87 - 93, 117 - 28, not clear,	
3871	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	
3872	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	
3873	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination	
3874	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		no Welfare and rs 3 court fess	
3875	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama	
3876	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page	
3877	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	

3878	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagination	
3879	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	
3880	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	
3881	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	
3882	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Need master index and volume wise index volume separately, volume does not contain more than 200 pages	
3883	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	
3884	0710102105402019/12	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2019		Wrong e-filing	
3885	0710102107732020/2	ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/178(PB)2020		Index missing	

3886	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020		Wrong e-filing	
3887	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3125(ND)2019		Index missing	
3888	0710102149722019/7	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing	
3889	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing	
3890	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		Wrong e-filing	
3891	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing	
3892	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Wrong e-filing	
3893	0710102033942018/13	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		Wrong e-filing	
3894	0710102080762019/3	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	
3895	0710102080762019/4	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	
3896	0710102080762019/5	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	
3897	0710102080762019/6	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	

3898	0710102083842020/6	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020		No Index, no pagination	
3899	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		True copy sign missing on every page	
3900	0710102106542020/4	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		No Index	
3901	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		No Index, No pagination, True copy sign missing on every page	
3902	0710102077422020/7	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Master index missing, True copy sign missing on every page	
3903	0710102029162020/5	AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED		Section 94(1)	COMPANY PETITION IB (IBC)/773(ND)2020		Documents not showing	
3904	0710102098132019/31	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Documents not showing	
3905	0710102009442021/3	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		Court fees missing on vakalatnama	
3906	0710102012532020/8	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Page no. 42, 58, 59, 62, 65, 66, 68 ,69, 70-80, 83- 92, 122, 156, 166, 190, 191, 264, 293,	

3907	0710102020292020/1	GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2020		Proof of service missing	
3908	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Page no. 5 - not clear, volume wise index missing	
3909	0710102077862020/14	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 8 not clear, welfare and court fees missing	
3910	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong e-filing	
3911	0710102154292019/4	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019		Need to file separately	
3912	0710102166592019/5	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/30(ND)2020		Stamp Paper missing	
3913	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True Copy sign missing	
3914	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	
3915	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	

3916	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear	
3917	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	
3918	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	
3919	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	
3920	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		Proof of service missing	
3921	0710102082682020/6	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		True copy sign missing	
3922	0710102082682020/7	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/108(ND)2020		True Copy Sign missing on every page	
3923	0710102099202019/6	M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS M/S EMGREEN IMPEX PVT. LTD.) Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1623(ND)2019		True Copy sign missing on every page	
3924	0710102116102020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/807(ND)2020		True Copy Sign missing	

3925	0710102118302020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/825(ND)2020		True Copy Sign Missing	
3926	0710102146782019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019		Back Date affidavit	
3927	0710102147062019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Back date affidavit , page no. 15 not clear	
3928	0710102174042019/3	MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2020		No Index, No pagination	
3929	0710102412382017/27	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Stamp paper missing, page no. 4 not clear	
3930	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018		Stamp paper missing	
3931	0710200421402018/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL BUILDERS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/228(ND)2018		Court fees missing on vakalatnama	

3932	0710102070282020/2	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		Sec 42,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2734(PB)2020		File rejoinder and application separately	
3933	0710200410882018/11	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		True copy sign missing on every page, more than 200 pages in single volume	
3934	0710102021292021/1	RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1663(ND)2021		True copy sign missing on every page	
3935	0710200412592017/56	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		single volume contain more than 200 pages, page no. 19 page not clear, page no. 22 page cut,	
3936	0710102031522021/1	DEVENDRA BHATI Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021		True copy sign missing on every page	
3937	0710102115552019/12	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		Wrong e-filing	
3938	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019		Wrong e-filing	

3939	0710102019842021/1	GIRWAR SINGH JAKHAR Vs. EARTH INFRASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2021		Volume wise index missing, true copy sign missing on every page	
3940	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/82(ND)2021		Need to file documents separately	
3941	0710102034512018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/20(ND)2019		Wrong e-filing	
3942	0710102060922020/5	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		Index missing, true copy sign missing	
3943	0710102063012020/4	ELLMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/1043(ND)2020		Page no. 7, page cut	
3944	0710102086612020/3	HORIZON BUILDCON PRIVATE LIMITED Vs. HORIZON BUILDCON PRIVATE LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)2020		Notary date missing on affidavit	
3945	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		Wrong e-filing	

3946	0710102097692019/2	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE		Sec. 45 (1)	COMPANY APPLICATION(IBC)/891(ND)2019		Page no. not mention in index, volume contain more than 200 pages, true copy sign missing	
3947	0710102100592020/2	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		Index Missing	
3948	0710102102412020/3	VENKATA NAGESWARA THRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1031(ND)2020		No pagination	
3949	0710102109342020/2	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		wrong e-filing	
3950	0710102109342020/3	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		Wrong e-filing	
3951	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare and court fees missing on vakalatnama,	

3952	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	
3953	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Rs 3 court fees missing	
3954	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page	
3955	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD		Sec. 59	COMPANY PETITION (COMPANIES ACT)/51(ND)2021		Proof of service missing	
3956	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missing, notary missing	
3957	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018		Wrong e-filing	
3958	0710102005832021/2						Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign missing on every page. page no. 162 page cut,	

3959	0710102003942020/1	RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)2020		Wrong e-filing	
3960	0710102007882021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	
3961	0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	
3962	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2020		True copy sign missing on every page	
3963	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		Rs 100 stamp paper needed	
3964	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Volume wise index missing	

3965	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Proof of service missing	
3966	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing	
3967	0710102012142021/1	RAJESH RAMNANI Vs. BANGA ELECTRONICS PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/808(ND)2021		Wrong e-filing	
3968	0710102023802021/2	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		No index	
3969	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		True copy sign missing on every page	
3970	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing	
3971	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing	

3972	0710102017062021/2	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Volume have more than 200 pages	
3973	0710102029242020/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR		Section 95(1)	COMPANY PETITION IB (IBC)/726(ND)2020		Wrong e-filing	
3974	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Index and court fees missing	
3975	0710102007022020/2	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing	
3976	0710102007072020/1	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing	
3977	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020		Documents not available	
3978	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA AUTO AND GENERAL FINANCE LTD		Sec. 71(10)	COMPANY PETITION (COMPANIES ACT)/68(ND)2021		Index missing, welfare and court fees missing	
3979	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021		Stamp paper missing	
3980	0710102090272019/1	TATA TELESERVICES LIMITED Vs. REHEJA DEVELOPERS M-LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1008(PB)2019		Stamp paper missing, notary missing, proof of service missing	

3981	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR. VENTAKESAN SANKARANARAYANAN		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1007(PB)2019		Stamp paper missing, notary missing, proof of service missing	
3982	0710102169962019/12	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Documents not available	
3983	0710102022452021/4	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		Welfare and court fees missing	
3984	0710102025612021/1	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Back date affidavit	
3985	0710102087232020/12	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	
3986	0710102118362020/6	SANT ANAND INDUSTRIES PRVATE LIMITED Vs. DAKSHINANCHAL VIDHYUT VITRAN NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5689(ND)2020		Translation copy missing of hindi documents	
3987	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		Stamp paper missing, notary missing	
3988	0710102024292021/1	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Stamp paper missing, notary missing , true copy sign missing on every page	

3989	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Proof of service missing	
3990	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Volume wise index missing	
3991	0710102410382017/48	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Wrong e-filing	
3992	0710102021362021/1	STATE BANK OF INDIA Vs. M/S CENTURY COMMUNICATION LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1405(PB)2021		Wrong e-filing	
3993	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs. RAHEJA DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/215(PB)2021		True copy sign missing on every page	
3994	0710102027582021/1	LSF10 ROSE INVESTMENTS S.Ā R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		Master index missing	
3995	0710102062082020/4	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		Wrong e-filing	

3996	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		---Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020		True copy sign missing on every page	
3997	0710102102072020/3	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Page no. 4 - 5 True copy sign missing	
3998	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		True copy sign missing on every page	
3999	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		Proof of service missing	
4000	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Wrong e-filing	
4001	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		True copy sign missing on every page	
4002	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2260(ND)2019		Documents not available	

4003	0710102129912019/4	NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH GANGOOLY		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		Wrong e-filing	
4004	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong e-filing	
4005	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
4006	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
4007	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
4008	0710102068312020/4	ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/878(ND)2020		No index, no pagination	

4009	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020		File documents in single pdf with proper index	
4010	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	
4011	0710102410282017/24	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		True copy sign missing on every page	
4012	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1813/2021		Wrong e-filing	
4013	0710102035812020/14	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		File both reply separately	
4014	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	
4015	071020000062017/23	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Wrong e-filing	
4016	0710102012872021/2	VIVEK GARG Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Wrong e-filing	

4017	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
4018	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	
4019	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	
4020	7101020302222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Perna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy	7/3/2020
4021	7101020429222021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED	Miscellaneous Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into another volume after pg. no. 200)	25/06/2021
4022	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Document filed four times.. Same document	23/06/2021
4023	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)2021		E-stamp is missing	22/06/2021
4024	0710102090312020/14	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Sign is missing from Page Nos. 3 to 12	25/06/2021

4025	710102042372021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	TANIA SHARMA	section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77 to 85 hindi and not clear Pg- 94 to 103 hindi and not clear Pg- 12 to 113 hindi and not clear please mention typed copy	22/06/2021
4026	0710102031552021/4	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		Same Document filed twice, Sign missing	25/06/2021
4027	0710102014442021/2	LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(PB)2021		Proof of service missing	26/06/2021
4028	0710102014552021/1	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos. 3 to 14, 28 to 8	26/06/2021
4029	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		true copy sign missed in all pages	
4030	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020		incomplete document	
4031	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		true copy missed in all pages	

4032	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1141(ND)2019		wrong e fill	
4033	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		need to file in one volume	
4034	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		wrong e fill	
4035	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		wrong e fill	
4036	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020		not complete document	
4037	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020		No Pagination, No Index	
4038	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2694(ND)2019		wrong e fill	
4039	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed in all pages	

4040	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed	
4041	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020		wrong e fill	
4042	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		index missed	
4043	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		pg 5 need to translate	
4044	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI			INTERLOCUTORY APPLICATION (I.B.C)/3758(ND)2020		True copy sign missed	
4045	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	
4046	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong e-filed Document (Application filed)	

4047	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Wrong e-filed Document (Application filed)	
4048	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed	
4049	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed	
4050	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN			INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020		No Pagination, No Index	
4051	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/465(ND)2020		Pg: 69,72,not clear ,true copy signe missed	
4052	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Index, paging ,sign missed true copy	
4053	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019		Pg: 16 not clear , some true copy sign missed	

4054	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2012		Wrong doc (IA)	
4055	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020		Index missed paging missed	
4056	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		Wrong file Application	
4057	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2019		Pg 165 small font	
4058	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		Wrong file Application	
4059	0710102012792020/1	TAIPACK LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020		incomplete document	
4060	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/118(ND)2019		wrong file consent letter form filed By lrp	
4061	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2483(PB)2019		Wrong Doc Upload	
4062	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	

4063	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4064	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Wrong file Application	
4065	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
4066	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4067	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		Wrong file Application	
4068	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong file Application	
4069	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong file Application	
4070	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Index Missing Etc	

4071	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Wrong File	
4072	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
4073	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW		Sec 60(5)	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019		wrong File	
4074	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)2019		Wrong file Application	
4075	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)2019		Wrong file Application	
4076	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong file Application	
4077	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	
4078	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	

4079	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Uncomplete doc	
4080	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/159(PB)2019		Wrong file Application	
4081	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019		Wrong file Application	
4082	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020		Uncomplete doc	
4083	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	
4084	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	
4085	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload	
4086	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload	
4087	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	

4088	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4089	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4090	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
4091	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020		Paging true copy sign missed, index missed	
4092	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020		Paging true copy sign missed, index missed	
4093	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020		Paging true copy sign missed, index missed	
4094	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50()2020		Paging true copy sign missed, index missed	

4095	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2019		inedx missed	
4096	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
4097	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
4098	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Some pages true copy sing missed	
4099	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Paging true copy sign missed	
4100	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		Some pages true copy sing missed	
4101	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI à "S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020		POS not upload	
4102	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2157(ND)2019		Wrong file Application	
4103	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019		Uncomplete doc	

4104	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Uncomplete doc	
4105	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	
4106	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	
4107	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		index is missing	
4108	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		documents are not completed and index is missing	
4109	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019		index and pagination is missing	
4110	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		index missing	
4111	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(ND)2017		pg no. 13,15,17,19,21,23,25,27 are not clear	
4112	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEK SHELTERS PVT. LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/564(ND)2020		pagination is missing on index and as well as every page of service	
4113	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		pagination is missing	

4114	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019		all pages are not clear	
4115	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		translation 747,75,76,77,82	
4116	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019		pg no. 1-3 are not clear	
4117	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		index and pagination is missing	
4118	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020		index is missing	
4119	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Volume need to divide after page 200	
4120	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		pg no 8,9,10 are missing and pg no 18-25 are not clear	
4121	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge into one	
4122	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efilng	
4123	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efilng	
4124	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge in one	
4125	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1909(j)2020		index is missing	

4126	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019		wrong efilng	
4127	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		index missing	
4128	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		wrong efilng	
4129	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Index missing	
4130	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		wrong efilng	
4131	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2018		rejected wrong file	
4132	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index,file not according toindex	
4133	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		written submission sign missed,true copy sign and stamp missed,service to all respodent	
4134	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		wrong document	

4135	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		true copy sign and stamp missed,Income tax service missed	
4136	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		Only proof of service	
4137	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2019		Wrong filing	
4138	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
4139	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
4140	0710102031812020/1	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020		wrong document,Index missed,document not properly uploaded.	
4141	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020		Only vakalatnama	

4142	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD		Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019		Pg-5,7,9 not clear,service missed	
4143	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong document	
4144	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	
4145	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		wrong page numbering	
4146	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		service missed	
4147	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		wrong file application	
4148	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		document not upload properly	

4149	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4150	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4151	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4152	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4153	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/548(PB)2020		wrong file application	
4154	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919/2020		wrong file application	
4155	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(J)2020		wrong document	
4156	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020		document not properly uploaded	
4157	071010211522019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2019		Wrong file application	

4158	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019		roc service missed	
4159	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		wrong file application	
4160	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Wrong document	
4161	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018		service missed	
4162	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/209(ND)2020		True copy stamp missed	
4163	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		true copy sign and stamp missed	
4164	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019		Wrong file application	
4165	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019		wrong document case type.	
4166	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019		Document not properly uploaded,Index missed	

4167	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2083(PB)2019		Wrong file application	
4168	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet	
4169	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020		wrong document type	
4170	0710102173502019/2	MUFIN FINANCE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020		Wrong file application	
4171	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file application	
4172	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020		uncomplete document	
4173	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	
4174	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	

4175	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2019		page numbering not mention,document not properly uploaded	
4176	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Wrong file application	
4177	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019		Wrong file application	
4178	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Sign missed on reply,Proof of service missed	
4179	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Only proof of service	
4180	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		Wrong document	
4181	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		Wrong file application	
4182	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019		true copy sign and stamp missed	
4183	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019		page numbering missed	
4184	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		Only index	

4185	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		pg-3 not clear	
4186	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019		service missed of roc	
4187	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD		Sec 12(2)	COMPANY APPLICATION(IBC)/1672(ND)2019		Wrong document	
4188	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/70(j)2020		pg-4,proof of service roc missed	
4189	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020		Proof of service missed of roc	
4190	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020		proof of service missed	
4191	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8	

4192	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8,pg-9,10,11 not clear	
4193	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020		Proof of service to income tax	
4194	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ		Sec 60(5)	COMPANY APPLICATION(IBC)/418(PB)2020		Wrong document	
4195	0710102008232020/5	IMSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		pg-6 not clear	
4196	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		page numbering missed,income tax service missed	
4197	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020		Proof of service missed	
4198	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2018		Wrong file application	

4199	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020		page numbering missed,service missed of income tax	
4200	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1151(PB)2019		Index missed,wrong file	
4201	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.		Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019		sign on reply,pg-7,8 wrong arrange	
4202	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.		Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019		sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
4203	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020		page numbering missed,income tax service	
4204	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)2018		Wrong file application	

4205	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT		Sec 60(5)	COMPANY APPLICATION(IBC)/700(ND)2019		Sign missed in index of advocate, True copy sign and stamp missed, wrong index	
4206	0710102151642019/1	ASHTBHUUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/545(ND)2019		Wrong file application	
4207	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)2018		TRUE COPY SING MISSED	
4208	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PG 151-153 NOT CLEAR	
4209	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)2020		wrong filing	
4210	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020		INDEX MISSING PAGE NUMBER NOT MENTION	
4211	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019		Pg 5,7,8,10,11 cut 15-20 not clear	

4212	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITED RISE PROJECTS PRIVATE LIMITED		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)2019		wrong filing	
4213	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/2857(PB)2019		wrong filing	
4214	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		UPLOAD AGAIN CLEARLY	
4215	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/76(ND)2019		NCOMPLETE DOC	
4216	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.		Application under any other provisions ,Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017		PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
4217	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020		page numbering not mention and all pages cut	

4218	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6,7 cut	
4219	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020		TRUE COPY SING MISSED	
4220	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	
4221	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019		WRONG DOCS	
4222	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		TRUE COPY SING MISSED	
4223	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019		WRONG FILING	
4224	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		UPLOAD PROPERLY	
4225	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		WRONG FILING	

4226	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		DOCS UPLOAD PROPERLY	
4227	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		TRUE COPY MISSED	
4228	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	
4229	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	
4230	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		WRONG FILING	
4231	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		TRUE COPY SING MISSED	
4232	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020		WRONG FILING	
4233	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020		PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
4234	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018		STAMP PAPER AND VERIFICATION DATE MISSED	

4235	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019		WRONG FILING	
4236	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/84(ND)2019		WRONG FILING	
4237	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		PAGES CUT	
4238	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.		Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018		PROOF OF SERVICE MISSED	
4239	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/624(ND)2020		PAGE 21 CUT	
4240	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019		AFFIDAVIT MISSED	
4241	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41 NOT CLEAR	
4242	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
4243	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		WRONG FILING	
4244	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	
4245	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	
4246	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		TRUE COPY SING MISSED & AFFIDAVIT MISSED	

4247	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		UPLOAD IN ONE FOLDER	
4248	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4249	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019		document properly not upload	
4250	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019		wrong document upload	
4251	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019		wrong doc upload	
4252	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020		index missing	
4253	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		sign missing and affidavit missing	
4254	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/240(I)2020		wrong doc upload	
4255	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		sign missing	

4256	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		document properly not upload	
4257	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020		document properly not upload	
4258	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD		Sec. 242(4)	COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020		sign missing	
4259	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		doc incomplete	
4260	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		Sec 60(5)	COMPANY APPLICATION(IBC)/2576(PB)2019		SIGN MISSED	
4261	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING ON EVERY PAGE	
4262	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	
4263	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	
4264	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		WRONG EFILE	
4265	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.		----IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)2020		INDEX AND SIGNMISSED	
4266	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		INDEX AND SIGNMISSED	

4267	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/919(ND)2020		WRONG EFILE	
4268	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020		SIGN MISSED	
4269	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		INDEX , PAGE NUMBER, SIGN MISSED	
4270	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		INCORRECT DOC	
4271	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84(I)2020		incomplete doc	
4272	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84(I)2020		incomplete doc	
4273	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020		WRONG EFILE	
4274	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign missed	
4275	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		SIGN MISSED	
4276	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020		vol break	

4277	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020		index missed	
4278	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.		22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020		index missed and incomplete doc	
4279	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)2019		sign miss in rejoinder	
4280	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		sign missing in reply	
4281	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		sign missing in reply	
4282	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		true copy missing page 12 not clear and page 21 cut	
4283	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		true copy missing page 12 not clear and page 21 cut	
4284	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		progress report wrong document upoad	
4285	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report wrong doc upload	

4286	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		sign missing every page	
4287	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020		application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	
4288	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2414(ND)2019		sign missing in reply and affidavit missing	
4289	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		89-100, 107-180 ,405 not clear page	
4290	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		wrong doc upload	
4291	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1599(ND)2020		application file wrong doc upload	
4292	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020		application wrong doc upload	
4293	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT, Rule 11 of NCLT, Rule 11 of NCLT, Sec 425	COMPANY APPLICATION (COMPANIES ACT)/281(ND)2020		wrong doc upload	
4294	0710102064702020/1	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		wrong doc upload	
4295	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020		wrong doc upload	
4296	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020		wrong doc upload	
4297	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		wrong doc upload	

4298	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong doc upload	
4299	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		affidavit and estamp paper missing	
4300	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		wrong document upload	
4301	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)2014		service missing	
4302	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020		numer missing and cut page	
4303	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		in annexure true copy missing	
4304	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019		1-6 not clear page	
4305	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020		service and e-stamp missing	

4306	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		1-20 page missing and properly document upload	
4307	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020		1-5 page missing	
4308	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019		wrong document upload	
4309	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019		index missing	
4310	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020		wrong document upload	
4311	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		true copy missing	
4312	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		true copy and affidavit missng	
4313	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020		true copy and sign missing	
4314	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020		sign missing	

4315	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/163(ND)2019		sign and true copy missing and index missing	
4316	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		index missing	
4317	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		service missing	
4318	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		wrong document upload	
4319	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		24 25 26 27 NOT CLEAR	
4320	0710102033012018/19	M/S AMPLI INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
4321	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019		PAGE 14 15 NOT CLEAR	

4322	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		NEED TO VOLUME PARTITION AFTER 200 PAGES	
4323	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		PROOF OF SERVICE MISSED	
4324	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		13 14 15 16 17 18 19 not clear	
4325	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/786(PB)2018		page 19 24 25 30 not clear	
4326	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020		all pages cut	
4327	0710102003642020/3	JSB INFRA TECH LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020		all pages cut	
4328	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/385(ND)2019		PROOF OF SERVICE MISSED	

4329	0710102008952020/2	VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020		PROOF OF SERVICE MISSED	
4330	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020		ALL PAGES CUT	
4331	0710102015772020/1	COMPETENT INFRA CON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020		ALL PAGES CUT	
4332	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020		ALL PAGES CUT	
4333	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/1164(ND)2020		52 53 54 55 NOT CLEAR	
4334	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020		ALL PAGE CUT	
4335	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		ALL PAGES CUT AND LINE	

4336	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		PAGINATION NOT MENTION	
4337	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/110(PB)2019		PAGE 1 TRANSLATION	
4338	0710102012792020/2	TAIPACK LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020		INDEX MISSING	
4339	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020		ALL PAGES CUT	
4340	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT	
4341	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020		ALL PAGES CUT	
4342	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT	
4343	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	

4344	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	
4345	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		WRONG E FILL	
4346	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020		ALL PAGES CUT	
4347	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		ALL PAGES CUT	
4348	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	
4349	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED	
4350	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	
4351	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		FILE NOT IN PROPER INDEX ETC	

4352	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		FILE NOT UPLOAD IN PROPER	
4353	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		E FILL WRONG	
4354	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		DOCUMENT NOT UPLOADED PROPER	
4355	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4356	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4357	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		WRONG E FILL	

4358	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		WRONG E FILL	
4359	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		INDEX MISSED	
4360	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2019		TRUE COPY MISSED	
4361	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2019		WRONG E FILL	
4362	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PAGE 3 TO 9 IN HINDI	
4363	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		PAGE 31 32 35 NOT CLEAR	
4364	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2019		TRUE COPY MISSED	
4365	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		NEED TO VOLUME BREAK AFER PAGES200	

4366	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		INDEX MISSED	
4367	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020		PAGE NUMBER NOT MENTION IN INDEX	
4368	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020		DOCUMENT NOT clear and index not mentioned	
4369	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020		index not mention	
4370	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		index not mention	
4371	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4372	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4373	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		INDEX NOT MENTIONED	

4374	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		index not mentioned.	
4375	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		page no 14-25 not clear	
4376	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/2715(PB)2019		Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	
4377	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/891(ND)2019		Advance of Service	
4378	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		Pagination Not Done & Index Missing	
4379	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/397(PB)2020		Page No Clear 55,	
4380	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Pagination Not Done in Index and Documents ALSO	
4381	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		after 24 page no Pagination not Mention in Index	
4382	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		Incomplete Document	
4383	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018	IBC under Sec 7	Page Not Clear-203,230-232,240 / One Volume Merge	
4384	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020		Index Missing	
4385	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020		Wrong Document	

4386	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019		Wrong Document	
4387	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Pages Blur-3,5,7,9,11,13,14,15,16,	
4388	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	
4389	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020		Pages Not Clear-8-84	
4390	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/272()2020		Wrong Document	
4391	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Proof of Service	
4392	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Reply every pages sign	
4393	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	

4394	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	
4395	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Reply every pages sign	
4396	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		Wrong Document	
4397	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		Affidavit Not Upload	
4398	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019		Wrong Document	
4399	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.		Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019		Incomplete Document	
4400	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020		Every Pages Not Signature	
4401	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		Wrong Document	
4402	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Pages Missing-57-129	

4403	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Wrong Document	
4404	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED		Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020		Wrong Document	
4405	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seprate Filling Reply & Affidavit	
4406	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seprate Filling Reply & Affidavit	
4407	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of Service	
4408	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/447(ND)2017		Index Missing	
4409	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong Document	

4410	0710102012462020/1	M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020		Wrong Document	
4411	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020		Wrong Document	
4412	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020		Wrong Document	
4413	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		wrong file	
4414	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/667(ND)2019		Index No Page Numbering	
4415	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Incomplete Document	
4416	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Incomplete Document	

4417	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		Wrong Document	
4418	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/312(ND)2020		Wrong E-Filing	
4419	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020		Wrong Page Numbering	
4420	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020		Every Pages Not Signature	
4421	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019		Wrong Document	
4422	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/1630(PB)2019		Reply every pages sign	
4423	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1937(ND)2019		Reply every pages sign	
4424	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA		Sec 60(5)	COMPANY PETITION IB (IBC)/372(ND)2019		Wrong Document	
4425	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2435(PB)2019		Proof of Service	

4426	0710102145472019/4	M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019		Wrong Document	
4427	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA		Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019		Wrong Document	
4428	0710200400542011/1	M/S MMTCLTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011		Index missed	
4429	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Wrong document	
4430	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020		Annexure every pages sign-6 to 11 /Translated page-8	
4431	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020		Affidavit & Pagination	
4432	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1411(PB)2020		Page not clear-67,36,39,40,41,100 to 154,166	

4433	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		Affidavit missing /pagination/pages not clear	
4434	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		Pages not clear-39,41,42,113,114	
4435	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020		Index missed	
4436	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index missed	
4437	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Index missed	
4438	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		Application every pages sign-1 to 4	
4439	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		Application every pages sign-1 to 19	
4440	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Application filed in Additional document	

4441	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (I.B.C)/659(ND)2019		Index missed & Page not clear	
4442	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020		Index missed & Page not clear	
4443	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Application every pages sign-1 to 23,29 to 171,181 to 274	
4444	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		Pages not clear-93 to 125	
4445	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911	
4446	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020		Wrong document uploaded	
4447	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	

4448	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019		signature missing on every pages at bottom of the pages	
4449	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Document Incomplete	
4450	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		Wrong Document Uploaded (Application)	
4451	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/242(J)2020		Wrong Document Uploaded (Application)	
4452	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		Incomplete Document	
4453	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/2746(PB)2019		Four Pages Missed according to Court Login	
4454	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/2747(PB)2019		Four Pages Missed according to Court Login	

4455	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong Document	
4456	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong Document	
4457	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index	
4458	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/478(ND)2020		Supporting Affidavit Missed	
4459	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		No Index	

4460	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Wrong Document	
4461	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/770/2020		Wrong Documents	
4462	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020		No Number in Index and no Pagination No sign in annexures no Roc and Income Tax Advance Service	
4463	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		Page 75 to 86,89,90,91 Not Clear	
4464	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019		wrong Documents	
4465	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		Wrong Document	

4466	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong Documents	
4467	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong Documents	
4468	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 12,20 Not Clear & No Sign in every Pages	
4469	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 19 not clear, No Sign in every Pages	
4470	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		Wrong Document	

4471	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4472	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4473	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4474	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4475	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2018		Wrong Documents	
4476	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		Page 21, 28 to 33 not clear	

4477	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020		Wrong Documents	
4478	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Document not uploaded properly	
4479	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/492(ND)2020		Wrong Documents	
4480	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/887(ND)2020		Wrong Documents	
4481	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020		Main case no. wrong	
4482	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (IBC)/13(ND)2020		No Supporting Affidavit	
4483	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		No Sign in reply	
4484	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		Wrong Document	

4485	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020		No True Copy sign in Annexuress	
4486	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		No Index, No Supporting Affidavit	
4487	0710102067232020/1	MAHESH BANSAL Vs.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020		Wrong Docuement	
4488	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020		Main Case Wrong	
4489	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020		Wrong Main Case	
4490	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index, No sign in Written Submission	
4491	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/397(PB)2018		Page No. 27,28,56,57 cut	
4492	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)2017		Document not uploaded properly	
4493	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	
4494	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong Documents	
4495	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020		Page 14 Missed, page 22, 23 Not Clear	

4496	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020		Page No. 28,29,74 are not clear . Page 75 cut and Page 40-44, 53-57 are blur...	
4497	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020		65-B Certificate missed	
4498	0710102070652020/2	HEMANT KHADELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	
4499	0710102070652020/3	HEMANT KHADELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	
4500	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020		wrong e-filing	
4501	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		65- B certificate missed with affidavit	
4502	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing	
4503	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		wrong e-filing	
4504	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		wrong document uploaded	

4505	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020		Proof of service missed	
4506	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		index missed, page numbering missing.	
4507	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/399(ND)2019		wrong e-filing	
4508	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1275(PB)2018		Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed.	
4509	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020		Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).	
4510	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020		wrong e-filing	
4511	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		Supporting affidavit missed	

4512	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		wrong document uploaded	
4513	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		sign on reply and proof of service, and true copy and sign missed	
4514	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1208(PB)2020		Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.	
4515	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong e filing	
4516	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong e filing	

4517	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
4518	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing and sign on report every pages and annexure also	
4519	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC Service.	
4520	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4521	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4522	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	

4523	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4524	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4525	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2185(PB)2019		Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
4526	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3087(ND)2019		wrong e filing	
4527	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3074(ND)2019		Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
4528	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		wrong e filing or wrong document uploaded.	
4529	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong e filing	
4530	0710102064702020/8	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		volume break pages 280	
4531	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		Proof of service missed	

4532	0710102070652020/4	HEMANT KHADELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		wrong e-filing	
4533	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020		True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
4534	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-filing	
4535	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-file	
4536	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
4537	0710102131302019/1	ANKUR KASHYAP Vs.		Rule 154 (1)	COMPANY APPLICATION(IBC)/1326(ND)2019		wrong file	
4538	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-file	

4539	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-filing	
4540	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.	
4541	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020		sign missed on the affidavit in the deponent portion.	
4542	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service.	
4543	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		no document upload	

4544	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020		page:41 not clear, rejoinder sign missed and true copy sign missed	
4545	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019		wrong case type, (as a fresh application filed) and page 9 not clear	
4546	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2019		wrong e-filing (prayer 1000rs)	
4547	0710102135032019/2	SAMHITA NEHRU Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2000(ND)2019		true copy sign missed	
4548	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI		Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/951(ND)2019		page:17-53 not clear	
4549	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear	

4550	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear,file same as above and file pass by mistake	
4551	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		200rs estam-paper missed	
4552	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED		Application under any other provisions- IBC,19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020		wrong file (application)	
4553	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020		Wrong document	
4554	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1584(ND)2019		pages not sign	
4555	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020		document not properly uploaded	

4556	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/883(J)2020		wrong efile (case type change)	
4557	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		reply sign cut page:, 85, 88, 89 not clear etc	
4558	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		reply not sign on every pages and date of file in index missed	
4559	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020		page:74, 76, translate	
4560	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:47, 49, not clear and supporting affidavit missed	
4561	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2560(ND)2019		document not found	
4562	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3171(ND)2019		document not properly upload	

4563	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4564	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020		wrong e-file	
4565	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/284(ND)2020		wrong e-file	
4566	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		wrong e-file	
4567	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		wrong e-file	
4568	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		reply sign missed on every page and true copy sign missed	
4569	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 425	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020		reply sign missed on every page and true copy sign missed	
4570	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019		document not found	

4571	0710102008962020/2	AMFIZ INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/136(ND)2020		page 10 -13 translate	
4572	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4573	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION (IBC)/1025(I)2020		affidavit verified date wrong	
4574	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		proof of service missed and true copy sign missed	
4575	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020		page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
4576	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146, 171, 178, etc page not clear please check these page	
4577	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146A, 159, 178 etc pages not clear	
4578	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages	
4579	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages	

4580	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of serivce missed	
4581	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		page 5, 7 translate	
4582	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2018		wrong e-file	
4583	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		True copy sign missed	
4584	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020		Wrong document	
4585	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020		no sign on index/true copy sign missed/ no sign on affidevit	
4586	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/917(ND)2019		Wrong Document	

4587	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/384(ND)2020		Wrong Filing	
4588	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1440(ND)2018		Uncomplete Doc	
4589	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/508(ND)2020		Wrong Filing	
4590	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Wrong Filing	
4591	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS		Sec. 243(1) (b)	COMPANY PETITION (COMPANIES ACT)/120(ND)2019		Uncomplete Doc	
4592	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Wrong Filing	
4593	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2975(ND)2019		Wrong Filing	
4594	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019		Paging Not Mention	

4595	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/73(ND)2019		True Copy Sign Missed	
4596	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2020		Uncomplete Doc	
4597	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		Uncomplete Doc	
4598	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		wrong Filing	
4599	0710102091012019/12	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/92(PB)2019		Uncomplete Doc	
4600	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1685(ND)2019		Wrong Filing	
4601	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong Filing	
4602	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019		Page 4,5,6 not clear	

4603	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 22,24,27,35,39,40 to 91,101 not clear	
4604	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 27,29,35, 38 to 86, 102, 101 not clear	
4605	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		wrong Filing	
4606	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020		sign missed of advocate in index	
4607	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/283(ND)2020		reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	
4608	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019		volume break after 200 pages,Index not proper to file.	
4609	0710102091342019/2	ANAND SONBHADRA Vs.		Sec 12(2)	COMPANY APPLICATION(IBC)/176(ND)2019		Proof of service missed,pg-11-13 not clear and font small	
4610	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/256(ND)2019		pg-14,15 blur	
4611	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019		Income tax service missed	

4612	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)2019		Wrong file application	
4613	0710102123522019/2	BALRAM SINGH Vs. SONI INFRA TECH PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2239(ND)2019		Wrong file application	
4614	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application	
4615	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Only 1 volume	
4616	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Wrong file application	
4617	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		pg-14,15 blur	
4618	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)2017		Document not properly uploaded	
4619	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)2020		Wrong document type	
4620	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020		no supporting affidavit	

4621	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(PB)2020		Wrong file application	
4622	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	
4623	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		no supporting affidavit	
4624	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		Only proof of service	
4625	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	
4626	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	
4627	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1261(PB)2020		Wrong file application	
4628	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	

4629	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	
4630	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		only proof of service	
4631	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019		sign missed on reply	
4632	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2020		wrong document upload	
4633	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		Wrong e fill	
4634	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		wrong e fill	
4635	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		wrong e fill	

4636	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/1387(ND)2020		wrong e fill	
4637	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Incomplete document no index	
4638	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		Wrong e fill and incomplete documents	
4639	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2025(ND)2019		Document not in proper no index	
4640	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		wrong e fill	
4641	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019		Only proof of service	
4642	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)2019		Wrong e fill	

4643	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		wrong e fill	
4644	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019		index missed	
4645	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		proof of service missed	
4646	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)2020		wrong e fill	
4647	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020		wrong e fill	
4648	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020		Page 81 82 83 not clear	
4649	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020		page 102-112 not clear	
4650	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.		Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020		proof of service missed	

4651	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020		Wrong e fill	
4652	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	
4653	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	
4654	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		161-181,202-207not lear	
4655	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA		Rule 11 of NCLT, 2016	COMPANY APPLICATION(COMPANIES ACT)/242(j)2020		page 34-44,53-62 not clear.	
4656	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6 not clear and true copy missed	

4657	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2019		APPLICATION UPLOAD IN ADDESTIONAL	
4658	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		APPLICATION UPLOAD IN ADDESTIONAL	
4659	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019		pg NUMBERING MISSED	
4660	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019		PG- 10,12,22,23 NOT CLEARK	
4661	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4662	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	
4663	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	

4664	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		IRP REPORT FILE IN ADDESTIONAL	
4665	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
4666	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/168(ND)2017		TRUE COPY SING MISSED	
4667	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		APPLICATION FILE IN ADDESTIONAL	
4668	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4669	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PAGES CUT	
4670	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.		----IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)2020		APPLICATION FILE INADDESTIONAL	
4671	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)2020		REPLY'S FORMAT WRONG	

4672	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020		PAGE 5,6 NOT CLEAR	
4673	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2019		APPLICATION FILE IN AS A ADDESTIONAL	
4674	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2019		APPLICATION FILED AS A ADDESTIONAL	
4675	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3163(ND)2019		NO DOCS	
4676	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/22(ND)2020		WRONG EFILE	
4677	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/81(PB)2020		PG 54-55 NOT CLEAR	
4678	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		WRONG EFILE	
4679	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)2020		WRONG EFILE	
4680	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		SIGN MISSED	

4681	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2020		PG-4MISSED	
4682	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	
4683	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	
4684	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)2020		index missed	
4685	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019		sign missed on annexure	
4686	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6-7 not clear	
4687	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		WRONG EFILE	
4688	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		incomplete doc	

4689	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/150(ND)2020		wrong index	
4690	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		incomplete doc	
4691	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		index missed and pg no 1 not clear	
4692	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)2019		sign missed on every page	
4693	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020		pg 16 not clear	
4694	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		index missed	
4695	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019		Pg Not 1 & Income Tax Service Missing	

4696	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/403(ND)2019		Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
4697	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2269(ND)2019		Wrong File / Application	
4698	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY		Sec 60(5)	COMPANY APPLICATION(IBC)/2100(PB)2019		Wrong File / Report	
4699	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2592(ND)2019		wrong file	
4700	0710102158122019/2	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		Roc & Income Tax Service	
4701	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020		Index Missing/ Reply	
4702	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2020		Affidavit And Estamp Date Paper Not Match	
4703	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		reply every pages signature missing	

4704	0710102008952020/1	VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/138(ND)2020		incomplete documents & index missing	
4705	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Signature Missing In Reply & Page 4 Not Clear	
4706	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2020		Signature Missing in Reply & Main Case No Missing	
4707	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4708	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020		wrong document	
4709	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/1387(ND)2020		Index Missing & Pagination Not Done	
4710	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618(I)2020		Signature Missing In Index	

4711	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618(J)2020		Signature Missing In Index	
4712	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020		wrong application	
4713	0710102028502020/1	MR. LAVAKESH Vs.		22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020		Page No Clear 1 to 3,6 to 7	
4714	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Document Not Upload Properly	
4715	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Pagination Not Done & Wrong File	
4716	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Pagination Not Done & Wrong File	
4717	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019		wrong File	
4718	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019		14, 15 not clear page	
4719	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)2019		wrong doc upload	

4720	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		page numer missing	
4721	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019		wrong doc upload	
4722	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019		wrong doc upload	
4723	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020		service missing	
4724	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020		document not properly upload	
4725	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		wrong document upload	
4726	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload	

4727	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload	
4728	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		wrong document upload	
4729	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)2017		wrong document upload	
4730	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		wrong doc upload	
4731	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		wrong doc upload	
4732	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		document properly upload	
4733	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018		Reject (wrong file name)	
4734	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing (application)	
4735	0710102062592020/1	RAJNISH GUPTA Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020		wrong E-filing	

4736	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing	
4737	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		wrong E-filing	
4738	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020		sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
4739	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.		Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019		page no. 11-12 missed i.e. proof of service and 65-B Certificate	
4740	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020		wrong E-filing	
4741	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P		IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019		Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	

4742	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong e-filing	
4743	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		sign on reply and index not numbered (fill).	
4744	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		proof of service missed, true copy and sign missed	
4745	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020		Service MISSING/ (Vakalatnama & Memo Parties)	
4746	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong File / Report Filed By Liquidator	
4747	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020		Wrong File /Joint Petition	
4748	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	

4749	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		Index Missing & Affidavit Missing & Signature Missing / Short Reply	
4750	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		wrong File / Report Filed By irp	
4751	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020		Affidavit Missing	
4752	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019		Pagination Missing IN index	
4753	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	
4754	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		One Page upload Only / Written Sumission	
4755	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		Voume Will Divided After 200 Pages True Copy Signature	
4756	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/955(ND)2020		True Copy Missing	

4757	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		True Copy Signature Missing & Volume Will Be Divided After 200 Pages	
4758	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/973(ND)2019		Wrong Filed& Index missing & Pagination Missing /Urgent Application	
4759	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Page No Clear 150 To 165 Not Clear File Have Doubt	
4760	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	
4761	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020		Every Pages Signature Missing / Minutes Of Meeting	
4762	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	
4763	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2018		wrong File / Report Filed By IRP	

4764	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3116(J)2020		wrong File / Report Filed By liquidtor	
4765	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		True Copy Signature Missing in Annexure	
4766	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		wrong File	
4767	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Index Missing	
4768	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
4769	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018		Index Missing & Pagination Missing	
4770	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.		22(3)(b)	COMPANY APPLICATION(IBC)/2782(PB)2019		wrong e-file	

4771	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/572(ND)2020		reply sign missed on every pages	
4772	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed	
4773	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed Same file	
4774	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019		wrong document	
4775	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020		wrong efile	
4776	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		wrong File Report Filed By Liquidtor	
4777	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)2020		true copy sign missed	
4778	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020		proof of service missed	
4779	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020		reply , and true copy sign missed	
4780	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019		Document not uploaded proper	

4781	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019		Page 2 Missed	
4782	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		Page 116,117 not clear, page 120 Repeat	
4783	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020		Main Case Type Wrong	
4784	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2020		Wrong Document	
4785	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No.	
4786	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & No sign on Written Submission	
4787	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & no sign on Written Submission	
4788	0710102082352020/1	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		page no 43,44,47 not clear	
4789	0710102082352020/2	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		Page no. 43,47 not clear, no true copy	
4790	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		Documents not uploaded proper	

4791	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/173(ND)2019		Document not uploaded proper	
4792	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Advance Service Missed	
4793	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Page no. 307 to 312 not clear, No sign in every page of petition	
4794	071020000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		not sign in reply	
4795	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA		Section 95(1)	COMPANY PETITION IB (IBC)/514(ND)2020		Wrong Document	
4796	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROP CON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		No Index	
4797	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 59, Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Proof of service not clear, No sign in reply	
4798	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		no index	
4799	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		No Index	
4800	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020		no index	
4801	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020		no sign in reply	

4802	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed	
4803	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		Wrong Document	
4804	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		no Sign in written submission	
4805	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2321(ND)2019		page 95-99,101 not clear	
4806	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3385(ND)2019		true copy sign missed	
4807	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		true copy sign missed	
4808	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		index missing	
4809	0710102032072018/4	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/5(ND)2019		true copy sign missed	

4810	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		Pg- 4 to 13 / 26 to 29 not clear	
4811	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		true copy missed & Reply With Final Report Also Filed Wrong Filed	
4812	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application	
4813	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		Document Not Clear	
4814	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/482(ND)2020		Index Missing	
4815	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM		19(2)	COMPANY APPLICATION(IBC)/1093(j)2020		wrong File	
4816	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1644(PB)2018		Annexes Not Clear (Bank Statement Cut in Light Side)	
4817	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2440(ND)2019		Index Missing	

4818	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Incomplete Document	
4819	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/479(ND)2019		wrong File	
4820	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	
4821	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/574(ND)2020		wrong file	
4822	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDITIONAL wrong File	
4823	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/115(ND)2020		Pagination Missing In Index	
4824	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019		Page No 1 Not Clear & Income Tax Service Missing	

4825	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2020		hard and soft amount cut 93-96 97-109 110-122	
4826	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)2019		PAGE NUMBERING MISSED AND 2PAGES ARE CUT	
4827	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy	
4828	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019		wrong efling	
4829	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015		wrong filing	
4830	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020		wrong efling	
4831	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020		wrong efling	
4832	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN		Sec. 45 (1)	COMPANY APPLICATION(IBC)/872(ND)2019		wrong file	
4833	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/42(ND)2020		wrong efling	
4834	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efling	
4835	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efling	

4836	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efilng	
4837	0710102021392020/1	JAYRCO BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1328(PB)2020		wrong efilng	
4838	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index,file not according to index.	
4839	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020		wrong file	
4840	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4841	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919(ND)2020		wrong file application	
4842	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet	
4843	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file	
4844	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019		wrong file	
4845	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/109(PB)2020		STATUS REPORT FILLED IN ADDITIONAL	
4846	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Index Missing and Pagination Missing	

4847	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6,7 cut	
4848	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019		PROOF OF SERVICE MISSED	
4849	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/461(PB)2017		wrong file	
4850	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019		WRONG FILE IA	
4851	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		INDEX MISSING	
4852	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		138,139,146,147,172,180,183,187 NOT VISIBLE	
4853	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		index missing	

4854	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1894(ND)2019		WRONG FILE	
4855	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/103(ND)2016		WRONG DOC	
4856	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
4857	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
4858	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
4859	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc	
4860	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc	
4861	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA		19(2)	COMPANY APPLICATION(IBC)/183(PB)2020		INDEX MISSING	

4862	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	
4863	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/222(ND)2020		1,2 PAGE CUT AND PAGE NUMBERING MISSING	
4864	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020		ALL PAGES CUT	
4865	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT	
4866	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020		ALL PAGES CUT	
4867	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT	
4868	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		TRUE COPY, PAGINATION AND PAGES CUT	

4869	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	
4870	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED	
4871	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4872	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/39(ND)2019		page number missing document not proper	
4873	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1756(PB)2019		Wrong E-Filing	
4874	0710102064702020/5	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		91-94 135-144 158-163 207-209 not clear page true copy missed	
4875	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply. No supporting Affidavit & No Income Tax and Roc Service	

4876	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268(J)2020		wrong e-filing	
4877	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4878	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		19-34,37,46,65-83,102-104 not clear page	
4879	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.	
4880	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289(J)2020		Wrong document	
4881	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020		e-stamp paper uttar pradesh 100 rupees	

4882	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	
4883	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020		index missing and document properly upload	
4884	0710102035962020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		SIGN MISSED	
4885	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR	
4886	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		PG 19-20 NOT CLEAR	
4887	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/330(ND)2018		Wrong Documents	
4888	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		Documents not uploaded proper	
4889	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020		Document not uploaded proper	
4890	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Document not uploaded proper	
4891	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019		Wrong Documents	

4892	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020		Wrong Document	
4893	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		Wrong Documents	
4894	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		no Sign in Written Submission	
4895	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019		Supporting Affidavit Missed	
4896	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		affidavit and index is missing	
4897	0710102081362020/1	ALD INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/298(j)2020		index is missing	
4898	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/36(PB)2020		True copy sign missed	
4899	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Wrong filing	
4900	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	

4901	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899(2020)		Only one page wrong document	
4902	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899(2020)		Only one page wrong document	
4903	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		Wrong file application	
4904	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Wrong file application	
4905	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		sign on reply,proof of service not clear	
4906	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR	
4907	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR	

4908	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		INCOMPLETE DOC	
4909	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3736(ND)2020		INDEX MISSED	
4910	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		wrong efile	
4911	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		progress report wrong efile	
4912	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020		index missed incomplete doc	
4913	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020		index missed	
4914	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		sign missed with true copy	
4915	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		index missed	
4916	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		true copy sign	

4917	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		wrong e fill	
4918	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020		wrong e fill	
4919	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		WRONG E FILL	
4920	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019		DOC NOT PROPER INDEX	
4921	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		TRUE COPY SIGN MISSED	
4922	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong e filing	
4923	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong e filing	
4924	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report -wrong e-filing	

4925	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Brief facts of written submission index is missing	
4926	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Sign is missing on every page of written submission	
4927	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		pagination is missing	
4928	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/324(ND)2019		Index is missing	
4929	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (IBC)/15(ND)2020		Valuation Report have to file as IA, Wrong e-filing	
4930	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		True copy and signature is missing	
4931	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2021()2020		Report have to file as IA, Wrong e-filing	
4932	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020		wrong e-filing	

4933	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		Doc not showing	
4934	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Page 3 not clear	
4935	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/399(I)2020		Uncomplete doc	
4936	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Wrong filing	
4937	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	
4938	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020		Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	
4939	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Page 81,82,84 Cut	
4940	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	
4941	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	

4942	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	
4943	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		no Sign in written submission	
4944	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020		Page No 83,84,92,93,96,97,98,99 not Clear	
4945	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		File not uploaded proper	
4946	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		File not uploaded proper	
4947	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020		Page No. 32,34,36,38,40 in Hindi	
4948	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020		File not upload proper	
4949	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020		Supporting Affidavit Missed	
4950	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		Document not upload proper	

4951	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3545(J)2020		Wrong Document	
4952	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		No sign in annexures	
4953	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020		TRUE COPY SING MISSED	
4954	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		INDEX MISSED UPLOAD PROPERLY	
4955	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020		TRUE COPY SING MISSED	
4956	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020		TRUE COPY SING MISSED	
4957	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1404(ND)2019		INDEX MISSED	
4958	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		PG 20,21,22,24,25 NOT CLEAR	

4959	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		PG 20,21,22,24,25 NOT CLEAR	
4960	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		TRUE COPY MISSED & VOLUME BREAK	
4961	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/560(ND)2018		ALPPLICATION FILE IN ADDESTIONAL	
4962	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020		true copy sign missed	
4963	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/107(ND)2020		wrong file	
4964	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		wrong file	
4965	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		different document wrong file	
4966	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		wrong file	

4967	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		no doc	9/14/2020
4968	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018		Sign is missing on written submission	9/15/2020
4969	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		All pages are not clear	9/15/2020
4970	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing	9/12/2020
4971	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Index is missing	9/11/2020
4972	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		True copy is missing on annexures	9/3/2020
4973	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		Wrong e-filing	9/12/2020

4974	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		wrong e-filing	9/15/2020
4975	0710102015752019/2	SURINDER KUMAR Vs.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/148(ND)2019		True copy is missing on annexures	9/15/2020
4976	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions-IBC			File report as an IA, wrong e-filing	9/10/2020
4977	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020		True Copy is missing	9/15/2020
4978	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020		Pagination is missing on index	9/15/2020
4979	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020		Pagination is missing on index	9/15/2020
4980	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		Index is missing	9/12/2020
4981	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020		NOT FOUND	9/12/2020
4982	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020		Index is missing	9/15/2020
4983	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020		Application -wrong e-filing	9/15/2020
4984	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020		Sign on every page of Reply	9/15/2020
4985	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020		Sign is missing on every page of reply	9/15/2020
4986	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/992(ND)2019		PG-22-28 NOT CLEAR	9/15/2020
4987	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019		true copy sing	9/15/2020
4988	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		index missed sing missed client and adv	9/15/2020

4989	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1(ND)2018		pg 117 not clear	9/15/2020
4990	0710102065212020/2	ANIL KUMAR SHARMA Vs. VJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020		pg -134-148 cut	9/12/2020
4991	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020		prof of service missed & vol break	9/12/2020
4992	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020		application file in addestional wrong filing	9/15/2020
4993	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		PG-17 ,62,124, NOT CLEAR 352 CUT ,	9/15/2020
4994	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		TRUE COPY SING MISSED	9/11/2020

4995	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020		PG-6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	9/15/2020
4996	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019		TRUE COPY SING MISSED	9/15/2020
4997	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA		Sec 60(2)	COMPANY APPLICATION(IBC)/2773(PB)2019		TRUE COPY SING MISSED	9/15/2020
4998	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		wrong e-filing	9/16/2020
4999	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)2020		wrong filing	9/21/2020
5000	0710102078242020/1	ORATOR MARKETING PVT LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		TRUE COPY SING EVERY PAGE & DEONENT SING MISSED AFFEDAVIT NOT VERIFY	9/17/2020
5001	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020		TRUE COPY SING EVERY PAGE	9/17/2020
5002	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)2019		PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	9/17/2020

5003	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)2019		PG 51 NOT CLEAR	9/17/2020
5004	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		INDEX MISSED	9/18/2020
5005	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502(ND)2020		WRONG EFILE	9/21/2020
5006	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020		INDEX MISSED	9/21/2020
5007	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020		VOL-2 BREAK	9/21/2020
5008	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong efileing	9/21/2020
5009	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		sign miss0710102068752020/2	9/21/2020
5010	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2186(ND)2019		SIGN MISSED	9/21/2020

5011	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	9/21/2020
5012	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	9/21/2020
5013	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1848()2020		Page end signature missing	9/22/2020
5014	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong e-filing	9/22/2020
5015	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		PAGE NUMBERING MISSED TRUE COPY SING MISSED	9/22/2020
5016	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020
5017	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		INDEX MISSED	9/22/2020
5018	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		PG-45,47-50 NOT CLEAR	9/16/2020

5019	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2968(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020
5020	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
5021	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019		AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
5022	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		INDEX MISSED	9/22/2020
5023	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020		TRUE COPY SING MISSED	9/22/2020
5024	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/497(ND)2020		INDEX MISSED SERVICE MISSED	9/22/2020
5025	0710102028842020/1	SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020		NOT UPLOAD PROPERLY	9/22/2020
5026	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong e-fill	9/22/2020
5027	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/486(PB)2018		pg 14-18 not clear	9/22/2020
5028	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/959(ND)2020		Wrong e-file Document (Application Filed)	9/24/2020
5029	0710102068392020/5	HEMANT KHADELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		No index, true copy sign missed	9/24/2020

5030	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020		NO Index , NO Pagination	9/24/2020
5031	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1808(ND)2019		No documents uploaded	9/24/2020
5032	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	9/24/2020
5033	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	9/24/2020
5034	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1694(ND)2018		page no. 16 to 35 page cut	9/24/2020
5035	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True Copy Sign is missing in whole documents	9/24/2020
5036	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)2020		True copy sign missing	9/24/2020

5037	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/899(ND)2020		True copy sign missed on annexure	9/24/2020
5038	07101020683872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/834(PB)2020		True Copy sign missing	9/24/2020
5039	0710102068392020/6	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Index is missing, True copy sign is missing in whole document	9/24/2020
5040	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing	9/24/2020
5041	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		page no. 25 to 42 small fonts and data is not cleared	9/24/2020
5042	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong application filed , small fonts and unreadable data	9/24/2020
5043	0710102081722020/1	KHOOSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020		document not properly upload	9/24/2020
5044	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019		page no. 18 to 20 translate missing	9/24/2020

5045	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	9/24/2020
5046	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	9/24/2020
5047	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		page no. 13 unreadable data, page no. 16 tickets are not cleared	9/24/2020
5048	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31, 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	9/3/2020
5049	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign Missing	9/10/2020
5050	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 116 is not clear.	9/3/2020
5051	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign missing in whole documents	9/3/2020

5052	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong filed application	9/12/2020
5053	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Page no. 3, 4, 5 are missing	9/1/2020
5054	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.			IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
5055	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited			IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	8-Feb-19
5056	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited			Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
5057	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19
5058	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD			APPLICATION	CHHANDA DAS	OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR	6-Mar-19

5059	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited			IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19
5060	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.			IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	15-Mar-19
5061	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.			CP. No.44/2005	Mahesh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit	28-Mar-19
5062	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	12-Apr-19
5063	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
5064	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19
5065	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC			Section-252	Nitika Goel	Two Volumes Missing	29-Jan-19
5066	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan			IB/1083/PB/2018	Rajpal Singh	Document Not Upload	4-Jun-19

5067	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.			IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not Properly / Document Not Uploaded	20-Jun-19
5068	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.			Section-245/242/447	Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	16-Jul-19
5069	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.			IB/300/PB/17	S.K Sharma	Document Not Upload	17-Jul-19
5070	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.			IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28	31-Jul-19
5071	710102107992019	Great India Creative Pvt Ltd			1st Motion Section-230-232	Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	7-Aug-19
5072	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.			IB/1049/ND/19	Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409, 414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc....	29-Aug-19
5073	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.			IB/786/PB/18	Ranjana Roy Gawai	[Hard]-Missing-48	30-Aug-19

5074	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.			Section-9	Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172	5-Sep-19
5075	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.			Section-9	Ayush Sharma	Case Withdrawl By Advocate	16-Jan-19
5076	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.			Section-9	Dr. Sarvam Khare	Jurisdiction Gurugram	12-Sep-19
5077	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.			IB/288/ND/19	Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19
5078	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.			Section-9	Siddharth Mittal	Registered Office Gujarat	16-Sep-19
5079	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.			Section-7	PSP Legal	[Hard+Soft]-Pg Not Clear-94,107-111,86-96	17-Sep-19
5080	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.			Section-9	NIL	[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94	17-Sep-19
5081	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/1958/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing	18-Sep-19

5082	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB1055/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing	18-Sep-19
5083	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.			IB/818/PB/19	Mayank Sharma	[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filing / A4 Size Pgs-21-45	19-Sep-19
5084	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.			IB/451/PB/18	Nalini	[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161	18-Sep-19
5085	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.			Section-9	Manish Kumar	Jurisdiction West Bengal	19-Sep-19
5086	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/1361/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94	23-Sep-19
5087	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.			CAA/60/PB/18	Pankaj Jain	Wrong Document	24-Sep-19
5088	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited			IB/76/PB/2018	Videh Vaish	[Hard+Soft]-Original Order	24-Sep-19

5089	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.			IB/1811/ND/19	Sudeep Singh	[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	25-Sep-19
5090	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.			IB/1693/ND/19	UKCA & Partners	[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,867 etc....	27-Sep-19
5091	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.			IB/547/PB/2018	Priyaranjan Dubey	Document Not Upload	1-Oct-19
5092	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.			IB/904/ND/2019	Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	3-Oct-19
5093	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.			IB/1226/ND/19	Arun Jain	Document Not Upload	9-Oct-19

5094	710102133022019	R.L. Buildtech V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	14-Oct-19
5095	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.			CP.No.365/ND/19	Pratibha Sinha	Document Not Upload / Pg Not Clear-68,83,138	15-Oct-19
5096	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.			IB/1405/2019	Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	3-Oct-19
5097	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors			Section-252	Laxmi gurung	Registred Office Haryana	21-Oct-19
5098	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd			IB/2440/ND/ 2019	Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	21-Oct-19
5099	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.			CP.No.217/ND/17	Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	22-Oct-19
5100	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.			IB/452/ND/2017	Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	22-Oct-19

5101	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.			IB/2347/2019	PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	22-Oct-19
5102	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.			IB/134/ND/2019	Rajnish Singh	Document Not Properly Uploaded	23-Oct-19
5103	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
5104	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
5105	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.			IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	23-Oct-19
5106	710200415812018/1	Uttarakhand Projects Pvt. Ltd. V/s. ROC			CA.No.288/252/ND/2018	M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	31-Oct-19
5107	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.			IB/1751/ND/2019	Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191	31-Oct-19
5108	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.			CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service	5-Nov-19
5109	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.			Section 252	Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	5-Nov-19
5110	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha			IB/2218/ND/2019	Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	6-Nov-19

5111	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.			Section-9	Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	5-Nov-19
5112	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc...	7-Nov-19
5113	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda			IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	6-Nov-19
5114	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India			IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
5115	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.			IB/2297/ND/2019	Singh & Associates	Document Not Upload	14-Nov-19
5116	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.			Section-9	Gautam Singh	Document Not Upload	14-Nov-19
5117	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Wrong Document	18-Nov-19
5118	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.			Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
5119	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta			IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]-Pagination Not Mention	18-Nov-19

5120	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors			Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc.	18-Nov-19
5121	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.			IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19
5122	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd			Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	20-Nov-19
5123	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd			Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
5124	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.			IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	2-Dec-19
5125	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.			IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	2-Dec-19
5126	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.			Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal Format	29-Nov-19

5127	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.			IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	2-Dec-19
5128	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.			IB/2405/ND/2019	NIL	Document Not Upload	3-Dec-19
5129	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.			IB/1803/ND/2018	NIL	Document Not Upload	3-Dec-19
5130	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.			IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	3-Dec-19
5131	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors			IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	4-Dec-19
5132	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd			IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	4-Dec-19
5133	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.			Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc...	5-Dec-19
5134	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.			IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	9-Dec-19

5135	710102077912019/1	S.Kapoor V/s. Unitech Ltd.			CP.No.94/73(4)/ND/2019	NIL	Uncomplete Document	6-Dec-19
5136	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	11-Dec-19
5137	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.			IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	11-Dec-19
5138	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.			IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	11-Dec-19
5139	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.			CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133	11-Dec-19
5140	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.			IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
5141	710102152862019/1	RQS Engineering Pvt. Ltd. V/s. Reliable Insupacks Pvt. Ltd.			CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95	12-Dec-19
5142	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.			Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
5143	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.			IB/2886/ND/2019	KNM & Partners Law Offices	Original File Missing	12-Dec-19

5144	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	Document Not Upload / Missing-19	13-Dec-19
5145	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-53-56,65	13-Dec-19
5146	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
5147	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.			IB/1059/ND/2018	hossain	[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	13-Dec-19
5148	710102157862019	Bajrang Traders V/s. Raipur Power & Steel			Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
5149	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.			IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19
5150	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.			IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	16-Dec-19
5151	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Soft Copy Not Properly	16-Dec-19

5152	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel			IB/2015/ND/2019	Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
5153	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.			IB/2573/ND/2019	Akshat Kumar	[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	17-Dec-19
5154	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filing	18-Dec-19
5155	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.			Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc...	18-Dec-19
5156	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.			CP.No.54/73(4)/ND/2019	Amit Agarwal	Document Not Upload	24-Dec-19
5157	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd			CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19
5158	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.			Section-252	Zoheb Hossain	Registered Office Haryana	27-Dec-19
5159	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
5160	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.			IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	31-Dec-19
5161	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.			Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19

5162	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-131,137-139	31-Dec-19
5163	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.			IB/241/2019	Vikas Garg	Document Not Upload	31-Dec-19
5164	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.			IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc.....	27-Dec-19
5165	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.			IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	3-Jan-20
5166	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.			IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc....	2-Jan-20
5167	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc...	6-Jan-20
5168	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.			IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	3-Jan-20
5169	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.			IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	9-Jan-20
5170	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-25,35,47	9-Jan-20

5171	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.			IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
5172	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.			IB/2353/ND/2019	Vineet Arora	Document Not Upload	10-Jan-20
5173	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.			IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not Mention	10-Jan-20
5174	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd			IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
5175	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd			IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	14-Jan-20
5176	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd			IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369. Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
5177	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd			IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20
5178	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd			CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
5179	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.			IB/73/PB/2017	Harsh Sinha	Document Not Upload	16-Jan-20

5180	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd			IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete Document	17-Jan-20
5181	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc			CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]-Wrong E File	16-Jan-20
5182	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.			IB/625/ND/2017	Anurag Ojha	[Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc....	20-Jan-20
5183	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.			IB/1292/ND/2019	Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	23-Oct-19
5184	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd			IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20
5185	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd			IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]-Document Not Upload	23-Jan-20
5186	710102108632019/3	Chakarvoty Enterprses V/s. Supercity Developers Pvt Ltd Ors			IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange	23-Jan-20
5187	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	27-Jan-20
5188	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited			IB/127/NCLT/AHM/2017	NIL	To Be Returned	19-Feb-19

5189	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd			IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	15-Feb-19
5190	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd			IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc ...	28-Jan-20
5191	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd			IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	26-Aug-19
5192	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd			IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	28-Jan-20
5193	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors			CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
5194	0710102143622019/2	Accelerated IT Solutions Pvt Ltd			IB/2912/ND/2019	Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	29-Jan-20
5195	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 Etc	29-Jan-20
5196	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors			IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..	30-Jan-20

5197	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover			IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Upload	3-Feb-20
5198	710102007252020	Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd			CP(CAA)181/ND/2019 2ND Motion	Sanwara Barter	[Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..	4-Feb-20
5199	710102014622020	Anil Kumar Aggarwal V/s. Interparts Marketing Pvt Ltd			IB/569/ND/2019	Rajiv Maliik	[Hard+Soft]-Document Not Upload Etc ..	4-Feb-20
5200	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd			IB/330/ND/2018	Tandon Law Associates	[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	6-Feb-20
5201	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd			IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc..	7-Feb-20
5202	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc			Section-252	Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	7-Feb-20
5203	0710102132892019/3	HCL Eagle Ltd			CA(CAA)138(ND)2019	Vaish Associates	[Hard+Soft]-Original File Missing Etc ..	21-Nov-19
5204	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd			CA(CAA)164/PB/2019	Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	10-Feb-20
5205	071020000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd			IB/77/PB/2017	Kesar Dass B And Associates	[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..	11-Feb-20

5206	710102017802020	J.H Jewis Pvt Ltd And Shivshakti Commercial Pvt Ltd			Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc ...	11-Feb-20
5207	710102018222020	S.P Builders V/s. Adore Realtch Pvt Ltd			IB/2731/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	11-Feb-20
5208	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors			Section-241	G.L Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc	13-Feb-20
5209	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd			IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	7-Feb-20
5210	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors			CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355,/Pg No 317-352 Etc ..	13-Feb-20
5211	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	13-Feb-20
5212	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	13-Feb-20
5213	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd			IB/2185/ND/2019	Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	17-Feb-20

5214	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd			IB/3210/ND/2019	Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147, 159-179,181,184,187,213,216,220,223,226,229,232,234 / Wrong Document Etc ..	17-Feb-20
5215	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd			IB/1525/ND/2019	Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191	17-Feb-20
5216	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc			CP/07/441/ND/2019	Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..	17-Feb-20
5217	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd			Section-9	Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..	18-Feb-20
5218	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd			Section-9	Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20
5219	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd			IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-Wrong E File	18-Feb-20

5220	07102000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors			CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..	19-Feb-20
5221	0710102133062019/1	Sameeksha Infratecl Pvt Ltd			CP/722/252/2019	Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..	19-Feb-20
5222	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc			Section-252	Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	19-Feb-20
5223	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd			IB/1458/PB/2019	Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..	21-Feb-20
5224	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd			IB/1662/ND/2019	Anchit Sharma	[Hard+Soft]-Wrong Doucment Etc ..	20-Feb-20
5225	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd			IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc ..	24-Feb-20
5226	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd			IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-Wrong Document	24-Feb-20
5227	0710102105272019/2	Avni Securities Pvt Ltd			CA/CAA/97/ND/2019	Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..	24-Feb-20
5228	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd			CP/157/241/242/2019	Hrishikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20

5229	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..	24-Feb-20
5230	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc			CA/677/252/2019	Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..	25-Feb-20
5231	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd			IB/1718/PB/2018	Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	25-Feb-20
5232	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd			CA(CAA)151/ND/2019	Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
5233	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors			CP/175/ND/2019	UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20
5234	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd			Section-9	Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..	26-Feb-20
5235	710102024772020	Tarun Ahuja Ors V/s. Puri Contruccion Pvt Ltd			Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-856, Etc ...	25-Feb-20

5236	710102023902020	Cloud 9 Projects Pvt Ltd Ors			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..	24-Feb-20
5237	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd			IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	27-Feb-20
5238	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	28-Feb-20
5239	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc			CA/180/252/2020	Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20
5240	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd			IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..	28-Feb-20
5241	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd			Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	28-Feb-20
5242	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd			IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20
5243	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd			IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc ..	28-Feb-20
5244	710102027992020	Deepak Walia Ors V/s Amil Matta			IB/995/ND/2018	Animseh Rastogi	[Hard+Soft]-Soft Not Uplaoded Etc ...	3-Mar-20

5245	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/255/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc ..	2-Mar-20
5246	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd			Section-9	Siddharth Nath	[+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..	2-Mar-20
5247	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd			CA/798/252/ND/2019	Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	2-Mar-20
5248	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/252/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	2-Mar-20
5249	0710102007572020/2	Rajnikant Nanubhai Kapadi			IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc ..	3-Mar-20
5250	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruction Pvt Ltd			Section-7	Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	4-Mar-20
5251	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd			IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	3-Mar-20
5252	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infgrastrture Developers Pvt Ltd			IB/755/PB/2018	NA	[Hard+Soft]Document Not Upload	4-Mar-20
5253	0710102163592019/1	Attika Gupta V/s. Supertech Ltd			IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	3-Mar-20
5254	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc			CA/127252/2019	Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc ..	4-Mar-20

5255	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd			IB/2776/PB/2019	Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	4-Mar-20
5256	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd			IB/486/ND/2020	Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	4-Mar-20
5257	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc			CP/727/252/2018	Yadubhushan Rao	[Hard+Soft]-Proof of Service	4-Mar-20
5258	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd			IB/936/PB/2018	Yogesh Kumar	[Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc	4-Mar-20
5259	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd			IB/413/OF/2019	Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear- 24-31,35-44,46,53,54,55,56,57,61 Etc ..	5-Mar-20
5260	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd			IB/3059/ND/2019	Manohar Malik	[Hard+Soft]-Document Not Upload Etc ..	5-Mar-20
5261	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd			IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5262	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd			IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5263	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd			IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	6-Mar-20

5264	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	6-Mar-20
5265	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal			Section-7	Triumph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	5-Mar-20
5266	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	6-Mar-20
5267	710102029672020	Punjab National Bank V/s. Radico Trading Ltd			Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38-42,76,79- 86,90-128,135,150 Etc	6-Mar-20
5268	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc			Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49- 51,64,88,98,134-135 / Pg No 41 Translate Etc	5-Mar-20
5269	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd			IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5270	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd			Section-9	Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc ..	11-Mar-20
5271	0710102166692019/1	OBC V/s Piyush Colonisers Ltd			IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document Etc ..	11-Mar-20
5272	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd			IB/424/2020	Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	5-Mar-20

5273	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors			IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc	6-Mar-20
5274	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcachines Pvt Ltd Ors			Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
5275	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd			IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc ...	6-Mar-20
5276	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kreda Beauty Pvt Ltd			Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc	12-Mar-20
5277	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd			Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152	11-Mar-20
5278	0710102107562019/3	Veronica Fashions Pvt Ltd Ors			CA/554/252/2020	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	5-Mar-20
5279	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd			Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..	12-Mar-20
5280	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd			Section-9	Mimansa Law	[Hard+Soft]-Document Not Upload Etc ..	12-Mar-20

5281	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processing Pvt Ltd			IB/519/2020	R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear-94-103,304	12-Mar-20
5282	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr			IB/1397/PB/2019	Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..	12-Mar-20
5283	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd			IB/1089/ND/2018	Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc	12-Mar-20
5284	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd			IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
5285	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors			IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	13-Mar-20
5286	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd			IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc	13-Mar-20
5287	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd			IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..	13-Mar-20

5288	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd			IB/1493/PB/2018	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142-144,165-169, 201,204,210,278,279 Etc	16-Mar-20
5289	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors			IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc	12-Mar-20
5290	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd			Section-9	Kartickay Mathur	[Hard+Soft]-Pg No-30-33,46 Etc ..	13-Mar-20
5291	710102030972020	Welfare Association Garwa V/s. IREO Pvt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..	13-Mar-20
5292	710102030942020	A.G Assocaites V/s. Trading Intenational Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5293	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5294	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc			Section-252	Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20
5295	710102030992020	Grand Arch Resident Welfare Association Garwa V/s. IREO Vt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..	13-Mar-20

5296	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd			Section-9	Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86, Pg No 106 Missed / True Copy & Sign Miised Etc ..	13-Mar-20
5297	710102030432020	Vipreender Aggarwal Ors V/s. Shreejee Metapa Ltd			Section-7	Sharma	[Hard+Soft]-Pg Not Clear-94-100 Etc	13-Mar-20
5298	710102031412020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc			Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	16-Mar-20
5299	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd			Section-230-232 1st Motion	Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc...	16-Mar-20
5300	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2020	Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc ..	16-Mar-20
5301	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS			IB/3372/OF/2019	Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20
5302	0710102007042020/6	Abhishek Gupta V/s. Fiiitjee Ltd			IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc ..	17-Mar-20
5303	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd			CP /408/ND/2018	Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc ..	13-Mar-20

5304	0710102012472020/2	Clarion Township Pvt Ltd			IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	16-Mar-20
5305	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd			IB/2082/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
5306	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors			IB/1443/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
5307	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd			IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	16-Mar-20
5308	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd			IB/283/2020	Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc ..	5-Mar-20
5309	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd			Section-7	Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	16-Mar-20
5310	710102033102020	Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr			Section-7	ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc ..	16-Mar-20
5311	710102033352020	Win Holt India Pvt Ltd			IB/1782/ND/2019	Rafia Nazir	[Hard+Soft]-document Not Upload Etc ..	17-Mar-20
5312	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.			Section-9	Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	3/17/2020

5313	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.			Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc...	3/17/2020
5314	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.			Section-9	Shantam	[Hard+Soft]-Pg No Clear-396	3/17/2020
5315	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.			Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	3/17/2020
5316	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.			IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc ..	3/17/2020
5317	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.			Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	3/17/2020
5318	710102032352020	ERA Infrastructure India Ltd. V/s. ROC			Section-441	Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	3/17/2020
5319	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC			Section-252	Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc...	3/17/2020
5320	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On Reply	3/16/2020
5321	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP			Section-60	KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	3/16/2020

5322	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.			Section-9	Nishi Chaudhary	[Soft]-document Not Upload Etc ..	3/18/2020
5323	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India			Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	3/18/2020
5324	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.			IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	3/16/2020
5325	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.			IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	3/17/2020
5326	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.			Section-9	Arvind Kumar Shukla	Soft Copy Not Match	3/18/2020
5327	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.			Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87	3/18/2020
5328	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgem Online Service India Pvt. Ltd.			IB/1432/ND/2019	Ajit Yadav	Wrong E-Filing	2/10/2020
5329	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.			Section-9	Ahsan Ahmad	[Soft]-Vakalatnama Missing	3/18/2020
5330	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020

5331	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5332	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.			IB/1718/2018	R.K Gupta	Wrong E-Filing	3/18/2020
5333	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filing / [Hard]-Original Advance Service / True Copy Sign	3/6/2020
5334	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filing	2/14/2020
5335	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filing	2/14/2020
5336	710102043132021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS PROJECT MANAGER CIVIL		Sec 60(5),Sec 25(j)	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	due payment other section	25/06/2021
5337	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and pagination are missing	29/06/2021
5338	710102043672021	TIMES INNOVATIVE MEDIA LIMITED VS RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED &		Sec 60(5)		Manish Kumar Srivastava	Application is not linked with main case, pagination is missing, Stamp paper and service are missing	28/06/2021

5339	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27-28, advocate welfare and court fee missed.	1/9/2020
5340	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	"volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72- 73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120- 121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 176, 178, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages,"	2/9/2020
5341	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	2/9/2020
5342	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2019	Sanjay Bhatt	Main Case Not Linked	29/06/2021
5343	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	Payment Not Done	29/06/2021
5344	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI	Contempt Petition (IBC)	Sec 60(5)		SHANKARI MISHRA	case type wrong	26/02/2020
5345	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in vakaltnama	22/06/2021
5346	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)2021		Sign missing in Page Nos. 3 to 7	30/06/2021
5347	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof of service missing	30/06/2021

5348	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed and filed twice	28/06/2021
5349	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed	28/06/2021
5350	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Main File document not available	28/06/2021
5351	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear	30/06/2021
5352	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 41 - 323 true copy sign missing	30/06/2021
5353	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1510(ND)2019		d	30/06/2021
5354	710102044032021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	42-146 not clear page and section wrong	30/06/2021
5355	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	NCLTAC	PG-14,15 not clear/Sign missing on PAGE no.9	1/7/2021
5356	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018		Index missing, court fees missing, welfare missing	1/7/2021

5357	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed. Wrongly arranged Page Nos.from 75 to 102	1/7/2021
5358	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		E-stamp missing	1/7/2021
5359	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Contact Helpdesk 011-24363846 e-filing@nclt.gov.in	1/7/2021
5360	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Proof of service missing	1/7/2021
5361	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Affidavit missing, Wrong Alignment done, Same document filed twice	29/01/2021
5362	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021		Proof of service missing	1/7/2021

5363	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Wrong e-filing , need to file in IA	1/7/2021
5364	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2021		Page no. 2-7 true copy sign missing	1/7/2021
5365	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1265(ND)2018		Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama	1/7/2021
5366	0710102070952020/1	YOGESH KUMAR GUPTA Vs.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)2020		Wrong e-filing, need to file in IA	5/11/2020
5367	0710000044432021	Suraksha Asset Reconstruction limited					Welfare missing on vakalatnama/NCLT form 3C not written on Memo	
5368	0710000043242021	99 ALGORITHMS PVT LTD.					Stamp paper Missing	
5369	0710000042072021	SLV SECURITY SERVICES PVT. LIMITED					Page No 10 Missing	
5370	0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing (Not written anywhere)	
5371	0710000041522021	M/s C to C Services Consultants Private Limited					Stamp paper & Affidavit missing/Court fee & welfare also missing in vakalatnama in all PDFs	

5372	0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)					NCLT form 3C and affidavit missing	
5373	0710000037392021	BULAT PHARMACEUTICAL PRIVATE LIMITED					Index and pagination missing	
5374	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C missing & proof of service	
5375	0710000027772021	Anadi Investments Private Limited					NCLT form 3C missing	
5376	0710000027252021	Innotarget Fashalot Retail Private Limited and Ors					Stamp/Supporting affidavit & Proof of service missing	
5377	0710000026172021	TUI India Pvt Ltd					NCLT form 3C missing/court fee & welfare missing on vakalatnama	
5378	0710000024692021	New Okhla Industrial Development Authority					NCLT form 3C missing/court fee & welfare missing on vakalatnama	
5379	0710000023832021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5380	0710000023812021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5381	0710000023792021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	

5382	0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing	
5383	0710102016772021	Amakan Overseas Private Limited					E-stamp missing	
5384	0710000014712021	Lex Sportel Vision Private Ltd.					NCLT Form 3C missing	
5385	0710000008392021	M/s. Super Restaurant Pvt. Ltd.					NCLT form 3C missing/No e-stamp, No Affidavit/No true copy sign & Service	
5386	0710000004452021	m/s Padmakriti Creations private limited					NCLT FORM 3C MISSED	
5387	0710000001222021	Roinet Solutions Private Ltd					No memo of Parties, No index, No Supporting Affidavit, No e-stamp, No service	
5388	0710000118862020	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missed	
5389	0710000111292020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama	
5390	0710000111282020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama	
5391	0710000111272020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama	

5392	0710000111262020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama	
5393	0710000111252020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama	
5394	0710000111232020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama	
5395	0710000111032020	Western Hotels Private Limited					NCLT Form 3C missed	
5396	0710000107122020	Usha Breco Limited					No court fee and welfare on vakalatnama	
5397	0710102105912020	Spire Techpark Private Limited					NCLT Form 3C Missed/No court fee and welfare on vakalatnama	
5398	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.					No court fee and welfare on vakalatnama/NCLT Form 3C Missed	
5399	0710102101582020	Ashvar Automobiles Pvt. Ltd.					NCLT Form 3C Missed	
5400	0710102101552020	Ashvar Cars India Pvt. Ltd.					NCLT Form 3C Missed	
5401	0710000101612020	ISGEC Heavy Engineering Ltd					NCLT Form 3C Missed/Service	
5402	0710000098402020	VIKAS BISHNOI					NCLT form 3C missed	
5403	0710000096902020	Anand Engineering Limited					No pagination on Demand notice & 4 pages not clear	
5404	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd					NCLT form 3C missed/proof of service missed	

5405	0710000096052020	Shailendra Aggarwal					proof of service/Supporting Affidavit missed	
5406	0710000096042020	Pradeep Arora					proof of service/Supporting Affidavit missed	
5407	0710000096032020	Piya Puri					proof of service/Supporting Affidavit missed	
5408	0710000095922020	Satyadeep Bishnoi					proof of service/Supporting Affidavit missed	
5409	0710000094692020	Amazon.com NV Investment Holdings LLC					proof of service	
5410	0710102093822020	IST Green Power Private Limited					NCLT form 3C missed	
5411	0710102093722020	IST Green Power Private Limited					NCLT form 3C missed	
5412	0710000092402020	Bank of Baroda					Form 3C missed, Proof of service missed	
5413	0710000090422020	M/s Saya Cementation Limited					NCLT FORM 3C MISSED	
5414	0710102088932020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5415	0710102088912020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5416	0710102088892020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5417	0710102088882020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	

5418	0710102088872020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5419	0710102087922020	Aqualite Industries Private Limited					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5420	0710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	
5421	0710102080792020	Sushen Gupta					FORM 3C MISSED	
5422	0710000080602020	Trinity Cleantech Private Limited					FORM 3C MISSED	
5423	0710000080072020	Hem Singh Bharana					FORM 3C MISSED	
5424	0710000074832020	IDBI Bank Limited					No Advance Service & No Vakaltnama	
5425	710102029482021	ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)2017	ADITYA	memo of parties and wrong section please written in the application Rule 11 (Read with 11 not mentioned)	13/04/2021
5426	710102044172021	ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/863(PB)2020	Kairav	wrong filing	30/06/2021
5427	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please attached typed copy ,	20/01/2020

5428	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp paper missed	24/01/2020
5429	710102002692020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	7/1/2020
5430	710102004182020	DAURATRAM AGARWAL VS MONNET ECOMAISTER ENVIRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahani	Please upload correct PDF	10/1/2020
5431	710102006842020	M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ARVIND KUMAR SHUKLA	No Documents uploaded please upload correct PDF Format	15/01/2020
5432	710102013902020	ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions-IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5433	710102015912020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	4/2/2020
5434	710102017592020	PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions-IBC		rakesh	Wrong section	7/2/2020
5435	710102018542020	NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED	Company Petition IB (IBC)	19(2)		Ashutosh	Wrong section	11/2/2020
5436	710102027142020	ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAUTAM S BADANI	Memo of party/Pagination not done after page no-76/Board Resolution/Supporting affidavit notary with E stamp paper/Advocate welfare & amp; amp; E stamp paper miss/etc	29/02/2020
5437	710102016102020	SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		PANKHURI	wrong file upload.. (file as document)	5/2/2020
5438	710102040312021	RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	Sec 66(1)		Rajesh Ahlawat	Wrong section	12/6/2021
5439	710102017842020	SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions-IBC		DIVANSHU	Wrong section	9/2/2020
5440	710102013872020	ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Application under any other provisions-IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5441	710102044482021	EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RITU	need to file IA	1/7/2021
5442	0710102027582021/2	LSF10 ROSE INVESTMENTS S.Ā R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021			Sign missing in each pages, Affidavit missing, Proof of service missing	25/06/2021
5443	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/236(ND)2021			Reply Vol 2 Document filed twice	2/7/2021

5444	0710102032792018/6	SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/195(ND)2019		Affidavit missing, Alignment not done properly in Page Nos 11&12 according to PDF	2/7/2021
5445	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021		Same Document filed twice, Sign missing in each pages, Affidavit and Proof of service missing	2/7/2021
5446	0710102001992020/8	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page	2/7/2021
5447	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		True copy sign missing on every page	2/7/2021
5448	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		True copy sign missing on every page	2/7/2021
5449	0710102017542021/2	REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021		Stamp paper missing, affidavit not notarised	2/7/2021
5450	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/177(PB)2020		No Index, No pagination, Court fee and welfare missing	2/7/2021
5451	0710102028982018/15	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		Stamp paper missing, affidavit not notarized, True copy sign missing on every page,	2/7/2021
5452	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021		No Index, No Pagination	2/7/2021

5453	0710102147322019/2	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA) GRAPHICS	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021
5454	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/516(ND)2020	Kirtikar Sukul	Plz Mention Section and Technically Plz select Section Contact No 011-24361890	11/4/2021
5455	710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)2019	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and welfare missed in vakalatnama	10/6/2021
5456	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	(128-132,134-142 ,157-170,174-177,203-208,218-220,227-228,231,275-361,365 not clear page)(387,389,391,406,404 translate page) (696,699,706,897-900,902,955-966.973-983 not clear page)	2/7/2021
5457	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	stamp and notary missing	2/7/2021
5458	710102044112021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)2020	Praveen Kumar	section wrong	30/06/2021
5459	710102009892020	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear) BR missed	21/01/2020

5460	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
5461	710102002632020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	7/1/2020
5462	710102002662020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
5463	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed,	5/1/2020
5464	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal (Companies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	13/02/2020
5465	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfionclt	estamp paper missed with page 27-28 , pagE: 201-202, 242-243, 270, 864, not clear	13/02/2020
5466	710102020752020	PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	14/02/2020

5467	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions-IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopsis/list dates & & & events/ E stamp paper with notaryetc	17/02/2020
5468	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	28/02/2020
5469	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	14/02/2020
5470	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions-IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopsis/list dates & & events/ Page not clear-22/etc	18/02/2020
5471	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing receipt of chairperson report	1/7/2021
5472	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	5/7/2021
5473	0710102031552021/3	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		NO index, no pagination	28/06/2021
5474	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021		Stamp paper missing , true copy sign missing on every page	5/7/2021
5475	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021		Stamp paper missing, true copy sign missing	5/7/2021

5476	0710102041422021/1	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume	5/7/2021
5477	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2020		Affidavit is missing, E-stamp missing	5/7/2021
5478	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign missing in each pages, Index missing in Annexures document	5/7/2021
5479	0710102406772018/8	MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/50(PB)2018		Wrong e-filing, need to file in IA	5/7/2021
5480	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1640(ND)2018	Sameer	ib not mention in soft copy	18/02/2021
5481	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-2	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages on application	17/04/2021
5482	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRA TECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh please merge pdf	29/06/2021
5483	710102044632021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	24-25 ,41-145 not clear page	2/7/2021
5484	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application(Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	MANISH	stamp paper and notary missing main case not link	3/7/2021
5485	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	document not upload properly	
5486	710102030062021	NAVAKAR BUILDERS LIMITED VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index/Vakalatnama & welfare miss	

5487	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages and also Sign missing	6/7/2021
5488	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	6/7/2021
5489	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT. LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1(ND)2020		Wrong e-filing	6/7/2021
5490	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	6/7/2021
5491	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document	4/12/2020

5492	0710102041272021/2	FUTURESAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True copy sign missing on every page	6/7/2021
5493	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)2020		No Pagination	2/7/2021
5494	0710102070802020/9	DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	1/7/2021
5495	0710102115612020/2	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		Stamp paper missing, True copy sign missing on every page	6/7/2021
5496	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	6/7/2021
5497	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	2/7/2021
5498	710102043572021	ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) & ANR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	28/06/2021
5499	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed,(200 pages per volume,)	17/03/2021

5500	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	7/7/2021
5501	710102045682021	BANK OF MAHARASHTRA VS FUTEK SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	page:108 hindi translation, 110 , 112, 114, 134, not clear	7/7/2021
5502	710102041792021	MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and stamp paper not notarized	18/06/2021
5503	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 424 (3)	COMPANY APPEAL(COMPANIES ACT)/205(ND)2017	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any-Other-Document+. Vakaltnama+ stamp paper missed please delete extra files	16/06/2021
5504	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	6/7/2021
5505	0710102019402021/2	SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2021		Page no. 3 - 4 true copy sign missing, page no. 12-15 translation copy missing of hindi documents	2/7/2021
5506	0710102029872020/1	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		E-stamp missing	8/7/2021
5507	0710102035922020/6	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		Wrongly filed, Stamp paper wrongly filed: It should be Rs. 50	8/7/2021

5508	0710102038212021/1	MINDA I CONNECT PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Same Affidavit document filed twice	8/7/2021
5509	0710102042352021/1	LIFESTAR PHARMA PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		Document not properly filed	2/7/2021
5510	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Affidavit is missing	8/7/2021
5511	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI COAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2020		No index, no pagination	8/7/2021
5512	0710102406162018/6	ICICI BANK LIMITED Vs. APEX BUILDSYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/706(PB)2018		Wrong e-filing, need to file in IA	8/7/2021
5513	0710120004922018/17	ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/974(PB)2018		Affidavit not notarized	8/7/2021
5514	0710102002732020/11	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Affidavit is missing, Proof of service missing	9/7/2021
5515	0710102010712021/4	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Index missing, Affidavit missing	9/7/2021
5516	0710102019692021/1	UNION BANK OF INDIA Vs. SUPERTECH REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/209(ND)2021		Wrong e-filing, need to file in IA	9/7/2021

5517	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		E-stamp missing, Sign is missing in each pages, Proof of service Not clear and proper	9/7/2021
5518	0710102027922021/1	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/195(ND)2021		Same Document filed twice, Proof of service missing	5/7/2021
5519	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	4/6/2021
5520	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	4/6/2021
5521	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Affidavit missing	9/7/2021
5522	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)2021		Affidavit missing, Sign missing in each pages	18/05/2021
5523	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Stamp paper missing, True copy sign missing on every page, merge documents in single pdf, Page no. 35, 36, 38, 40,	8/7/2021

5524	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not readable file wrong need to file additional	20/05/2021
5525	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Akshat Shrivastava	case type wrong bench not mention in case number	1/7/2021
5526	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	ANKUR	case type wrong	6/7/2021
5527	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	section wrong	8/7/2021
5528	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP VERMA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/249(ND)2018	Mahavir Parshad Jain	11,9 blur page	8/7/2021
5529	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	&quot;Master index miss/Wrong pagination/Double page-11,126/Page wrong arrange-60,61/etc &quot;	12/7/2021
5530	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form 5/etc	12/7/2021
5531	710102045872021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed.	9/7/2021
5532	0710102012652020/7	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Stamp paper miss on all affidavit	5/7/2021

5533	0710102035872021/2	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2286(ND)2021		Remove blank pages from the file	9/7/2021
5534	0710102036122018/3	KANTI BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/93(ND)2020		No Index, No pagination	9/7/2021
5535	0710102090132020/3	NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/126(ND)2020		Court fee and welfare missing on vakalatnama	12/7/2021
5536	0710102098812019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1714(ND)2019		Wrong e-filing, need to file in IA	5/7/2021
5537	0710102106122020/3	RAMESH KUMAR SUNEJA Vs. PAWAN BUILDWELL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)2020		True Copy Sign missing in each pages, Notarization missing in E-stamp	12/7/2021
5538	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		True Copy sign missing in each pages, Proof of service missing	12/7/2021

5539	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5540	0710102171152019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5541	0710102422882018/22	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		E-stamp missing, True Copy sign missing, Proof of service missing	12/7/2021
5542	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	260,261,translate page	19/06/2021
5543	710102047022021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Affidavit & e-stamp Paper Notary Missing	12/7/2021
5544	710102047072021	UNION BANK OF INDIA VS GEOK LAN TAY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	service missing	12/7/2021
5545	710102047082021	AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	Ankit Parhar	sign missing and separate file vakalatnama	12/7/2021
5546	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	25/06/2021
5547	0710200431502018/12	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		No Index, No pagination	12/7/2021
5548	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Wrong e-filing, need to file in IA	19-04-2021

5549	0710102008442021/1	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT PVT . LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2021		True copy sign missing on every page	13-07-2021
5550	0710102018352020/3	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		True copy sign missing on every page	13-07-2021
5551	0710102029572020/4	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13-07-2021
5552	0710102029572020/5	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13-07-2021
5553	0710102033462021/4	VIKAS GARG Vs. AJAY KUMAR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021		True copy sign missing on every page, stamp paper missing	13-07-2021
5554	0710102068902020/7	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020		No index, no pagination	13-07-2021
5555	0710102104502019/7	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		Stamp paper missing	13-07-2021

5556	0710102113272020/1	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. BHISHAM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5548(PB)2020		Wrong e-filing, need to file in IA	13-07-2021
5557	0710102126052019/13	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		True copy sign missing on every page	13-07-2021
5558	0710102139162019/1	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		File proper documents	21-04-2021
5559	0710102016862020/5	G. C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		E-stamp missing, True Copy sign missing	13-07-2021
5560	0710102034742021/1	TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER PRAKASH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2500(PB)2021		True Copy sign missing in Page Nos 2 to 5	13-07-2021
5561	0710102039322021/1	VISHWANATH BATHLA Vs. SARTHAK MADHUR PUBLICATIONS PVT. LTD.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021		True Copy sign missing in each pages, Affidavit missing	8/7/2021

5562	0710102041272021/3	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True Copy sign missing in each pages	13-07-2021
5563	0710102161722019/9	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		Please File Right Document its here only Volume -3,	7/5/2021
5564	0710102400522014/1	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/179(PB)2014		True copy signed missed	13-07-2021
5565	0710102427572018/20	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong filing please file as a application	13-07-2021
5566	0710102427572018/21	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong E filing Pls File as a application.	13-07-2021
5567	0710200410172018/27	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		wrong E Filing	13-07-2021
5568	0710102013872018/19	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		Wrong e-filing , need to file in IA	13/07/2021
5569	0710102148162019/2	SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/2578(PB)2019		Delete extra documents which are not mention in Index	14/07/2021

5570	0710102412382017/31	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	14/07/2021
5571	0710120004072018/110	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		No pagination, court fees missing	14/07/2021
5572	0710200410952018/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5573	0710200410952018/28	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5574	0710200410952018/29	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5575	0710200410952018/30	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5576	0710200410952018/31	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021

5577	0710102016252018/39	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	14/07/2021
5578	0710102033412021/2	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021		True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF	14/07/2021
5579	0710102040112021/1	GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD.		Sec 42	COMPANY APPEAL (IBC)/24(ND)2021		Document not filed properly, True Copy sign missing in each pages	14/07/2021
5580	0710102025642020/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Documents not available, please refile	14/07/2021
5581	0710102045822021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Documents not available, please refile	14/07/2021
5582	0710102105602020/4	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Court fees and welfare missing on vakalatnama	14/07/2021

5583	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020		Back date affidavit,	17/03/2021
5584	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)2019		No index , no pagination	14/07/2021
5585	0710102120172019/7	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No index, stamp paper missing	14/07/2021
5586	0710102131472019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		No index, no pagination, Rs court fees and Rs 25 welfare missing	14/07/2021
5587	0710102133632019/3	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Court fees missing on welfare, Stamp paper missing, True copy sign missing on every page, merge documents in single pdf	5/1/2021
5588	0710102146882019/1	INCOME TAX OFFICER WARD-20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019		Page no. 26, 27 not clear,	16/06/2021

5589	0710102164172019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019		True copy sign missing on every page	24/03/2021
5590	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		Page 16 not clear,	14/07/2021
5591	0710200413772017/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		True copy sign missing, stamp paper missing	6/7/2021
5592	0710102027492021/1	LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2021		Volume-2 Not Clear	14/07/2021
5593	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable. Page Nos 114 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021

5594	0710102093842020/3	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5595	0710102093842020/4	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5596	0710102093842020/5	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Double Pagination and Proof of service missed	14/07/2021
5597	0710102093842020/6	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 162 to 197 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5598	0710102093842020/7	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		double pagination in vol-2	14/07/2021

5599	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		True Copy sign missing in Page Nos 9 to 14	14/07/2021
5600	0710102145502019/4	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Page Nos 3 to 7 Not Clear, Short form of True Copy sign not applicable	26/03/2021
5601	0710102146212019/7	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Pls Merge File In two volume 1 vol is upto 200 pages	14/07/2021
5602	0710102169962019/13	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		True Copy sign missing in each pages, Vakalatnama Not filed properly	14/07/2021
5603	710102046612021	BAHL PAPER MILLS LTD. VS MRPL		Rule 11 of NCLT		S.JANANI	main case number not link,true copy stamp missed	10/7/2021
5604	710102046982021	PRAVEEN DUA VS MRPL		Sec 60(5)	COMPANY PETITION IB (IBC)/185(PB)2017	Sh PRAVEEN DUA	25-26 not clear page	12/7/2021
5605	710102046962021	ARUN MADAAN VS FRANCIS REMEDIES (INDIA) PRIVATE		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2375(ND)2019	MUKESH	wrong filing need to additional file	12/7/2021
5606	710102046732021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/compliance affidavit missed. 9(3)B missed./poa missed, same filed diary no. 04673	
5607	710102046912021	MR. POOJA BAHRY VS LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/250(ND)2017	Pooja Bahry	Fees Not Paid	12/7/2021
5608	710102046922021	B S DESWAL VS AVJ INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/208(PB)2019	B S Deswal	Fees Not Paid	12/7/2021
5609	710102047262021	RAKESH KUMAR GUPTA VS M/S SARTHI CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2488(PB)2019	ABHISHEK	section wrong	13/07/2021

5610	710102047942021	PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/718(ND)2019	Pankaj Khaitan	pg46,47,59-61 blur	14/07/2021
5611	710102047742021	SH. ANIL KHEATERPAL VS PARTHA SARATHY SARKAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/569(ND)2018	HRISHIKESH BARUAH	proof of service missed &&& file upload in one folder	14/07/2021
5612	710102048302021	ALOK KAUSHIK VS M/S UNIVERSAL ENTERPRISES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/991(ND)2018	Asiya Khan	true copy &&& court fees welfare missed	15/07/2021
5613	710102048362021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/508(PB)2017	RAJIV BAJAJ	notary missed true copy sign missed	15/07/2021
5614	710102048212021	K.K.R INDIA FINANCIAL SERVICE PVT LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	back date affidavit,true copy sign and stamp missed in some pages	14/07/2021
5615	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:73-76, 82, 87, 111, 112, 123- 125, not clear	
5616	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page cut, 102, 142, 158, 160, 191, 192, not clear	
5617	710102046092021	LUNA TECHNOLOGIES PVT. LTD. VS AKASH PACKTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Prasad Sarvankar	council Detail Missing in Index and last Page in Petition	
5618	0710102065772020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		Documents not available, please refile	14-07-2021
5619	0710102066822020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Documents not available, please refile	14-07-2021
5620	0710200413412017/3	INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/314(ND)2017		E-stamp missing	14-07-2021
5621	0710102018162020/9	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, Court fees and welfare missing on vakalatnama,	15-07-2021
5622	0710102028682018/18	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Documents not available please refile	15-07-2021

5623	0710102038672021/1	BRAHM DATT VERMA Vs. NOVELTY TREASURE METALS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2490(ND)2021		No Index, No pagination	15-07-2021
5624	0710102080192019/14	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Stamp paper missing, True copy sign missing on every page,	15-07-2021
5625	0710102082052019/8	DIAMOND TRAXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1397(PB)2019		Stamp paper missing	15-01-2021
5626	0710102152042019/3	KERRY INDEV LOGISTICS PVT. LTD. Vs. DIVINESEAIR LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3113(ND)2019		True copy sign missing on every page, proof of service missing	15-07-2021
5627	0710200431362018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - M/S GC TECHNOLOGY (INDIA) PVT. LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/806(ND)2018		Stamp paper missing	15-07-2021
5628	0710102018042021/1	PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS Vs. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/11(ND)2021		Stamp paper missing, True copy sign missing	15-07-2021

5629	0710102018162020/10	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, no pagination	15-07-2021
5630	0710102033992021/1	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/217(ND)2021		88-99 NEED TO TRANSLATE	8/7/2021
5631	0710102037782021/2	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		NEED TO SIGN ALL PAGES	12/7/2021
5632	0710102016842021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021		True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly	15/07/2021
5633	0710102022472021/2	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		True Copy sign missing in each pages, Proof of service missing	15/07/2021
5634	0710102023172021/2	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		True Copy sign missing in each pages	15/07/2021
5635	0710102024342020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign missing in each pages	15/07/2021
5636	0710102024392020/3	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		True Copy sign missing in each pages	15/07/2021

5637	0710102024402020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign missing in each pages	15/07/2021
5638	0710102026512021/1	SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2535(ND)2021		Same Document filed twice, True Copy sign missing in each pages	15/07/2021
5639	0710102027682020/3	SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/753(ND)2020		True Copy sign missing in Page Nos from 1 to 18	14/07/2021
5640	0710102032462020/3	MAKWELL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/771(ND)2020		True Copy sign missing in each pages, E-stamp missing	15/07/2021
5641	0710102035082020/4	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/829(ND)2020		Index missing, True Copy sign missing in each pages, Affidavit missing	15/07/2021
5642	0710102038492021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2489(ND)2021		Index missing, E-stamp missing, Proof of service missing,	15/07/2021
5643	0710102022472021/1	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		No pagination	16-07-2021
5644	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/235(PB)2021		Proof of service missing	9/7/2021
5645	0710102036612021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021		Affidavit not notarized	16-07-2021

5646	0710102036612021/3	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021		Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 - 177 pages not clear,	16-07-2021
5647	0710102089772020/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4160(PB)2020		True copy sign missing on every page	16-07-2021
5648	0710102100212020/2	SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4573(PB)2020		No pagination,	16-07-2021
5649	0710102097362019/14	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2019		NEED TO IA FILE	15-07-2021
5650	0710102098242019/6	COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1637(ND)2019		NEED TO IA FILE	15-07-2021
5651	0710102415722018/39	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021

5652	0710102415722018/40	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021
5653	0710102421772018/5	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		True Copy sign missing in each pages	16-07-2021
5654	0710120005622018/25	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True Copy sign missing in each pages, Affidavit missing, Proof of service missing	16-07-2021
5655	0710120007702018/39	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing	16-07-2021
5656	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016		Vakalatnama not Printed properly	16-07-2021
5657	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016		Vakalatnama not Printed properly	16-07-2021

5658	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA PRIVATE LIMITED.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/301(ND)2017		Wrongly filed	16-07-2021
5659	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice	16-07-2021
5660	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)2018		Wrongly Filed	24-03-2021
5661	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)2020		True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all	16-07-2021
5662	0710102002622019/19	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		True Copy sign missing in Page Nos 1 to 13 according to PDF, Proof of service missing	27-05-2021

5663	0710102013842020/4	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Affidavit missing, True Copy sign missing in each pages	16-07-2021
5664	0710102014352020/4	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		Affidavit missing	16-07-2021
5665	0710102015462021/4	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021		True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same document filed twice	16-07-2021
5666	0710102039922021/1	RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2021		Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF	15-07-2021
5667	0710102041312021/1	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	15-07-2021
5668	0710102041322021/1	RAJBIR SINGH Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/105(ND)2021		True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	15-07-2021

5669	0710102042572021/1	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2656(I)2021		Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages	15-07-2021
5670	0710102044092021/1	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021		True Copy sign missing in each pages	16-07-2021
5671	0710102128702019/5	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing on vakalatnama	15-07-2021
5672	0710102419722018/6	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
5673	0710102419722018/7	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
5674	0710120004512018/22	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		NEED TO IA FILE	16-07-2021

5675	0710120005072018/18	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		NEED TO IA FILE	16-07-2021
5676	0710120007702018/40	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		NEED TO IA FILE	16-07-2021
5677	0710102006292021/1	BENNETT Vs. MR. JITESH GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5678	0710102010572021/1	BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5679	0710102028982018/17	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		NOTARY MISSING	16-07-2021
5680	0710200411212018/52	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	16-07-2021
5681	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/334(ND)2018		page-175 180 222 224 226 228 264 265 translate in english	16-07-2021

5682	710102042982021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	25/06/2021
5683	710102047912021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	main case not link with application and 51 page not clear	14/07/2021
5684	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Prayer Missed,	14/07/2021
5685	710102048882021	GIAN CHAND NARANG VS VHV BEVRAGES PVT. LTD		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/254(PB)2017	ABHISHEK	45-56 , 58ranslate page) (110-114,132-153,164-179 not clear page)	15/07/2021
5686	710102038402021	SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY		IBC Under Sec 9		PARISH KUMAR	Page not clear-66/Cut line page-65-81,83-87/Advocate welfare & ; court fees miss/Master data of corporate debtor/etc	16/07/2021
5687	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	document payment	12/4/2021
5688	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Technically Wrong Section Mention pagination not done in index and pdf	15/06/2021
5689	710102047832021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Please Written in the application under section 66(1),	14/07/2021

5690	710102048192021	NAVNEET KUMAR GUPTA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/451(PB)2018	ABHISHEK	Page no-61,77 Not Clear	14/07/2021
5691	710102048172021	LAKSHMI VILAS BANK VS HARISH TANEJA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1626(PB)2019	Akul Mehandru	Affidavit Notary back Date	14/07/2021
5692	710102048842021	PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/170(ND)2020	J SAGAR ASSOCIATES DELHI	Stamp paper missing of Second affidavit	15/07/2021
5693	710102048542021	ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Vijay	Wrong Section mentioned in application , Notary missed,True copy sign missed	15/07/2021
5694	710102049432021	FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX	Company Petition (Companies Act)	Rule 11 of NCLT		Adv	Wrong section select, Please Brief you filed the petition in which section.	19/07/2021
5695	0710102116222020/2	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		Page no. 20-21 not clear	19/07/2021
5696	0710102146752019/5	M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2019		Wrong e-filing , need to file in IA	19/07/2021
5697	0710102161722019/10	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		True copy sign missing on every page	19/07/2021
5698	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA INTERNATIONAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2018		Documents not available, please refile	19/07/2021
5699	0710102021752020/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/7(PB)2020		Documents not available, please refile	19/07/2021
5700	0710102045592021/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)2021		Affidavit missing, Judgement document filed twice	13/07/2021

5701	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Index missing in Notice and Agenda document, True Copy sign missing in each documents	16/07/2021
5702	0710102087662020/1	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam	16/07/2021
5703	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/1901(PB)2019		True Copy sign missing in each pages	16/07/2021
5704	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		True Copy sign missing in each pages	15/03/2021
5705	0710102080062020/18	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	19/07/2021
5706	0710102086982019/12	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		True Copy sign missing in each pages, Proof of service missing	19/07/2021
5707	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit missing, Proof of service missing	19/07/2021

5708	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Proof of srvice missing	12/7/2021
5709	0710102421772018/6	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		Stamp paper missing, Page no. 34 - 62 true copy sign missing	19/07/2021
5710	0710102448572018/19	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/922(PB)2018		Wrong e-filing, progress report should be file in IA	19/07/2021
5711	0710120005022018/15	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		Page no. 3,46,47 not clear	19/07/2021
5712	0710200014262017/16	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5713	0710200412652017/16	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5714	0710200412802017/11	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing, need to file in IA	19/07/2021

5715	0710102102772020/2	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/126(ND)2020		True Copy sign missing in Page Nos 1 to 40 according to PDF	19/07/2021
5716	0710102040922021/1	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		True Copy sign missing in Page Nos 1 to 2 according to PDF	16/07/2021
5717	0710102164542019/3	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nct.gov.in	9/7/2021
5718	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong filing need to additional	18/03/2021
5719	710102022622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61,63,65,87, not clearPg-60,61,63,65,87, not clear	20/03/2021
5720	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing section wrong	20/03/2021
5721	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong technically chose wrong please check	24/03/2021
5722	710102024802021	VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	no document	27/03/2021
5723	710102049502021	GURUMEHAR HOSPITALITY AND PROJECTS LLP VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2898(ND)2019	Nithin	Notary missed ,True copy sign missed	17/07/2021
5724	710102049142021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Cross Application (IBC)	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	RAJEEV	case type wrong	16/07/2021
5725	710102049062021	MUKESH KUMAR VS PAWFECT PET FOODS PRIVATE LIMITED	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(PB)2021	TANIA SHARMA	not clear page after 6 and due payment other section	16/07/2021
5726	710102049562021	HUZEFA FAKHRI SITABKHAN VS PAWFECT PET FOODS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	29-30 not clear page	17/07/2021
5727	710102049232021	MS. DEEPIKA BHUGRA PRASAD VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/299(ND)2019	Deepika	58-61,64-67 not clear page	16/07/2021
5728	710102049182021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	after 200 pages volume will be divided AND volume wise index compulsory	16/07/2021
5729	710102049512021	PREM CHAND CHANDNA & ORS VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Nithin	28,29,31-34,36-37,39-42 not clear page and stamp paper and notary missing	17/07/2021

5730	710102049412021	MS. DEEPIKA BHUGRA PRASAD VS TERRENCE ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1372(PB)2018	Deepika	page no. not mention in index 33,34 and pb and ib not mention main case in soft copy	17/07/2021
5731	710102049292021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	main case wrong	17/07/2021
5732	710102049302021	SAURABH GARG VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/306(ND)2020	Pankaj Jain	page 10 not clear page	17/07/2021
5733	710102049322021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	156-157 translate page	17/07/2021
5734	710102045402021	RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES	Contempt Petition (IBC)	Application under any other provisions-IBC		MOHIT NANDWANI	Wrong section choose/List dates &&& Events/Brief of synopsis/Advocate welfare &&& court fees miss/etc	
5735	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarized, court fees and welfare missing on vakalatnama	1/7/2021
5736	0710200420362018/80	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarises, court fees and welfare fees missing on vakalatnama	13/07/2021
5737	0710200426542018/2	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile documents	19/07/2021
5738	0710200426542018/3	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile	19/07/2021

5739	0710200431842018/3	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Wrong e-filing, appeal and affidavit should be file separately	16/03/2021
5740	0710102139962019/7	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in each pages, Affidavit missing	19/07/2021
5741	0710102149872019/9	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		NOC document filed twice	19/07/2021
5742	0710102152922019/6	CORPORATION BANK Vs. SAINOV SPIRITS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3383(ND)2019		True Copy sign missing in Page Nos 1 to 10 according to PDF, Notary missing in E-stamp	19/07/2021
5743	0710102157292019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1022(ND)2019		True Copy sign missing in Page Nos 1 and 2 according to PDF, Same document filed twice	19/07/2021
5744	0710102002732020/12	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	20/07/2021
5745	0710102061262019/15	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	20/07/2021

5746	0710102114552020/1	AMEET KHANDEWAL Vs. POOJA GOELA		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/53(ND)2021		NEED TO SIGN EVERY PAGES	20/07/2021
5747	0710102033212020/9	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		True Copy sign missing in each pages, Affidavit missing	20/07/2021
5748	0710102003862021/1	M/S ILPEA PARAMOUNT LTD Vs. M/S ILPEA PARAMOUNT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2021		True Copy sign missing in Page Nos 1 to 28 according to PDF, E-stamp missing, Vakalatnama missing	20/07/2021
5749	0710102011772021/1	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		True Copy sign missing in each pages	20/07/2021
5750	0710102016412021/1	V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021		True Copy sign missing in each pages	20/07/2021
5751	0710102023102021/2	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2021		True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable	20/07/2021
5752	0710102023182021/3	SUKHDEV MADNANI Vs. VISHAL GOEL		Sec. 45 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021		True Copy sign missing in Page Nos 6 to 144 according to PDF	20/07/2021
5753	0710102030102021/1	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021

5754	0710102030102021/2	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
5755	0710102018612021/3	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		true copy sign missing	22/07/2021
5756	710102026562020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HARSHAL KUMAR	SECTION WRONG	28/02/2020
5757	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	Payment Not Done	21/11/2020
5758	710102018902021	SUNDRM CONSULTANTS PVT LTD VS GAURAV KHADELWAL & ORS	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/849(PB)2020	Kartavya Batra	Payment Not Done	6/3/2021
5759	710102031742021	UNION BANK OF INDIA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1671(ND)2019	Priya	Payment Not Done	19/04/2021
5760	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)2019	MUKESH	PG-423,424 not clear VOLUME WISE INDEX MUST please check every volume	13/07/2021
5761	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/132(PB)2017	Sanjay	Payment Not Done	16/07/2021
5762	710102050122021	VIKRAM MANCHANDA VS TARUN AHUJA& ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	notary date not clear,Proof of service page number not match with index	20/07/2021
5763	710102049952021	SANDEEP MEHTA VS SUPER RESTAURANT PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Anjaneya	main case number missing in soft copy and stamp paper and notary missing or section wrong	19/07/2021
5764	710102050152021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/192(PB)2019	UDAYRAJ	6-7 not clear page	20/07/2021
5765	710102049942021	MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2019	NISHANT	TRUE COPY MISSED	19/07/2021
5766	710102050342021	SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)2018	MISHA	section wrong	20/07/2021

5767	710102050612021	SHASHI SHARMA-LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/274(ND)2018	SHASHI SHARMA	Council Detail Missing & Notary and Verified Missing	21/07/2021
5768	710102050602021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ	155,157,159 not clear page and page numbering cut	21/07/2021
5769	710102050622021	SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)2020	RISHI	notary missing in affidavit and stamp paper	21/07/2021
5770	710102050142021	ATUL KUMAR KANSAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Atul Kansal	section wrong	20/07/2021
5771	710102046112021	JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	dms issue(document not upload properly)	
5772	710102049422021	ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurisdiction according to company master data	
5773	710102049602021	INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58-60, not clear, 25 advocate welfare and 3rs court fee missed	
5774	710102050752021	SUHARSH MITTAL VS COPAL ART PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	compliance affidavit missed 9 (3)b or reply	
5775	0710102060092020/4	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		document not in proper	22-Jul-21
5776	0710102142642019/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		NEED TO NUMBERING ALL PAGES PROPERLY	6-Jul-21
5777	0710102017022018/11	RSP STAMPING INDUSTRIES Vs. ASSOCIATED APPLIANCES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1413(ND)2018		NOTARY MISSING	4-Jun-21

5778	0710102020432021/1	MOHAN LAL DHAKAD & ORS. Vs. B N G GLOBAL INDIA LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1770(ND)2021		IA NUMBER NOT MENTION	22-Jul-21
5779	0710102035272021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021		Vakalatnama missing. Short form of True copy sign not applicable in Page Nos 29 to 31 according to PDF	20-Jul-21
5780	0710102038532021/1	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Vakalatnama not Filed properly	20-Jul-21
5781	0710102005582021/2	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
5782	0710102005582021/3	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
5783	0710102014702018/48	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Same Document filed twice, True Copy sign missing in each pages	22-Jul-21
5784	0710102018242020/1	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		True Copy sign missing in each pages	22-Jul-21

5785	0710102039822021/1	QWIKILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE LIMITED		Sec. 230-232 - Second Motion, Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/77(ND)2021		WRONG DOCUMENT	22-Jul-21
5786	0710120011332018/3	BRJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018		STAMP MISSING	25-Mar-21
5787	0710102109252019/4	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Wrongly filed	23-Jul-21
5788	0710102113592019/14	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2130(ND)2019		Rejoinder document filed twice, True Copy sign missing in Page Nos 6 and 7 according to PDF in Affidavit document	23-Jul-21
5789	0710102113632020/1	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		True Copy sign missing in Page Nos 8 to 26 according to PDF, Proof of service missing	23-Jul-21
5790	0710102113632020/2	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		Document not Filed properly	23-Jul-21
5791	0710102116852020/5	M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/530(ND)2020		True Copy sign missing in Page Nos 6 and 7 according to PDF	23-Jul-21

5792	0710102145002019/3	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2917(ND)2019		Vakalatnama not filed properly	23-Jul-21
5793	0710102077542020/1	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		index missing	23-Jul-21
5794	0710102092032020/3	REGALIA INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/378(ND)2020		Vakalatnama Not filed properly	26/07/2021
5795	0710102102622019/9	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Vakalatnama Not filed properly	26/07/2021
5796	0710102137062019/11	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		Vakalatnama Not filed properly, Index missing	26/07/2021
5797	0710102164052019/2	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019		True Copy sign missing in Page Nos 3 to 8 according to PDF, Proof of service missing	26/07/2021

5798	0710102167492019/7	HINDUSTAN AUTOMOTIVE STORE Vs. MIRIC BIOTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3494(ND)2019		Index missing	26/07/2021
5799	0710120007302018/71	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 14 to 90 according to PDF, Vakalatnama missing	26/07/2021
5800	0710120007302018/72	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 12 to 210 according to PDF, Vakalatnama missing, Page No 12 according to PDF Not clear	26/07/2021
5801	0710200419762018/2	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 4 to 8 according to PDF	23/07/2021
5802	0710102002952020/4	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		Case Number missing, True Copy sign missing in each pages	23/07/2021

5803	0710102002952020/5	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		True Copy sign missing in Page Nos 2 to 19 according to PDF	23/07/2021
5804	0710102013722020/4	M/S INDUSUNO ONLINE PRIVATE LIMITED Vs. M/S ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/628(ND)2020		Proof of service missing	23/07/2021
5805	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		Proof of service missing	4/5/2021
5806	0710102024592021/1	ASHOK KUMAR JUNEJA Vs. CLASSIC BOTTLE CAPS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1579(ND)2021		Proof of service missing	23/07/2021
5807	0710102406312018/8	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5808	0710102406312018/9	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5809	0710102427572018/22	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong e-filing, need to file in IA	26/07/2021

5810	0710102020242020/2	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5811	0710102020242020/3	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5812	0710102020242020/4	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5813	0710102139242019/8	CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2844(ND)2019		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	19/07/2021
5814	0710200413722017/2	INCOME TEX OFFICER-WARD 16(2) Vs. ROC M/S MAP MEDICARE PVT LTD		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/305(ND)2017		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	26/07/2021
5815	0710200429542018/19	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		Index missing	16/07/2021
5816	0710200429542018/21	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		Index missing	26/07/2021

5817	0710102002052020/7	WORXPAGE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/253(ND)2020		True Copy sign missing in each pages	15/03/2021
5818	0710102032942021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2067(ND)2021		True Copy sign missing in each pages, Same document filed twice	26/07/2021
5819	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2084(ND)2021		Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101 according to PDF, Vakalatnama missing	21/05/2021
5820	0710102033942018/14	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		Index missing, Page No 16 Not clear	26/07/2021
5821	0710102034622021/3	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		Wrongly filed	26/07/2021
5822	0710102036792021/4	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021		Vakalatnama Not filed properly	26/07/2021
5823	0710102041032021/2	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign missing in Page Nos 4 to 6 according to PDF	26/07/2021

5824	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020		True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5	16/02/2021
5825	0710102083052020/7	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020		Vakalatnama not Filed properly in R-4 and R-5 document	26/07/2021
5826	0710102088212019/1	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/956(PB)2019		Index missing in both the Affidavit documents	26/07/2021
5827	0710102090092020/4	NITESH BHARDWAJ Vs. GALLANT HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/129(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021
5828	0710102090262020/4	NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/124(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021

5829	0710102095242020/2	SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs. NFX DIGITAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/104(ND)2021		Vakalatnama missing	11/6/2021
5830	0710102014852018/6	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Wrong e-filing	26/07/2021
5831	0710102046032021/1	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021		Page no. 62, 66 hindi translation missing,	26/07/2021
5832	0710102046672021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/299(ND)2021		Page no. 45 not clear	26/07/2021
5833	7.10E+14	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3113(ND)2021		Wrong e-filing, need to file in IA	26/07/2021
5834	0710102068192020/2	CHIRAG SHAH RESOLUTION PROFESSIONAL OF HOTLINE CPT LIMITED Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2020		No index, no pagination, wrong e-filing, need to file in IA	26/07/2021
5835	0710102088222020/3	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page, remove duplicate volume	26/07/2021

5836	0710102090072020/5	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5837	0710102090072020/6	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5838	710102014802020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5839	710102014832020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5840	710102025812020	PRAVIN R NAVANDAR- IRP- INTERIM RESOLUTION PROFESSIONAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1782(ND)2019	Pravin R. Navandar	document not openable	27/02/2020
5841	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	wrong filing	25/02/2021
5842	710102050962021	ANIL KUMAR VS M/S PEARL VISION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/419(PB)2018	CA ANIL KUMAR	52-54 not clear page	23/07/2021
5843	710102051452021	MANOHAR LAL VIJ VS MS KELVIN BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	Technically Wrong Section Mention	24/07/2021
5844	710102051782021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	ASHISH	Prayer missed ,page 21-26 translate need	25/07/2021
5845	710102051202021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Petition (Companies Act)	Application under any other provisions		vishal gohri	case type wrong and sign missing in application page	23/07/2021
5846	710102025982020	SANJAY SINGHAL VS AMRAPALI LEISURE VALLEY DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Sharma	document uncompleted,(petition not upload)	27/02/2020
5847	710102049882021	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Mayank Wadhwa	Section 242 mentioned in petition and fees missed	19/07/2021
5848	710102000592020	SHIV DYAL SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	case type wrong	2/1/2020
5849	710102007332020	RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT	case type wrong pg no 23-27 not translatedpg no 23-27 not translated	16/01/2020
5850	710102010612020	ROHIT SEGAL VS BOHAR SINGH SRAN	Company Application(IBC)	Sec 66(1)	COMPANY PETITION IB (IBC)/547(PB)2018	Mrinali	Pg Not Clear- 231,232,242,243,254,262,268Pg Not Clear- 231,232,242,243,254,262,268 case type wrong	23/01/2020
5851	710102010192020	REETESH KUMAR AGARWAL VS BOHAR SINGH SRAN	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/509(PB)2017	Anju Bhushan Gupta	Pg Not Clear-1-6,65-69,72,73,82	22/01/2020
5852	710102003602020	ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE LIMITED	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	Sanyam Goel	pg 38-41 44 46 48 49 not clear	9/1/2020
5853	710102000982020	LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT LTD	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/902(ND)2019	Ashutosh	Page-17 not Clear, Pg nos. mismatch in soft and Hard both	3/1/2020
5854	710102003772020	PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Prashant Jain	doc not upload	9/1/2020

5855	710102020012020	NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT	Company Application(Companies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	RAJEEV	document not open case type wrong	13/02/2020
5856	710102090842020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INERA PRO JECTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/694(PB)2018	SIDHARTH	Only annexure uploaded document not upload	22/09/2020
5857	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/818(ND)2020	Rohit Bohra	please delete previous document	13/03/2021
5858	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/456(ND)2018	Gursat	wrong e - filing	1/4/2021
5859	710102048832021	GYANESHWAR SAHAI VS CMA SANDEEP GOEL	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	Page No 4 Missing	16/07/2021
5860	710102051442021	ARVIND KUMAR RAY VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Dhrubajit Saikia	UP Stamp paper of affidavit minimum duty 100 rs	24/07/2021
5861	710102002572020	VIVEK RAHEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1291(PB)2018	Vivek	PG 75-80 ARE NOT CLEAR AND PAGE NO. 17-21,66-71,81-88 ARE NOT TRANSLATED	7/1/2020
5862	710102010532020	RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/558(ND)2019	Raj	SOFT COPY NOT CLEARSOFT COPY NOT CLEAR case type wrong	22/01/2020
5863	710102051942021	PRANAV KUMAR PANDEY VS VARDHMAN BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Sandeep	11-22 not clear page and main case not link	26/07/2021
5864	710102051862021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/269(ND)2020	Kewal Krishan Saini	stamp paper missing	26/07/2021
5865	710102052122021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/521(ND)2020	ABHISHEK KUMAR	51-52 not clear page main case wrong 51-52 not clear page main case wrong	26/07/2021
5866	710102039802021	PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2695(ND)2019	KUSHAL	WRONG SECTION ,STAMP PAPER &&& NOTARY MISSED	9/6/2021
5867	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions-IBC		ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
5868	710102052162021	VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		Abhishek Sharma	Wrong section select, Page no 24,122, missed, page 101 cut, Roc &&& Income tax advance service missed	26/07/2021
5869	710102051812021	M/S SEABORN VS ASIAN HOTELS NORTH LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mr. Viplav Acharya	page:222-245, 429-452, not clear	26/07/2021
5870	0710102096462019/10	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		Page No 28 according to PDF Not clear	26/07/2021
5871	0710102101102019/8	STERLING AND WILSON PRIVATE LIMITED Vs. SUPERTECH INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1838(ND)2019		Index missing	26/07/2021

5872	0710102172872019/6	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Index missing	26/07/2021
5873	0710120011802018/3	TATA STEEL LTD. Vs. NEERAJ SINGAL		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/897(ND)2018		True Copy sign missing in each pages	9/1/2020
5874	0710102032412021/1	RAKESH TANEJA Vs.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(PB)2021		E-stamp and Vakalatnama missing in Intervenor Objection and Intervenor Application documents	20/07/2021
5875	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		Same document filed twice	26/07/2021
5876	0710102034152021/1	ANIL KUMAR TYAGI Vs. VIVEK RAHEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2205(ND)2021		Same document filed twice	26/07/2021
5877	0710102080012020/3	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		Affidavit not notarized	27/07/2021
5878	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4181(ND)2020		Wrong e-filing, need to file in IA	1/10/2020
5879	0710102088222020/2	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page	27/07/2021
5880	0710102096282020/4	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		Affidavit not notarised	27/07/2021
5881	0710102098942019/12	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		True copy sign missing on every page	27/07/2021

5882	0710102105962019/12	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED'		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Stamp paper missing, True copy sign missing on every page	27/07/2021
5883	0710102105962019/13	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED'		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		File all reply separately	27/07/2021
5884	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		Wrong e-filing, need to file in single pdf	12/7/2021
5885	0710102075392019/18	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		No index, no pagination	27/07/2021
5886	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		Wrong e-filing, need to file in IA	30/06/2021
5887	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/502(ND)2020		Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	18/02/2021
5888	0710102166622019/6	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		E-stamp missing, True Copy sign missing in Page Nos 3 to 5 according to PDF, Affidavit document filed twice	27/07/2021
5889	0710102167212019/4	MONICA GUPTA Vs. VDOPIA MEDIA AND SOFTWARE SOLUTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3488(ND)2019		E-stamp missing, Proof of service missing	27/07/2021

5890	0710102722542018/11	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Page Nos 39 to 64 according to PDF Not clear, Vakalatnama Not filed properly	9/1/2020
5891	0710102021452021/2	DEVENDRA SINGH Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1398(PB)2021		Stamp paper missing,	27/07/2021
5892	0710102075392019/19	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5893	0710102075392019/20	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5894	7.10E+14	NISHANT GAURAV GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	27/07/2021
5895	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	24/03/2021
5896	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	20/07/2021

5897	0710102138062019/11	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		True copy sign missing on every page	24/05/2021
5898	0710120011422018/11	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Rs 25 welfare fees missing on vakalatnama	27/07/2021
5899	0710102007022020/3	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5900	0710102007022020/2	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5901	0710102011422021/2	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		Stamp paper missing	20/07/2021
5902	0710102014852018/5	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Index missing	27/07/2021
5903	0710200412592017/31	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Judgement document filed twice, Proof of service missing, True Copy sign missing in each pages	15/10/2020

5904	0710200419762018/5	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		Index missing in Basant document	27/07/2021
5905	0710200419762018/7	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 3 to 20 according to PDF	27/07/2021
5906	0710200420362018/28	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Vakalatnama not Filed properly	14/01/2020
5907	0710102002552020/4	VIJENDER SHARMA Vs. GREENLEAF ENVIROTECH PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/436(PB)2020		True Copy sign missing in Page Nos 4 to 6 according to PDF, Proof of service missing	27/07/2021
5908	0710102012712021/1	SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/118(ND)2021		True Copy sign missing in Page Nos 3 to 13 according to PDF	23/07/2021
5909	0710102104092020/5	ECLEAR LEASING & FINANCE PVT. LTD. Vs. SWATI HEALTH & EDUCATION SERVICES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1035(PB)2020		NOTARY MISSING	27/07/2021
5910	0710102111762019/8	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		NEED TO IA FILE	23/07/2021

5911	0710102114232020/9	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		NEED TO IA FILE	27/07/2021
5912	0710102116922020/1	KR UNOFIN CONSULTANCY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/507(ND)2020		STAMP MISSING	27/07/2021
5913	710102020702021	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/913(ND)2019	SHAILESH KUMAR PRASAD	Payment Not Done	12/3/2021
5914	710102040492021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	ANISH GHOSHAL	please upload clear pdf not \\\\clear	12/6/2021
5915	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/731(PB)2018	Divyanshu	SIGN MISSED ON APPLICATION e-stamp paper missed section wrong	17/06/2021
5916	710102043042021	COMMERCIAL TAXES DEPARTMENT VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/132(PB)2017	Vidhan	case type wrong e-stamp paper missed hindi pages-29,30,31,32,33,35,36,37 to 45 not clear- please need to type every hindi pages	25/06/2021
5917	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	marge file into one pdf	5/7/2021
5918	710102046182021	AKHILESH GUPTA VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Akhilesh Kumar Gupta	main case not link with application	8/7/2021
5919	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	file is in doubt about intervention sign missing in application page and 28 page not clear	20/07/2021
5920	710102052582021	SHAGEER KHAN VS DANISH IRFAN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/318(ND)2020	Kumar Mihir	case type wrong s	27/07/2021
5921	710102052492021	PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/863(PB)2020	Nithin	pg-43-46,53,54,56 not clear	27/07/2021
5922	710102052442021	PRITHIPAL SINGH GULATI VS GULATI RETAIL INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/956(ND)2020	SANGEETA BOHRA	3-4,16-20 cut page	27/07/2021
5923	710102034922021	PANKAJ MEHTA & ORS. VS M/S ANSAL HI-TECH TOWNSHIPS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/5/2021

5924	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ahsan Ahmad	Wrong case type select, link 2nd motion with first motion	27/07/2021
5925	0710102028392021/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/328(ND)2021		Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & 5, Vakalatnama not Filed properly, Proof of service missing	27/07/2021
5926	0710102034632021/1	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		Wrongly filed	27/07/2021
5927	0710102039142021/1	DEBASHIS NANDA Vs. SANJAY AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2564(ND)2021		Vakalatnama missing	27/07/2021
5928	0710102039882021/1	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Vol I cannot exceed more than 200 pages; It should be filed in two Volumes	23/07/2021
5929	0710102101182019/12	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5930	0710102101182019/13	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5931	0710120009322018/17	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		E-stamp missing	27/07/2021

5932	0710200411352018/39	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		True Copy sign missing in Page No 4 according to PDF, Welfare Fee stamp missing in Vakalatnama	27/07/2021
5933	0710102007592020/8	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nctt.gov.in	27/07/2021
5934	0710102033262021/1	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	15/07/2021
5935	0710102033262021/2	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021
5936	0710102033262021/3	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021

5937	0710102034622021/2	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		No index, no pagination	20/07/2021
5938	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Stamp paper missing	9/7/2021
5939	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 43, 67 - 104, 110 - 166, 796 - 803, 817 - 926 true copy sign missing, Page no. 167, 170, 793 Hindi translation missing, Page no. 804 - 817 pages not clear, Page no. 924 Stamp paper missing	9/7/2021
5940	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 47, 66, 73 -75, 82 - 117, 975 - 1051 true copy sign missing, Page no. 46 stamp paper missing, page no. 117 Hindi translation missing, Page no. 961 - 974 pages not clear, Page no. 1012, 1050 stamp paper missing, Page no, 1048 - 1051 wrong e-filing application should be file in IA	12/7/2021

5941	0710102037782021/1	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Rs 3 Court fees and Rs 25 welfare missing on vakalatnama, Page no. 177 wrong e-filing need to file in IA	8/7/2021
5942	0710204000182016/6	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Vakalatnama Not Filed properly	28/07/2021
5943	0710102006102020/4	NAVYUG IRON TRADERS Vs. AIR MOVEMENT AND CONTROL SYSTEM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/504(ND)2020		Page No 3 Proof of service according to PDF Not clear	26/07/2021
5944	0710102006622021/3	NJ INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/40(ND)2021		Index and E-stamp missing in Reply document	28/07/2021
5945	0710102008572021/2	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5946	0710102008572021/3	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5947	0710102010192021/2	STELLA INDUSTRIES LIMITED Vs. CASABLANCA INDUSTRIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/45(ND)2021		Same Affidavit document filed twice	28/07/2021

5948	0710102018462021/1	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 4 and 7 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 9 according to PDF	28/07/2021
5949	0710102168452019/4	ASHU GUPTA Vs. SUNIL TANGRI		Sec. 45 (1)	COMPANY APPLICATION(IBC)/327(ND)2020		NEED TO ONE TIME FILE	28/07/2021
5950	0710102169962019/14	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		index missing	28/07/2021
5951	0710200420362018/83	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		NEED TO ALL PAGES SIGN	28/07/2021
5952	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2021		STAMP MISSING	26/07/2021
5953	0710102018242020/3	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		No index , No pagination	28/07/2021
5954	0710102020922021/1	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2021		STAMP MISSING	26/07/2021
5955	0710102102622019/10	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		INDEX MISSING	28/07/2021
5956	7.10E+14	NISHANT GAURAV GUPTA Vs.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021		Wrong e-filing, need to file in IA	27/07/2021

5957	0710102060022019/2	SUBHASH TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/343(ND)2019		Stamp paper missing	24/03/2021
5958	0710102075392019/14	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		True copy sign missing on every page	19/02/2021
5959	0710102085852020/4	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Wrong index, no pagination	23/07/2021
5960	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)2019		Page no. 657 hindi translation missing	20/07/2021
5961	0710102043922021/1	SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2021		Stamp paper missing	28/07/2021
5962	0710102079912019/10	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		No Index , no pagination	28/07/2021
5963	0710102158182019/7	YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3256(ND)2019		True copy sign missing on every page	28/07/2021
5964	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ND)2021		Stamp paper missing, file both documents separately	6/7/2021

5965	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		No index, no pagination, rs 3 court fees missing	28/07/2021
5966	0710102007482021/1	VIJAY SINGH MANN Vs. KANODIA TECHNOPLAST LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3106(PB)2021		Wrong e-filing, need to file in IA	28/07/2021
5967	0710102007592020/9	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		No index no pagination in written submission, True copy sign missing on every page, file both documents separately	28/07/2021
5968	0710102014202017/9	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017		Wrong e-filing , need to file in IA	20/07/2021
5969	0710102022662020/10	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing, Affidavit document filed twice	28/07/2021
5970	0710102022662020/9	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing	28/07/2021

5971	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/4(ND)2021		Wrongly filed	5/7/2021
5972	0710102157722019/4	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. VENICE MAINTENANCE LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2020		stamp missing	28/07/2021
5973	710102035672021	UMESH GARG VS PUNEET GEOL		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	master index missed master index missed please delete previous document	18/05/2021
5974	710102041092021	RAJ KUMAR GUPTA VS MS.NANDANI SINGH		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	15/06/2021
5975	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Yash Agarwal	wrong filing	29/06/2021
5976	710102051002021	ASHOK KUMAR VS SHYATTO RAHA		Sec 66(1)	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR	if you file in section 66(1) please write complete section in the petition.Section mismatch:	23/07/2021
5977	710102050812021	M/S A S CONSTRUCTION VS AEGIS VALUE HOMES LIMITED		Application under any other provisions-IBC		MAHJABEEN	MAIN CASE NOT LINK	22/07/2021

5978	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Manish	Pages not clear 15 to 18, Stk 07 missed, Memo of parties/brief synopsis/list of dates &&&events missed, index missed,Supporting affidavit missed, Vakaltnama missed, kindly make one pdf after that upload petition	4/3/2021
5979	710102023742021	SANJAY BHATIA VS ROC	Company Appeal(Companies Act)	Sec 252 (3)		RAKESH KUMAR	Pages not clear 104,107,140 to 142,145,146,149 to 153,155,156,157,159,160 to 168,171,174,182, Pages in Hindi 183 to 191, Advance service missed roc &&& Income tax	24/03/2021
5980	710102028842021	S D TECHNICAL SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		PARVEEN RASTOGI	page 99 missed	10/4/2021
5981	0710102106902019/20	UCO BANK Vs. SASI POWER PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1790(ND)2019		Page Nos 76 to 82 according to PDF Not clear, True Copy sign missing in Page Nos 15 to 83 according to PDF	29/07/2021

5982	0710102027902020/2	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		Page No 18 Stamp paper according to PDF Not clear, True Copy sign missing in Page Nos 17 to 35 according to PDF, Vakalatnama Not filed properly	29/07/2021
5983	0710102032752018/40	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		Vakalatnama missing	29/07/2021
5984	0710102034202018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S GREY HEAVEN HEALTHCARE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/51(ND)2019		Proof of service missing	29/07/2021
5985	0710102041672021/2	DREAM PROCON PVT LTD Vs. NILESH SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)2021		Wrongly filed, Separately filed in Caveat Folder	29/07/2021
5986	0710102048432021/1	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021
5987	0710102048432021/2	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021

5988	0710102060782020/2	POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/75(ND)2020		Page No 18 Stamp paper according to PDF Wrongly filed;it should be of Rs.100, Vakalatnama missing	23/07/2021
5989	0710102126052019/14	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		Affidavit document cannot be filed more than 200 pages;as a document should contain 200 pages;so it should be filed in two volumes	29/07/2021
5990	0710102122482019/4	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		NEED TO SIGN ALL PAGES	28/07/2021
5991	0710102147362019/3	R. J. PACKWELLS P. LTD Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/1512(ND)2019		NOTARY MISSING	28/07/2021
5992	0710102009932021/1	NITESH BHARDWAJ Vs. SAMITA BHARDWAJ		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2021		CA NO NOT MENTION	28/07/2021
5993	0710102028982018/19	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		15 16 NOT CLEAR	29/07/2021
5994	0710102030102020/1	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(ND)2020		NEED TO IA FILE	23/07/2021
5995	0710102119042020/2	VAIBHAV FARMS PRIVATE LIMITED Vs. DIGNITY BUILDCON PRIVATE LIMITED		Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(PB)2021		True copy sign missing on every page	29/07/2021

5996	0710102126072019/8	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2561(ND)2019		Wrong e-filing	29/07/2021
5997	0710102131602019/7	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3017(ND)2019		Wrong e-filing, need to file in IA	29/07/2021
5998	0710102142782019/3	EULER HERMES SINGAPORE BRANCH Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2884(ND)2019		True copy sign missing on every page	29/07/2021
5999	0710102159062019/4	NORVIC SHIPPING NORTH AMERICA INC. Vs. SHARDA MA ENTERPRISES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3370(ND)2019		True copy sign missing on every page	29/07/2021
6000	0710102169962019/22	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Page no. 125-137, 161-165, 168-195 not clear,	29/07/2021
6001	0710102169962019/24	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No pagination	29/07/2021
6002	0710200420362018/84	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		True copy sign missing on every page	29/07/2021

6003	0710102143672019/1	INCOME TAX OFFICER WARD 12 (1) Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/162(ND)2020		No Index, No Pagination	27/04/2021
6004	0710102165222019/2	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs. THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/181(ND)2019		True Copy sign missing in Page Nos 14 to 140 according to PDF	29/07/2021
6005	0710102406072018/14	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		True COpy sign missing in Page Nos 5 to 29 according to PDF, Proof of service missing	29/07/2021
6006	0710102027432021/1	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	29/07/2021
6007	0710102027432021/2	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True Copy sign missing in Page Nos 4 & 5 according to PDF, Same Affidavit of service document filed twice	29/07/2021
6008	0710102032912021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		23 24 NOT CLEAR	27/07/2021

6009	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		23 24 NOT CLEAR	27/07/2021
6010	0710102073662020/3	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/12(ND)2021		NEED TO SIGN ALL PAGES	29/07/2021
6011	0710102096832020/4	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/16(ND)2021		Court fees and welfare missing on vakalatnama, Page no. 1 - 11 true copy sign missing , Page no. 16 - 44, 53 - 64, 75-109 pages not clear,	29/07/2021
6012	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Stamp paper missing	21/04/2021
6013	0710102103172020/4	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Merge documents in single pdf with index and pagination	29/07/2021
6014	0710102103852020/2	DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD. Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1044(ND)2020		More than 200 pages in single volume, need true copy sign on every page	29/07/2021

6015	0710102107982019/7	ASHOK SETH Vs. GOLD WINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1806(ND)2019		Index missing	29/07/2021
6016	0710102112472019/12	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 40 - 49 Pages not clear, True copy sign missing on every page	29/07/2021
6017	710102026492021	MANISH AGARWAL VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/104(PB)2018	Manoj Kumar Pandey	Main case both PB/ND your pdf all pages not clear please check pg-72-76 not clear	3/4/2021
6018	710102046142021	RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Ravinder Pal Singh	e-stamp paper missed pg-25,26,56,58,124, hindi 39,44, 126,127,128,131 to 135 master index missed	9/7/2021
6019	710102046222021	VIJENDER SHARMA VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Master Index Missing	9/7/2021
6020	710102047582021	SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016,Section 74	COMPANY PETITION IB (IBC)/202(PB)2017	Vaibhav	269-270 not clear and some page is cut right side	14/07/2021
6021	710102049192021	EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING PROJECTS	Miscellaneous Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/160(PB)2017	B. B. Pradhan Adv	case type wrong and marge into one pdf	16/07/2021
6022	710102050512021	MANORAMA SHANDILYA VS AASHISH GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1705(PB)2018	Nidhi Vardhan	main case not link	21/07/2021
6023	710102052972021	PANKAJ NARANG VS ESSAR POWER M.P LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	sign and true copy missing section wrong	29/07/2021
6024	710102053512021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Notary and Verified Missing in Affidavit and Stamp Paper	30/07/2021
6025	710102053952021	BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ	wrong section and case type wrong	1/8/2021
6026	710102053882021	MANISH AGARWAL VS MR. UDAYRAJ PATWARDHAN	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/343(PB)2019	ABHISHEK	AFFIDAVIT MISSED STAMP PAPER NEED RS100	1/8/2021
6027	710102053922021	SUDHANSHU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2421(ND)2019	Pankaj	AFFIDAVIT MISSED AND SECTION WRONG	1/8/2021
6028	710102008322021	DHAWAL CONSTRUCTION CO. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	page miss-141 to 156/Wrong pagination in volume 2/etc	

6029	710102052622021	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Intervention Petition (IBC)	Sec 60(5)		Dushyant	volume wise index missed, brief of synopsis and list of dates events missed, estamp&affidavit notarized, 160-161, 167-192, 196, not clear page 304,306, 308, blank 309-342 double page numbering, 400, 405, 407, 410-433 double page numbering(and not clear), 25rs advocate welfare and 3rs court fee missed on every vakalatnama. etc	
6030	710102053272021	A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gagan Chawla	25rs advocate welfare and 3rs court fee missed, affidavit notarized, master data missed.	
6031	0710102027412020/1	AXIS BANK LIMITED Vs. UNIVERSAL BUILDWELL PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2020		Page No 55 Stamp paper wrongly filed;it should be of Rs 10	22/07/2021
6032	0710102031642021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/78(PB)2021		Page No 25 and 26 Not Clear, Vakalatnama not Filed properly	26/07/2021

6033	0710102035732021/2	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		True Copy sign missing in Page Nos 19 to 84 according to PDF. Vakalatnama not Filed properly. Same R1 Reply document filed by R2 and R3. True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document. Same R4 document filed by R5. True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6. Vakalatnama not Filed properly	29/07/2021
6034	0710102035962021/1	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021		True Copy sign missing in Page Nos 19 to 84 according to PDF. Vakalatnama not Filed properly. Same R1 Reply document filed by R2 and R3. True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document. Same R4 document filed by R5. True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6. Vakalatnama not Filed properly	30/07/2021
6035	0710102037232021/3	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		Index missing	29/07/2021
6036	0710102038532021/2	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Index missing	29/07/2021

6037	0710102046292021/1	STANDARD CHARTERED BANK Vs. 1.CHANDRA PRAKASH (RESOLUTION PROFESSIONAL FOR DIGNITY BUILDCON PRIVATE LIMITED)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2875(ND)2021		Vakalatnama not Filed properly	30/07/2021
6038	0710102052092021/1	KRIT NARAYAN MISHRA Vs. TOPNOTCH TRADING CORPORATION PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3230(ND)2021		Short form of True Copy sign not applicable in Page Nos 3 to 5 according to PDF	30/07/2021
6039	0710102063932020/5	VARDHMAN LANDCON PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020		True Copy sign missing in MOA document	30/07/2021
6040	0710102088212019/2	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions-IBC	COMPANY APPLICATION(IBC)/956(PB)2019		Affidavit document filed twice	30/07/2021
6041	0710102090052020/4	NITESH BHARDWAJ Vs. JJV MARKETING & HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/125(ND)2020		Index Page Not filed properly, True COpy sign missing in Page Nos 47 to 61 according to PDF	30/07/2021
6042	0710102096602020/3	LAXMI STEELS THROUGH RAHUL SINGHAL Vs. VIJAY KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/190(ND)2021		Wrongly filed	30/07/2021

6043	0710102098252020/8	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED		Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/148(PB)2020		Vakalatnama missing	30/07/2021
6044	0710102119562020/1	LOGANI HEALTHCARE INTERNATIONAL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/1(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 16 according to PDF	27/07/2021
6045	0710102120592019/2	DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1847(PB)2019		Page Nos 26 to 34 and 36 according to PDF Not Clear, True Copy sign missing in Page Nos 8 to 39 according to PDF	20/07/2021
6046	0710102138062019/12	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Same Document filed twice	30/07/2021
6047	0710200410572018/12	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		E-stamp missing	30/07/2021
6048	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/70(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 5 to 11 according to PDF	26/07/2021

6049	0710102013332021/1	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		E-stamp missing	20/07/2021
6050	0710102013402020/2	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		---	COMPANY APPEAL(COMPANIES ACT)/491(ND)2020		E-stamp missing	27/07/2021
6051	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	22/06/2021
6052	0710102017002021/2	M/S HECTOR REALCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/68(ND)2021		E-stamp missing	27/07/2021
6053	0710102032572018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S SATIJA BUILDERS AND FINANCIERS LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/980(ND)2018		Wrongly filed	30/07/2021
6054	0710102000852021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Document not Filed properly	30/07/2021

6055	0710102002292021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Affidavit Document not filed properly	30/07/2021
6056	0710102002772020/8	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		Index missing, Proof of service missing	30/07/2021
6057	0710102006742019/17	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/252(ND)2019		Synopsis document filed twice	30/07/2021
6058	0710102009722021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Affidavit Document not filed properly	30/07/2021
6059	0710102018462021/2	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 7 according to PDF Not clear, Court Fee stamp missing in Vakalatnama,	30/07/2021
6060	0710102021892021/2	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Page Nos 3 to 7 according to PDF	30/07/2021

6061	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/597(ND)2020		True Copy sign missing in Page Nos 3 to 7 according to PDF	25/02/2021
6062	0710102024162021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/18(ND)2021		True Copy sign missing in Page Nos 19 to 93 according to PDF	8/7/2021
6063	0710102024162021/2	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/18(ND)2021		Vakalatnama Not filed properly	8/7/2021
6064	0710102024532021/1	A.G INDUSTRIES PVT. LTD. Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/19(ND)2021		Reply document not Filed properly and it has been filed twice also same document	13/07/2021
6065	0710102028402021/1	VICTORY INTERNATIONAL Vs. KIRAN MARTIN GOLLA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1812(ND)2021		Page no. 1 - 8 true copy sign missing	29/07/2021
6066	0710102034832021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2226(ND)2021		Page no. 1 - 9 true copy sign missing	8/7/2021
6067	0710102042842021/1	KALIBER ASSOCIATES PRIVATE LIMITED Vs. LVS ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/314(PB)2021		Back date affidavit,	30/07/2021
6068	0710102102212019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		Page no. 5 translation copy missing, true copy sign missing	30/07/2021

6069	0710102102572020/4	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDE DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
6070	0710102110112020/2	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021
6071	0710102110112020/3	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021
6072	0710102139912019/2	LESSO BUILDTECH PVT LTD Vs. M/S ALUBUILD ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2737(ND)2019		Page no. 1 - 34 true copy sign missing	30/07/2021
6073	0710102406882018/13	SAKSHI PINCAP PVT. LTD. Vs. CELEBRATION CITY PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/740(PB)2018		Wrong e-filing, need to file in IA	28/07/2021
6074	0710102409372018/5	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		Wrong e-filing, need to file in IA	30/07/2021
6075	0710120005622018/26	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True copy sign missing on every page	30/07/2021

6076	0710120005622018/27	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True copy sign missing on every page	30/07/2021
6077	0710102007592020/10	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index	30/07/2021
6078	0710102091552020/2	RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)2020		True copy sign missing on every page, Make index same as hard copy index	26/07/2021
6079	0710102117642020/2	SUNILA CHHABRA Vs. AGL TELEVENTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2020		True Copy sign missing in Page Nos 3 to 7 according to PDF	30/07/2021
6080	0710102119832020/1	COMPETENT ELECTRONICS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2021		Vakalatnama not Filed properly	26/07/2021
6081	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/597(ND)2020		True Copy sign missing in Page Nos 2 to 4 according to PDF	25/02/2021
6082	0710102044222021/1	NILESH SHARMA Vs.		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021		True Copy sign missing in Page Nos 5 to 41 according to PDF	2/8/2021
6083	0710102008502020/9	BAJI NATH PRASAD Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/407(ND)2020		Same document filed twice	2/8/2021

6084	0710102022042020/2	BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)173(PB)2020		Page No 172 to 182 according to PDF in Vol 1 Not Clear	13/07/2021
6085	0710102025352020/3	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020		True Copy sign missing in Page Nos 15 to 20 according to PDF	2/8/2021
6086	0710102026142021/1	M. P. DESIGNS PRIVATE LIMITED Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Section 59	COMPANY PETITION IB (IBC)/261(ND)2021		Proof of service missing	28/07/2021
6087	0710102037782021/7	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		True Copy sign missing in Page Nos 35 to 65 according to PDF	23/07/2021
6088	0710102037782021/8	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 35 to 42 and 59 to 60 according to PDF Not clear, Page No 61,85 and 105 according to PDF are Blank, True Copy sign missing in Page Nos 27 to 134 according to PDF	23/07/2021
6089	0710102042802021/1	SIX SIGMA SOFT WARE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2021		Wrongly filed Merger petition here	2/8/2021
6090	0710102045052021/1	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Proof of service filed twice	2/8/2021

6091	0710102045822021/2	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Judgement document Vol 9 filed twice	15/07/2021
6092	0710102045822021/5	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		VOLUME 3 MISSING IN HARD COPY	2/8/2021
6093	0710102113182020/1	DEVVART RANA Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/5436(ND)2020		NEED TO IA FILE	28/12/2020
6094	0710102005502019/11	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/204(ND)2019		NEED TO FILE SAPERATE FILLING	8/6/2021
6095	0710102034512021/2	HARPAL SINGH SAINI Vs. HIGHTECH CONSTRUCTION CO. PVT.LTD.		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/84(ND)2021		NEED TO IA FILE	2/8/2021
6096	0710102108222020/2	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/723(ND)2020		PAGE-12 NOT CLEAR STAMP PAPER MISSING	2/8/2021
6097	0710102172372019/4	IIFL HOME FINANCE LIMITED Vs. TRIAKSH CABLES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/274(ND)2020		stamp paper missing	2/8/2021

6098	0710000052012021	Sanjay Jain					Stamp paper missing, Proof of service missing, Rs 3 court fess missing on vakalatnama	26/07/2021
6099	0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.					Order missing, Proof of service missing, Court fees and welfare fees missing on vakalatnama	13/07/2021
6100	0710000046052021	Suraksha Asset Reconstruction Ltd.					Order copy missing, Form 3C missing, Supporting affidavit missing, Court fees and welfare fees missing on vakalatnama,	08/07/2021
6101	0710000043172021	Mr. Narender Kumar Sharma					Vakalatnama missing	25/06/2021
6102	710102002512019	CLUB SUMAN HOLIDAYS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI)		Sec 252 (3)			Page no. to mention in Index, no pagination	
6103	710102003222020	CAMP SMA PVT. LTD. Vs.		Sec. 230-232 - Second Motion			Documents not available, please refill	
6104	710102003422020	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)			No index, no pagination	
6105	710102004732021	DAWAR BUILDERS PRIVATE LIMITED Vs.		Sec 252 (3)			No Index, No Pagination	

6106	710102007032020	BLACKIE & SON (CALCUTTA) PVT LTD Vs.		Sec. 230-232, Sec 234			Order copy missing	
6107	710102010112019	INDIA EDUCATION SERVICES PRIVATE LIMITED Vs.		Sub-section (I) of section 230			No Pagination	
6108	710102011862020	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)			No Index, No pagination	
6109	710102013582019	ADITI AUTOMATION Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Wrong pagination	
6110	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please refile	
6111	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please refile	
6112	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, Please refile	
6113	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
6114	710102016952021	M/S SOHAM DWELLING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			No Index, No pagination	
6115	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
6116	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	

6117	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
6118	710102017952020	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion			Index missing	
6119	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232, Sec 234			Documents not available, please refile	
6120	710102020792018	MACQUIRIE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		Application under any other provisions- IBC			True copy sign missing on every page, need index on every volume,	
6121	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6122	710102030072020	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sub-section (I) of section 230			Documents not available, please refile	
6123	710102031492021	RITESH SPINNING MILLS LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6124	710102034022018	INCOME TAX OFFICER Vs. GREEN LINE AUTOMOTIVES PVT LTD		Sec 252 (1) - By Government Body			Stamp paper missing	
6125	710102037232021	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6126	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Affidavit not varified	

6127	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6128	710102061462020	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Documents not available, please refile	
6129	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
6130	710102062032020	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED		Sec. 230-232 - Second Motion			Documents not available, please refile	
6131	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
6132	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
6133	710102064542020	ARVIV LIFESCENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6134	710102064542020	ARVIV LIFESCENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6135	710102069932020	GREEN LINE CHEMICALS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6136	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Documents not available, please refile	
6137	710102032892021	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	Pg-38 not clear pg- 62 cut Pg-38 not clear pg- 62 cut	27/04/2021
6138	710102052292021	MRS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	Adv	40-70 not clear page need to type cop for some pages b/w 40 to 70	27/07/2021
6139	710102054252021	SAROHA PRINTING AND PACKAGING PRIVATE LIMITED VS ATISHEY JAIN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/825(ND)2020	Parveen	page no 25,31,34 not clear	2/8/2021
6140	710102054292021	PHOENIX ARC PRIVATE LIMITED VS VINOD UPADHYAY	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/842(ND)2020	KUSHAL	true copy sign missed on ANNEXURS	2/8/2021
6141	710102053562021	MR. MAHESH AGARWAL VS PRITISH GREENS AGRO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/72(ND)2021	KUSHAL	due payment other section	30/07/2021

6142	710102053852021	KPL INTERNATIONAL LIMITED VS NCML INDUSTRIES LIMITED	Company Application(Companies Act)	Rule 32	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Megha	sign and true copy missing and section wrong or stamp paper affidavit notary missing	31/07/2021
6143	710102054122021	AXIS BANK LTD. VS JMT AUTO LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1088(PB)2020	PBA LEGAL	technically wrong section select	2/8/2021
6144	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	After 200 Pages Volume Will Be Divided	10/6/2021
6145	0710102037782021/9	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 45 to 52 according to PDF Not clear, Page No 59 and 65 according to PDF are Blank, True Copy sign missing in Page Nos 39 to 68 according to PDF	23/07/2021
6146	0710102065222020/3	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		True Copy sign missing in Page Nos 8 to 31 according to PDF	2/8/2021
6147	0710102075392019/21	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Index missing	3/8/2021
6148	0710102092592020/2	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/600(PB)2020		More than 200 pages in single volume	13/07/2021
6149	0710102118512020/1	GHAZIABAD DEVELOPMENT AUTHORITY Vs. KEDARRAM R LADHA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	2/8/2021

6150	0710102139962019/6	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in Both the Volumes	30/07/2021
6151	0710102166622019/5	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		Notary missing in E-stamp	27/07/2021
6152	0710120007562018/2	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Page No 57 and 75 according to PDF Not clear, Page No 76 Vakalatnama according to PDF Not filed properly	16/04/2019
6153	0710102017082021/1	SMT. PAVAN KAPOOR Vs. IIFL HOME FINANCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1141(ND)2021		Vakalatnama Not filed properly	22/03/2021
6154	0710102031892020/4	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020		Vakalatnama Not filed properly	3/8/2021
6155	0710102045342021/2	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing	3/8/2021
6156	0710102044472021/2	ADIISH JAIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021		True copy sign missing on every page	23/07/2021

6157	0710102045052021/2	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Stamp paper missing	3/8/2021
6158	0710102045272021/1	BKP ENTERPRISE Vs. AIR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/332(ND)2021		Stamp paper missing	14/07/2021
6159	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(IBC)/777(PB)2019		Wrong e-filing, need to file in IA	29/07/2021
6160	0710102091302019/3	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Page no. 56 - 57 hindi translation missing,	3/8/2021
6161	0710102097212019/20	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		True copy sign missing on every page	3/8/2021
6162	0710102101842019/2	MODLAND WEARS PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1689(ND)2019		No index, no pagination, rs 3 court fees missing and rs 25 welfare missing on vakalatnama	3/8/2021
6163	0710102118472019/2	HARJEET KAUR Vs. FRESHTECH HOSPITALITY PVT. LTD.		Rule 32	COMPANY APPLICATION(COMPANIES ACT)/1159(ND)2019		Wrong e-filing, file documents separately	2/8/2021

6164	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		No Index, no pagination	5/3/2021
6165	0710102400532013/4	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Documents not available, please refile	3/8/2021
6166	0710200401102016/1	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		Wrong e-filing, file documents separately	3/8/2021
6167	0710102045342021/1	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing, Reply document filed twice	3/8/2021
6168	0710102089292020/2	RAJINDER MEHTA Vs. PROSPER CHANNEL LIFE SCIENCE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1032(ND)2020		Page Nos 52 to 73, 84 to 110 and 113 to 136 according to PDF Not clear, True Copy sign missing in Page Nos 25 to 137 according to PDF, Vakalatnama Not filed properly	3/8/2021
6169	0710102091982019/14	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019		NO index, no pagination, court fees and welfare missing on vakalatnama	3/8/2021

6170	0710102103172020/5	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page no. 21 hindi translation missing	3/8/2021
6171	0710102007332019/27	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Wrongly filed here	4/8/2021
6172	0710102008352021/2	MR.PAWAN KUMAR SINGHAL Vs. DEEPAK KUMAR AGARWAL AND ORS.		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/537(ND)2021		True Copy sign missing in each pages	3/8/2021
6173	0710102011702021/1	DEVINDER ARORA Vs.		Application under any other provisions-	INTERLOCUTORY APPLICATION (I.B.C)/806(ND)2021		Affidavit filed twice, Proof of service missing	3/8/2021
6174	0710102023592021/2	REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021		Vakalatnama Not filed properly	3/8/2021
6175	0710102023802021/4	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		True Copy sign missing in Page Nos 9 and 10 according to PDF, Welfare Fee stamp and Court fee stamp missing in Vakalatnama document	3/8/2021
6176	0710102033542020/5	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	4/8/2021

6177	0710102033542020/6	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing	4/8/2021
6178	0710102010682021/2	PHENOM DEVELOPERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/49(ND)2021		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	28/07/2021
6179	0710102012372021/2	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/85(ND)2021		Rejoinder filed twice	4/8/2021
6180	0710102012842021/1	PARAG GUPTA Vs. PAWAN ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/232(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	2/8/2021
6181	0710102025072021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA RESEARCH & SERVICE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/254(PB)2021		True Copy sign missing in Page Nos 4 to 10 according to PDF	4/8/2021
6182	0710102033542020/7	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing, Vakalatnama Not filed properly	4/8/2021

6183	0710102142582019/4	GP GLOBAL ENERGY PRIVATE LIMITED Vs. SANDEEP MAHAJAN		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2357(PB)2019		Affidavit not notarized	4/8/2021
6184	0710102028982018/20	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		Stamp paper missing	4/8/2021
6185	0710102029662020/4	SILICON PROPERTIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/231(ND)2020		Index missing, pages not clear	4/8/2021
6186	0710102089872020/3	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
6187	0710102089872020/4	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
6188	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Wrong e-filing, need to file in IA	2/8/2021

6189	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		Wrong e-filing, need to file in IA	20/07/2021
6190	0710200432722018/28	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written submission missing	9/6/2021
6191	710102039002021	DR ER RAJAINDEER JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)			E stamp and affidavit not notraize, kindly remove exemption application from DMS,	7/6/2021
6192	710102053542021	D G TRADERS PRIVATE LIMITED VS C TO C SERVICES CONSULTANTS PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230			Page 83,95 missed, after p no. 282 two pages without serial no. pages 381 repeated,	30/07/2021
6193	710102044622021	JACHANA ESTATE PRIVATE LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANJURAG	Restoration Application (Companies Act)	Rule 154, NCLT 2016		AJIT	main case not linked	2/7/2021
6194	710102054332021	RAM NIWAS & SONS VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing page number missing	3/8/2021
6195	710102054322021	KAMAL AGARWAL VS M/S PJS OVERSEAS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL	50-51,53-55 not clear page	3/8/2021
6196	710102054282021	ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec. 12A		ATUL KUMAR	case type wrong ,main case not link , true copy missed, please write section on the application	2/8/2021
6197	710102054632021	SHRI RAM GURJAR VS RAJIV CHAKRABORTY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)2017	Mahima Khandelwal	pg- 31 to 32	4/8/2021
6198	710102049872021	SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartavya Batra	no index/no pagination	19/07/2021

6199	710102053472021	SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Alok Kumar Tripathi	Page no. 65,69,77,103,246,missed,divide volume after 200 pages and make separate index of 2nd volume	30/07/2021
6200	710102054552021	NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amol Sinha	proof of service missed, volume wise index missed, counsil sign missed on index, petition sign missed, estamp paper missed and not verified with every affidavit, 135-136, 286 not clear, advocate sign missed and client sign missed on vakalatnama, 25rs welfare and 3rs court fee missed. true copy sign missed.	3/8/2021
6201	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	need to service all respondent 12 respondent please service to all	11/3/2021
6202	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Main case wrong link ,	14/07/2021
6203	710102053112021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	sepreat affidavit file check	29/07/2021
6204	710102054762021	ANURAG NIRBHAYA VS KRISHNA REALTECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1799(ND)2019	Aishwarya	Notary and Stamp Paper Missing	4/8/2021
6205	0710102037412021/1	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		True Copy sign missing in each pages	3/8/2021
6206	0710102038552021/1	M/S PROMPT ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO VISION INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2021		Affidavit of service filed twice	4/8/2021

6207	0710102041032021/3	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign missing in Page Nos 14 to 63 according to PDF	4/8/2021
6208	0710102042962021/3	PAWAN KUMAR AGRAWAL Vs. KUMUD MISHRA		Application under any other provisions- IBC,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2716(ND)2021		Page No 51 and 52 according to PDF Not Clear in Supplementary Affidavit document	4/8/2021
6209	0710102045822021/4	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COpy sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
6210	0710102045822021/6	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COpy sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
6211	0710102046822021/1	BMH CONCARE TECHNOLOGY INC Vs. CANARA BANK (ERSTWHILE SYNDICATE BANK)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021		Proof of service missing	4/8/2021
6212	0710102071912020/1	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED		----Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021		True Copy sign missing in Page Nos 6 to 16 according to PDF	2/8/2021
6213	0710102090112020/19	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		Vakalatnama Not filed properly	5/8/2021

6214	0710102090112020/21	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		Page No 45 Not clear according to PDF, True COpy sign missing in Page Nos 48 to 50 and 52 to 54 according to PDF	5/8/2021
6215	0710102107412020/4	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		Wrongly filed here	5/8/2021
6216	0710102114292020/5	MR. MANU VERMA Vs. M/S. SPLENDOR BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/47(ND)2021		True Copy sign missing in each Volumes	5/8/2021
6217	0710200702692018/39	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		True Copy sign missing in Page Nos 6 to 19 according to PDF, Proof of service missing	5/8/2021
6218	0710102000852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Index not match with pagination, court fees and welfare missing on vakalatnama	5/8/2021
6219	0710102002292021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021

6220	0710102002732020/13	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Report document filed twice, True COpy sign missing in Page Nos 3 to 54 according to PDF	5/8/2021
6221	0710102009722021/3	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Stamp paper should be put after index, Court fees and welfare missing on vakalatnama	5/8/2021
6222	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		No Index, No pagination	29/12/2020
6223	0710102024622021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2628(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021
6224	0710102080192019/16	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Written Submission filed twice	5/8/2021
6225	710102047892021	ROHIT SEHGAL VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018		Please Written in the application Proper Main case no with IB in pdf	14/07/2021
6226	710102055042021	SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Restoration Application (Companies Act)	Rule 11 of NCLT			wrong file	5/8/2021

6227	710102020712021	VISHWANATH JHABARMALJI BHOOT VS AKASVYA INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RISHI	Advocate welfare &&& court fees miss/Double pagination/Date of incorporation not match/etc	12/3/2021
6228	710102048032021	PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2020		section wrong	14/07/2021
6229	710102052352021	SANJAY SOOD VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018		case type wrong, and wrong section (need to file IA) (Please delete previous document)	27/07/2021
6230	710102055182021	M/S EXCLUSIVE MOTORS PRIVATE LIMITED VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2019		double numbering in application	6/8/2021
6231	710102055372021	REGISTRAR OF COMPANIES VS CAREWELL EXIM PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/139(PB)2018		wrong filing please need to additional	6/8/2021
6232	710102055282021	SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Restoration Application (IBC)	Rule 11 of NCLT, 2016			main case not link	6/8/2021
6233	710102065262020	WORKGROUP BUSINESS SOLUTIONS PVT LTD VS NSS GLOBAL SOLUTIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHRANSHU	Pagination not done in petition/incomplete documents/etc	19/06/2020
6234	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section (need to I.A file)	18/03/2020
6235	710102021732021	AMIT MITTAL AND ORS VS M/S SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	Page miss- 204,210,213,234,235,303,305,317,359/Pag e not clear-322/Pageination not done after page no-216/Master data of corporate debtor/incomplete documents/etc	17/03/2021
6236	0710102101032019/5	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INERATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		Page Nos are missing after the Progress report pages, True Copy sign missing in each pages after the report	9/8/2021

6237	0710102101102020/3	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	27/07/2021
6238	0710102013972020/3	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(PB)2020		Vakalatnama Not filed properly	3/8/2021
6239	0710102014692020/3	DURGESH KUMAR SHARMA Vs. RANGARAJ PROPERTIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/480(ND)2020		Index missing	6/8/2021
6240	0710102032192018/22	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Claim spelling wrong in Index, Page Nos 11 to 43 and 194 to 212 according to PDF Not filed properly and Not clear, True Copy sign missing in Page Nos 11 to 240 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	9/8/2021
6241	0710102042242021/1	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021		True Copy sign missing in Pages 4 to 7 according to PDF	9/8/2021

6242	0710102075092020/9	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		W.S Filed twice	9/8/2021
6243	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		True Copy sign missing in Pages 8 to 29 according to PDF	9/8/2021
6244	0710102078692019/12	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
6245	0710102078692019/13	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
6246	0710120002042018/20	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6247	0710200014252017/10	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
6248	0710200014252017/11	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
6249	0710200014252017/12	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
6250	0710200014252017/13	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
6251	0710200014252017/8	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
6252	0710200014252017/9	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
6253	0710200412522017/29	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		NEED TO IA FILE	9/8/2021

6254	0710102004622019/13	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		stamp paper missing	9/8/2021
6255	0710102036392021/1	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		stamp paper missing	9/8/2021
6256	0710102107072020/1	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/6(PB)2021		limit 200 pages	9/8/2021
6257	0710102044392021/2	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD Vs. M/S BELIEVE SOLUTION SERVICES &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2756(PB)2021		True Copy sign missing in Pages 21 to 44 according to PDF	9/8/2021
6258	7101020115092020	NAYAN N RAHEJA VS	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjwala	main case not link	3/2/2020
6259	710102072332020	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	Blur Pages From Right Side Page No 10 To 23	20/07/2020
6260	710102111502020	SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Blur Page-29 to 31,38,39 not clear	29/11/2020
6261	710102014822021	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	19/02/2021
6262	710102019532021	3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1071(ND)2020	AYUSH PURI	section wrong	9/3/2021
6263	710102029472021	RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Page no. , 28,29 Not Clear	13/04/2021
6264	710102048552021	HARVINDER KUMAR JATANA VS FACILITY PLUS MANAGEMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		HARVINDER	main case not link .DOCS NOT UPLOAD ONLY PROOF OF SERVICE UPLOADED	15/07/2021
6265	710102055602021	THE REGISTRAR OF COMPANIES VS GEO LOAN PLANS INDIA PVT LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/294(ND)2018	Kamal	wrong file need to additional	7/8/2021
6266	710102055562021	THE REGISTRAR OF COMPANIES VS KDG PROPERTIES AND CONSTRUCTION PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/183(PB)2018	Kamal	wrong file need to additional	7/8/2021
6267	710102055572021	THE REGISTRAR OF COMPANIES VS INTELLECTUAL BUILDERS PVT. LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/228(ND)2018	Kamal	wrong file need to additional	7/8/2021
6268	710102055712021	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS VS M/S KOPAL COMPUTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/206(ND)2020	Om Pal	page numbering not mention in index and notary missing in stamp paper	8/8/2021
6269	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)2017	Vidhan	9-11,14 not clear page	7/8/2021
6270	710102055002021	NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/342(PB)2021	Sanjay	Prar missed	5/8/2021
6271	710102055662021	B L KASHYAP AND SONS LIMITED VS HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/473(ND)2020	RAKESH KUMAR	sign missing in application and section wrong	7/8/2021

6272	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS DEBASHIS NANDA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	PG NO 31 AND 32 ARE NOT case type wrongCLEARPG NO 31 AND 32 ARE NOT CLEAR Pagination doubling	17/01/2020
6273	710102008742020	ANIL KUMAR SHARMA VS DEBASHIS NANDA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	anil Kumar sharma	PG NO 31 AND 32 ARE NOT CLEAR Pagination doubling wrong file	18/01/2020
6274	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Application under any other provisions		Charu	Wrong section select,Memo of parties/brief synopsis missed/list of dates &&& events missed, pages not clear 22 to 26,28,30 to 32,33,36,Welfare missed in vakaltnama, RoC &&& Income tax advance service missed	3/3/2020
6275	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS JAGDISH GANGA PRASAD PRAKASH	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		Anant	True Copy Signature Missing and Plz File sequence wise	1/4/2021

6276	710102055092021	LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		MANISH	Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without pagination, true copy sign missed in annexures	5/8/2021
6277	0710102112882020/2	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		Vakalatnama missing	10/8/2021
6278	0710102145652019/2	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/503.(ND)2019		Page No 54 and 72 to 85 according to PDF Not clear	21/01/2020
6279	0710102152382019/5	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		Affidavit filed twice	10/8/2021
6280	0710102152492019/6	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Memo of parties document filed twice	10/8/2021

6281	071010216112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2019		Index missing in Progress report, Page Nos missing, True COpY sign missing in each pages	31/03/2021
6282	0710102005622020/4	SWASTIK PIPE LIMITED Vs. STROLAR MOUNTING SYSTEMS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/262(ND)2020		Volume Pages too long;it should be of Max. 200 pages, Vakalatnama Not filed properly	10/8/2021
6283	0710102011212021/3	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		True COpY sign missing in Page Nos 8 to 33 according to PDF, Proof of service missing	10/8/2021
6284	0710102132672019/20	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		NEED TO IA FILE	9/8/2021
6285	0710120002042018/16	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6286	0710120002042018/17	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6287	0710120002042018/18	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6288	0710120002042018/19	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021

6289	0710102070882020/9	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		NEED TO IA FILE	10/8/2021
6290	0710102108852020/4	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/517(ND)2020		51 53 55 57 NOT CLEAR	10/8/2021
6291	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		True COpy sign missing in Page Nos 5 to 16 according to PDF, Pages 6 to 11 according to PDF Not clear	10/8/2021
6292	0710102085852020/5	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		No index, no pagination	10/8/2021
6293	0710102100702019/11	LOMASH SLURRYTECH PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2019		No index	10/8/2021
6294	0710102102212020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Stamp paper missing	10/8/2021
6295	0710102103172020/6	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		True copy sign missing on every page	10/8/2021

6296	0710102114232020/10	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		No Index , no Pagination	10/8/2021
6297	0710102152772019/4	RAKESH KUMAR KIMAYA Vs. MYSTIC MONK DESIGNS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3107(ND)2019		No Index, no pagination	10/8/2021
6298	0710102167242019/3	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 9(3)(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FAME DIGITAL PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/4(ND)2020		Page Nos 3 to 20 according to PDF Not filed properly, True Copy sign missing in Pages 3 to 20 according to PDF	23/07/2021
6299	0710102722542018/20	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Case No missing, Case title missing, Case name missing	10/8/2021
6300	0710102101762020/1	SANJAY KUMAR JHA Vs. INDIABULLS PROPERTIES PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/4735(PB)2020		NEED TO IA FILE	10/8/2021
6301	710102009582021	SH. ML GUPTA VS KAMAL AGGARWAL		Sec 42		Manashwy Jha	Main case not link/E stamp paper miss/Application file separately/etc	3/2/2021
6302	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/421(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	12/2/2021
6303	710102012652021	SURAJ MIGLANI VS VANDANA GARG		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/414(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	13/02/2021
6304	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/411(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	15/02/2021

6305	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as additional Document)	12/5/2021
6306	710102055032021	STATE BANK OF INDIA VS M/S INDO ALUSYS		Rule 11 of NCLT		ARV CHAMBERS LAW	sign missing and main case not link, wrong section	5/8/2021
6307	710102055832021	VIJAY KUMAR VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1748(PB)2019	vikas jadon	section wrong	9/8/2021
6308	710102056142021	BAHL VS SANJEEV KAPOOR		Rule 11 of NCLT		S.jANANI	main case not link with application	10/8/2021
6309	710102056202021	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	Tarun	wrong filing	10/8/2021
6310	710102056252021	CENTRAL BANK OF INDIA VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	EKTA CHOUDHARY	PAGE- 9-20 MISSED	10/8/2021
6311	710102056062021	CENTRAL BANK OF INDIA VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	EKTA CHOUDHARY	due payment other section	10/8/2021
6312	710102056122021	GULSHAN GABA VS MARKETING TIMES AUTOMOBILES		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	stamp paper notary missing	10/8/2021
6313	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	No documents show	22/03/2021
6314	071020000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missing in Vol 2 and 3, True Copy sign msising in each pages in Vol 3, Vakalatnama misising	5/4/2021

6315	0710102015022020/3	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1013(ND)2020		True COpY sign missing in Page Nos 1 to 8 according to PDF	10/8/2021
6316	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		Vakalatnama missing	10/8/2021
6317	0710102028772021/1	MR. TARUN BATRA Vs. KAPIL BATRA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1816(ND)2021		Index Page to Affidavit page Not clear	10/8/2021
6318	0710102029632021/1	SHAILESH DAYAL Vs. REGISTRAR OF COMPANY DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1911(ND)2021		Short form of True Copy sign not applicable in Page Nos 4 to 6 according to PDF	10/8/2021
6319	0710102053432021/1	SYNOKEM PHARMACEUTICALS LIMITED Vs. HERO MOTOCORP LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2021		True Copy sign missing in Page Nos 5 to 85 according to PDF, Page Nos 15 to 19 according to PDF Not clear, Proof of service missing	11/8/2021
6320	0710102087492020/3	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Case Number missing, Index missing	11/8/2021
6321	0710102108582020/6	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1113(ND)2020		Wrongly filed here	11/8/2021

6322	0710102004682019/11	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Vakalatnama Not filed properly	11/8/2021
6323	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		True Copy sign missing in Page Nos 6 to 49 according to PDF, Page No 40 according to PDF Not clear, Proof of service missing	24/09/2020
6324	0710102014522021/1	DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021		Reply filed twice, Vakalatnama Not filed properly	28/07/2021
6325	0710102015222021/3	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		True Copy sign missing in each pages	11/8/2021
6326	0710102015472021/1	VIJAYENDRA PRATAP SINGH Vs. JBK DEVELOPERS PVT. LTD.		Rule 11 of NCLT, 2016,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2021		True Copy sign missing in each pages	11/8/2021
6327	0710102021552021/1	MANISH AGARWAL Vs. AWSUM PROTEINS LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1596(ND)2021		True Copy sign missing in Page Nos 3 to 6 according to PDF	11/8/2021
6328	0710102038312021/4	SCINDIA POTTERIES SERVICES PRIVATE LIMITED Vs. MANISH AGARWAL RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2437(PB)2021		Stamp paper wrongly filed;it should be of Rs 100	11/8/2021

6329	0710102041422021/3	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		True Copy sign missing in Page Nos 4 to 7 according to PDF, Affidavit of service filed twice	2/8/2021
6330	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp missing	9/8/2021
6331	0710102017622020/3	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		Page Nos 159 to 223 according to PDF in Vol 2 Not Clear, Page Nos 237 to 240,265 to 271 according to PDF in Vol 3 Not Clear, Page 385 according to PDF in Vol 2 wrongly filed in Hindi; should be translated to English, Page Nos 529 to 541 and 546 according to PDF in Vol 5 Not Clear, True Copy sign missing in Vol 2 to Vol 5, Vakalatnama missing	11/8/2021
6332	0710102017622020/4	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		True Copy sign missing in Page Nos 12 to 16 according to PDF, Vakalatnama missing	11/8/2021

6333	710102001362019	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. Vs. JOT IMPEX PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	09/04/2021
6334	710102002532019	SM WEB SOLUTIONS PRIVATE LIMITED Vs. SH. KAMAL HARJAN(ROC DELHI)		Sec 252 (3)			Matter Disposed	19/01/2020
6335	710102003222020	CAMP SMA PVT. LTD. Vs.		Sec. 230-232 - Second Motion			Page no. 2 not clear	03/07/2021
6336	710102007022019	INDIAN DUROBUILD PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	18/09/2019
6337	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	23/02/2021
6338	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	06/01/2021
6339	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	14/10/2019
6340	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	27/05/2019
6341	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Matter Disposed	25/11/2019
6342	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Matter Disposed	07/07/2021

6343	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	10/10/2019
6344	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	10/11/2018
6345	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	05/11/2019
6346	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	23/10/2019
6347	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	07/11/2019
6348	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232, Sec 234			Matter Disposed	23/07/2021
6349	710102020922021	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Documents not available please refile	10/08/2021
6350	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	23/07/2021
6351	710102033042020	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED Vs.		Application under any other provisions-IBC			Documents not available, please refile	11/08/2021
6352	710102033612021	THISTLE EQUITY CONSULTANT LIMITED Vs. METRO TECHNOBUILD PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available, please refile	31/05/2021
6353	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	02/12/2019

6354	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	14/10/2019
6355	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	24/09/2019
6356	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	15/02/2021
6357	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	15/02/2021
6358	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	16/01/2020
6359	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	16/01/2020
6360	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)			Matter Disposed	07/11/2019
6361	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)			Matter Disposed	08/11/2019
6362	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	14/10/2019

6363	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	05/11/2019
6364	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions			Wrong e-filing, application need to file in IA	13/08/2019
6365	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions			Wrong e-filing, application need to file in IA	14/08/2019
6366	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Pagination	10/10/2019
6367	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Pagination	07/08/2019
6368	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	10/01/2021
6369	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	25/04/2021

6370	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	15/07/2021
6371	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	04/04/2021
6372	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	15/07/2021
6373	710102088852020	HAPTIK INFOTECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	24/02/2021
6374	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	14/04/2021
6375	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6376	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021
6377	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6378	710102095282019	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7			Documents not available please refile	09/07/2021

6379	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Documents not available, please refile	15/07/2021
6380	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
6381	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
6382	0710102098152019/5	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Proof of service missing, E-stamp missing, True copy sign missing in pages 16 to 21 according to PDF	12/8/2021
6383	0710102060472020/2	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		True Copy sign missing in Page Nos 4 to 7 according to PDF	12/8/2021
6384	0710102061232019/14	MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/41(PB)2019		Vakalatnama Not filed properly	12/8/2021
6385	0710102075392019/24	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Appointment document filed twice, Index missing, Page Numbers missing	12/8/2021
6386	0710200408572018/7	REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/224(ND)2018		APPLICATION NOT CONSIDER IN ADDITIONAL DOCUMENT	12/8/2021

6387	0710200416152018/5	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		CONTACT TO COURT OFFICER	12/8/2021
6388	0710102150172019/3	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2019		True Copy sign missing in Page Nos 16 to 25 according to PDF	12/8/2021
6389	0710102410382017/53	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Index filed wrongly in Last Page;it should be in 1st page, True Copy sign missing in Pages 20 to 104 according to PDF, Vakalatnama Not filed properly	12/8/2021
6390	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)2021		Welfare Fee stamp and Court fee stamp missing in Vakalatnama	1/7/2021
6391	0710102017882021/2	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021		Proof of service missing	12/8/2021
6392	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Main case Wrong ,section wrong ,	13/01/2021
6393	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file	10/6/2021

6394	710102056472021	GAGAN GULATI VS TARUN KEMANI & OTHERS		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/923(ND)2020	Gagan Gulati	due payment other section	11/8/2021
6395	710102056052021	RAJ KUMAR GUPTA VS TARUN KEMANI & OTHERS		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	marge into one pdf	10/8/2021
6396	710102056602021	RAM NIWAS & SONS VS PALM DEVELOPERS PRIVATE LTD.		22(3)(b)	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing	11/8/2021
6397	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion		SUMIT KUMAR	Wrong case type select, link 2nd motion with 1st motion,Master index missed,Kindly file condonation delay application, vakaltnama missed, kindly file only final petition and removed all extra documents	26/04/2021
6398	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve the petition to all respondent	29/04/2021
6399	0710102024002021/2	NITIN GUPTA Vs. THREE C SHELTERS.PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1681(ND)2021		Subject Name filed wrong	6/8/2021

6400	0710102030792018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018		Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13 according to PDF, Affidavit Filed twice	16/12/2019
6401	0710102035932021/1	RIICO Vs. M/S. J.L. KNIT INDIA LTD.		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)2021		True Copy sign missing in Page Nos 25 to 106 according to PDF, Page 99 Not clear	12/8/2021
6402	0710102044462021/1	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number and Index missing in all the documents, True Copy sign missing in all the documents	13/08/2021
6403	0710102050042021/2	JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(PB)2021		Proof of service filed twice	13/08/2021
6404	0710102060562020/3	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		Page 3 and 5 according to PDF Not clear, True COpy sign missing in Pages 3 to 5 according to PDF	13/08/2021
6405	0710102078572019/17	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		Vakalatnama Not filed properly	13/08/2021

6406	0710102083222019/4	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/75(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6407	0710102103172020/7	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should be translated to English	13/08/2021
6408	0710102111872020/1	INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2021		Stamp paper missing	16/08/2021
6409	0710102113782019/10	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2083(ND)2019		Affidavit not notarized	16/08/2021
6410	0710200400542007/2	SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/30(ND)2007		NO Index, No Pagination, rs 25 welfare missing on vakalatnama	12/7/2021
6411	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021		STAMP PAPER MISSING	13/08/2021
6412	0710102111242019/4	GAC SHIPPING (INDIA) PRIVATE LIMITED Vs. CLASSIC BOTTLE CAPS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2144(ND)2019		STAMP PAPER MISSING	13/08/2021

6413	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		NOTARY MISSING	1/2/2021
6414	0710102040862021/1	CAPITAL TRADE LINKS LIMITED Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/347(ND)2021		stamp paper missing	6/8/2021
6415	0710102045252021/2	MULTIPLEX LIMITED Vs. CORPORATE INTERNATIONAL		IBC under Sec 7	COMPANY PETITION IB (IBC)/390(PB)2021		stamp paper missng	16/08/2021
6416	0710102142072019/3	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6417	710102046242021	TRIBHUVAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI	Company Petition IB (IBC)	Sec 60(5)		SAIKRISHNA ASSOCIATES	case type wrong need to file I.A	9/7/2021
6418	710102056422021	GEOCONSULT INDIA PRIVATE LIMITED VS DANS ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANU YADAV	page:28-41, 42-44, 61-69, 86-88, 90-91, not clear	11/8/2021
6419	710102056812021	RENZON TECH PRIVATE LIMITED VS AMUL GABRANI	Rehabilitation petition(IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Wrong case type	12/8/2021
6420	710102056652021	D D FINANCE AND HOLDINGS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Vishav	Pages not clear 60,61,63 to 67, pages in hindi 62,68 to 71,Welfare missed in vakaltnama	12/8/2021
6421	710102056912021	BANK OF BARODA VS AJAY KUMAR BISHNOI	Company Petition IB (IBC)	Section 95(1)		ARUN AGGARWAL	100rs stamp for supportng affidavit, true copy not allowed, page 27 not clear,	12/8/2021
6422	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS MR. S N MODAK	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/597(ND)2018	RAKESH KUMAR	Roc service missed	8/4/2021
6423	710102031762021	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	SP Singh	wrong file please file as a additional document	19/04/2021
6424	710102049472021	RAKESH KUMAR AGARWAL VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole	Please delete extra document due payment for 25j	17/07/2021
6425	710102057232021	AIR LIQUIDE NORTH INDIA PVT. LTD VS SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/386(PB)2018	Teejas Bhatia	TRUE COPY SIGN MISSED PAGE 58 CUT PAGE 88 ,89,100,148,151,156,NOT CLEAR	14/08/2021
6426	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			NO Index	25/06/2021

6427	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			NO Index	16/02/2021
6428	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	12/07/2021
6429	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	16/02/2021
6430	710102126352019	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	10/12/2019
6431	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
6432	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
6433	710102128562019	THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	10/12/2019
6434	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020

6435	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6436	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6437	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	28/01/2020
6438	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
6439	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
6440	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021
6441	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021

6442	710102140432019	THREE STAR TOUR AND TRAVELS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)			Documents not available, please refile	09/08/2021
6443	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Matter Disposed	17/01/2020
6444	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Matter Disposed	17/01/2020
6445	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	27/01/2020
6446	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	27/01/2020
6447	710102150672019	WINGS TO FLY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)			Matter Disposed	24/02/2020

6448	710102155432019	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Documents not available, please refile	30/06/2021
6449	710102159082019	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	28/01/2020
6450	710102173252019	VIVEK PORTFOLIOS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec. 230-232 - Second Motion			Matter Disposed	21/08/2019
6451	710102407112018	M/S S.G.A. SECURITIES PRIVATE LIMITED Vs. M/S KAVERI FARMS PRIVATE LIMITED		IBC under Sec 7			Matter Disposed	22/08/2019
6452	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong e-filing, need to file in IA	12/04/2021

6453	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong e-filing, need to file in IA	15/02/2018
6454	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong e-filing, need to file in IA	15/07/2021
6455	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong e-filing, need to file in IA	15/07/2020
6456	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9			Matter Disposed	09/01/2020
6457	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9			Matter Disposed	11/02/2020

6458	710102427572018	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7			Documents not available, please refile	26/07/2021
6459	710120001492018	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	12/01/2021
6460	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7			Wrong e-filing, need to file in IA	12/07/2021
6461	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7			Wrong e-filing, need to file in IA	27/09/2019
6462	710120004892018	NARAYAN COMMODITY BROKERS PVT LTD. Vs.		Sub-section (I) of section 230			Matter Disposed	10/10/2019
6463	71020000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions			Documents not available, please refile	14/07/2021
6464	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	10/02/2020
6465	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	10/02/2020

6466	710200411102017	M/S. BIMLA MARU FASHIONS PVT. LTD. Vs. SANJAY MAHESHWARI		IBC Under Sec 10			Wrong e-filing , need to file in IA	24/02/2020
6467	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/01/2021
6468	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/04/2021
6469	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/07/2021
6470	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	30/06/2020
6471	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	30/09/2020
6472	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	15/01/2021
6473	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	10/10/2018

6474	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Documents not available, please refie	31/03/2021
6475	710200412652017	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT		IBC Under Sec 9			Wrong e-filing, need to file in IA	15/01/2021
6476	710102078512020	CHANDRA PRAKASH VS GAURAV ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	13/08/2020
6477	710102078572020	CHANDRA PRAKASH VS DR. LORI ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68,198, not clear volume-1, double upload section wrong	13/08/2020
6478	710102078432020	CHANDRA PRAKASH VS SAURABH VINAYAK	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	9/8/2020
6479	710102078942020	CHANDRA PRAKASH VS SAVITA YADAV	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clearpg-35,41 not clear wrong section due payment for sec 43, 45	13/08/2020
6480	710102050222021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/77(PB)2021	vishal gohri	affidavit back dated and sign missing Pg- 2, 4, cut e-stamp not notarized	20/07/2021
6481	710102057572021	M/S BLUE BIRD IMAGING PRIVATE LIMITED VS M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2677(ND)2019	Anisha Mathur	stamp paper and affidavit missing	16/08/2021
6482	710102053532021	ARYAN INFRAHEIGHT PVT. LTD. VS WONDROUS BUILD MART PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Dr. Kumar Jwala	proof of service missed, register office Haryana	30/07/2021
6483	710102053502021	RAYS POWER INFRA PRIVATE LIMITED VS RGS SOLAR POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Susshil Daga	page pdf merge into volume wise with index(200page per volume with index)	30/07/2021

6484	710102057202021	SHANTANU SHANDILYA VS JAI MATA DI WOODEN & STEEL WORKS PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1)		Mr. Abhishek	Brief synopsis missed,pages in hindi 71,73,75,77,133,137,139,141,143,144,147,151,153,155,188,214,215,216,230,232,236,237,249pages not clear 78,135,146,219,220,222,223,239,240,246,250,251,254,page no 172 wrong arrange,section 244 fees missed,advancs service missed, divide volume after 200 pages and makt serparate index	13/08/2021
6485	0710102065222020/4	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		Proof of service missing	13/08/2021
6486	0710102013302020/3	VANI ADVERTISING Vs. SANTASHA REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/757(ND)2020		Index missing, E-stamp missing, Proof of service missing	17/08/2021
6487	0710102044462021/2	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number missing, Index missing, True COpy sign mising in each pages	17/08/2021
6488	0710102087472020/5	TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/11(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
6489	0710102087492020/4	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Wrong e-filing, need to file in IA	17/08/2021

6490	0710102106642020/2	AGERSON TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/3(ND)2021		No Index, No Pagination	17/08/2021
6491	0710200411282017/26	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Court Fee Stamp and Welfare Fee Stamp missing in Vakalatnama	16/08/2021
6492	0710102029742021/3	PUNEET DHAR & ANR. Vs. SUPERTECH LIMITED & ORS.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1891(ND)2021		Court fees and welfare missing on vakalatnama	17/08/2021
6493	710102050332021	M/S BLUE SKY REALTORS PVT LTD VS NAVEEN GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Siddharth Bhatli	Wrong file(In file it is mention High court)	20/07/2021
6494	710102051252021	DEEPAK GUPTA VS NISUS FINANCE AND INVESTMENT MANAGERS LLP AND ANR	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	marge into one pdf	23/07/2021
6495	710102055742021	USHA DEVI VS ALOK KAUSHIK	Miscellaneous Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/486(PB)2018	Deepak	case type wrong and stamp paper notary missing	9/8/2021
6496	710102057262021	RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/112(ND)2012	Ritu Bhalla	Fees Not Paid	14/08/2021
6497	710102057682021	RP SUNIL KUMAR AGRAWAL VS VIVEK TYAGI	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2081(ND)2019	SUNIL KUMAR AGRAWAL	section wrong	16/08/2021
6498	710102038422021	SCANBEE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS SCANBEE COMPANY) VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS MPOWER)	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Srinivas Kotni	pages not clear 233,244,245,246,263, E stamp not notraize with consent affidavit, Welfare and court fees missed in vakaltnama	3/6/2021
6499	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Fees Not Paid	15/07/2021
6500	710102057422021	MRS. BABITA SINGH VS ADAAB HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Palzer Mktan	pages cut 404, page not clear 650,kindly removed rule 32 application from petition	14/08/2021
6501	0710102079022020/4	TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2020		Index missing	17/08/2021
6502	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)2019		Wrongly filed here	17/08/2021

6503	0710102111892020/3	SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(ND)2021		Documents not available in DMS, please refile	18/08/2021
6504	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Notary missing in E-stamp	18/08/2021
6505	0710102133212019/17	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Index Not properly filed;Page nos are missing in Index	18/08/2021
6506	0710102138362019/7	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Wrongly filed here	18/08/2021
6507	0710102145502019/5	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Short form of True Copy sign not applicable in Pages 6 to 30 according to PDF	18/08/2021
6508	0710102152492019/7	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Page Nos are msising in whole document, True Copy sign msising in each pages after Affidavit Page, Same document filed twice	18/08/2021
6509	0710102167162019/2	VIKRAM KUMAR Vs. SUMANAGLAM TRAEXIM PVT .LTD & OTHERS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2837(PB)2019		PLEASE FILE I.A.	18/08/2021

6510	0710120005482018/38	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		Stamp paper wrongly filed;it should be of Rs 100, Index missing, Page Nos are missing, Affidavit Not clear and Not filed properly	18/08/2021
6511	0710102087542020/10	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Welfare Fee stamp and Court Fee Stamp missing in Vakalatnama	17/08/2021
6512	0710102152492019/8	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PAGINATION NOT MENTIONED, STAMP PAPER MISSING	18/08/2021
6513	0710102018162020/11	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No Index, merge documents in single pdf	17/08/2021
6514	0710102018162020/12	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No Index, merge documents in single pdf	17/08/2021
6515	0710102018162020/13	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA	18/08/2021

6516	0710102018162020/14	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6517	0710102018162020/15	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6518	0710200416152018/6	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		Wrong e-filing, Petition should not be filed as additional	18/08/2021
6519	0710204000182016/13	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Wrong e-filing, kindly upload order copy with documents	18/08/2021
6520	0710102004932021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRA TECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/83(ND)2021		Page no. 1 - 32 sign missing, Welfare missing on vakalatnama,	18/08/2021
6521	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021		E-stamp missing	18/08/2021

6522	0710102060472020/4	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		No Index, No pagination	18/08/2021
6523	0710102090122020/4	NITESH BHARDWAJ Vs. ZURASSIC APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/130(ND)2020		Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	18/08/2021
6524	0710102093492019/8	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019		No Pagination, court fees missing	18/08/2021
6525	0710102101042019/2	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Wrong e-filing, application need to file separately in IA	18/08/2021
6526	0710102156062019/8	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong file	18/08/2021
6527	710102066212020	INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not mentioned in pdf	25/06/2020
6528	710102083552020	SHREE GANESH CRUSHER UDYOG VS S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED		Application under any other provisions-IBC		MOHIT	main case not link main case not linked	29/08/2020

6529	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong in pdf please check in everywhere. section wrong mentioned in pdf please check in everywhere. SECTION MISMATCH	4/2/2021
6530	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	NANDADEVI DEKA	index not clear pg-16 to 34, not clear mention typed copy pg-16 to 34, not clear pg-16 to 34, not clear //////////////////////////////////// //////////////////////////////////// //////////////////////////////////// //////////////////////////////////// ////////////////////////////////////	22/03/2021
6531	710102030232021	M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VARDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS.		Application under any other provisions- IBC		A.K ASSOCIATES law offices	main case not link	15/04/2021
6532	710102040222021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/512(ND)2020	Shailesh Dayal	Back Dated E Stamp Paper Back Date E Stamp Paper	12/6/2021

6533	710102040252021	CA KEDARRAM R LADDHA VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		Rule 11 of NCLT, 2016		Ms. Digvi Sanghvi	affidavit verified date cut section wrong affidavit verified date cut section wrong main case not link ed	12/6/2021
6534	710102045412021	KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Kartavya Batra	sign and true copy missing and stamp paper notary missing. section wrong	6/7/2021
6535	710102046212021	TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI		Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	SAIKRISHNA ASSOCIATES	&amp;amp;amp;amp;amp;amp;amp; ;amp;amp;quot;need to e-stamp paper for every applicants with affidavit &amp;amp;amp;amp;amp;amp;amp; ;amp;amp;quot; need to e-stamp paper for every applicants with affidavit merge pdf in single pdf	9/7/2021
6536	710102050382021	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	ASHISH	E-stamp paper not notarized pg-48 not clearpg-48 not clear	20/07/2021
6537	710102056892021	SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1360(ND)2019	V SUDEER	stamp paper missing and case type wrong stamp paper missing and true copy sign missed	12/8/2021

6538	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	case type you filed execution petition please choose case type in execution petition	17/08/2021
6539	710102057812021	NILESH SHARMA VS SRI SURAPANENI RAMESH		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2130(ND)2019	NILESH	Prayer missing	17/08/2021
6540	710102058532021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong please any other provision	18/08/2021
6541	710102058542021	LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/984(ND)2020	Manish Kumar Srivastava	stamp paper missing	18/08/2021
6542	710102042992021	ANUPAM BUILD MART PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VISHAL AGARWAL	MoA & amp; amp; AoA missed of Anupam Buildmart Pvt ltd kindly annex it MoA & amp; amp; AoA missed of Anupam Buildmart Pvt ltd kindly annex it	25/06/2021

6547	0710120012212018/2	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		Pages 131 to 140 according to PDF in Vol 1 Not Clear, Pages 360,362,363,377 to 387,394 according to PDF in Vol 2 Not Clear	12/8/2021
6548	0710102012642019/15	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing, need to file in IA	19/08/2021
6549	0710102015482020/5	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		Stamp paper missing	19/08/2021
6550	0710102035502020/1	NARENDRA SINGH Vs. ONE 97 COMMUNICATIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/29(ND)2021		Same document filed twice	19/08/2021
6551	0710102102212020/2	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Page Nos are missing in Two Pages after Affidavit page	19/08/2021
6552	0710102155382019/5	1.VKSS HOUSING CORPORATION PVT. LTD. Vs. M/S. AADINATH PROBUIDL (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3167(ND)2019		True Copy sign missing in Pages 29 to 39 according to PDF in Vol 1	19/08/2021
6553	0710120011422018/13	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Document filed twice	19/08/2021

6554	0710200411212018/53	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		W.S Filed twice, Notary msising in E-stamp	19/08/2021
6555	0710102101042019/4	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Index missing, Welfare Fee stamp and COurt stamp missing in Vakalatnama	19/08/2021
6556	0710102142072019/4	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		No Index, No Pagination	19/08/2021
6557	0710102004622019/12	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		Back date affidavit	9/8/2021
6558	0710102053422021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. HERO MOTOCORP LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3404(ND)2021		Wrong e-filing, need to file in IA	19/08/2021
6559	07101020019022020/4	M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2020		Rejoinder document filed twice	19/08/2021
6560	0710102100342019/7	SANDEEP MAHAJAN Vs. G.P. GLOBAL ENERGY PRIVATE LIMITED		Section 74	COMPANY APPLICATION(IBC)/1246(PB)2019		Double pagination in whole documents	19/08/2021

6561	0710102075662019/17	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		No Pagination	19/08/2021
6562	0710102149542019/5	JAILAXMI ENTERPRISES PVT LTD Vs. OFB TECH PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3026(ND)2019		Wrong e-filing, application need to file in IA	19/08/2021
6563	0710120007812018/13	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		No index, No Pagination, Court fees and welfare missing on vakalatnama	19/08/2021
6564	0710102156062019/7	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong filing	23/08/2021
6565	0710102002622019/20	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, need to file in IA	23/08/2021
6566	0710102006782019/26	UNIMAX INTERATIONAL Vs. SOHO INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/415(PB)2019		Stamp paper missing,	23/08/2021
6567	710102052102021	OPBK CONSTRUCTIONS PRIVATE LIMITE VS THREE C SHELTERS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Lex	main case not link and marge into one pdf main case not link and marge into one pdf please delete previous and extra file	26/07/2021
6568	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Vidhan	case type wrong()company appeal in IBC , and wrong section	29/07/2021
6569	710102056462021	VINOD SHANKER SHRINGI VS MR. SAVINDER SINGH SARNA	Company Application(Companies Act)	Intervention Application,Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Rakesh Sharma	section wrong	11/8/2021

6570	710102056822021	M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Fees Not Paid	12/8/2021
6571	710102057752021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	page numbering double after page 305 455-456 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 vol-4 vol-5	16/08/2021
6572	710102058572021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL DEVELOPERS PVT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/176(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong	18/08/2021
6573	710102058392021	M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/102(PB)2017	Shlokchandra	section wrong	18/08/2021
6574	710102059012021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	case type wrong contact to registry	20/08/2021
6575	710102059672021	CHITRA SARKAR VS SUKHDEV MADANI	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/461(PB)2017	SAMANT	Case Type Wrong	23/08/2021
6576	0710102114592020/5	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		Case Number msising	23/08/2021
6577	0710102025612021/11	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Wrong e-filing, need to file in IA	23/08/2021
6578	0710102041312021/3	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		No Index, No Pagination, Court fees missing on vakalatnama	23/08/2021
6579	0710102041982021/4	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in single pdf	17/08/2021
6580	0710102113012020/2	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		No Index, No Pagination, Court fees and welfare missing	23/08/2021

6581	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		STAMP PAPER MISSING	23/08/2021
6582	0710102073922019/5	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		NEED TO IA FILE	23/08/2021
6583	0710102088942019/25	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		NEED TO ALL PAGES SIGN	23/08/2021
6584	0710102119782020/4	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		PETITION NOT CONSIDER IN ADDITIONAL	18/08/2021
6585	0710102022902021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI JITENDER KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/278(PB)2021		Stamp paper missed with power of attorney	23/08/2021
6586	0710102022922021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)2021		pg-60,63-68 translate and page cut form bottom	23/08/2021
6587	0710102033852018/16	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019		Upload all the document	23/08/2021

6588	0710102114232020/11	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Need to file as IA	23/08/2021
6589	0710102414592018/15	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		index missed,welfare missed in vakalatnama	23/08/2021
6590	0710200410952018/36	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		stamp paper wrong arrange before index	23/08/2021
6591	0710102000332021/3	CHANDER KISHORE MADAN Vs. M/S ROINET SOLUTIONS PVT LTD		Sec. 58(3),Sec. 59	COMPANY PETITION (COMPANIES ACT)/21(ND)2021		true copy sign and stamp missed,court fee and welfare missed in vakalatnama	23/08/2021
6592	0710102001712021/2	AMIT PALIWAL AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/521(ND)2021		sign missed in reply,court fee and welfare missed in vakalatnama	23/08/2021
6593	0710102021792021/2	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021		INCOMPLETE DOC UPLOAD	23/08/2021
6594	0710102021792021/3	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021		DOCUMENT MERGE IN 1 PDF	23/08/2021

6595	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		28-33 NOT CLEAR	23/08/2021
6596	0710102024932018/8	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018		E STAMP MISSED	23/08/2021
6597	0710102029872020/3	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		BACK DATE AFFIDAVIT	23/08/2021
6598	0710102042672021/1	MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED Vs. IREO VICTORY VALLEY PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/298(ND)2021		INDEX MISSED	23/08/2021
6599	0710102067822020/1	CHANDRA PRAKASH Vs. PRABHAKAR BHARADWAJ		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2563(PB)2020		Document Not Upload	23/08/2021
6600	0710102093582020/2	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		stamp paper missing	23/08/2021
6601	0710102100072020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/635(ND)2020		wrong file need to ia	23/08/2021
6602	0710102103172020/8	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		12-19 not clear page	23/08/2021

6603	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		document missing	26/03/2021
6604	0710102041312021/2	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		Index msising	24/08/2021
6605	0710102062012019/3	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Wrong e-filing, progress report need to file in IA	24/08/2021
6606	0710102070882020/10	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		Stamp paper missing, Page no. 9 - 38 true copy sign missing	24/08/2021
6607	0710102092072020/4	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		No index, no pagination, Documents not uploaded	26/03/2021
6608	0710102141322019/3	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No index, no pagination	24/08/2021
6609	0710102141322019/4	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		no index, no pagination	24/08/2021
6610	0710102141322019/5	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No Index, No Pagination	24/08/2021

6611	0710102141322019/6	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No Index, No Pagination	24/08/2021
6612	0710200420362018/88	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Wrong e-filing, Appeal should be filed separately, true copy sign missing on every page	24/08/2021
6613	0710102001722021/2	K.C PANTH AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/414(ND)2021		True copy sign missing on every pages, court fees and welfare missing on vakalatnama	24/08/2021
6614	0710102033852018/15	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019		Upload all the document separately	23/08/2021
6615	0710102115612020/3	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		stamp paper missed,sign missed on reply,true copy sign and stamp missed	24/08/2021
6616	0710102115612020/4	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		Only index uploaded	24/08/2021
6617	710102058952021	GAC SHIPING INDIA PVT.LTD. VS CLASSICBOTTLE CAPS PVT.LTD	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2144(ND)2019	HONEY SATPAL	84-86,211-212,224-228,274-278 not clear page	20/08/2021
6618	710102107662020	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DHIREN R DAVE	counsel detail and sign missed on index	12/11/2020
6619	710102055792021	PAWAN SETHI V.S. VS SATISH SETHI & ORS.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Chandhiok&mahajan	main case no. missed, wrong index of 2nd volume,kindly serve the petition to all respondent	9/8/2021

6620	710102058752021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RISHI	No sign in every pages of petition,serve the petition to all respondent	19/08/2021
6621	0710120003722018/12	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		NEED TO IA IFILE	25/08/2021
6622	0710102050132021/1	STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021		E-stamp missing, Vakalatnama msising, Affidavit msising	24/08/2021
6623	0710102051052021/1	UNILEVER INDUSTRIES PRIVATE LIMITED Vs. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3190(ND)2021		Vakalatnama missing	24/08/2021
6624	0710102062012019/4	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Stamp paper filed wrongly;it should be of Rs 100	24/08/2021
6625	0710102062912020/3	GUTHY.RENKER MARKETING PRIVATE LIMITED Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/855(ND)2020		Case number, Index msising, Case name missing	24/08/2021
6626	0710102070012020/1	VP SHARMA Vs. NA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020		Wrongly filed here	24/08/2021
6627	0710102090972019/11	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missing	24/08/2021

6628	0710102098152019/7	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Proof of service msising	24/08/2021
6629	0710102099502019/5	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019		Sign Not in Documents	25/08/2021
6630	0710102099502019/7	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019		Document Not Upload	25/08/2021
6631	0710102111652019/7	ELITE WOODS Vs. APACE BUILDERS AND CONSTRUCTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2134(ND)2019		Wrongly filed here	25/08/2021
6632	0710102149632019/7	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020		ONLY UPLOAD PROOF OF SERVICE	25/08/2021
6633	0710102150302019/8	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3258(ND)2019		NEED TO SIGN ALL PAGES	25/08/2021
6634	0710102153152019/5	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2019		NEED TO ALL PAGES SIGN	25/08/2021
6635	0710102154162019/2	BOTHRA PLASTICS INDUSTRIES PVT. LTD. Vs. I-RETAILERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3191(ND)2019		No Index, No Pagination	24/08/2021

6636	0710102169962019/27	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		128-134 161 171-174 179-195 NOT CLEAR	25/08/2021
6637	071020000242017/3	ASHLAY INFRASTRUCTURE PVT. LTD Vs. LDS ENGINEERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2017		File documents separately, court fees and welfare missing on vakalatnama	25/08/2021
6638	0710200411282017/27	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Page no. 65 - 70 pages not clear,	25/08/2021
6639	0710200412522017/30	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		No Pagination	25/08/2021
6640	0710102013842020/6	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Wrong e-filing, application need to file in IA	24/08/2021
6641	0710102018742020/5	MAHENDER KUMAR Vs. WELD METALS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/509(ND)2020		Wrong e-filing, need to file in IA	24/08/2021
6642	0710102019322020/4	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Wrong e-filing, application should be filed in IA	24/08/2021
6643	0710102140402019/4	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		True copy sign missing on every page	24/08/2021

6644	0710102141322019/7	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		Page no. 1 - 9 sign miss, True copy sign missing on every page of annexure, court fees and welfare missing on vakalatnama	24/08/2021
6645	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021
6646	0710102171932019/3	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021
6647	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		Page no. 46 - 88, 97 - 186, 193 - 199, 203 - 205 true copy sign missing, Page no. 197 not clear	25/08/2021
6648	0710120008182018/24	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1083(PB)2018		Wrong e-filing, application need to file in IA	25/08/2021
6649	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 1 - 18 sign missing, wrong pagination after page no. 18 , Page no. 25 - 27, 31 Hindi translation copy missing,	25/08/2021

6650	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021		No Index, No Pagination	25/08/2021
6651	0710102005362021/2	MOHD NAZIM KHAN Vs. HDFC BANK LIMITED AND OTHERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2021		wrong docs	25/08/2021
6652	0710102010712021/5	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		No Pagination, true copy sign missing on every page	25/08/2021
6653	0710102131202019/8	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Index missing in First Report document	25/08/2021
6654	0710200420782018/4	M+R LOGISTICS (INDIA) PVT. LTD. Vs. M/S THE INDURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018		Only receipt uploaded	24/08/2021
6655	0710102000062021/4	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Index missed,welfare and court fee missed	24/08/2021
6656	0710102000562020/1	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/319(ND)2021		Index missed,page numbering missed	24/08/2021

6657	0710102024792021/2	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021		Need to file as IA	23/08/2021
6658	0710102025032021/1	ANIL JAIN Vs. M/S ACROPOLYMERS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/185(ND)2021		Wrongly filed here	25/08/2021
6659	0710102025432020/1	WS ELECTRO MECH PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/108(ND)2021		Case Number missing, Index missing, Case name missing, Subject title missing	25/08/2021
6660	0710102041982021/5	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IB.C)/292(ND)2021		No Index, No Pagination	25/08/2021
6661	0710102045052021/7	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		No Index, no Pagination	25/08/2021
6662	0710102046572021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2021		Stamp paper missing	25/08/2021
6663	0710102049622021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021		Stamp paper missing	25/08/2021
6664	0710102049622021/2	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021		Stamp paper missing	25/08/2021

6665	0710102055112021/1	PANKAJ KHAITAN Vs. UCO BANK		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3440(ND)2021		Notary date missing	25/08/2021
6666	0710102086462020/3	SHITESH SACHAN AND OTHERS Vs. SUPERTech LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 9 sign missing, Court fees and welfare missing on vakalatnama	25/08/2021
6667	0710102002732020/14	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	25/08/2021
6668	0710102003582021/2	TORQUS SYSTEMS PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2021		More than 200 pages in 2nd volume, true copy sign missing on annexure pages	25/08/2021
6669	0710102008152019/14	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
6670	0710102008152019/15	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
6671	710102036102020	SUNIL HANDA VS TODAY HOMES NOIDA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		Vaibhav Singh	Wrong section	24/04/2020

6672	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272-275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003-1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287-12890, 1310, 1323, 1357, 1373-1375, 1409, 1494, 1499, 1584, 1601, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-1742, 1828-1839, 1841, 1843-1849, 1888, 1924, 1925-1935, 1941, 1948, 1950-1953, 1964-1974 not clear, jurisdiction not in delhi	3/12/2020
6673	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	Wrong section choose in index	30/06/2021
6674	710102050112021	PROCAM LOGISTICS PVT LTD VS SRI SURAPANENI RAMESH	Transfer Petition(Companies Act)	Application under any other provisions ,Rule16(d),NCLT Rules,2016		Akshay Agrawal	Brief Synopsis and List Dated and Events	20/07/2021
6675	710102048802021	PADIA TIMER COMPANY PVT. LTD VS BANK OF BARODA	Intervention Petition (IBC)	Sec 60(5)		Pankaj Bhagat	Need to file IA	15/07/2021
6676	710102055072021	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS LTD.U VS VI CC PERSONAL CARE LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Vimal Bhat	wrong section	5/8/2021
6677	710102057612021	UNION BANK OF INDIA VS APOORVA JOSHI	Company Petition IB (IBC)	Application under any other provisions- IBC		EKTA CHOUDHARY	wrong section	16/08/2021
6678	710102058472021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Company Petition IB (IBC)	IBC Under Sec 9		Assistant Commissioner	Need to file IA	18/08/2021
6679	710102058932021	CENTRAL BANK OF INDIA VS NITA PURI	Company Petition IB (IBC)	Section 95(1)		REEMA KHORANA	page:131-157, 174, 310, 713, 715, 720- 782, not clear	19/08/2021
6680	710102058842021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS M/S ELITE TOWNSHIP PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Awanish Kumar	53-62, not clear	19/08/2021
6681	710102058922021	CENTRAL BANK OF INDIA VS DEEPAK PURI	Company Petition IB (IBC)	Section 95(1)		REEMA KHORANA	page:131-144, 173- 174, 309- 310, 712, 715, 719-780, not clear 25rs advocate welfare and 3rs court fee missed.	19/08/2021

6682	710102047352021	NISHANT GAURAV GUPTA VS	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong and double wrong section wrong please check pdf and technically Pg- 29 to 36 not clear	13/07/2021
6683	710102056192021	BIKRAM SINGH GUSAIN VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1742(ND)2019	Bikram Singh Gusain	55-66,106,109-111 not clear page	10/8/2021
6684	710102058242021	DR.VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREALS PVT. LTD. VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/138(ND)2020	Abhishek	34-35 not clear page 64-65 translate page	17/08/2021
6685	710102059552021	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/227(ND)2019	ASHISH	pagination not done in index	22/08/2021
6686	710102059392021	ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Ranjeet yadav	Stamp paper not notarized	21/08/2021
6687	710102060242021	VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Sanyam	main case not link with application and section wrong	25/08/2021
6688	710102059262021	YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, double page numbering on annexure every pages	20/08/2021
6689	710102060042021	SMT. PREETI SRIVASTAVA VS M/S SOHO FOUNDATION	Company Petition (Companies Act)	Sec. 241(1)		Girijesh Pandey	Fees missed for section 213,242,244,422,246, Brief synopsis/ List of dates, events missed, no sign in every pages of petition, supporting affidavit ; e stamp date mismatched, pages in hindi 33,35,37,47,51,53,55,70,71,pages not clear 77,78,respondent MoA ; AoA Missed	24/08/2021
6690	710102059052021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI &	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019	Manoj Kumar Malik	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	20/08/2021

6691	710102060202021	MR. GAUTAM MULLICK VS M/S. ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Nishant	33,45-46,173-176,202,205,244,276 not clear page and index missing in volume II	25/08/2021
6692	710102060562021	PARSVNATH DEVELOPERS LIMITED VS A S CHOUDHARY	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(ND)2019	Prashant Jain	case type wrong	25/08/2021
6693	710102060492021	MARKETING TIMES AUTOMOBILES VS RAJ VIJ.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/1293(ND)2018	Vikas Kumar	section wrong	25/08/2021
6694	710102060582021	MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)2017	RAKESH KUMAR	stamp paper missing in application	25/08/2021
6695	710102023322020	HIND POCKET BOOKS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Wrong case type selected, link second motion with first motion, file condonation delay application	20/02/2020
6696	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Akshay Joshi	STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut 512,550,614,615,617,618,619,	26/06/2021
6697	710102059152021	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong master data	20/08/2021

6698	710102059382021	ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAGAN CHHABRA	petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139-140, 187-188, 217-218, 245-246, 249-250, 268-269, 286-287, not clear, demand notice missed, compliance affidavit 9(3)b missed.	21/08/2021
6699	710102060162021	SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Bhavya Sethi	document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and events missed, etc pages not clear	24/08/2021
6700	710102060022021	BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD	Intervention Petition (IBC)	Application under any other provisions-IBC		Sudepta Kumar	Wrong section/Memo of party/Brief of synopsis/List dates & Events/Vakalatnama/etc	24/08/2021
6701	710102060102021	MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Akul Mehandru	Main case not link/Brief of synopsis/List dates & Events/Advocate welfare & court fees miss/etc	24/08/2021

6702	0710102023112021/1	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/85(ND)2021		Case Number missing in the Index page	20/08/2021
6703	0710102030502021/3	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1899(PB)2021		No Index, No Pagination	20/08/2021
6704	0710102007642021/3	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		Stamp paper missing, notary missing,, cc	21/08/2021
6705	0710102009972021/2	SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/659(ND)2021		No Index, no pagination	21/08/2021
6706	0710200427362018/6	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs. ROC		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/3(ND)2018		Stamp paper and notary missing	22/08/2021
6707	0710102015012021/1	M/S M+R LOGISTICS INDIA PRIVATE LIMITED Vs. M/S THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1170(ND)2021		INDEX MISSING	23/08/2021
6708	0710102028192020/3	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		NEED TO IA FILE	23/08/2021
6709	0710102118132019/11	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		Index missing	23/08/2021

6710	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019		Wrong e-filing , application need to file in	23/08/2021
6711	0710102143602019/8	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application should be file	23/08/2021
6712	0710102155912019/7	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		Wrong e-filing, need to file in IA	23/08/2021
6713	0710102155982019/6	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		Wrong e-filing, need to file in IA	23/08/2021
6714	0710102156022019/5	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		Wrong e-filing, application need to file in	23/08/2021
6715	0710102156042019/9	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		Wrong e-filing, application need to file in	23/08/2021
6716	0710102412152017/7	PACIFIC MAINTENANCE PRIVATE LIMITIED Vs. JDS APPARELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(PB)2017		Court fees and welfare missing on vakala	23/08/2021

6717	0710102112472019/13	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing on many pag	24/08/2021
6718	0710102112472019/14	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing	24/08/2021
6719	0710102112472019/15	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing, Court fee ar	24/08/2021
6720	0710102116272019/6	HT MEDIA LIMITED Vs. IMPERIA STRUCTURES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2228(PB)2019		only service upload	25/08/2021
6721	0710102038532021/3	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Notary missing in E-stamp	26/08/2021
6722	0710102074492020/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020		Page no. 1 - 39 sign missing, Supporting	26/08/2021

6723	0710102097052019/3	RELIGARE ENTERPRISES LIMITED Vs. MALVINDER MOHAN SINGH & ORS		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019		Court fees and welfare missing on vakala	26/08/2021
6724	0710102008152019/16	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		true copy sign and stamp missed	26/08/2021
6725	0710102014522021/2	DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021		volume not more than 200 pages,true copy	26/08/2021
6726	0710102016582021/4	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		true copy sign and stamp missed,page no	26/08/2021
6727	0710102024932018/9	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018		page numbering missed in index	26/08/2021
6728	0710102407312018/16	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB (IBC)/737(PB)2018		True copy sign missing on pages	26/08/2021
6729	710102037262021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON	case type wrong please check proper your file application or transfer application	31/08/2021
6730	710102052572021	PAVITRA SINGH VS KAMAL AGGARWAL (LIQUIDATOR)	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/659(ND)2019	GEETESH	Payment Not Done	1/9/2021
6731	710102053102021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Company Application(Companies Act)	Section 340	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	Payment Not Done	1/9/2021
6732	710102060392021	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	DHARMENDRA KR. BHATI	24-25 not clear page 26 cut page and stamp paper missing in application	1/9/2021
6733	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHAM ARYA	Payment Not Done	15/06/2021

6734	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS M/S RGE SURAT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly file condonation delay application in second motion, file only final petition delete one	1/7/2021
6735	710102046342021	RISHAB WASSAN VS CASABLANCA INDUSTRIES PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		KARAN MALHOTRA	Brief synopsis missed, Vakaitnama missed	9/7/2021
6736	710102048252021	NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NAVEEN GUPTA	Contempt Petition(Companies Act)	Sec 425		Taranjeet Singh Sawhney	Kindly mentioned memo of parties in index,Brief synopsis missed	14/07/2021
6737	710102059452021	YES BANK LIMITED VS MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, 165-169, 193-210, 1586, 1589, not clear, page :1223-1230, 1233, 1234, 1716-1717 page missed, etc	21/08/2021
6738	710102058812021	YES BANK VS ASIAN HOTELS (WEST) LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HASHMAT NABI	page not clear-63,233-234/Wrong arrange-325,468,467/Volume wise index/Affidavit back date/Master data of corporate debtor/form 2-IRP Certificate miss/etc	19/08/2021
6739	710102059862021	STATE BANK OF INDIA VS ASHOK MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	24/08/2021

6740	710102059942021	STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	24/08/2021
6741	710102060092021	YES BANK LIMITED VS MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, page blank after 70, double page numbering on annexure and volume wise index missed, 25rs welfare missed, and volume 8 document missed, etc	24/08/2021
6742	710102060212021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed.	25/08/2021
6743	710102060552021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed.	25/08/2021
6744	710102061592021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS R.L. KASHYAP AND SONS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	page not clear-29,32,35,36/etc	28/08/2021
6745	710102061602021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS BEST BUILDWELL PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	page not clear-30,31/Cut line page-32,35,37/Board Resolution/etc	28/08/2021
6746	710102061272021	NIVESHAK VIKAS SANGH VS ALCHEMIST INFRA REALTY LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashu Kansal	Advocate welfare court fees miss	27/08/2021
6747	0710102029212020/4	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		INDEX MISSING & not court fee and welfare on vakaltnama	31/08/2021
6748	0710102029222021/3	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(PB)2021		need to sign all pages	31/08/2021
6749	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		NEED TO SAPERATE FILLING	23/08/2021

6750	0710102031952021/2	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		Document Filed twice	23/08/2021
6751	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		200 PAGES LIMIT IN ONE PDF	31/08/2021
6752	0710102002622019/21	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, application need to file in IA	1/9/2021
6753	0710102009182019/8	MOHAN PILLAI Vs. EICHER MOTORS LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/257(ND)2019		Court fees and welfare missing on vakalatnama	1/9/2021
6754	0710102010542021/3	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Volume wise index missing, Page no. 83 - 343 true copy sign missing, write truecopy instead of TC, Page no. 241 - 243 pages not clear,	21/06/2021
6755	0710102014562020/2	JATIN MADAN Vs. GAURAV MEHRA		19(2)	COMPANY APPLICATION(IBC)/985(PB)2020		Stamp paper missing, court fees and welfare missing on vakalatnama	1/9/2021
6756	0710102018342021/2	M/S. HYTHRO POWER CORPORATION LTD. Vs. M/S. GRID INFRA TECH PVT. LTD.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1216(PB)2021		Affidavit not notarized	14/07/2021
6757	0710102029742021/5	PUNEET DHAR & ANR. Vs. SUPERTECH LIMITED & ORS.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1891(ND)2021		True copy sign missing on every page	1/9/2021
6758	0710102050652021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		No, Index, No Pagination	1/9/2021
6759	0710102050652021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		No Index , no Pagination	1/9/2021
6760	0710102051122021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021		No Index , no Pagination	1/9/2021

6761	0710102051122021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021		No Index , no Pagination	1/9/2021
6762	0710102052032021/1	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021		NO Index, No Pagination	1/9/2021
6763	0710102052032021/2	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021		No Index, No Pagination	1/9/2021
6764	0710102008102020/4	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Wrong e-filing, application need to file in IA	31/08/2021
6765	0710102125722019/8	M/S ARUN ENTERPRISES Vs. MANSFIELD CABLES COMPANY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2504(ND)2019		pagination not done	31/08/2021
6766	0710102009242021/2	MAYA GUPTA Vs. GIRISH BHATIA		Sec. 45 (1),Sec 50(1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/619(ND)2021		true copy and sign missed	1/9/2021
6767	0710102065952020/19	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		No Index, No Pagination	1/9/2021
6768	0710102078112020/1	YOGITA PRASAD Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3272(PB)2020		File documents separately, no index, no pagination, court fees and welfare missing on vakalatnama	15/09/2020
6769	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020		No Index, Pagination not clear, stamp paper missing, affidavit not notarisez	12/3/2021
6770	0710102097742020/3	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020		Wrong e-filing, application need to file in IA	1/9/2021

6771	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Page no. 39 - 48, page no. 77 - 100, 115 - 147, 206 - 208, 233 - 244, 273, 475 - 515, 550 - 552, 557, 897 - 912 pages not clear and dim,	16/08/2021
6772	0710102118132020/2	UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021		No Pagination	1/9/2021
6773	0710102133212019/18	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		No Index, No Pagination	1/9/2021
6774	0710102169962019/31	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No Pagination	1/9/2021
6775	0710102407892018/5	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Stamp paper missing	1/9/2021
6776	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Court fees and welfare missing on vakalatnama, Stamp paper missing, Merge documents in single PDF	1/9/2021
6777	0710200408352018/1	M/S. TCI EXPRESS LTD. Vs. M/S. KULDEEP IMPEX PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2018		No Index, No Pagination, Court fees and welfare missing	1/9/2021
6778	0710200412192017/20	POWER2SME PVT. LTD. Vs. J.V. STRIPS LTD.		IBC Under Sec 9	COMPANY PETITION (COMPANIES ACT)/452(ND)2017		No Index, No Pagination	1/9/2021

6779	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, application need to file in IA	1/9/2021
6780	0710200422432018/52	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, status report should be file in IA	1/9/2021
6781	0710200422432018/57	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, status report should be file in IA	1/9/2021
6782	0710200422432018/58	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, Application should be file in IA	1/9/2021
6783	0710102026102021/2	BEZEL STOCLBROKERS PRIVATE LTD Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Under Sec 10	COMPANY PETITION IB (IBC)/251(ND)2021		Stamp paper missing	1/9/2021
6784	0710102028572020/1	PANKAJ CHAWLA PROP. OF CHAWLA PRINTERS Vs. SUDARSHAN DHOOP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/705(ND)2020		Wrong e-filing, Application need to file in IA	1/9/2021
6785	0710102028792021/2	NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/87(ND)2021		Index msising	1/9/2021

6786	0710102096802019/9	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		No Index, No Pagination	1/9/2021
6787	0710102097002020/1	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020		No Index, No Pagination	1/9/2021
6788	0710102407892018/6	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Stamp Paper missing	1/9/2021
6789	0710102018142020/5	QUIPPO INFRASTRUCTURE LIMITED Vs. SKA INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/530(ND)2020		Index should be placed on top of the document and stamp paper should be put before affidavit	23/08/2021
6790	0710102077772020/6	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		no welfare fee in vakalatnama	1/9/2021
6791	0710102118132019/12	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		Court fee and welfare fee require on vakalatnama	1/9/2021
6792	0710200430842018/4	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Somer Prints are not cleared and signs require on all pages.	1/9/2021

6793	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Every page should be sign	1/9/2021
6794	0710102020242020/5	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		Court fees and welfare missing on vakalatnama, merge documents in single pdf, more than 200 pages in single volume	1/9/2021
6795	0710200410952018/44	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No e-stamp paper	1/9/2021
6796	0710102143602019/9	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application need to file in IA	26/08/2021
6797	0710102169962019/30	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Wrong e-filing, need to file in IA	26/08/2021
6798	0710120003722018/11	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		Wrong e-filing, need to file in IA	26/08/2021
6799	0710120005622018/33	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Sign missing, stamp paper missing	26/08/2021

6800	0710102007412020/4	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020		sign required on all pages	27/08/2021
6801	0710102010042021/2	YUKTI SECURITIES PRIVATE LIMITED Vs. MIMO TECHNOLOGIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/91(ND)2021		Sign require on all pages	27/08/2021
6802	0710102028682018/19	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		paging and sign requirement on all pages	27/08/2021
6803	0710102047372021/2	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		NO Index , no pagination	27/08/2021
6804	0710102057702021/1	RAJ KUMAR GUPTA Vs. VIVEK TYAGI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3624(ND)2021		Wrong e-filing, need to file in IA	27/08/2021
6805	0710102084482020/2	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		Court fees and welfare missing on vakalatnama	27/08/2021
6806	0710102089652019/14	VEBHAV YARNS PRIVATE LIMITED Vs. VINIT KNITTINGS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1367(ND)2019		Wrong e-filing, application need to file in IA	27/08/2021
6807	0710102095082019/11	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Court fees and welfare missing on vakalatnama	27/08/2021

6808	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59, Application under any other provisions, Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		File both documents separately	27/08/2021
6809	0710102155612019/18	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		NO Index, No pagination, true copy sign missing, file documents separately	27/08/2021
6810	0710102160952019/4	INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/161(ND)2019		No Index, No Pagination	27/08/2021
6811	0710102410382017/52	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		File documents separately	27/08/2021
6812	0710200400862013/3	M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/5(ND)2013		Stamp paper missing on affidavit	27/08/2021
6813	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		E-stamp missing, Proof of service missing	27/08/2021
6814	0710102014702021/4	HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/57(ND)2021		Both the Volumes are exceeding more than 200 pages	27/08/2021
6815	0710102107382019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Merge all pdf into one and index and pagination are missing	27/08/2021
6816	710102062602021	HEM EMBROIDERIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Section 59		Mr. Amit Goel	page:17, not clear,	1/9/2021
6817	710102062272021	MR. ATUL KAUL VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Anjaneya	document uncompleted	1/9/2021
6818	710102055512021	VINEET AGGARWAL VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	back date affidavit	7/8/2021
6819	710102056452021	PANKAJ KUMAR RUSTAGI & ANR. VS PEE AAR EXIM PRIVATE LIMITED & ORS.	Company Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Arpit Arora	section wrong	11/8/2021
6820	710102056922021	MEGHNA MALIK VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		Adit Singh	main case not linked main case not linked section wrong	12/8/2021
6821	710102060682021	PANKAJ BANGLA AND SWATI BAGLA VS M/S TODAY HOMES AND INFRASTRUCTURE PRIVATE	Miscellaneous Application (Companies Act)	Application under any other provisions		Harshit Kedawat	stamp paper missing and section and case type wrong main case not link page:5-7 not clear page	26/08/2021

6822	710102060862021	PRABHAT JAIN VS AAPKA URGICARE PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3478(ND)2019	ISWAR	true copy missing in annexure and case type wrong	26/08/2021
6823	710102061102021	J C ENTERPRISES PRIVATE LIMITED VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1587(ND)2019	Astha Nigam	52-54 cut page	27/08/2021
6824	710102061082021	CHANDRA PRAKASH VS CHIEF MEDICAL OFFICER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	13,18 not clear page and 22-26 translate	27/08/2021
6825	0710102043842021/1	EBRO TILDA PRIVATE LIMITED Vs. ASHOKA BUILD CITY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2021		Page no. 22 - 23, 232,442, 650, 866 , 1085, 1387, pages not clear, Remove blank pages from the documents, True copy sign missing on every page of volume 1	2/9/2021
6826	0710102043992021/1	XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2021		Back date Affidavit	17/08/2021
6827	0710102071812020/9	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/932(ND)2020		True copy sign missing on every page	1/9/2021
6828	0710102077772020/5	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		No Index, No Pagination	1/9/2021

6829	0710102084992020/4	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/366(ND)2021		Page no. 1 - 12 sign missing	1/9/2021
6830	0710102086462020/4	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 12 sign missing	1/9/2021
6831	0710102013932021/14	SHIVAM AGRIOLS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		Index missing	2/9/2021
6832	0710102041122021/1	JAMBUDWIP EXPORTS AND IMPORTS LIMITED Vs. U P BONE MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/447(ND)2021		Wrongly filed here	2/9/2021
6833	0710102118692020/2	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		Index missing	2/9/2021
6834	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018		Wrongly filed here	2/9/2021

6835	0710102006312020/3	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6836	0710102009182019/9	MOHAN PILLAI Vs. EICHER MOTORS LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/257(ND)2019		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama in Eicher document	2/9/2021
6837	0710102028192020/4	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6838	0710102031292020/2	JATIN MADAN Vs. JAISHREE		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/1901(ND)2020		NEED TO IA FILE	2/9/2021
6839	0710102061222020/7	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Signs required on all pages.	2/9/2021
6840	0710102167872019/6	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(PB)2020		NEED TO IA FILE	2/9/2021
6841	0710200426982018/6	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		NEED TO IA FILE	2/9/2021

6842	0710102114592020/6	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		No Index, No Pagination	2/9/2021
6843	0710102117642020/3	SUNILA CHHABRA Vs. AGL TELEVENTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2020		Page no. 18 - 21 translation copy missing, welfare missing on vakalatnama, Notary date missing on affidavit	2/9/2021
6844	0710102117972020/1	SUSPENDED BOARD OF DIRECTORS OF M/S. DEV DENSO POWER LTD. Vs. DEV DENSO POWER LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/384(PB)2021		Page no. 25 - 131 true copy sign missing	2/9/2021
6845	0710102131202019/10	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
6846	0710102131202019/7	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
6847	0710102131202019/9	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021

6848	0710102169552019/4	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/35(PB)2020		Page no. 15 stamp paper missing	2/9/2021
6849	0710102426702018/17	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/475(ND)2018		Wrong e-filing, need to file in IA	2/9/2021
6850	0710102110112020/6	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Wrong e-filing, need to file in IA	2/9/2021
6851	0710102035532018/7	ALANKAR CHEMICALS PRIVATE LIMITED Vs. M/S. VARDHMAN ESTATES & DEVELOPERS PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2019		Case Name, Case Number, Index missing	2/9/2021
6852	0710102041672021/1	DREAM PROCON PVT LTD Vs. NILESH SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)2021		Notary msising in E-stamp	2/9/2021
6853	0710102089762020/4	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/969(ND)2020		NEED TO SIGN IN ALL PAGES	2/9/2021
6854	0710102107072020/3	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/6(PB)2021		NEED TO SIGN ALL PAGES	2/9/2021
6855	0710120005622018/34	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Stamp paper missing	2/9/2021

6856	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 2 - 30 sign missing,	25/08/2021
6857	0710200400812016/9	ESQUIRE ELECTRONICS INC Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(PB)2016		Wrong e-filing, application need to file in IA	2/9/2021
6858	0710102037412021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		Index missing,	2/9/2021
6859	0710102045652021/2	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)2021		Page no. 22, 23, 30, 36-38, 46, 49, 51, 52, 55 Page cut from bottom	2/9/2021
6860	0710102047802021/1	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Index missing, stamp paper missing, No Pagination	2/9/2021
6861	0710102088692020/3	AMARPAL Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3976(ND)2020		Page no. 3 - 5 true copy sign missing	2/9/2021
6862	0710102101472020/1	JSB INFRA TECH LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/770(ND)2020		Page no. 5 - 34 true copy sign missing, Page no. 31 - 34 translation copy missing	2/9/2021

6863	0710102134582019/11	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Page no. 3 - 5 true copy sign missing	2/9/2021
6864	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Index Missing, E-stamp missing, Proof of service missing	2/9/2021
6865	0710102052992021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/340(ND)2021		Same document filed twice	2/9/2021
6866	0710102074542019/13	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT. LTD. Vs. SWASTIK AQUA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/848(ND)2019		E-stamp missing, Pages 22 & 23 according to PDF Not clear, Page Nos wrongly put after Page 23 according to PDF	2/9/2021
6867	0710102078232020/36	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/38(PB)2020		Wrongly filed here	2/9/2021
6868	0710102087662020/3	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		E-stamp missing	2/9/2021

6869	0710102153162019/2	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/176(ND)2019		Pages 118 to 128 according to PDF Not clear	2/9/2021
6870	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		not cleared print of DD	2/9/2021
6871	0710102107382019/4	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Master index missing	2/9/2021
6872	0710102006872020/1	RAJKUMAR VINOD VACHHER Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/655(ND)2020		NEED TO SAPERATE FILLING	2/9/2021
6873	0710102016582021/6	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		ONLY PROOF OF SERVICE UPLOAD	2/9/2021
6874	0710102030582020/3	SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/779(ND)2020		NEED TO IA FILE	26/08/2021
6875	0710102047462021/4	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)2021		AFFIDAVIT MISSING	2/9/2021
6876	0710102062422019/10	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/847(ND)2019		LETTER NOT CONSIDER IN ADDITIONAL DOCUMENT	2/9/2021

6877	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2838(ND)2019		Stamp paper missing	2/9/2021
6878	0710102174012019/9	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		NO index, No Pagination	2/9/2021
6879	0710120007302018/75	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Page no. 214 - 227 pages not clear	2/9/2021
6880	0710102004622019/15	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		AFFIDAVIT MISSING	3/9/2021
6881	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		26 27 29-32 NOT CLEAR	3/9/2021
6882	0710102014592019/16	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		17 19 21 23 TRANSLATION	3/9/2021
6883	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/197(ND)2020		PAGE-10-13 TRANSLATION	17/08/2021
6884	0710102146182019/9	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019		Page no. 10 - 15 true copy sign missing	3/9/2021
6885	0710200000962015/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/41(ND)2015		Stamp paper missing	3/9/2021

6886	0710200412572017/13	POWER 2 SIM PVT. LTD Vs. J.V. STRIP LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2017		Court fees and welfare missing on vakalatnama	3/9/2021
6887	0710102047802021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Wrong e-filing, application should be file separately	3/9/2021
6888	0710102169962019/28	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Document not clear	3/9/2021
6889	0710102169962019/28	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Document not clear	3/9/2021
6890	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2678(ND)2021		NEED TO ALL PAGES TRANSLATE	3/9/2021
6891	0710102062772021/1	MANISH GUPTA RESOLUTION PROFESSIONAL Vs. VINEET AGGARWAL		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3857(ND)2021		It has no e-stamp paper and welfare fee is not sufficient.	3/9/2021
6892	0710102117572019/4	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/131(PB)2019		More than 200 pages in single volume, Vakalatnama and pos page no. not mention in index, Page no. 136 - 143, 886 - 898 translation copy missing, Page no. 175 - 180, 291, 292, 336, 607, 693 - 724, 827, 828 , 954 - 1011, 1015, 1029, 1060, 1061 pages not clear, Page no. 663 - 666, 668 - 671, 673 - 677, 756 , 837 remove blank pages,	3/9/2021

6893	0710102132672019/21	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		Page no. 20 page cut, page no. 73 - 77 pages not clear	3/9/2021
6894	0710102031632021/1	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. I WORLD BUSINESS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2021		Wrong Pagination in index	3/9/2021
6895	710102017522020	IFCI VS HI POINT INVESTMENT	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/478(ND)2017	APOORV AGARWAL	case type wrong please merge your pdf please file in proper format	7/2/2020
6896	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	affidavit back dated e-stamp paper not notarized Pg- 10,21,30,31 not clear pg-22,24 not mention type copy true copy sign missed please upload proper file and merge pdf some pages not clear and mention on every pages true typed copy	12/3/2020
6897	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018	BRIJESH KUMAR SINGH	case type wrong notarized date not clear pg-13,14,15,18,19	6/7/2021
6898	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong	13/07/2021
6899	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	SARAN SURI	E-stamp paper not notarized	9/7/2021
6900	710102061612021	DEEPIKA MADAN VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	Sanchit Garga	19-22,30,45,49 not clear page	28/08/2021
6901	710102018892020	KANTI MOHAN RUSTAGI VS TODAY HOMES NOIDA PVT LTD	Company Application(IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	case type wrong	11/2/2020
6902	710102061902021	NISHA MALHOTRA VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Shubhangi Tiwari	STAMP PAPER MISSED , SIGN MISSED AND SECTION NOT MENTION IN INDEX	30/08/2021

6903	710102061312021	MR. ARUN MITTAL VS VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREAL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2020	SANGEETA BOHRA	85,87-88,93,95-98,100-103,105-111,122-124,171-172,174-175,177-186,212 not clear page	27/08/2021
6904	710102061922021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	SUPPORTING AFFIDAVIT MISSING WITH 10 RUPEE NON JUDICIAL STAMP PAPER	30/08/2021
6905	710102061292021	ROHIT SEHGAL VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	38-40 not clear page	27/08/2021
6906	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAKRISHNA ASSOCIATES	Please mention main IB no. on every heading	14/01/2021
6907	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed, and wrong case type	16/04/2021
6908	710102031232021	AUTOMOBILE STERLING VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed, and wrong case type, page 64 not clear	16/04/2021
6909	710102014922021	RAGHOTTAM GALAGALI VS ANSAL HOUSING LIMITED	Intervention Petition(Companies Act)	Application under any other provisions		Pradeep Kumar Pandey	Wrong section select, (need to file IA)	20/02/2021
6910	710102035752021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	IRP registration certificate/Advocate welfare 25 court fees miss&&& 3rs court fee missed/etc	19/05/2021
6911	710102055732021	RUDRA BUILDWELL CONSTRUCTION PVT LTD VS NIVAS PROMOTERS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Vinay	Cut page-48-50/mention form-5	9/8/2021
6912	710102061432021	MODEL LOGISTICS PVT LTD VS ADVANCE HOME & PERSONAL CARE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		VIVEK	Brief of synopsis/List dates &&& events/Advocate welfare court fees 25Rs.Contempt petition Rule 11 mention in index &&& every main heading/etc	28/08/2021

6913	710102062972021	HITACHI VANTARA INDIA PRIVATE LIMITED VS NATH MOTORS PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select, link 2nd motion with 1st motion,	2/9/2021
6914	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	page not clear-36-42,231-261 , double page numbering/etc	26/08/2021
6915	710102063432021	PARSVNATH DEVELOPERS LTD. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Prashant Jain	Wrong Section select, fees missed,pages not clear 98,Petitioner company master data missed, Roc advances service missed, wrong income tax advance service,kindly serve to delhi high court dcit cell,MoA &&&& AoA missed of petitioner	3/9/2021
6916	710102055422021	ACTION CONSTRUCTION EQUIPMENT LIMITED VS K V DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Gaurav	section not mention in soft copy need to sign on application E-stamp paper missed E-stamp paper and affidavit not notarized	6/8/2021
6917	710102056122021	GULSHAN GABA VS RAVI KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	court fee and welfare in vakalatnama missed	10/8/2021
6918	710102058972021	KAPISH GUPTA VS DREAM PROCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	Himanshu Nailwal	Main Case Not Link Properly case year wrong	20/08/2021
6919	710102061752021	S. P. SOLVENT LIMITED VS G. K. DAIRY AND MILK PRODUCTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1076(ND)2020	Hussain Ali	ib not mention in main case	29/08/2021
6920	710102062292021	DR.VICHITRA NARAYAN PATHAK LIQUIDATOR OF LAXMIPATI BALAJI INFRA PVT. LTD. VS PARAS SUBASHCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Abhishek	wrong Document	1/9/2021
6921	710102062302021	YUG INTERNATIONAL PRIVATE LIMITED VS INDO LAMINATES PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/2874(ND)2019	NILESH RANJAN	Wrong case type,wrong document	1/9/2021
6922	710102062622021	SUNIL GUPTA VS CHANDRA PRAKASH RP OF GRANITE GATE PROPERTIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	RISHI KUMAR SINGHAL	pg-43,44,46 not clear,true copy stamp missed	1/9/2021

6923	710102062042021	MR. RAM SARUP GANDHI VS ATUL KANSAL RP OF CROWN REALTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	RISHI KUMAR SINGHAL	53-55,57-59,62-63,65-70,72-77,79-84,86-91,93-98,100-105 not clear page	31/08/2021
6924	710102062252021	CHANDRA PRAKASH VS SANDEEP MENDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	wrong filing need to additional	31/08/2021
6925	710102062632021	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/144(PB)2017	Nikhil Jain	Main case number wrong link,council signature missed in index and in pg-B, stamp paper missed,pg-26,28,41,42,43, in hindi,pg-45,46,54 not clear,proof of service missed	1/9/2021
6926	710102062322021	POTENS TRANSMISSION & POWER PRIVATE LIMITED VS GYAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/706(PB)2018	Aditi Sharma	Wrong main case number in file,pg-106,126,129 in hindi,volume not more than 200 pages,pg-239 vakalatnama heading missed and court fee and welfare missed	1/9/2021
6927	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAJ ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	IBC Under Sec 9		Assistant Commissioner	main case not link and section wrong	1/9/2021
6928	0710102014702018/49	ICICI BANK LIMITED Vs. C & CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		True copy sign missing on every page of the document	6/9/2021
6929	0710102014732021/2	IIFL FINANCE LTD. Vs. JAIPURIA BUILDCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(PB)2021		File both reply separately	3/9/2021

6930	0710102015952020/1	SEEMA GOEL Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/736(ND)2020		No Index, No Pagination, court fees missing on vakalatnama	6/9/2021
6931	0710102016102021/2	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		Page no. 1 - 9 sign missing, back date affidavit,	6/9/2021
6932	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2021		Page no. 1 - 34 sign missing, Page no. 35 stamp paper should be put before affidavit, Page no. 184 court fee and welfare missing on vakalatnama	6/9/2021
6933	0710102027782020/1	GRID INFRA TECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020		Wrong e-filing, application need to file in IA	12/3/2021
6934	0710102033262021/5	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Court fees and welfare missing on vakalatnama	6/9/2021
6935	0710102054232021/1	JITENDR KALRA Vs. RAJESH PROJECT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3360(PB)2021		Wrong e-filing, application need to file in IA	2/9/2021
6936	0710102104622020/13	NEERAJ AGGARWALA Vs. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/180(PB)2020		Wrong e-filing, application need to file in IA	6/9/2021

6937	07101021105092019/3	MR. LAXMI ELECTRICALS & ENGINEERING Vs. M/S YARDHMAN ESTATES AND DEVELOPERS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1735(ND)2019		Wrong e-filing, application need to file in IA	6/9/2021
6938	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2019		Stamp paper missing	17/03/2021
6939	0710102118102019/9	RAVI NANDAN SAHAYA Vs. BHARAT NIDHI LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/706(ND)2019		Wrong e-filing, application need to file in IA	25/08/2021
6940	0710102165052019/7	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		Court fee is deficient	6/9/2021
6941	0710102168642019/5	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Index missing, no pagination, court fees and welfare missing	6/9/2021
6942	0710120003842018/29	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 21 - 46 true copy sign missing, Page no. 36 - 39 pages not clear	6/9/2021
6943	0710120007562018/12	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Signs required on every page	6/9/2021

6944	0710120007562018/13	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Welfare is not sufficient	6/9/2021
6945	0710102000982019/7	ANITA GARG AND ORS. Vs. JAIPURIA BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/115(PB)2019		Court fees missing	6/9/2021
6946	0710102008582021/1	RAM DEV PVT LTD Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/536(PB)2021		Wrong e-filing, application need to file in IA	6/9/2021
6947	0710102013872018/21	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		No Index, No Pagination	6/9/2021
6948	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/230(ND)2021		Stamp paper missing, Triple pagination in file, Page no. 118 - 123 , 147 pages not clear,	6/9/2021
6949	0710102052932021/1	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021		Stamp paper missing	6/9/2021
6950	0710102059532021/1	VIKAS GARG Vs. CHANDERSH JAJOO		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3718(ND)2021		Court fees and welfare missing	6/9/2021
6951	0710102044462021/6	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		pagging required on every pages	6/9/2021
6952	0710102044462021/7	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Paging requirement	6/9/2021

6953	0710102034622021/1	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		Back date affidavit	24/08/2021
6954	0710102068642020/2	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs. ULTRASCEND INFRATECH PVT LTD		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/34(ND)2021		No Index, No Pagination	6/9/2021
6955	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		Wrong e-filing, application needs to file in IA	6/9/2021
6956	0710102105602020/6	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Stamp paper missing, Page no. 32 - 33 pages not clear,	6/9/2021
6957	0710102113542020/2	ANJU JAIN Vs. VIKRAM BAJAJ		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020		Supporting affidavit missing	6/9/2021
6958	0710102128762019/2	RAJ KAPOOR GUPTA Vs. AMARTECH CONVERGENCE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3279(ND)2019		No Pagination, welfare missing,	6/9/2021
6959	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	3/9/2021
6960	710102047382021	DBS BANK LTD. VS DBS BANK LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Pagination Not Done Properly and Plz Correct BP TO PB Bench	13/07/2021
6961	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh	e-stamp paper missed	13/07/2021
6962	710102052252021	DEEPAK DHIR VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)		Bhawani G Mann	main case not link	27/07/2021
6963	710102052262021	KAMLESH BASSI VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/16(PB)2017	Bhawani G Mann	pagination not complete in pdf	27/07/2021

6972	710102063042021	ASHOK GARG & ANR VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam	30-44,61-75,92-104,124-142,156,159 not clear page and stamp paper missing	2/9/2021
6973	710102063222021	NAVNEET KUMAR GUPTA VS SILVERGLADES INFRASTRUCTURE PVT. LTD. VS.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 25(j),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY PETITION IB (IBC)/1466(ND)2019	Chandhiok&mahajan	pg-940,944,947 not clear,pg-979 client and advocate sign missed,proof of service not clear	3/9/2021
6974	710102063212021	SHINING INFRABUILDCON LLP VS NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/74(ND)2018	Neeraj	pg-71 not clear and in hindi,pg-79,85,90,103,104,106,107,109,110 in hindi	3/9/2021
6975	710102063852021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	Miscellaneous Application(Companies Act)	Sec. 230-232 - Second Motion		Kamal	Wrong documents uploaded	6/9/2021
6976	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, kindly upload all pdf pages in legal size, true copy sign in MoA & amp; amp; AoA	11/8/2020
6977	710102038512021	M/S SANVIK ENGINEERS (INDIA) PVT LTD VS ENTERTAINMENT CITY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		JAI SAHAI ENDLAW	E stamp paper miss	4/6/2021
6978	710102046752021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page not clear-50/page miss-214/page:51 not clear, true copy sign missed, E stamp paper missed/etc Master Data Missing	10/7/2021
6979	710102053982021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	Wrong documents upload	1/8/2021
6980	710102063842021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES (MAHARASHTRA) LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong documents upload	6/9/2021

6981	710102063862021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong document uplodged	6/9/2021
6982	710102064062021	SUNLITE CORPORATE ADVISORY SERVICES PCT. LTD. VS VERMA REALTORS AND TRADING PVT.	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		HITESH SACHAR	wrong case type, memo of partied, brief of synopsis and list of dates & events missed.	7/9/2021
6983	0710102161172019/6	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3458(ND)2019		There is no welfare fee	30/08/2021
6984	0710102168642019/6	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Court fee is not sufficient	7/9/2021
6985	0710102169292019/6	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/48(PB)2020		There is no court fee	7/9/2021
6986	0710120012082018/60	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Court fee is not sufficient	3/9/2021
6987	0710102033512020/4	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6988	0710102033512020/5	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6989	0710102022702020/2	AMBER SHEETS & BOXES Vs. FIROZABAD CERAMICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/720(ND)2020		Pg. no.14 is missing, pages are not clear Pages 37 to 43 according to PDF Not Clear	7/9/2021
6990	0710102026332021/4	MAHESH BANSAL Vs. MEENAKSHI & KUSHAL GOYAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1699(ND)2021		Page no. 1 - 6 sign missing, stamp paper missing	7/9/2021

6991	0710102027582021/6	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6992	0710102027582021/7	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6993	0710102027902020/4	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		No Index, No Pagination	7/9/2021
6994	0710102028022020/6	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		Stamp paper missing	7/9/2021
6995	0710102029742018/3	INCOME TAX OFFICER WAR 19 Vs. REGISTRAR OF COMPANIES M/S YOGYA INFOTECH PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1203(ND)2018		Wrong pagination, true copy sign missing on every page	7/9/2021
6996	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)2021		No index, No Pagination	7/9/2021
6997	0710102037562021/2	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		True copy sign missing on every page	7/9/2021
6998	0710102055022021/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)2021		Coutr fees and welfare missing	7/9/2021

6999	0710102060662021/1	SUNIL KUMAR KABRA RESOLUTION PROFESSIONAL IN THE MATTER OF IIRP OF MRS. ASHA MITTAL Vs. ICICI BANK LIMITED [THROUGH ITS MANAGER]		----	INTERLOCUTORY APPLICATION (I.B.C)/3893(ND)2021		No Index, no Pagination	7/9/2021
7000	0710102071642020/1	ANNIES APPAREL PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3023(PB)2020		Court fees and welfare missing on vakalatnama	7/9/2021
7001	0710102094282020/5	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		----Sec. 213	COMPANY PETITION (COMPANIES ACT)/173(ND)2020		Wrong e-filing, application need to file in IA	7/9/2021
7002	0710102105502020/5	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1072(ND)2020		Wrong pagination, Page no. 1 - 17 sign missing, Page no. 1 - 87 true copy sign missing, index missing	7/9/2021
7003	0710102106382019/10	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		Wrong e-filing (petition)	7/9/2021
7004	0710102106382019/12	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		Wrong e-filing (petition)	7/9/2021

7005	0710102119522020/2	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021		Court fees and welfare missing on vakalatnama, stamp paper missing, wrong pagination in documents,	7/9/2021
7006	0710102119992020/1	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5767(ND)2020		Page no. 1 - 4 sign missing, Page no. 8 translation missing,	7/9/2021
7007	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		Wrong e-filing (petition)	7/9/2021
7008	0710102029022020/3	L & T FINANCE LIMITED Vs. NEERAJ SINGHAL		Section 95(1)	COMPANY PETITION IB (IBC)/1014(ND)2020		Page no. 1 - 3 sign missing	7/9/2021
7009	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Same Reply document filed twice, Notary missing in E-stamp, Proof of service msising	7/9/2021
7010	0710102119522020/3	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021		No Index, No Pagination, court fees and welfare missing on vakalatnama	7/9/2021
7011	0710102120122019/8	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019		Wrong e-filing, application should be filed in IA	7/9/2021
7012	0710102142522019/3	PAWAN KUMAR SHARMA Vs. SUNCITY HI-TECH INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2839(ND)2019		Notary missing in E-stamp	7/9/2021

7013	0710102008852020/9	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020		Wrongly Filed here	8/9/2021
7014	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 1,8, 16 to 33 and 38 according to PDF Not Clear at All	8/9/2021
7015	0710102010242021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021		W.S Index Page Not filed properly and also its Content is missing	8/9/2021
7016	0710102010812021/2	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021		W.S Index Page Not filed properly and also its Content is missing	8/9/2021
7017	0710102016592020/3	ANIL KOHLI Vs. G P GLOBAL ENERGY PVT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1090(PB)2020		Pages 59,63,75 to 79 Not Clear and Readable	8/9/2021
7018	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1678(ND)2019		Signs required on all pages.	25/08/2021
7019	0710102151002019/7	ATUL KUMAR SINGHAL Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3340(ND)2019		Court fee is not sufficient	8/9/2021
7020	0710102013762020/6	CAPT. SAMUAL TARIG OMER AHMED Vs. ZEXUS AIR SERVICES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/421(ND)2020		Case Number missing, Case Name msising, Index msising	8/9/2021

7021	0710102015482020/3	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		E-stamp Date and Affidavit Date are not matching	8/9/2021
7022	0710102021682020/1	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		E-stamp Date and Affidavit Date are not matching	8/9/2021
7023	0710102153152019/6	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2019		Not showing e-stamp paper	8/9/2021
7024	0710102015402021/1	M/S FORTIS HOSPITAL LIMITED Vs. M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3093(ND)2021		Stamp paper missing	8/9/2021
7025	0710102086662020/3	ROHIT SEGHAL Vs. AJIT MEHRA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2020		Page no. 1 - 11 sign missing, stamp paper missing.	8/9/2021
7026	0710102407902018/6	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)2018		Wrong e-filing, need to file in IA	18/08/2021
7027	0710102017822021/3(N o.of Docs - 1)	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Documents not available please refile the documents	24/08/2021
7028	0710102027652021/1(N o.of Docs - 1)	MANOJ PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the documents	20/08/2021

7029	0710102033582021/2(N o.of Docs - 1)	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs.		Sec. 230-232 - Second Motion		Documents not available please refile the documents	6/9/2021
7030	0710102039032021/5(N o.of Docs - 1)	COMPAREX INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available please refile the documents	6/9/2021
7031	0710102060492021/1(N o.of Docs - 1)	MARKETING TIMES AUTOMOBILES Vs. RAJ VIJ.		Regulation 44(2), Liquidation process Regulation, 2016		Documents not available please refile the documents	3/9/2021
7032	0710102077032020/14(No.of Docs - 1)	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available , please refile	2/9/2021
7033	0710102089332019/11(No.of Docs - 1)	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9		Wrong e-filing, need to file in IA	13/07/2021
7034	0710102100252020/4(N o.of Docs - 1)	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)		Documents not available , please refile	24/08/2021
7035	0710102105522019/3(N o.of Docs - 1)	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		No index, No Pagintaion	25/09/2019
7036	0710102113292020/2(N o.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Documents not available please refile the documents	23/08/2021

7037	0710102113292020/2(N o.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	30/08/2021
7038	0710102113292020/2(N o.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	31/08/2021
7039	0710102113292020/2(N o.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	7/9/2021
7040	0710102119842020/2(N o.of Docs - 1)	GATEWAY IMPEX PVT. LTD. (SHAREHOLDER OF OLIVIA EQUIPMENTS PVT. LTD.) Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Documents not available please refile the documents	27/08/2021
7041	0710102141062019/10(No.of Docs - 1)	ITRON METERING SOLUTIONS INDIA PVT LTD Vs.		Sec. 230-232 - Second Motion			Documents not uploaded, please refile	17/08/2021
7042	0710102412272017/5(N o.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the documents	18/08/2021
7043	0710102412272017/5(N o.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the documents	27/08/2021
7044	0710120001492018/14(No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	18/01/2020

7045	0710120001492018/14(No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	IBC Under Sec 9			Wrong e-filing, need to file in IA	25/10/2019
7046	0710200423462018/1(N o.of Docs - 1)	M/S DYNOMAX SALES PVT LTD. Vs. REGISTRAR OF COMPANIES	Application under any other provisions			Documents not available please refile the documents	7/9/2021
7047	710102062982021	Rajinder Prasad Arora				Court fees missing on vakalatnama	2/9/2021
7048	710000062992021	Rajinder Prasad Arora				Court fees missing on vakalatnama	2/9/2021
7049	710000060942021	Nimitaya Infotech Pvt Ltd				Form 3c missing , page no. 10 not clear	26/08/2021
7050	710000060932021	Nimitaya promotors private limited				Form 3c missing	26/08/2021
7051	710000060922021	Bluebird software pvt ltd.				Form 3c missing	26/08/2021
7052	710000060272021	AXIS TRUSTEE SERVICES LIMITED				Court fees and welfare missing on vakalatnama	25/08/2021
7053	710000060282021	AXIS TRUSTEE SERVICES LIMITED				Court fees and welfare missing on vakalatnama	25/08/2021
7054	710000060372021	AXIS TRUSTEE SERVICES LIMITED				Court fees and welfare missing on vakalatnama	25/08/2021
7055	710000060292021	AXIS TRUSTEE SERVICES LIMITED				Court fees and welfare missing on vakalatnama	25/08/2021
7056	710000060322021	AXIS TRUSTEE SERVICES LIMITED				Court fees and welfare missing on vakalatnama	25/08/2021

7057	71000060352021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
7058	71000060302021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
7059	71000060382021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
7060	71000060342021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
7061	71000060312021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
7062	71000060332021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
7063	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		Divesh	supporting affidavit not nortrize, power of attorney not notraize, roc report missed	7/1/2021
7064	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		lkgiri	jurisdiction Punjab	4/2/2021
7065	710102063412021	DBS BANK INDIA LIMITED THROUGH RP VS AAMIR AHMED	Company Petition IB (IBC)	Section 95(1)		Prachi Johri	page:146-147, not clear	3/9/2021

7066	710102063822021	IRONBELL INFRA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition (Companies Act)	Sec 252 (3)		ANUJ GUPTA	Wrong case type select, Master index missed, Memo of parties/synopsis/list of dates &&& events missed, Supporting affidavit and e stamp not notraize, MoA &&& AoA missed, Stk 07 missed, company master data missed, Income tax advance service missed, kindly make one pdf and upload only final petition	6/9/2021
7067	710102064052021	BANSAL TRADING COMPANY VS PERIWINKLE HERBAL PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	Page miss-78/Advocate welfare court fees miss/etc	7/9/2021
7068	710102063812021	SH. OM PRAKASH GUPTA VS STATE BANK OF INDIA	Company Petition IB (IBC)	Section 94(1)		Om Pal	jurisdiction WB	6/9/2021
7069	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA	Company Petition (Companies Act)	Sec 241 (2)		sfionclt	No sign in every pages of petition, page no 144,169,170 wrong arrange, wrong serial no after page no. 188, page 266 missed, pages not clear 265,267 to 270, MoA &&& AoA &&& Company master data missed of respondent, synopsis missed, remove exemption application from petition	7/9/2021
7070	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS VGA DEVELOPERS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	need to separate file both report and application index missed	15/04/2021

7071	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	Pankaj Bhagat	main case year wrong in pdf section wrong	15/04/2021
7072	710102040222021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/512(ND)2020	Shailesh Dayal	affidavit back date main case type wrong in PDF	12/6/2021
7073	710102053412021	DEPUTY COMMISSIONER OF CUSTOMS VS SUBHAS KUMAR KUNDRA		Sec 60(5)	COMPANY PETITION IB (IBC)/933(PB)2019	Sangeeta	merge into one pdf Srrrrrr, Please merge pdf and delete extra document or previous document	30/07/2021
7074	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED		Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong	31/07/2021
7075	710102054732021	ANURAG GOEL VS ABW INFRASTRUCTURE LIMITED		Sec 12(2), Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2058(ND)2019	ANURAG	fees due other section 25	4/8/2021
7076	710102055012021	PAWAN KUMAR AND ANR VS RAHEJA MALL MANAGEMENT LTD. & ORS.		Rule 11 of NCLT		Manisha	13-18 translate page and sign missing in application 13-18 translate page and sign missing in application main case not link stamp paper not notarized please mention true type copy	5/8/2021

7077	710102056412021	STATE BANK OF INDIA VS CENTURY COMMUNICATIONS LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/263(PB)2018	Astha	main case year wrong please check	11/8/2021
7078	710102057662021	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS ADEL LANDMARKS LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)2020	Ajit Gyanchand Jain	Supporting Affidavit Missing	16/08/2021
7079	710102063932021	DHIRENDRA PRATAP SINGH VS DOOK CONSULTING SERVICES PVT. LTD.		Application under any other provisions- IBC		Rakesh Kumar	main case not link,wrong case type	7/9/2021
7080	710102064032021	RPS INFRASTRUCTURE LTD. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	apoorva bhumes	due payment of other section,back date affidavit,proof of service not clear	7/9/2021
7081	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT LTD		Application under any other provisions- IBC		Aishwarya	main case not link,council signature missed in index,sign missed in application,page numbering in file,true copy sign missed	7/9/2021
7082	710102064392021	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Anurag Bhatt	58,69 not clear page	7/9/2021

7083	710102063782021	SUBRAMANIAN NATARAJAN CPA IP LIQUIDATOR VS AD VICTORIAM VENTURES PRIVATE LIMITED		Application under any other provisions- IBC		Subramanian Nataraja	main case not link	6/9/2021
7084	710102063582021	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED VS RAJESH KUMAR AND ANR.		Sec 66(1)	COMPANY PETITION IB (IBC)/755(PB)2018	Prateek Kushwaha	section wrong	4/9/2021
7085	710102063882021	L & T FINANCE LIMITED VS NEERAJ SINGHAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	true copy missing in annexure page	6/9/2021
7086	710102149522019	DEEPESH VS ARM TECH (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPESH	bank statement edit , compliance affidavit merge, 6A in index, old document deleted	15/11/2019
7087	710102063902021	K B H AUTO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		AMIT	sign missing in petition, no true copy in annexures , income advance service missed	6/9/2021

7088	710102064192021	DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED VS VIKRAM KAPUR	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		SANJAY AGARWAL	Council detail missed in index,memo of parties/brief synopsis/list of dates & events missed,roc advance service missed, company master data missed	7/9/2021
7089	710102093542020	HEM SINGH BHARANA VS SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1140(ND)2018	APOORV AGARWAL	main case bench wrong stamp paper missed Pg-110,111,113,	29/09/2020
7090	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)2019	Vaibhav Manu Srivastava	Pg-20 to 26 in hindi Pg-86,92,93,98,100 to 108, not clear please mention true type copy to from where	29/06/2021
7091	710102056672021	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS M/S. VSR INFRA TECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1978(PB)2020	Navjit Singh	main case wrong link please link main case not IA	12/8/2021
7092	710102058082021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	"wrong section please check your section technically and in pdf "	17/08/2021
7093	710102058202021	SURAJ MAL & ORS VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	section wrong mention pages 7,10section wrong mention pages 7,10index and sign missing or affidavit and stamp paper missing page numbering missing on application page	17/08/2021

7094	710102058062021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	wrong section please check your section technically and in pdf	17/08/2021
7095	710102058452021	CHANDRA PRAKASH VS RAHUL GUPTA & ANR	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pg-148 to 162 not clear need to clear pages	18/08/2021
7096	710102060072021	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED VS VENICE MAINTENANCE LLP	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/307(ND)2020	LOKESH	section wrong case type wrong	24/08/2021
7097	710102064142021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS LIQUIDATOR SH. NAVEEN KUMAR JAIN (REGN. NO. IBB/II/PA-001/IP-P00650/2017-18/11097) M/S XALTA FOOD AND BEVERAGES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		Ankit Jain	section wrong and case type wrong main case not link with application	7/9/2021
7098	710102064082021	THE ASSISTANT COMMISSIONER VS RAKESH SINGALA RP FOR AD VICTORIAM VENTURES (P)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	SAMIKSHA	Pg-36 cut Pg-54,68,82,in hindi Pg-94 not clear please mention properly typed copy	7/9/2021
7099	710102064462021	GLAZE PACKAGERS PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Anjaneya	71,73,77,79,81,83,85,87,89,91,95,101,157,165,213,217,221,225,247,249,251,253,255,257,259,261,263,271,273,281,283,285,287,301,303,305,309,311,313,315,317,321,331 your pdf not clear some pages are not clear please upload proper and clear pdf	7/9/2021
7100	710102064542021	CAPT. SAMUAL TARIG OMER AHMED VS ZEXUS AIR SERVICES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)2020	PHOENIX LAW FIRM	pg-7,8 missed	8/9/2021
7101	710102064352021	ARVIND GARG VS SHADAB KHAN	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	section wrong	7/9/2021
7102	710102064482021	PRATIMA KHANNA VS SHADAB KHAN	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	true copy sign and stamp missed,wrong case type,court fee and welfare missed in vakalatnama	7/9/2021

7103	710102064512021	CASA2 STAYS PRIVATE LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/41(ND)2020	MOHIT GONDI	Wrong section(index section not match with file section),wrong case type,stamp paper missed with affidavit	7/9/2021
7104	0710102030302020/2	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Notary missing in E-stamp, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	8/9/2021
7105	0710102039882021/2	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Welfare Fee stamp msising in Vakalatnama	8/9/2021
7106	0710102047612021/1	MACHINO PLASTICS BECHRAJI LTD. Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2995(ND)2021		Reply document Not filed properly	8/9/2021
7107	0710102059292021/1	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021		Index missing	8/9/2021
7108	0710102059302021/1	STATE BANK OF INDIA Vs. SAURABH RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/468(ND)2021		Index missing	8/9/2021
7109	0710102076042020/1	RAJESH SABHARWAL Vs. DESEIN PRIVATE LIMITED		----	COMPANY PETITION IB (IBC)/36(PB)2021		Court Fee stamp missing in Vakalatnama	8/9/2021

7110	0710102101032019/4	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		There is no e-stamp paper & Wrongly filed here	8/9/2021
7111	0710102102572020/5	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Affidavit is not showing cleared and also cheque, need to be welfare fee on vakalatnama	8/9/2021
7112	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2019		Paging required on all pages	8/9/2021
7113	0710102000722021/1	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		e-stamp paper should be with affidavit.	9/9/2021
7114	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No e-stamp paper	9/9/2021

7115	0710102010242021/2	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021		Pages 10 to 39 & 109 to 119 according to PDF Not Clear at all	9/9/2021
7116	0710102021712021/2	SURINDER KAUR & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/243(ND)2021		No signs from pg.35 to pg.678	9/9/2021
7117	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		E-stamp missing, True Copy sign missing from Pages 13 to 25 according to PDF	9/9/2021
7118	0710102079532020/1	CHANDRA PRAKASH Vs. ANKIT AGGARWAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020		More than 200 pages in single volume, Page no. 1 - 64 sign missing, Stamp paper missing, notary missing, Page no. 67 - 372 True copy sign missing, Page no. 385 - 393, 616 pages not clear, Page no. 579, 707, 708 translation missing,	9/9/2021
7119	0710102115602020/8	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No Index, No Pagination	9/9/2021

7120	0710102171932019/5	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination	9/9/2021
7121	0710102050362021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/411(ND)2021		No Index, no pagination, merge documents in single pdf	9/9/2021
7122	0710102062682021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/509(PB)2021		No Index, no pagination, merge documents in single pdf	9/9/2021
7123	0710102171932019/6	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No index, no pagination	9/9/2021
7124	0710102055272021/1	POOJA MEHRA&ANR Vs. NILESH SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3462(ND)2021		no signs from pg.1 to pg.26	8/9/2021
7125	0710102056182021/2	M/S TEESTA VELLELY POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		Should be e-stamp paper	8/9/2021
7126	0710102056662021/32	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/116(ND)2021		Document Not Upload	8/9/2021
7127	0710102010812021/3	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021		NO Index, No Welfare, No Pagination	9/9/2021
7128	0710102050132021/2	STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021		No Index, No Pagination	9/9/2021

7129	0710102112402019/8	M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. AMBASSADOR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1924(ND)2019		no court fee on vakalatnama	9/9/2021
7130	0710102116652020/4	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		Back date affidavit	9/9/2021
7131	0710102116652020/5	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		No Index, No Pagination	9/9/2021
7132	0710200000932015/5	MUKESH KUMAR SHARMA Vs. M/S INTERADS ADVERTISING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/114(ND)2015		Wrong e-filing, application need to file in IA	9/9/2021
7133	0710102120172019/9	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No Index, No Pagination, Court fees and welfare missing	10/9/2021
7134	0710102010812021/4	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021		Welfare missing on vakalatnama, file both documents separately	10/9/2021
7135	0710102012762020/1	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		File both documents separately with correct index	10/9/2021
7136	0710102017482021/2	ALIND BHATIA Vs. DREAM PROCON PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1322(ND)2021		Stamp paper missing,	9/9/2021

7137	0710102020492021/2	AMAR PAL SINGH ANAND Vs. SUNIL JAJORIA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/131(PB)2021		Court fees and notary date missing	10/9/2021
7138	0710102029212020/5	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		Court fees and welfare missing	10/9/2021
7139	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		Wrong index, wrong pagination, notary date missing, merge documents in single pdf	10/9/2021
7140	0710102055452021/2	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3463(ND)2021		Page no. 1- 5 sign missing, Page no. 9 - 54 true copy sign missing	10/9/2021
7141	0710102059292021/2	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021		File both documents separately	10/9/2021
7142	0710102059822021/1	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED Vs. SARVOTTAM REALCON PRIVATE LIMITED THROUGH SANDEEP GEOL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3766(ND)2021		Court fees and welfare missing, Page no. 80 translation missing	10/9/2021
7143	0710102111302020/4	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020		No Index, No Pagination	10/9/2021

7144	0710102136912019/4	MYKIND VACATIONS PRIVATE LIMITED Vs. DION GLOBAL SOLUTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2695(ND)2019		No Index, No Pagination	10/9/2021
7145	0710200409692018/6	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/643(ND)2018		Page no. 8 - 27 true copy sign missing	10/9/2021
7146	0710102003122020/5	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. BOLTT SPORTS TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2020		Affidavit is missing	10/9/2021
7147	0710102153972019/13	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Back date affidavit	10/9/2021
7148	0710102153972019/14	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Page no. 20 - 21 translation missing	10/9/2021
7149	0710102155852019/5	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2019		Wrong e-filing, application need to be file in IA	26/08/2021
7150	0710102172872019/7	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application should be file in IA, All documents should be filed separately	10/9/2021

7151	0710102410382017/44	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Notary date missing and stamp missing	20/10/2020
7152	710102065072021	MANISH SAINI VS M/S EKRASA HOSPITALITY PRIVATE LIMITED		Sec. 241(1)		Shivam	sec-242 fees missed, back date affidavit	9/9/2021
7153	710102035212020	SUYOG ELEMENTS INDIA PRIVATE LIMITED VS STABILIG ROAD SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9		NIKSHUBHA SETHI	page:49 not clear, pdf merge in 1 volume. With master index. Document uncompleted(supporting affidavit and compliance affidavit)etc	21/03/2020
7154	710102081292020	CHLORITECH INDUSTRIES VS M/S HIL INDIA LIMITED		IBC Under Sec 9		AMIT GUPTA	25rs advocate welfare and 3rs court fee missed, pdf merge 200 per page with volume wise index, estamp paper missed with affidavit, 393, 395, 397, 399, 401, not clear page, 455-457 missed,etc	21/08/2020
7155	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED		IBC Under Sec 9		Ritesh Khare	power of attorney notarized missed, estamp paper missed with compliance affidavit 9(3)b and 9(3)c	19/03/2021
7156	710102064882021	RAAJO VS ALAKNANDA BUILDTECH PVT LTD		Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/89(PB)2021	Aishwarya	main case wrong	9/9/2021

7157	710102064622021	LUXMI ELECTRICAL AND ENGINEERING WORKS VS VARDHAMAN ESTATE AND DEVELOPERS PVT. LTD.		Application under any other provisions		A.K ASSOCIATES law offices	main case not link, back date affidavit case type wrong	8/9/2021
7158	710102065062021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/197(PB)2017	Anurag Bhatt	108-181,183,185,186 not clear page	9/9/2021
7159	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2019	Mukesh Mohan Goyal	sign missed in application, stamp paper missed, pg-19,20,21,28,29, not clear, true copy written in full tc not allowed	9/9/2021
7160	710102043182021	REGIONAL PROVIDENT FUND COMMISSIONER VS SURESH KUMAR JAIN		Sec 42	COMPANY PETITION IB (IBC)/1731(ND)2019	Manish Dhir	appeal every pages sign missed, page 17 not clear, and double page number of annexures, and true copy sign missed on annexures.	25/06/2021
7161	710102057122021	PUNJAB STATE POWER CORPORATION LIMITED VS EMTA COAL MINES LIMITED		Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	Rajanish	case type wrong or section wrong case type wrong or section wrong	13/08/2021

7162	710102058272021	WUERTH INDIA PRIVATE LIMITED VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	Rajanish	22-30,32-39 NOT CLEAR PAGE mains case wrong link please check it	18/08/2021
7163	710102058282021	SONIA RANI AND ORS. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Tannya Baranwal	Pg-86,99,104 not clear please properly true typed copy from to where	18/08/2021
7164	710102065452021	ANIL KUMAR MITTAL RESOLUTION PROFESSIONAL SUNDER AGROMILLS PRIVATE LTD. VS SAURABH BANSAL	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/1175(ND)2019	Prateek Kushwaha	73-77,86-92,130,131,133,140,193-194,202 not clear page in application	10/9/2021
7165	710102065272021	DAMANI ENTERPRISES VS SOLO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	KIRISH	stamp paper missing in application	10/9/2021
7166	710102065372021	ADI LIM BILIMORIA VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	Varun	61-68,71-73 not clear page	10/9/2021
7167	710102065472021	KDP BUILDWELL PRIVATE LIMITED VS CAPITAL TRADE LINKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/120(ND)2021	Akhil	section wrong	10/9/2021
7168	710102065322021	SHIP YARD CO VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	Atul Sharma	10-12 not clear page	10/9/2021
7169	710102065292021	PUNJAB NATIONAL BANK VS WORLDWIDE METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3185(ND)2019	Megh Apte	Application for condonation of delay with affidavit sepreat file and section wrong	10/9/2021
7170	710102065352021	DBS BANK VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	double page number in application page and section wrong	10/9/2021
7171	710102065432021	ALTICO CAPITAL INDIA LTD. VS VATIKA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	Nidhi Saini	wrong filing	10/9/2021
7172	710102065592021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong	11/9/2021
7173	710102065612021	M/S SPEED WINGS LOGISTICS SOLUTION PVT. LTD. VS FLYWHEEL LOGISTICS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/651(ND)2020	DHRUV SURANA	28-33 cut page	11/9/2021
7174	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back dated affidavit	27/01/2021
7175	710102037722021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	please check your bench in Pdf BP-----PB	31/05/2021
7176	710102055172021	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(PB)2019	HONEY SATPAL	due payment for section 5(1)	5/8/2021
7177	710102059122021	SUMAN VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	pg-18,19,20 not clear	20/08/2021

7178	710102061882021	DEVENDRA UMRAO VS HARSH PAL SINGH	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2240(ND)2019	Devendra Umrao	MAIN CASE WRONG IN SOFT PLEASE CHECK YOUR CASE	30/08/2021
7179	710102065342021	NISUS FINANCE & INVESTMENT MANAGERS LLP VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Contempt Petition (IBC)	Application under any other provisions-IBC		SHIKHIL	wrong section (rule 11) , and index section wrong. (contempt petition u/r 11 of nct). Memo of parties missed, brief of synopsis missed, and list of dates and events missed. True copy sign missed, and vakalatnama missed	10/9/2021
7180	710102064902021	AJAY RANA VS JAIN HYDRAULICS PVT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ankur kumar	blur page-23-26/Please type true copy not TC/Incomplete documents/page miss-31 to 35/Advocate welfare &&& court fees 25Rs./etc	9/9/2021
7181	710102065172021	KANTA CHADHA VS VATIKA ONE ON ONE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		S.S. Sobti	Blur page-21,22,24/please type true copy not TC/page miss-54,55	9/9/2021
7182	710102025192021	SAI SIDH PACKAGING VS LEXUS INDIA LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHIV KHORANA	Master data of corporate debtor/incomplete documents/etc	29/03/2021

7183	710102059592021	MTS(MAHALAXMI TRANSPORT) PRIVATE LIMITED VS ESSEL LUCKNOW RAEBARELI TOLL ROAD LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIKASH KUMAR	counsel details missed in index and memo of parties, page 12a blank. 43-44, 81, 83, 130, 132, 169, 175, 206-213, 221-247, 250-253, not clear. Page:292a balnk, vakalatnama 25rs advocate welfare and 3rs court fee missed, volume wise index missed.	22/08/2021
7184	710102062482021	DIWAN SINGH NEGI VS DIWAN SINGH NEGI	Intervention Petition(Companies Act)	Rule 11 of NCLT		Bhav Arora	wrong section select,memo of parties &&& synopsis, list of dates &&& events missed,	1/9/2021
7185	710102063832021	PRABHATAM INVESTMENTS LTD VS H L BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SANJEEV KUMAR	page: blank after 18 page number, 65b certificate missed (new objection petition not upload)	6/9/2021
7186	0710102015852020/3	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Same Report document filed twice	13/09/2021
7187	0710102025512021/3	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		E-stamp missing, Proof of service missing, Same Affidavit document filed twice	10/9/2021

7188	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021		Both the documents Not Filed properly and Not Clear at all	10/09/2021
7189	0710102053802021/1	SADBHAVNA REALTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/110(ND)2021		Same Reply document filed twice	13/09/2021
7190	0710102056972021/2	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND)2021		Wrong e-filing, need to file in IA	13/09/2021
7191	0710102113602020/3	CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR Vs. ROC		IBC Section 59	COMPANY PETITION IB (IBC)/1133(ND)2020		Back date affidavit	24/08/2021
7192	0710102119902020/4	SKYSTEP TRADING LTD. Vs. SANCO INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/11(ND)2021		Page no. 29 - 30 not clear	13/09/2021
7193	0710102077182019/2	PELLET ENERGY SYSTEMS PVT LTD Vs. BHARAT SHARMA		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1017(PB)2020		No Index, No Pagination	13/09/2021
7194	0710102101712020/4	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1073(ND)2020		Page no. 1 - 15 sign missing, stamp paper missing, Court fee and welfare missing on vakalatnama	13/09/2021

7195	0710102012762020/2	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		File documents separately	13/09/2021
7196	0710102017422021/4	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination	13/09/2021
7197	0710102017422021/5	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination, True copy sign missing on every page	13/09/2021
7198	0710102020992020/6	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		No Index, No Pagination	13/09/2021
7199	0710102060152021/1	DR. HARI NARAYAN GANGWAL Vs. NCR HEALTHWAYS PRIVATE LIMITED; PRESENTLY KNOWN AS DAL CHAND SOLANKI SUPER SPECIALITY HOSPITAL PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021		Wrong e-filing (Petition)	13/09/2021
7200	0710102091032020/1	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4044(ND)2020		file both documents separately with index	13/09/2021

7201	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT, Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		Wrong pagination in Index, page no. 27 - 32 translation copy missing,	4/8/2021
7202	0710102172872019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application need to file in IA	13/09/2021
7203	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		No verified date on affidavit	13/09/2021
7204	0710102020282021/2	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021		Wrong e-filing, application need to file in IA	13/09/2021
7205	0710102130992019/10	NANAK CONSULTANTS PRIVATE LIMITED Vs. JPM INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/131(ND)2019		Wrong e-filing, application need to file in IA	13/09/2021
7206	0710102166272019/7	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		Page no. 1 - 4 sign missing	13/09/2021
7207	0710102171342019/6	AHLUWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2020		Wrong e-filing . Application need to file in IA	13/09/2021

7208	0710120003682018/2	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018		No index, No pagination, Court fee and welfare missing, page font not clear	13/09/2021
7209	0710120006562018/12	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/348(ND)2017		Stamp paper missing	13/09/2021
7210	0710102025952021/1	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2021		Need Rs 100 stamp paper for bihar state, affidavit not notarised,	14/09/2021
7211	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		No Pagination, Stamp paper missing	14/09/2021
7212	0710102106382019/13	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		order copy is missing	14/09/2021
7213	0710102114822020/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5462(PB)2020		No index, No Pagination	14/09/2021
7214	0710102165532019/4	ANUMULA SRINIVAS REDDY Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3451(ND)2019		Page no. 12 - 13 page cut	14/09/2021

7215	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Notary date missing in affidavit, court fees and welfare missing on vakalatnama	14/09/2021
7216	0710102021892021/3	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign msising in Vol 2, Vol 3, Vol 4, Pages 781 to 828 according to PDF in Vol 5	13/09/2021
7217	0710102041262021/1	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS INFRASTRUCTURE AND POWER PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/360(ND)2021		Stamp paper missing	14/09/2021
7218	0710102044592021/1	STERLING MOTOR CO. Vs. PANKAJ KUMAR SINGHAL		Application under any other provisions- IBC, Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3533(ND)2021		Court fees missing on vakalatnama	14/09/2021
7219	0710102047342021/1	MOHAN LAL JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2950(ND)2021		Wrong e-filing, need to file in IA	14/09/2021
7220	0710102073342020/2	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2975(PB)2020		True copy sign missing on every page	14/09/2021
7221	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Page no. 1 - 22 sign missing, stamp paper missing	14/09/2021

7222	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		No Index, No Pagination	14/09/2021
7223	0710102090152019/6	ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2019		Court fees missing on vakalatnama	14/09/2021
7224	710102074882020	SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates && events missed, form 11 missed	29/07/2020
7225	710102066152021	STATE BANK OF INDIA (THROUGH RESOLUTION PROFESSIONAL) VS SADHNA MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	PAGE:57,66, 193-211 not clear, all pages of annexure not clear and dim. Clear scan copy required etc	13/09/2021
7226	710102066182021	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		VISHAL SHARMA	wrong filing	14/09/2021
7227	710102074852020	JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates && events misse, form 11 missed,	29/07/2020
7228	710102065692021	RAVI SHARMA VS UNITECH. LTD	Company Petition IB (IBC)	IBC Section 59		ISWAR	Brief of synopsis/blur page-23,24,27-29,129	12/9/2021
7229	710102066172021	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		RAKESH KUMAR	synopsis/ list of date && events missed,vakaltnama missed	14/09/2021
7230	710102066142021	LEO TIMBER PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE	Company Petition IB (IBC)	IBC Under Sec 10		Shivam	uncompleted document	13/09/2021
7231	710102064922021	QUICKCALLS PVT. LTD. VS S T G SOFTEK PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Vikrant	Pages not clear 175,file condonation delay application in 2nd motion	9/9/2021

7232	710102066162021	INCOME TAX OFFICER 19(3) VS PAL INFRASTRUCTURE PVT. LTD.	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Zoheb	no sign in every pages of petition	13/09/2021
7233	710102032882021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS BHUSHAN AVIATION LIMITED	Company Petition (Companies Act)	Sec 241 (2)		sfionclt	Page no 600 wrong arrange	27/04/2021
7234	710102035162021	BHARAT ANAND VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec. 441		Depaish	"Pages not clear 36,43,44,45,49,66,70,no welfare and court fees in vakaltnama,no sign in every pages of petition "	15/05/2021
7235	710102055322021	DEXTSOFT SOLUTIONS PRIVATE LIMITED VS NEELAM SHARMA	CA(A) Merger and Amalgamation(Companies Act)	Rule16(d),NCLT Rules,2016		Praveen Mahajan	Wrong case type select, main case no. missed on cover page,	6/8/2021
7236	710102062082021	STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		mital and mital advocates	page:498-501, 505, 922-928,not clear, double page number on page:1011, /etc	31/08/2021
7237	710102065702021	MR. UDAYARAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. VS HDFC BANK LIMITED.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1040(PB)2018	Sanjay Bhatt	31 to 40 not clear page in application file	12/9/2021
7238	710102065792021	RAKESH KUMAR SINGALA VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	page numbering missing in application page and page number not mention in index	13/09/2021
7239	710102065822021	SHASHI SHARMA VS H.S OBEROI BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1768(ND)2018	Abhinav Choudhary	15-17,19-20,23,24,33-37,65-70,126-131,154-156 not clear page	13/09/2021
7240	710102065832021	KOTAK MAHINDRA BANK LIMITED VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Mr. Abhishek	stamp paper missing and index missing and page number missing in application page	13/09/2021

7241	710102065902021	BERGER PAINTS INDIA LIMITED VS PME POWER SOLUTIONS INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/349(ND)2018	Samrat	section wrong in soft copy	13/09/2021
7242	710102065652021	BGM TELECOMMUNICATIONS PRIVATE LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	ABHISHEK VIKRAM	153,157,161-165,179-184,213-226,248-251,271-274,276-278 not clear page	12/9/2021
7243	710102066112021	PUNJAB NATIONAL BANK VS NAMO GANPATI GARMENTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3219(ND)2019	Megh Apte	section wrong	13/09/2021
7244	710102065762021	DHEERAJ NAKRA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	19-23,25-29 not clear page	13/09/2021
7245	710102066062021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	MANU	84-85 not clear page and 86 cut page	13/09/2021
7246	710102066092021	PUNJAB NATIONAL BANK VS OLYMPUS METAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3192(ND)2019	Megh Apte	notary missing in stamp paper and section wrong and rule 11 not mention in index under section soft copy	13/09/2021
7247	710102066082021	MUKESH KUMAR GUPTA & ANR VS LORDS CREATIVE INFRA SOLUTION PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/3100(ND)2019	SP Singh	E-stamp Paper Missing For Page No 5	13/09/2021
7248	710102066032021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	MANU	40-52 cut page and section wrong	13/09/2021
7249	710102066372021	PARVINDER KAUR AHLUWALIA VS M/S. SUNTIME ENERGY LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	Kuldeep Kumar	DD incorrect	14/09/2021
7250	710102044512021	PARMESH KUMAR VS ORIOR DEVELOPERS & INFRASTRUCTURE PVT. LTD	Company Application(Companies Act)	Application under any other provisions		Kanhaiya Maheshwari	main case not linked E-stamp paper pagination not done please check it	1/7/2021
7251	710102059812021	ALOK KAUSHIK VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)2018	ALOK KAUSHIK	section wrong you can choose Application under any other provisions-IBC	24/08/2021
7252	710102061072021	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP	wrong file need to additional file	27/08/2021
7253	710102064472021	SWARAN TALWAR VS VIPUL LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	case type wrong	7/9/2021
7254	710102065772021	HARPAL SINGH VS BBI FITNESS SERVICES PVT LTD	Company Petition (Companies Act)	Sec. 241(1)		ABHINAV BHATIA AND ASSOCIATES	Section 242 fees missed,no sign in every pages of petition,pages not clear 56 to 68,	13/09/2021
7255	710102034092020	SS GROUP PRIVATE LIMITED VS SHALIMAR PETRO PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Sing miss in index/notary miss	17/03/2020
7256	710102034082020	SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	17/03/2020
7257	710102034042020	CLIMAX ENTERPRISES PRIVATE LIMITED VS SUPER AAYS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	17/03/2020

7258	710102065852021	GURMEET SINGH CHUGH VS V N ELECTRONICS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RAKHI RAY	Section 447 fees missed, Pages not clear 66 to 86, 89,94,126,136,137,welfare missed in vakaltnama	13/09/2021
7259	710102065842021	GURMEET SINGH CHUGH VS NISTHA EXPORTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RAKHI RAY	Section 447 fees missed,no true copy sign in annexuress, pages not clear 148, welfare missed in vakaltnama,	13/09/2021
7260	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date & & & events missed,serve the petition last two respondent, vakaltnama missed	14/09/2021
7261	710102064862021	GURMEET SINGH CHUGH VS LYALLPUR UNIFORMS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RAKHI RAY	Section 447 fees missed,pages not clear 93, 106,113 to 131,175,190,209,237,239,240,page 94 missed, no true copy sign in annexuress, divide volume after 200 pages	9/9/2021
7262	710102020322021	SANJAY KUMAR GOEL VS SARIKA INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIRENDER NAGPAL	Fees Not Paid	11/3/2021
7263	710102054672021	SPARSH VYAPAAR PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Appeal(Companies Act)	Sec 252 (3)		Amol Sinha	Fees Not Paid	4/8/2021
7264	710102058482021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMETRES ULYSSE NARDIN LE LOCLE S.A VS SWISS PROMOTION PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Devang Gautam	Fees Not Paid	18/08/2021
7265	710102063832021	PRABHATAM INVESTMENTS LTD VS H L BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SANJEEV KUMAR	Fees Not Paid	6/9/2021
7266	710102065782021	PUNJAB NATIONAL BANK VS QUTAB MERCANTILE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3208(ND)2019	Megh Apte	section wrong mention in soft copy	13/09/2021
7267	710102065362021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	RAJESH JANGRA	true copy stamp missed	10/9/2021

7268	710102065992021	GLOBE ECOLOGISTICS PRIVATE LIMITED VS LLOYD INSULATION (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/459(ND)2020	Rashi	stamp paper missing in application	13/09/2021
7269	710102066042021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	MANU	sepreat file progress report	13/09/2021
7270	710102066102021	PUNJAB NATIONAL BANK VS RAKHEJA FASHIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3197(ND)2019	Megh Apte	section wrong mention in soft copy	13/09/2021
7271	710102066132021	RAJKUMAR VINOD VACHHER LIQUIDATOR OF DEE ESS BUHIN PVT. LTD. VS RAKHEJA FASHIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/1158(ND)2018	Rajkumar	38-39,56-58,61-64,164-166,170 cut page 155 not clear pge double page numbering after page 40	13/09/2021
7272	710102066122021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	MANU	sepreat file progress report	13/09/2021
7273	710102066212021	ASSET CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL OF FORGING	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sumesh	12,17-62,95,232-248 not clear page	14/09/2021
7274	710102066252021	RAJ KUMAR GUPTA VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	wrong page number in index stamp paper missing and marge into one pdf	14/09/2021
7275	710102066312021	NATIONAL SECURITIES DEPOSITORIES LTD. VS NATIONAL SECURITIES	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/180(PB)2020	D S CHAUHAN	stamp paper missing	14/09/2021
7276	710102065952021	SM PILFER PROOF CAPS PRIVATE LIMITED VS M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Attin Shankar Rastogi	Fees Not Paid	13/09/2021
7277	710102066352021	PANIHATI WELFARE ASSOCIATION OF DEPRIVED PEOPLE VS M/S. ALCHEMIST	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	PARTHA SIL	sign and true copy missing double page number after 202	14/09/2021
7278	710102066392021	HARVINDER SINGH VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2027(ND)2019	SWATI SALUJA	38-40 not clear page	14/09/2021
7279	710102066642021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	affidavit not notarized	15/09/2021
7280	710102066502021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vidur Kamra	Notary Missing & E Stamp Paper Missing	14/09/2021
7281	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	affidavit back date	17/02/2021
7282	710102044352021	L & T FINANCE LIMITED VS NEERAJ SINGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	Fees Not Paid	1/7/2021
7283	710102059582021	G.C. YADAV & ORS. VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/529(PB)2020	RANJANA ROY GAWAI	Fees Not Paid	22/08/2021
7284	710102060392021	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	DHARMENDRA KR. BHATI	"" need to separate file "" for both application	25/08/2021
7285	710102061522021	LALIT MOHAN VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not with CA),pg number 1 not mention	28/08/2021
7286	710102061312021	MR. ARUN MITTAL VS VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREAL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2020	SANGEETA BOHRA	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	27/08/2021
7287	0710102062002020/3	HIM STEEL PVT LTD Vs. ASHOK RAJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3749(PB)2020		Welfare charge is not sufficient	14/09/2021

7288	0710102087692020/2	JAGDISH SINGH NAIN Vs. BANK OF INDIA THROUGH ITS CHIEF MANAGER		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3854(ND)2020		Court fee is not sufficient and welfare fee also require, e-stamp paper require with affidavit.	14/09/2021
7289	0710102090872019/6	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		E-stamp and Affidavit date are not matching, P.O.S missing	14/09/2021
7290	0710102106162020/6	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Petition document wrongly filed here, E-stamp msising in A.O.S document &Court fee is not sufficient.	14/09/2021
7291	0710102005302019/7	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Same document filed twice, True Copy sign missing in Pages 2 to 11 according to PDF	15/09/2021
7292	0710102007852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		The date of the affidavit should be after the date of e-stamp paper.	15/09/2021
7293	0710102015082021/1	VASU BUILDCON Vs. KASHI VISWANATHAN SIVARAMAN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1030(PB)2021		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	15/09/2021

7294	0710102016862020/6	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		Same document Filed twice	15/09/2021
7295	0710102020952021/1	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND REALCON LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1393(PB)2021		Wrongly filed here	15/09/2021
7296	0710102025952021/3	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2021		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	15/09/2021
7297	0710102049492021/1	WORLDS WINDOW IMPEX (INDIA) PRIVATE LIMITED Vs. PAN ASIA PROJECT DEVELOPMENT FUND INDIA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3269(ND)2021		File Both Documents separately	15/09/2021
7298	0710102405212018/4	M/S NUPUR FINVEST PVT. LTD. Vs. M/S IVR PRIME IT. SEZ PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/450(PB)2018		Court fees and welfare missing	15/09/2021
7299	0710200431992018/2	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/712(ND)2018		Wrong e-filing, (Appeal)	15/09/2021
7300	0710200431992018/3	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/712(ND)2018		No index, No pagination	15/09/2021

7301	0710102034392021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. 1.JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2218(ND)2021		Page 124 according to PDF wrongly translated in Hindi;it should be translated in English	15/09/2021
7302	0710102051652021/2	VISHNU DAYAL AGARWAL AND KAPIL AGARWAL Vs. VIVEK PARTI (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3169(ND)2021		Court fee is not sufficient	8/9/2021
7303	0710102052642021/1	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The date of the affidavit should not be earlier than the date of e-stamp paper.	15/09/2021
7304	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The date of the affidavit should be after the date of the e-stamp paper.	2/9/2021
7305	0710102052642021/4	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The verified date of the affidavit should be after date of the e-stamp paper.	15/09/2021
7306	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		E-stamp missing	15/09/2021

7307	0710102052642021/6	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The verified date of the affidavit should be after the date of the e-stamp paper.	15/09/2021
7308	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		E-stamp msising	15/09/2021
7309	0710102057062021/1	MRS VEENA KANODIA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2021		Pages 19 to 27 according to PDF Not clear	15/09/2021
7310	0710102140242019/6	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2019		Wrong e-filing, application need to file in IA	15/09/2021
7311	0710102145872019/9	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2963(ND)2019		Page no. 1 - 14 sign missing,	15/09/2021
7312	0710102034272021/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/366(ND)2021		Page no. 422 , 423, 453, 464, 475, 487, 489 not clear,	15/09/2021
7313	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)2021		Volume 1 missing	14/09/2021
7314	0710102038882021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2482(ND)2021		Page no. 104, 174, 176 translation copy sign missing,	15/09/2021

7315	0710102038892021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021		Page no. 45 , 49 translation copy missing,	15/09/2021
7316	0710102038932021/1	OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021		Page no. 13 - 33 true copy sign missing	15/09/2021
7317	0710102047462021/3	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)2021		No index, No pagination	15/09/2021
7318	710102066262021	YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Dinesh Kumar Sabharwal	pdf merge 1 volume. with master index, annexures and etc pages not clear,	14/09/2021
7319	710102066282021	GURSAT SINGH VS BEWEALTHY PROPERTIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	petition every pages sign missed.	14/09/2021
7320	710102066272021	GURSAT SINGH VS MIST AVENUE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	petition every pages sign missed.	14/09/2021
7321	710102066512021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS YOGESH KUMAR BHATIA	Company Petition IB (IBC)	Section 95(1)		CA. Reshma Mittal	page:93-94, 99 not clear,	14/09/2021
7322	710102066462021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS ANGSUMAN DUITTA	Company Petition IB (IBC)	Section 95(1)		CA. Reshma Mittal	page:93-94, 97, 99 not clear,	14/09/2021
7323	710102066492021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS RAJESH MEENA	Company Petition IB (IBC)	Section 95(1)		CA. Reshma Mittal	page:98-99, 104 not clear	14/09/2021
7324	710102066562021	INFINITY INFORMATICS LIMITED VS MAGICON IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rajat Srivastava	all annexures are dim, vakalatnama missed, and compliance affidavit missed. etc page not clear	14/09/2021
7325	710102030452021	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Maroti	NCLT Heading missed on cover page,file condonation delay application in 2nd motion	15/04/2021
7326	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Incomplete documents/etc please contract to Registry/Please call this no-011-24363846	16/06/2021
7327	710102066222021	VNPV REALTY LLP VS RADIUS INFRATEL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)		Krishan Kumar	main case not link and section wrong due payment other section	14/09/2021

7328	710102066242021	ITA INTEGRATED SERVICES PVT.LTD VS RADIUS INFRATEL PVT LTD	Restoration Application (IBC)	Rule 11 of NCLT, 2016		Tarun	main case not link and section wrong and some page not clear double page numbering	14/09/2021
7329	710102066292021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS OASIS SUPPLIERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	R K GUPTA	stamp paper missing	14/09/2021
7330	710102066412021	CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2021	HARSHAL KUMAR	31,36,38,76,77,131,147-148,150,156,158,161,163 translate page 104-122 not clear page	14/09/2021
7331	710102066202021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	stamp paper not notarized and affidavit back date	14/09/2021
7332	710102066632021	SBS TRASPOLE LOGISTICS PVT LTD VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	double page numbering after 18 page	15/09/2021
7333	710102066662021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	stamp paper not notarized and affidavit back date	15/09/2021
7334	710102066722021	PANIHATI WELFARE ASSOCIATION OF DEPRIVED PEOPLE VS M/S. ALCHEMIST	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	PARTHA SIL	section wrong	15/09/2021
7335	710102066792021	ANIL KUMAR MITTAL VS COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2417(ND)2019	ASHOK	32,33 NOT CLEAR PAGE	15/09/2021
7336	710102066862021	GULSHAN LAMBA VS COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1491(ND)2019	Neeraj	translate page 11-14 pages 26,28,29 not clear	15/09/2021
7337	710102053832021	SATYA PRAKASH GUPTA VS CBI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	Pg-82,86,126 to 131 Pg-85 in hindi please check your pdf properly Pg-82,86,126 to 131 Pg-85 in hindi please upload clear pdf	31/07/2021
7338	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The affidavit date should be after the date of the e-stamp paper.	2/9/2021
7339	0710102093582020/3	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		Welfare fee is Insufficient in vakalatnama and e-stamp paper is not available in documents.	15/09/2021

7340	0710102000722021/2	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		Case Number and Index missing	16/09/2021
7341	0710102001492021/1	KAMLESH SHARMA Vs. DRG WELLNESS PVT LTD ?S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/67(ND)2021		Pages 113 & 116 according to PDF in Vol 1 Not Clear; Pages 231 to 234,236 to 238,247,316 to 319 according to PDF in Vol 2 Not Clear	16/09/2021
7342	0710102003852020/3	HIND TRADEX LTD Vs. AGL TELEVENTURES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/218(ND)2020		Case Number, Case Name & Index All are missing	16/09/2021
7343	0710102009602021/1	TECHNICA ENGINEERS Vs. DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(ND)2021		Stamp paper missing	15/09/2021
7344	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/434(ND)2020		E-stamp missing	13/09/2021
7345	0710102120122019/9	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019		No Index, No PAgination, court fees missing	16/09/2021

7346	0710102164982019/3	TEKSTAR DISTRIBUTION PRIVATE LIMITED Vs. BEOWORLD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/200(ND)2020		Wrong pagination in index, Sign missing on every page, supporting affidavit missing	16/09/2021
7347	0710102021652021/2	SHEELA SHARMA AND ORS Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/344(ND)2021		Pages 26 to 32 & 37 according to PDF wrongly filed in Hindi; it should be translated to English, Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	16/09/2021
7348	0710102021682020/3	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		Rejoinder Not filed properly; Pages not aligned properly	8/9/2021
7349	0710102023892021/1	RAM RATAN JAGATI SOLE PROPRIETOR OF JJ TRADING FZE Vs. ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/192(ND)2021		Page 24&25 according to PDF Not clear at all	16/09/2021
7350	710102065152021	IL&FS FINANCIAL SERVICES LIMITED VS NEW INDIA STRUCTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AKSHAT HANSARIA	162-165 page are cut, index not fill properly,	9/9/2021
7351	710102065552021	B.G. STEELS PVT. LTD. VS ASSOCIATED APPLIANCES LIMITED	Company Petition IB (IBC)	Sec 42		MOHD FARIS	Main case not link/Memo of party/Brief of synopsis/Advocate welfare & court fees miss/Pagination not done/etc	11/9/2021

7352	710102066592021	THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amit Gupta	page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures.	15/09/2021
7353	710102066712021	WEN PARKER LOGISTICS INDIA PRIVATE LIMITED VS ORIENT CRAFT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanjana Saddy	jurisdiction gurugram	15/09/2021
7354	710102066822021	HARSH MEHTA VS VEKAS KUMAR GARG	Contempt Petition (IBC)	Sec 60(5)		Anjaneya	wrong section (contempt petition under rule 11 of nct), brief of synopsis missed, list of dates; events missed, contempt petition rule 11 mention in pdf and index also,	15/09/2021
7355	710102037992021	SPLENDOR LANDBASE LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth Bhatli	tc not allowed (true copy with sign) and 2nd volume index missed	1/6/2021
7356	710102045532021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Company Petition IB (IBC)	IBC under Sec 7		Mukesh Gupta	estamp paper missed with all affidavit, page:- 204, page 210 -214, 1334-1336, double page numbering, page-232, 457, 461, 463, ,1109, page not clear---estamp paper required with every special power of attorney.	7/7/2021

7357	710102055102021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	Master index missed, no serial no. in annexures, no synopsis, no list of date and events, wrong income tax advance service, serve to delhi dcit cell delhi high court	5/8/2021
7358	710102058022021	MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Gagan Mathur	Volume one pagination not in continuation after page no 36, continue it after page no 36 Pages not clear 24 to 46, 81 to 93, 96 to 104, 121, 236 to 238, 246, 286, 289, 314, 317 to 364, 370 to 375, 383 to 396, 399, 400, page no 200 cut, company master data missed, master index missed	17/08/2021
7359	710102061852021	ASHIKA CREDIT CAPITAL LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		SUNIL	Please delete extra document and upload proper pdf	30/08/2021
7360	710102062222021	SWARUP AUTO PRIVATE LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Section 59		PURTI KATYAL	page:50, 53, 57, not clear(hand written not allowed) 2nd volume separate index	31/08/2021
7361	710102062172021	STATE BANK OF INDIA VS MAHESH KUMAR GOYAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	Document incomplete	31/08/2021
7362	710102062182021	STATE BANK OF INDIA VS NAVEEN AGGARWAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	document in complete	31/08/2021
7363	710102062192021	STATE BANK OF INDIA VS PIYOOSH GOYAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	document in complete	31/08/2021

7364	710102062022021	JAI MATA DI MERCHANTS PRIVATE LIMITED VS ARYAN ISPAT & POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kaushik Mandal	Memo of party/Merge into one PDF/cut page-97/page not clear-110-120/Wrong pagination after page no-145 etc	31/08/2021
7365	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	memo of parties, brief of synopsis, list of dates and events missed, 23, 112-114, 117, 119, 121, 123, 125, 127, 129, 131, 133, 139, not clear, 25rs advocate welfare and 3rs court fee missed on every vakalatnama, counsel details missed on vakalatnama. etc	7/9/2021
7366	710102066832021	UMESH GARG VS GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/449(PB)2019	MUKESH	13-15 not clear page	15/09/2021
7367	710102066972021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1090(ND)2020	Lokesh	section wrong and affidavit back date	16/09/2021
7368	710102067002021	PRINTLAND DIGITAL (INDIA)PVT LTD VS NIRMAL TRADING CO.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1105(ND)2020	SANDEEP BISHT	pages155-159,168-173 not clear	16/09/2021
7369	710102067012021	POWER2SME PVT LTD VS M/S ALLIED STRIPS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	111-131 not clear page and index missing in vol-1 and vol-2	16/09/2021
7370	710102067022021	VIKRAM KUMAR VS M/S ALLIED STRIPS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/843(ND)2018	ABHISHEK	change page	16/09/2021
7371	710102067032021	DEVENDRA SINGH VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	break volume after 200page	16/09/2021

7372	710102054582021	RAMESH KUMAR CHAUDHARY VS ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nimmi	affidavit back date need to sign every pages affidavit back date need to sign every pages	4/8/2021
7373	710102058512021	UMESH PALI VS ADEL LANDMARKS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	SAMEER	main case not linked Pg-53 in hindi Pg- 59 to 69 , 71 not clear need to typed copy main case not linked Pg-53 in hindi Pg- 59 to 69 , 71 not clear need to typed copy	18/08/2021
7374	710102061372021	MEENAKSHI AHUJA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	Pg-63,64,65 cut Pg-80 not clear Sir please check your pdf and than upload reminder 3/5	28/08/2021
7375	0710102047592021/1	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2021		Pages 6 to 14 && 25 to 28 according to PDF Not Clear at all	16/09/2021
7376	0710102070162020/2	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 12 - 32 translation copy missing, page no. 31 missing , Page no. 25 page cut,	16/09/2021
7377	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		Wrong e-filing, application needs to file in IA	6/9/2021
7378	0710102080012020/5	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021

7379	0710102080012020/6	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
7380	0710102080012020/7	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
7381	0710102094372020/10	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4244(ND)2020		Court fees and welfare missing on vakalatnama	16/09/2021
7382	0710102096282020/5	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		No Index, No Pagination	16/09/2021
7383	0710102171362019/4	AKSS ENGINEERS PRIVATE LIMITED Vs. JUPITER EXIM PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2020		Pages 56 to 148 according to PDF Not Clear at all, Vol 2 filed twice	16/09/2021
7384	0710200412022017/16	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		All the Documents wrongly filed here	17/09/2021
7385	0710102008692020/1	MAMRAM PRIVATE LIMITED Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2020		Court fee is not insufficient.	16/09/2021
7386	0710102062782021/1	NIRAJ INDUSTRIES PVT. LTD. Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/97(PB)2021		No Index, No Pagination & Wrongly filed here	16/09/2021
7387	0710102068942020/7	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing, need to file in IA	17/09/2021
7388	0710102074542020/4	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/71(ND)2021		True copy sign missing on every page	2/9/2021
7389	0710102094732020/2	SWAYAM SALES AGENCIES PRIVATE LIMITED Vs.		----	COMPANY PETITION IB (IBC)/1039(ND)2020		Wrong e-filing, application need to be file in IA	17/09/2021

7390	0710102098852019/2	INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1571(ND)2019		Wrong e-filing, application need to file in IA	16/09/2021
7391	0710102105712019/5	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		No Index, No Pagination,	17/09/2021
7392	0710102105712019/6	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Index missing, true copy sign missing on every page	17/09/2021
7393	0710102117832020/1	PRIME HIRING INDIA PRIVATE LIMITED Vs. PRIME HIRING INDIA PRIVATE LIMITED		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/23(ND)2021		No Index, No Pagination	17/09/2021
7394	0710102142502019/2	ISPARK DATACONNECT PRIVATE LIMITED Vs. NEXTRA TELESERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3040(ND)2019		Stamp paper missing	15/09/2021
7395	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019		Wrong e-filing, application need to file in IA	8/9/2020
7396	0710102406312018/16	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		volume 1 missing	17/09/2021

7397	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Page no. 1 - 19 sign missing, stamp paper missing, Affidavit not notarized, Court fees and welfare missing on vakalatnama	17/09/2021
7398	0710102010522020/2	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/353(ND)2020		Document Filed twice	17/09/2021
7399	0710102012532020/9	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Signature is not available on all pages. True Copy sign missing in Pages 36 to 112 according to PDF	17/09/2021
7400	0710102030972020/1	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)2020		Welfare fee is not sufficient.	17/09/2021
7401	0710102030992020/1	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)2020		Welfare fee is not sufficient.	17/09/2021
7402	0710102032892021/2	SUCCESSFUL RESOLUTION APPLICANT Vs. PUNJAB NATIONAL BANK		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021		Notary date missing on affidavit	17/09/2021

7403	0710102044942021/1	M/S GLOBAL SERVICE Vs. ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/499(ND)2021		No Index, No Pagination	15/09/2021
7404	0710102046902021/5	SANDEEP GUPTA Vs. ASIAN HOTELS WEST LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/108(PB)2021		No Index, No Pagination	17/09/2021
7405	0710102050932021/3	PNB HOUSING FINANCE LTD. Vs. NITIN KUMAR GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/383(ND)2021		Page no. 4 - 13 true copy sign missing	17/09/2021
7406	0710102116792019/3	ARUN KUMAR GOEL Vs. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2161(ND)2019		Pg. 1 to 9 sign missing,	25/03/2021
7407	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Pg. no. 1 to 8 sign missing, E-stamp paper missing, pg.11 to 131 true copy is not sign.	9/12/2020
7408	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Volume wise index missing, Pg. no.1 to 49 sign missing, e-stamp paper missing, pg.62 to 364 truecopy sign missing, pg.160 to 189 translation copy missing, pg.222 to 230, 255 to 262 pages is not clear,	
7409	710102062452020	HYGIE PROFILE (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		MANISH KUMAR SINGH	Volume 1 part 2 index missed,	2/6/2020
7410	710102074872020	PREETI W/O SUNIL ARORA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates &&& events missed, form 11 missed,	29/07/2020

7411	710102067302021	SANJAY KUMAR PANDEY & ANR VS VINEET AGGARWAL RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE	Company Petition IB (IBC)	Sec 60(2)		Shagun Thakur	wrong section and case type wrong	17/09/2021
7412	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong	18/09/2021
7413	710102067732021	AJ POWER PRIVATE LIMITED VS BANK OF INDIA	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		Satyapal Singh Bhati	wrong section and case type wrong	18/09/2021
7414	710102057022021	LIV INN HOTELS PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Gulshan Kr.	Section 242,243,244, 246,213 fess missed, Page not clear 391,397 to 401,478,480,481,486,503 to 508,673,674,no sign in every pages of petition	13/08/2021
7415	710102061852021	ASHIKA CREDIT CAPITAL LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	Application under any other provisions-IBC		SUNIL	Main case not link Please delete extra document section wrong stamp paper missed case type wrong Please delete extra document and upload proper pdf	30/08/2021
7416	710102063132021	AGGARWALA STEEL INDUSTRIES PVT. LTD. VS HIMACHAL PRADESH STATE ELECTRICITY	Contempt Petition (IBC)	Application under any other provisions-IBC		NAKUL MOHTA	wrong section, true copy sign missed/, estamp paper missed with affidavit, notarial not allowed	3/9/2021
7417	710102063282021	VIKAS ENTERPRISES VS BINDU IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikunj	page:35, 42-44, not clear	3/9/2021
7418	710102067132021	ARC GLOBAL SOLUTIONS PRIVATE LIMITED VS RAKESH	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1747(PB)2018	KARAN	double page number after 10 page	17/09/2021
7419	710102067212021	SWAYAM SALES AGENCIES PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	IBC Section 59,Sec 60(5)	Interlocutory Application (I.B.C)		Karuna	main case not link and section wrong	17/09/2021

7420	710102067622021	NARESH KUMAR VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/512(ND)2020	Mohit D Ram	sign missed on application,pg-114-131,370 in hindi,volume wise index missed,pg-416,417 not clear,	18/09/2021
7421	710102029452021	MARS INFRA ENGINEERING PVT LTD VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1565(PB)2018	ISHA BHALLA	Pg-62,69,70,76,78,82,90 to 94, pages not clear	13/04/2021
7422	710102067502021	ATLAS CYCLE LTD. EMPLOYEES UNION VS AMANJYOT SINGH	Rule 11 of NCLT	Company Application(Companies Act)	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	Abhirup	Page No 11 Translation Copy Missing	17/09/2021
7423	710102067452021	OLIVER ENGINEERING PRIVATE LIMITED VS JINDAL STEEL CORPORATION (THROUGH PROPRIETOR ANKUSH JINDAL)	Rule 11 of NCLT, 2016	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1073(ND)2020	Sumesh	section wrong and notary missing in stamp paper	17/09/2021
7424	710102067672021	SHALU KHANNA VS INDIAN OVERSEAS BANK	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/373(PB)2018	Khurana	Volume break after 200 pages	18/09/2021
7425	710102067492021	ADITYA INTERSEAS PRIVATE LIMITED VS RAJESH GUPTA (FOR HIS SOLE PROPRIETORSHIP CONCERN UJJWAL PACKAGING)	Rule 11 of NCLT, 2016	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/648(ND)2020	SAMANT	section wrong	17/09/2021
7426	710102060672021	SHAHNAZ PARWEEN/HAMID RAZA VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	Pg- 38-40, not clear page	26/08/2021
7427	710102067662021	TRACK COMPONENTS VS RAMSAROOP & SONS	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/403(ND)2021	AMIT	Wrong case type,pg-12-20 not clear	18/09/2021
7428	710102049162021	ASHOK KUMAR JUNEJA VS SUMIT KUMAR KHANNA	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/128(PB)2017	Ashok Kumar Juneja	case type wrong in main case no in pdf case year wrong in pdf	16/07/2021
7429	710102051392021	ARVIND GARG VS CENTRAL MINE PLANNING & DESIGN INSTITUTE LTD.	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/160(PB)2017	ADITYA	main case not link Pg-563,565,569,570,579,580,584, not clear pages	23/07/2021
7430	710102060652021	AMMAR ANAS/MALIKA ANWAR SIDDIQUI VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	Page 68-70 not clear and cut page	25/08/2021
7431	710102061372021	MEENAKSHI AHUJA VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	Pg-63,64,65 cut Pg-80 not clear Sir please check your pdf and than upload reminder 3/5Pg-63,64,65 cut Pg-80 not clear Sir please check your pdf and than upload reminder 4/5	28/08/2021
7432	710102064162021	BURLINGTON FINANCE LIMITED VS VIPUL LIMITED	Sec 60(5)	Restoration Application (IBC)		CUSTOS	main case not link section wrong	7/9/2021

7433	0710102406842018/43	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/694(PB)2018		Pages 23 & 24, 62 to 64 according to PDF Not clear, Page 67 according to PDF wrongly filed in Hindi; it should be translated in English, Pages 79,81,83,85,88,93,95,97,99,102,104,106,108,110,113,115,117 according to PDF are wrongly filed, True Copy sign missing in Pages 79 to 200 according to PDF	20/09/2021
7434	0710102003112020/3	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD	IBC Under Sec 9		COMPANY PETITION IB (IBC)/341(ND)2020		Pg. 2 to 6 and also pg.11,12 no sign	20/09/2021
7435	0710102010522020/3	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/353(ND)2020		Documents not upload	20/09/2021
7436	0710102020992020/7	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/596(ND)2020		Index missing	20/09/2021
7437	0710102021722021/2	POOJA BAHRY Vs. JHARKHAND BIJLI VITRAN NIGAM LIMITED	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/1520(ND)2021		E-stamp missing	2/9/2021
7438	0710102028372021/2	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Rule 11 of NCLT		COMPANY APPLICATION(COMPANIES ACT)/187(ND)2021		Pages 84 to 86, 179 to 208,210,212 & 215 according to PDF Not clear	17/09/2021
7439	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed; it should be of Rs 100	20/09/2021
7440	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021		No welfare fee	13/04/2021
7441	0710200412992017/8	M/S INDUS CONTAINER LINES FINANCE PVT LTD Vs. M/S GEO EXPRESS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/625(ND)2017		No stamp paper	20/09/2021
7442	0710102018862018/6	SH MUNEEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/6(ND)2019		Wrongly filed here	20/09/2021
7443	0710102039452021/5	VIKRAM BAJAJ Vs. JASJIT SINGH SAWHNEY		Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2996(PB)2021		W.S document filed twice and P.O.S also	20/09/2021
7444	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/433(PB)2021		Wrongly filed here	20/09/2021

7445	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
7446	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
7447	0710102062842021/2	AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021		True Copy sign missing in Pages 148 to 255 according to PDF, Court Fee stamp and Welfare Fee stamp missing in Vakalatnama in Page 257 according to PDF	21/09/2021
7448	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2020		Wrongly filed here	21/09/2021
7449	0710102083872020/2	SMT. KIRAN SHUKLA Vs. CONTINENTAL CONSTRUCTION LTD		Sec. 271-273, Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/105(PB)2020		E-stamp missing	20/09/2021

7450	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021		E-stamp and Affidavit date are not matching	20/09/2021
7451	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2019		E-stamp missing	21/09/2021
7452	0710102167852019/2	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2019		Pages 12 to 56 according to PDF Not clear	21/09/2021
7453	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		E-stamp missing	21/09/2021
7454	0710102017642021/3	MEDANTA DUKE RESEARCH INSTITUTE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/150(ND)2021		Pages 10 to 14 according to PDF wrongly filed in Hindi;it should be translated to English	21/09/2021

7455	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		Pages 179 to 208, 210 to 212 according to PDF Not clear	21/09/2021
7456	0710102060522021/1	CHHOTA Vs. KASHI VISHWANATH SHIVARAMAN		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3797(PB)2021		no court fee and welfare fee on vakalatnama	20/09/2021
7457	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		no court fee and welfare fee on vakalatnama	20/09/2021
7458	0710102002622019/2 4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Pg.51 document illegible, no court fee and welfare charge	21/09/2021
7459	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020		No true copy in Annexure 10,11	21/09/2021

7460	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Please mention hindi translation Annexure 24 to 29 number on english translation also true copy should be every pages, pg. 60 to 62 not readable, not english translation copy of pg. no.74, pg. no. 122 Annexure R/9 not mention on translation copy, english translation copy with hindi copy on pg.173, pg.196 not readable, pg. 204 affidavit has no notary date and no stamp paper	21/09/2021
7461	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		Not print showing not clear in Annexure A	21/09/2021
7462	0710102037082021/1	RAJIV CHAKRABORTY Vs. COMMISSIONER OF CUSTOMS (IMPORTS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3469(PB)2021		Page no. 10 , 11 missing, page no. 12 double pages, no pagination after page no. 47	21/09/2021
7463	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020		Page 73 in Vol 1 Not Clear, No attachments in P.O.S	21/09/2021

7464	0710102093552019/2	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		No stamp paper, no true copy in annexure 17 also print not clear, no true copy in Annexure 18 to 24	21/09/2021
7465	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		order copy not mention in all volume	21/09/2021
7466	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		Documents wrong uploaded	21/09/2021
7467	0710102061832021/1	GAMMON ENGINEERS & CONTRACTORS PVT. LTD. Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)2021		Page 239 Stamp paper according to PDF Not Clear At all in Vol 2	21/09/2021
7468	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3452(ND)2021		Index missing, Welfare Fee stamp and COurt Fee stamp missing	23/09/2021

7469	0710102082812020/6 AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		Vakalatnama Not clear	23/09/2021
7470	0710102082862019/3 YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2019		Case Number missing, Index missing, Welfare Fee stamp and COurt Fee stamp missing	23/09/2021
7471	0710102092782020/5 CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1082(ND)2020		Page 4 & 5 according to PDF wrongly filed in Hindi;it should be translated to English	23/09/2021
7472	0710102101242020/1 BHARAT JATROPHA GARDEN ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/649(ND)2020		True Copy sign missing in Pages 3 to 8 according to PDF	23/09/2021
7473	0710102106552020/3 BVG INDIA LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1114(ND)2020		E-stamp missing	23/09/2021

7474	0710102110482020/7 TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Proof of service missing	23/09/2021
7475	0710102113742019/1 KESRI ALLOYS PRIVATE LIMITED Vs. HINDON FORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1997(ND)2019		Wrongly filed here	23/09/2021
7476	0710102116722020/2 ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		E-stamp missing. Pages 29 to 54 according to PDF Not clear	23/09/2021
7477	0710102118132019/1 3 SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		Index missing	23/09/2021

7478	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/392(ND)2021		The date of the affidavit should not be earlier than the date of stamp paper.	23/09/2021
7479	0710102112472019/1 6	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare missing on vakalatnama	23/09/2021
7480	0710102112472019/1 7	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Notary date missing on affidavit, court fees and welfare missing on vakalatnama, proof of service missing	23/09/2021

7481	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	Court fees and welfare is missing on vakalatnama	23/09/2021
7482	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	Page no. 47 - 48 pages not clear need true type copy,	23/09/2021
7483	0710102119302020/1	NFA LIFE SECURE PRIVATE LIMITED Vs. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/357(ND)2021	Wrong e-filing, application needs to file in IA	23/09/2021
7484	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019	No Index, No Pagination	23/09/2021

7485	0710102041982021/6	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in the single pdf, align document according to the index	23/09/2021
7486	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp missing	23/09/2021
7487	0710102041982021/7	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Welfare fee is insufficient, Supporting affidavit missing	23/09/2021
7488	0710102104502020/5	MARTIN & HARRIA PRIVATE LIMITED Vs. DALHOUSIE HOLDINGS LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020		Page no. 4 - 32 true copy sign missing	23/09/2021
7489	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		Court Fee stamp missing in Vakalatnama	23/09/2021

7490	0710102011772021/4	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		Court fee nd welfare fee is not available	23/09/2021
7491	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1059(ND)2021		Wrongly filed here	23/09/2021
7492	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020		Wrongly filed here	23/09/2021
7493	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Index missing, Document filed twice	23/09/2021
7494	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO FOUNDATION	IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		Sub-title missing in Page 1 according to PDF	23/09/2021
7495	0710102023312021/2	SATSHREE AUTO PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	IBC Section 59	COMPANY PETITION IB (IBC)/188(ND)2021		E-stamp msising	23/09/2021
7496	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019		No Index, No Pagination	23/09/2021

7497	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020		No Index, No Pagination	23/09/2021
7498	0710102001622020/4	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		Stamp paper missing, Page no. 1 - 6 sign missing, Page no. 9 - 29 pages not clear, page no. 9 - 52 true copy sign missing, no pagination after page no. 56	23/09/2021
7499	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2019		Page no. 1 - 7 sign missing,	23/09/2021
7500	0710102006382021/3	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		Page no. 1 - 24 sign missing,	15/09/2021
7501	0710102009932019/1	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(IBC)/237(ND)2019		Wrong e-filing, application and report need to file in IA, file documents separately.	23/09/2021

7502	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Board resolution missing, court fees and welfare missing	23/09/2021
7503	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. 18 - 201 true copy sign missing, Page no. 124 - 195 remove dim pages, pages cut from side and pages not clear	23/09/2021
7504	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
7505	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
7506	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK KUMAR AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3779(PB)2021		Pages 39 to 47 according to PDF Not filed properly	21/09/2021

7507	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/98(ND)2021		Case Number, Case Name and Index All are msising	22/09/2021
7508	0710102055022021/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)2021		Welfare Fee stamp and Court Fee stamp Not clear at all	8/9/2021
7509	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	COMPANY PETITION (COMPANIES ACT)/154(PB)2021		Index msising	22/09/2021
7510	0710102025122021/1	ABK CONSULTANTS PVT LTD Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2021		Vol 1 Filed Thrice, Vol 3 is missing, P.O.S missing	22/09/2021

7511	0710102009592021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/88(ND)2021		No true copy on Judgement	22/09/2021
7512	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy on Annexure	22/09/2021
7513	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy in Annexure	22/09/2021
7514	0710102021652021/2	SHEELA SHARMA AND ORS Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/344(ND)2021		Incomplete file	22/09/2021

7515	0710102022652018/2 4	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Court fee is insufficient	22/09/2021
7516	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		same extra document delete	22/09/2021
7517	0710102031692021/1	RAJESH KUMAR GUPTA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3084(PB)2021		FILE IN ONE PDF	22/09/2021
7518	0710102031962020/5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. M/S. EARTHCON INFRACON PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1957(ND)2020		Pg. no.290 not Court fee and welfare fee on vakalatnama, Not Welfare fee sufficient pg.305	22/09/2021
7519	0710102043992021/2	XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2021		No Court fee and welfare fee on vakalatnama Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	22/09/2021

7520	0710102047592021/1	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2021	E-stamp missing, Alignment Not done properly	22/09/2021
7521	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021	Case Number and Index missing	22/09/2021
7522	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021	Index missing	22/09/2021
7523	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3538(PB)2021	PLEASE FILE IN ONE PDF	22/09/2021
7524	0710102422882018/2 5	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	FILE IN ONE PDF	22/09/2021

7525	0710102000722018/1 6	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018			E-stamp msising & P.O.S Not clear	21/09/2021
7526	0710102000722018/1 7	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018			E-stamp msising & P.O.S Not clear	21/09/2021
7527	0710102027262018/1 1	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018			E-stamp missing	21/09/2021
7528	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020			Page 38 to 40 according to PDF Not Clear at all	21/09/2021
7529	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021			Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare Fee stamp missing in Vakalatnama	22/09/2021
7530	710102065782021	PUNJAB NATIONAL BANK VS QUTAB MERCANTILE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3208(ND)2019	Megh Apte		Pg- 28,29,30,31 missed	13/09/2021
7531	710102027242020	UNION BANK OF INDIA VS GOVIND MUTHA	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/116(ND)2019	Brijesh Kumar Tamber		Pg- 85,130 not clear	1/3/2020
7532	710102065482021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	LexCounsel		Fees Not Paid	10/9/2021
7533	710102066072021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER		separately file application and progress report reminder 3/5	13/09/2021
7534	710102066002021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER		wrong section and case type wrong. (need to file IA)	13/09/2021
7535	710102065742021	RAKESH KUMAR AGARWAL VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole		Pg-265,268,270,271 pages not clear	12/9/2021

7536	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please septate file both application and stamp paper missed please Reminder 45	20/01/2021
7537	710102066732021	RKG FINVEST LIMITED VS RKG FINVEST LIMITED	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	payment not done	15/09/2021
7538	710102067042021	ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/774(ND)2020	Jitesh	payment not done	16/09/2021
7539	710102066772021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	LexCounsel	Payment Not Done	15/09/2021
7540	710102067322021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/138(ND)2021	Samarendra Kumar	Fees Not Paid	17/09/2021
7541	710102067812021	BISWAJYOTI MISRA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	24-26 not clear page	19/09/2021
7542	710102067792021	RAVINDRA KUMAR GOYAL RESOLUTION PROFESSIONAL OF EARTH WATER LIMITED VS IDFC FIRST BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	49-55 not clear page	19/09/2021
7543	710102067882021	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	Plz Write Pagination in Translation Copy	19/09/2021
7544	710102067782021	RAVINDRA KUMAR GOYAL VS IDFC FIRST BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIRUTH	55-60,64,66,67 not clear page	19/09/2021
7545	710102045302021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Wrong Case Type Wrong Case Type section wrong	6/7/2021
7546	710102068062021	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED VS VALTRON TECHNOLOGIES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/334(ND)2020	Amrita Mishra	main case not mention in soft copy and sepreat file amended application	20/09/2021
7547	710102068072021	APAVARGA TRADING COMPANY VS HAZEL FOODS PVT. LTD.	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHAILENDER KUMAR	main case not link with application	20/09/2021
7548	710102068222021	RADIUS INFRATEL PVT LTD THR THE LIQUIDATOR VS MAHAGUN MODERNE APARTMENT OWNERS ASSOCIATION	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/59(PB)2018	ADITYA	Pg-59 not clear	20/09/2021
7549	710102068142021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link with application	20/09/2021
7550	710102068242021	MANSIJ ARYA VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/915(ND)2020	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021
7551	710102048342021	CHANDRA PRAKASH VS SUMIT KUMAR KHANNA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Stamp Paper page no missed affidavit back date Pg- 143,152,163,167,168,281,285 not clear pages (&quot;volume-1 missed &quot;&quot;)	15/07/2021

7552	710102068342021	ANIL KUMAR VS M/S PEARL VISION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/419(PB)2018	CA ANIL KUMAR	121-130 not clear page break volume after 200 page and double page number after 21 page	21/09/2021
7553	710102068352021	SANJEEV NAKRA VS M/S PEARL VISION PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Swanit Chaudhry	case type wrong	21/09/2021
7554	710102068362021	PROMILA AGGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court fees missing and file properly upload	21/09/2021
7555	710102049742021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
7556	710102068432021	RELIGARE FINVEST LIMITED VS SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	stamp paper missing and main case not link	21/09/2021
7557	710102053552021	RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021
7558	710102068512021	DAIMLER FINANCIAL SERVICES INDIA PVT. LTD. VS CORONATION INFRASTRUCTURE PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/241(ND)2021	Prasouk	section wrong	21/09/2021
7559	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)2018	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
7560	710102068652021	YOGESH CHANDRA SAREEN VS ANIL KUMAR JAIN	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/334(ND)2018	RISHI SOOD	affidavit back date	22/09/2021
7561	710102068562021	ANIL KUMAR VS M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	double page numbering after 14 page	22/09/2021
7562	710102068712021	SANJAY JAIN VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aneesh	16 ,47-74 not clear page	22/09/2021

7563	710102068572021	FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3266(ND)2019	Manisha	46,53,62,77,105,111,118,127,142,149,164,190,195,197,223,227,232,233,235,243,253,291,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index	22/09/2021
7564	710102068552021	FIITJEE LIMITED VS ADITYA AHALAWAT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/75(ND)2020	Manisha	109-115 not clear page and stamp paper missing	22/09/2021
7565	710102068722021	MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
7566	710102065282021	PUNJAB NATIONAL BANK VS GURMOHAN GARMENTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3232(ND)2019	Megh Apte	sepreat file application Application for Condonation of Delay with Affidavit	10/9/2021
7567	710102055392021	BETA INFRTECH P LTD VS PNB	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021
7568	710102068762021	SHAH & SHAH VS SLR METALIKS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/487(ND)2019	Vibhor Garg	stamp paper missing	22/09/2021
7569	710102057592021	RAJIV BHATNAGAR VS SLR METALIKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1028(ND)2018	Mansij Arya	affidavit back date	16/08/2021
7570	710102069002021	MANDEEP WASU VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Manisha	page 12-16 ,18 not clear page	23/09/2021
7571	710102068852021	DIAMOND TRAEXIM PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	SHARAD	merge into one pdf file	23/09/2021
7572	710102058042021	NTPC LTD VS RAMACHANDRAN SUBRAMANIAN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/197(PB)2017	Vikram Singh Baid	double page numbering on annexures	17/08/2021
7573	710102059322021	NILESH SHARMA VS RAMACHANDRAN SUBRAMANIAN	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	Pg-330 not clear please check your pdf and upload clear pdf	21/08/2021
7574	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Divyanshu Sarswat	wrong case type	25/08/2021

7575	710102059142021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307 ,314,317,3019,320,not clear please upload clear and properly upload (&quot;&quot;&quot;&quot;&quot; Please delete previous document or extra document &quot;&quot;&quot;&quot;&quot;)	20/08/2021
7576	710102060852021	NARAIN SINGH AND ORS. VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	Mahima Khandelwal	pg-404,408,440,478,516,518,522,526,528,635,846,881,883,885,891,893,1012,1048,1069,1070,1074, pages not clear	26/08/2021
7577	710102062762021	RAJIV AGARWAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/976(ND)2019	Sanjay	wrong file	2/9/2021
7578	710102061932021	MR RATNESH KUMAR MISHRA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	PAGE 91-92 NOT CLEAR need to type copy Reminder 4/5	30/08/2021
7579	710102062002021	YASIR IQBAL VS METALLICZ MEDIA P. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/446(ND)2020	Rahul Gupta	Stamp paper not notarized	31/08/2021
7580	710102064832021	DIGICONTENT LTD. VS HT MEDIA LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		Chandhiok&mahajan	Pages not clear 58,59,107,109,387,	8/9/2021

7581	710102064962021	M/S PARSVNATH DEVELOPERS LTD. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Application under any other provisions		Prashant Jain	Pages not clear 98,109 to 111, petitioner company MoA &&& AoA &&& Company master data missed, wrong section select	9/9/2021
7582	710102033062020	CTA APPLARELS PVT LTD VS OVERVIEW TECHNOLOGIES PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		HEMANT MANJANI	page not clear-33-41,49-53,55-59,68-69,72-74/Master data of corporate debtor/etc	16/03/2020
7583	710102065912021	SANJEEV PURI PROP M/S INDUS CLOTHING CO. VS M/S REDSON RETAIL AND REALITY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DR RAJANSH	page miss-217/Advocate welfare &&& court fees need-25Rs/Volume will be divided after 200 page/etc	13/09/2021
7584	710102068472020	PUNJAB NATIONAL BANK VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC under Sec 7		Rajesh Singhal	Volume wise index/Wrong pagination after page no-26J &&& double pagination/cut line page-51,76,82,84/mention page no on Translated page/True copy sing miss on every Annexure/page not clear-512,524,568/Inverted page-588-594/Advocate welfare &&& court fees miss/As per volume uploaded 200 page/etc	6/7/2020

7585	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct petition, wrong section select	2/9/2020
7586	710102066332021	RKSK STEEL INDIA PVT LIMITED VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	page miss-3/page not clear-91-95,97,98/Volume will be divided after 200 page etc	14/09/2021
7587	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Volume wise index/pages not clear-31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-163,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit with notary/True copy sign miss/Advocate welfare court fees miss/As per volume uploaded 200 page/etc	26/12/2020
7588	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf /incomplete documents/etc	28/12/2020

7589	710102015112021	BAJAJ KAGAJ LIMITED VS KAKA SONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANSHUL KUMAR SINGHAL	Brief of synopsis	20/02/2021
7590	710102017182021	MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	Memo of party/ Brief synopsis/List date of events/Page not clear18,29,30,41,,75,76 to 80,84/9 (3)b certificate missed/Master data of corporate debtor/True copy type on every Annexure not TC/etc estamp paper missed with affidavit/ Please contract to registry/etc	28/02/2021
7591	710102017152021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	28/02/2021
7592	710102023362021	PLAZA GRANITE LIMITED VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 55(3)		VIVEK SHARMA	Supporting affidavti & e stamp not notraize,memo of parties/brief synopsis/List of dates,upload only final pettition and remove extra documents from dms, true copy sign missed in annexuress	23/03/2021
7593	710102067142021	MAHENDRA KUMAR SHAH VS EITCHER MOTORS LIMITED	Company Appeal(Companies Act)	Sec. 58(3)		ankur gupta	Wrong case type select, synopsis/list of dates & events missed,no sign in every pages of petition,pages not clear 24,29,company master data missed, MoA & AoA missed of respondent, serve the petition to all respondent	17/09/2021

7594	710102067162021	ANNAY REALTORS PRIVATE LIMITED VS ABHAY TECHNO BUILD PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	No true copy sign in annexures, pages in hindi 238 to 348,422,welfare &&& court fees missed in vakaltnm,company master data missed of respondent, advance service missed serve the petition to all respondent	17/09/2021
7595	710102025002021	BALAJI IMPORTS PRIVATE LIMITED VS ABHAY TECHNO BUILD PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Maroti	pages not clear 268,269,275,303,304,306 to 310,311,312,313,314,315,316,317,318, 320,321 to 323,334,338,339 to 346,349 to 356,359,361 to 369,387,388,393,395,439 to 447,488,	27/03/2021
7596	710102024892021	ANGAD DEEP SINGH VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		JEETAM	Upload only final petition and proof of service and no pagination of last two pages and mentioned in index	27/03/2021

7597	710102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear-113,116/Board Resolution miss/etc	17/09/2021
7598	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Companies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates &&& events / synopsis missed	18/09/2021
7599	710102067962021	INH BROADCASTING PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		MANISH KUMAR SINGH	Master index missed, synopsis/list of dates &&& events missed,supporting affidavit &&& e stamp no notarize,consent affidavit &&& e stamp not notarize, valuation report/ scheme amalagation missed, balance sheet missed, MoA &&& AOA missed, vakaltnama missed, comapny master data missed	20/09/2021
7600	710102045772021	UNION BANK OF INDIA VS RAJESH KUMAR MEHTA	Company Petition IB (IBC)	Section 95(1)		Brijesh Kumar Tamber	volume miss	7/7/2021
7601	710102068132021	HARSHAD BHAGWANDAS VAGHELA VS M/S. NIHO CONSTRUCTION LTD.	Company Petition (Companies Act)	Sec. 97(1)		Vaibhav Dang	Synopsis/list of dates &&& events missed,e stamp missed with supporting affidavit,pages blurr 149 to 151,172,pages not clear 155 to 161,company master data missed, no sign on true copy in annexuress	20/09/2021
7602	710102068302021	MR. SATYA PRAKASH GUPTA VS M/S. NIHO CONSTRUCTION LTD.	Company Petition IB (IBC)	Sec 12(2)		Mani Gupta	sign missed in application.pg-135 not clear,main case not link	20/09/2021

7603	710102068332021	EDELWEISS ASSET RECONSTRUCTION COM VS CLC INDUSTRIES LIMITED	Contempt Petition (IBC)	Application under any other provisions- IBC		HONEY SATPAL	Wrong section	21/09/2021
7604	710102068122021	CONVONIX SYSTEMS PRIVATE LIMITED VS GO AIRLINES (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shruti Arora	true copy missed on annexures, and vakalatnama not clear in volume 4, volume split after 200 page	20/09/2021
7605	710102068382021	JAINCO AQUA SOLUTIONS PVT. LTD. VS HAZOORILAL JEWELLERS PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Dhruv	pages not clear 206 to 215,218,219,221,224 to 232,250 to 269,company master data missed	21/09/2021
7606	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong section	21/09/2021
7607	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Application under any other provisions- IBC,Sec 60(5)		Divyanshu Sarswat	Memo of party/Brief of synopsis/List dates &&& EventsMemo of party/Brief of synopsis/List dates &&& Events Pg-23,25,28,	21/07/2021

7608	710102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED
7609	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED
7610	710102065162021	MALTI SACHDEV VS M/S CHD DEVELOPERS LTD
7611	710102068452021	BG LNG REGAS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI

Company Petition
(Companies Act)

Company Petition
(Companies Act)

Intervention Petition (IBC)

Company Petition
(Companies Act)

Sec. 241(1)					Pages not clear 115,125 to 130,135,214,216,295A,298A,311A,318 A,325A,331A,352A,355A,360A,361A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA &&&& AOA &&&& Company master data missed of respondent, volume missed	21/09/2021
Sec. 140 (4)			GYAN PRAKASH AGRAWAL		Mentiond synopsis &&&& memo of parties &&&& list of dates events on top of index	24/07/2021
Sec 60(5)			ADVOCATE GAUTAM SINGHAL		Wrong case type(In pg-5 it is mention intervention mention),pg-48,50,52 page dim,pg-58 not clear case type wrong maybe intervention petition	9/9/2021
Sec. 441			Alok		Pages not clear 58, page missed 59,welfare missed in vaklatnama,	21/09/2021

7617	710102054832021	ROYAL ENGINEERING CONSULTANCY PRIVATE LIMITED VS NEELAM SHARMA
7618	710102058662021	KAASHVI PARASHER VS SHANIVI CONSTRUCTION PVT LTD
7619	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL

Company Petition
(Companies Act)

Company Petition
(Companies Act)

Intervention Petition (IBC)

Sec. 241(1),Sec. 245		KAUSTUBH PANDEY	pages not clear 65 to 69,wrong pagination,MoA &&&& AoA missed, company master dara missed of respondent, kindly make one pdf after that upload the final petition, proof of service missed, kindly upload only final petition and delete extra doucments, true copy sign missed in annexuresss	4/8/2021
Sec. 58(3)		Abhishek Kumar Pandey	Removed condonation delay application from petition	19/08/2021
Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	&"page not clear-347-355,333,339,340,344,345,347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87-89,102,134,Intervention not mention in soft copy/etc &"	23/08/2021

7620	710102063342021	UDIT RATHI VS REGISTRAR OF COMPANIES NCT DELHI	Company Petition (Companies Act)	Sec 252 (3)		KARAN GANDHI	Wrong case type select,pages not clear 36,66,79,page 72 repeated,	3/9/2021
7621	710102064242021	UKG STEELS PVT. LTD. VS EXOTIC BUILDCON PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		Avdesh Bairwa	page not clear-76-78,83,85,87,88,89,114,115 etc	7/9/2021
7622	710102064262021	M/S MALHOTRA CABLES PVT. LTD. VS M/S SRINISONS WIRING SYSTEMS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		MAREESH	Incomplete documents/Demand notice(in format)	7/9/2021
7623	710102063732021	ICICI BANK LTD. VS M/S SUPERTECH TOWNSHIP PROJECT LTD.	Company Petition IB (IBC)	IBC under Sec 7		Vidushi	page not clear-580-581, 583,585,588,592,594,597,603, ,606,611-620, 623, 625 not clear etc	5/9/2021
7624	710102063442021	AMBASSADOR NETWORK MARKETING INDIA PRIVATE LIMITED VS M/S SUPERTECH TOWNSHIP PROJECT LTD.	Company Petition IB (IBC)	IBC Section 59		Ketan Dand	page:38, 48, missed, 66 206, not clear,	3/9/2021
7625	710102004532021	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC			Documents not available , please refile	9/9/2021
7626	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7627	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
7628	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7629	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021

7630	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the documents	17/09/2021
7631	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please refile	15/09/2021
7632	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the documents	15/04/2021
7633	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the documents	15/09/2021
7634	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the documents	17/09/2021
7635	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
7636	710000067512021	Mitsui Chemicals India Private Limited					Form 3c missing	17/09/2021
7637	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					Form 3c missing	16/09/2021

